LOK SABHA DEBATES

(THIRD SERIES)

Vol. LVII, 1966/1888 (Saka)

[July 25 to August 5, 1966|Sravana 3 to 14, 1888 (Saka)[



Fifteenth Session, 1966/1888 (Saka)

(Vol. LVII contains Nos. 1 to 10)

LOK SABHA SECRETARIAT
NEW DELHI

CONTENTS

[Third Series, Vol. LVII-Fifteenth Session, 1966]

No. 6—Monday, August 1, 1966/Sravana 10, 1888 (Saka)	 -
Oral Answers to Questions :—	LUMNS
	193—1529
Written Answers to Questions—	
Starred Questions Nos. 157 to 179	1529-49
Unstarred Questions Nos. 818 to 839, 841 to 843 and 846 to 901	i49—1607
Calling Attention to Matter of Urgent Public Importance—	
Reported presence of iron strips stones etc., in foodgrains imported from U.S.A.	1607—15
Papers Laid on the Table	1615—18
Committee on Government Assurances Minutes	1518-24
Demands for Supplementary Grants (Kerala), 1966-67 Statement presented	1624
Re Recalling of expelled Members 1625-2	6,1649-50
Demands for Excess Grants (Kerala), 1962-63 and 1963-64 Statement presented	1626
Messages from Rajya Sabha	1626
(i) Telegraph wires (unlawful possession) Amendment Bill	1627
(ii) Maternity Benefit (Amendment) Bill	1627
Statement Re. Closure of Banaras Hindu University— Shri M. C. Chagla	1627—3 3
Shri Y. B. Chavan	1633—34 1633—34
	-35,1637
Re. Addition of Member to S.S.P. Group .	1635—36
Advocates (Amendment) Bill 1965— As passed by Rajya Sabha—	
Withdrawn	1637—38
Unlawful Activities (Prevention) Bill Introduced	1638—45
State n ent Re. Unlawful Activities (Prevention) Ordinance, 1966	1645
Defence of India (Amendment) Bill—Introduced	1645—48

^{*}The sign+marked above the name of a member indicates that the question was actually asked on the floor of the House by him.

									COLUMNS
Advocates	(Amen	dment) Bi	ll, 196	56					
Introd	luced								1649
Motion of	No-Co	nfidence i	n the	Coun	cil of	Minis	ters		1650—1758
Shri	H. N.	Mukerjee							1650—70
Shri	Harish	n Chandra	Matl	hur					1670—89
Shri	Ranga								1689—1706
Shri	Heda								1706—13
Shrı	U. M.	Trivedi							1713-30
Shri	Bhagw	vat Jha Az	ad						1730-45
Shri	Hem 1	Barua							1715 58

LOK SABHA

Monday, August 1, 1966/Sravana 10, 1888 (Saka)

The Lok Sabha met at Eleven of the Clock

[MR. SPEAKER in the Chair]

ORAL ANSWERS TO QUESTIONS

Negotiations with China

*151. Shri Hem Barua:
Shri Nath Pai:
Shri Nath Pai:
Shri Hari Vishnu Kamath:
Shri Surendranath Dwivedy:
Shri Shree Narayan Das:
Shri Sidheshwar Prasad:
Shrimati Jayaben Shah:
Shri Madhu Limaye:
Shri Madhu Limaye:
Shri Kishen Pattnayak:
Dr. Ram Manohar Lohia:
Shri Warior:
Shrimati Maimoona Sultan:
Shri D. C. Sharma:
Shri Bagri:

Will the Minister of External Affairs be pleased to state:

- (a) whether it is a fact that Government have decided to negotiate with China in the Tashkent fashion for the solution of the outstanding border problems between India and China; and
- (b) if so, whether these negotiations are proposed on the basis of the Colombo proposals or independent of them and if it is the latter, then the nature of this basis?

The Minister of External Affairs (Shri Swaran Singh): (a) and (b). The Government of India have always been prepared to hold talks with the 1494

Government of China on a reasonable basis, for the settlement of the border question. The Government of India consider that the Colombo proposals put forward in 1963 by six non-aligned countries which India accepted, provides such a reasonable basis. The Chinese Government have, however, rejected these proposals as a basis for talks

Any question of Tashkent type discussions presupposes a certain minimum interest by both parties in a peaceful settlement. While we have not deviated from our stand, the Chinese Government appear so steeped in hostility towards India and Indian policies that far from showing any indication of interest in such negotiations, they have even attacked the Tashkent accord.

Shri Hem Barua: The hon. Minister just now stated about a reasonable basis for talks with China. In the light of this, may I know whether our Government proposes to talk with China on the basis of China's illegal occupation of 14,500 sq. miles of our precious territory or on the basis of China's further claim for 90,000 sq. kilometres of Indian territory south of the McMahon line, whether the basis would be to legalise the illegal occupation of our territory or on the basis of the further claims put forward by China?

Shri Swaran Singh: The House would bear with me if I were to suggest that hypothetical things need not be answered. I have said clearly that according to Government, the Colombo proposals did have a certain reasonable basis. The Chinese unfortunately have not accepted that as the basis. Therefore, for the time being, there does not appear to be any basis for talks with China.

Shri Hem Barua: I would put the second question but before that I want a clarification from him.

Shri Kapur Singh: There was no hypothetical thing in the question that was put.

Mr. Speaker: Whether they would discuss on the basis of restoration or recover of these areas that have been taken or on the basis of further claims—that was the question.

Shri Hem Barua: I want a clarification from the Government only because there are people in India who have been crying hoarse that there should be negotiations with China.

Mr. Speaker: That is what the Minister has said—for the present there is no basis. Second question.

Shri Hem Barua: Since on the admission of the hon. Minister himself China has refused to touch the Colombo proposals with a pair of tongs and China has not demolished checkposts in the 40 km demilitarised zone as stipulated in the Colombo proposals, may I know why is it that our Government, since China has refused to accept the Colombo proposals, had pinned their faith so much on the Colombo proposals and why is it that our Government did not announce to the world that the Colombo proposals are dead as mutton for us also?

Shri Swaran Singh: I do not think it would be wise. The mere fact that they had rejected it should not be the reason why we should reject it for we think it to be a broad reasonable basis for talks. I think our position and our attitude towards the Colombo proposals should not be influenced by the rejection of these proposals by the Chinese?

Shri Hem Barua: May I submit that for all talks there should be a bilateral meeting of the minds. Here there is no meeting of the minds.

Mr. Speaker: He says that is the policy. Shri Sidheshwar Prasad.

श्री सिद्धेश्वर प्रसाद : क्या सरकार को इस बात का पता है कि जब उसकी थ्रोर से बार-बार यह कहा जाता है कि वह हमेशा चीन से बातचीत करने के जिए तैयार हैं, तो देश की जनता पर उसका बुरा असर पड़ता है, क्योंकि चीन की श्रोर से कहा जाता है कि वह बातचीत करने के लिए तैयार नहीं है; ग्रगर हां तो फिर सरकार की थ्रोर से इस प्रकार की बात बार-बार क्यों कही जाती है ?

श्री स्वर्ण सिंह: माननीय सदस्य बहुत ग्रसर रखने वाले मैम्बर हैं। ग्रगर जनता के मन में कुछ शंका है, तो वह उस को दूर करें, क्योंकि हम एक उसूल पर कायम हैं ग्रौर उस उसूल पर कायम रहते हुए ग्रगर कोई शक पैदा हो, तो हमें उस को दूर करने की कोशिश करनी चाहिए।

Shri Surendranath Dwivedy: According to the Minister, the only basis for talks has been the Colombo proposals which the Chinese have reject-If that is so, may I know whether any measures are being taken to vacate those areas of aggression and whether we are preparing ourse'ves to dislodge the Chinese if they do not I would also like to know vacate? whether during the talks with the President of the UAR, the Prime Minister broached this issue: since Colombo proposals are not being accepted, whether they would find any basis for negotiations with China.

Shri Swaran Singh: About the second part, there has not been suggestion from us to any other Government that they should find out from the Chinese if there could be a basis for further talks. We on our side have taken a clear position that there is a possibility of starting talks on the basis of the Colombo proposals, and we have not suggested to any other friend'y power that they should pursue this matter further in the light the clear attitude that has been taken up by the Chinese.

About the other question, that is a larger question as to what preparations we are making. Surely we are making all possible preparations to safeguard our integrity and, on that question, we have really to continue to hope that our own territory will come to us sooner or later.

Shri Hari Vishnu Kamath: How can it come?

Shri Hem Barua: May I submit one thing, Sir? The answer that he has given is our own territory will come to us. May I know, how and by what measures? (Interruption)

Shri Surendranath Dwivedy: The question is whether they are going to take any steps to dislodge the Chinese from our territory.

Mr. Speaker: That is what he says (Interruption).

Shri Hari Vishnu Kamath: Sir. this is evasion. You must try to help the House and the country. The Minister of External Affairs has just told us that our own territory will come to us. The Prime Minister recently said that Kailas and Manasarovar will come to us one day; some day, we will ask the Chinese to hand them over to What has this Government come Are they taking any action or are they just waiting for our own territory to come to us? Could you ask the Minister to explain? (Interruption).

Mr. Speaker: Order, order. The Minister has replied.

Shri Hari Vishnu Kamath: You must try to help the House and the country, Sir.

Shri U. M. Trivedi: Our own territory which is immovable property has become movable property to come to us!

Mr. Speaker: Order, order. Shr. D. C. Sharma.

Shri D. C. Sharma: Since negotiations through the Colombo proposals appear to be a very remote possibility which may not fructify in the life time of many of us and since China is stepping up its own hostility towards us, may I know what is the use of showing this kind of olive branch to China and letting China feel that India is always on the defensive and not on the offensive?

Shri Swaran Singh: It is true that the Chinese attitude to the Colombo proposals was negative although they pretended otherwise; and it is also a fact that the Chinese continue to be hostile towards us. Therefore, it adds a greater burden on us to continue to make our preparations, but, at the same time, we should not adopt an attitude which might give an impression that under no circumstances are we prepared to talk with the Chinese.

श्रो मघ लिमये : ग्रध्यक्ष महोदय, मैं मंत्री महोदय से जानना चाहता हं कि क्या उन का ध्यान इस बात की स्रोर गया है कि हमारे देश में चर्चा ज्यादा होती है बातचीत की. न कि जो नीति है, जो म्राधार है, जो सिद्धान्त है ग्रीर विशेषकर जो संकल्प की बात है, उस के बारे में चर्चा कम होती है, तो क्या ध्यान ग्रभी-ग्रभी प्रधान मंत्री जी ने कैलाश ग्रौर मानसरीवर के बारे में जो वक्तव्य दिया था उस की स्रोर गया है जिसमें उन्होंने कहा था कि हमारे वहां जो धार्मिक ग्रीर सांस्कृतिक ग्रधिकार हैं, ग्रौर यह ग्रच्छा बयान किया था. कभी-कभी तारीफ करने का भी हमको मौका दीजिए. उन को प्रस्थापित करने का हिन्दुस्तान भर-सक प्रयत्न करेगा। ग्रीर इसी तरह क्या उनका घ्यान उस बात की स्रोर भी गया है कि एक पत्र में चीन के साथ हमने मनसर गांव के बारे में बातचीत की थी जिस की मर्दमशमारी मौर जिसका लगान हिन्दुस्तान को मिला करता था, तो जब बातचीत का सवाल उठ:या जायगा, मैं जानना चाहता हं कि श्रीमती इन्दिरा गान्धी जी का जो वक्तव्य है ग्रीर यह मनतर संबंधी जो नोट भेजा गया है क्या उस के सभी तायों को सामने रख कर कोई नीति बनायी जायगी.

संकल्प किया जायगा ग्रौर बातचीत की जायगी ?

श्री स्वर्ग सिंहः जी हां, इन सब बातों 'पर ख्याल करके नीति बनायी जायगी।

Shri Ranga: In view of so many assurances given by the Government in the past, is it or is it not the intention of the Government as a policy to regain some day the lands that have been lost instead of simply depending on the wish and prayer that some day it would anyhow come to us? What is the policy and intention of the Government?

Shri Swaran Singh: The policy and intention of Government is that whatever has been illegally occupied should come to us in the first instance by negotiations and talks. the present stage. We should not jump to other things unless, of course, all these possibilities are exhausted.

Shri U. M. Trivedi: It is a wrong answer. The Minister says "it should come to us". Is it a proper phrase? Earth does not move itself. We have to go over to that place and occupy it. Will it walk over to us?

Mr. Speaker: We should not make much of it. He has said that first we will have negotiations and that is the stage at present. Then other steps are taken.

Shri U. M. Trivedi: The question is not whether it will come to us whether we will take it.

Mr. Speaker: He has explained it. First we will make efforts by negotiations and that is the present stage.

Shri Hari Vishnu Kamath: Is it some sort of Chinese bhoodan that it will come to us?

श्री रामसेवक यादवः ग्रध्यक्ष महोदय. यह जो चाइना ने हमारी टेरीटरी ली है. वह एक दिन ग्रा जायगी, ऐसा मिनिस्टर साहब ने कहा। तो यह कितने दिन में ग्रा जायगी, ऐसा कुछ सोचा है ? एक वर्ष के

ग्रन्दर, दोवर्षके ग्रन्दर, याचारवर्षके अन्दर कब तक आ जायगी? किस टायम में भ्रा जायगी, ऐसा कोई टाइम सकर्रर किया है ?

श्री स्वर्ग सिंह: नहीं, टाइम नहीं सोचा है।

श्री किञ्चन पटनायकः क्या सरकार उम्मीद करती है कि चाइना कोलम्बों प्रोपो-जल्स के लिए राजी हो जायगा भ्रौर उसको राजी करवाने के लिए प्रधान मंत्री ने अभी तक क्या-क्या प्रयास किया है ?

Shri Swaran Singh: I have not said that there is a likelihood of China accepting the Colombo proposals. In fact, I have said that the present indications are that they are not likely to accept it. Although they are saying outwardly that they accept them principle, they have not actually taken any steps to implement those proposals. In the meantime, it is for the other Colombo Powers to consider if they want to do anything further. On our side, we are not taking any steps to request the other countries to ask China to implement the proposals.

Shri Kapur Singh: Are the Government aware of this historic truth that what you have lost and cannot retake on the battlefield can only be given away at the negotiation If so, may I know what is this farce of a talk of negotiations at the present

Shri Swaran Singh: Sir, I do not share the pessimism of the hon. Member (Interruption).

Shri Vasudevan Nair: In view of the fact that a permanent solution for this dispute between India and China is not in sight, an early solution is not in sight and also in view of the fact that India is interested in normalising the relations with our neighbour, may ! know whether the Government has ever thought about the advisability of offering a no-war pact with China as in the case of Pakistan?

Shri Swaran Singh: No, Sir; we have not thought of any such thing, and there is no intention of thinking in those directions.

श्रो बड़ें : श्रध्यक्ष जी, श्रभी मंत्री जी ने कहा कि यह चीन कोलम्बो प्रोपोजस्स को मानने के लिए तैयार नहीं है श्रीर उन्होंने यह भी कहा कि हम उस पर दृढ़ हैं, मेरा यह कहना है कि 62 से 66 तक चार साल हो गए, श्रभी तक जब चाइना तैयार नहीं है तो कोलम्बो पावसंसे श्राप कोई प्रोपोजस्स देकर उन से कुछ श्रीर करने के लिए कहने को तैयार हैं?

श्री स्वर्ण सिंहः कोलम्बो पावसं से समय-समय पर इस विषय में ब्रापस में तबादला क्यालात जरूर हुआ है। मगर उन्होंने तो एक प्रोपोजल दे दिया। श्रव वह चाइना वाले नहीं मानते तो इसके मृताल्लिक श्रौर उनको क्या कह सकने हैं? हमारे लिये कहना कठिन है कि हम कोलम्बी पावसं को कहें कि ग्राप कुछ ग्रौर कहें।

Employment for Ex-Servicemen

*152. Shri Bibhuti Mishra: Shri K. N. Tiwary:

Will the Minister of **Defence** be pleased to state:

- (a) whether it is a fact that Government have taken the decision to employ 20 per cent ex-Servicemen in Class IV Services and 10 per cent in Class III Services: and
- (b) if so, the extent to which this decision has been implemented?

The Minister of State in the Ministry of Defence (Shri A. M. Thomas):
(a) Yes, Sir.

(b) The Government orders have been issued on the 4th July 1966. The recruitment rules are being amended and the procedure for implementation of the orders is being worked out.

श्री विभूति मिश्रः मैं जानना चाहता हूं कि क्लास 4 में 20 परसेंट रहेंगे श्रीर क्लास 3 में दस परमेंट रहेंगें तो यह जितने श्रादमी हैं, उनमें यह 20 परसेंट श्रीर 10 परसेंट का कैंसे चुनाव होगा ? कोई इन्टरव्यू होगा या एडहाक बेसिस पर सरकार उन लोगों को लेलेगी?

The state of the s

Shri A. M. Thomas: Sir, generally, we intimate about all these vacancies to the employment exchanges and we recruit the persons from among those sponsored by them. They would be specifically informed that as far as the vacancies are concerned such percentages will be reserved for ex-Servicemen and they will have necessarily to sponsor the names of those persons. As I have already indicated in the main answer, in fact, the rules are being amended and the detailed procedure for implementation will also be finalised soon.

श्री विभूती मिश्र : क्या सरकार ने यह अन्दाज लगाया है कि 10 प्रतिशत क्लास 3 में लेने से श्रीर 20 प्रतिशत क्लास 4 में लेने से कितने श्रादमियों को नौकरी मिल जायगी श्रीर कितने इस तरह के हैं?

Shri A. M. Thomas: Sir, in fact, there is another question also with regard to the total number of Servicemen. There I have answered that, perhaps, we have not got the list of total number of ex-Servicemen and it would be difficult to collect the details about the total number of ex-Servicemen in the various branches. As far as estimate is concerned, we have not been able make, a firm estimate. The House will also realise that now the economy measures we are trying to see that the posts in these class III and class IV categories are also reduced to the minimum. Therefore, that limitation also is there. within that limitation we are trying to do the best for these ex-Servicemen. We have also written to the various State Governments to serve a similar quota for ex-Servicemen. The public-sector undertakings

I 503

are also being addressed to reserve a similar quota.

Shri K. N. Tiwary: Those schemes have to be implemented more by the State Governments than by the Central Government. Therefore, may I know whether the reactions of the State Governments have been ceived?

Shri A. M. Thomas: They have been requested to make similar reservation for ex-Servicemen in the recruitment to corresponding posts in the State services.

श्री यशपाल सिंहः क्या सरकाार बतला सकती है कि य 0 पी 0 में जिन लोगों को, जो एक्स-सोलजर्स हैं जिन्हें नौकरी मिली है. उनकी जमीन से इस वक्त 25 फीसदी लगान, मालगजारी ग्रौर ग्राबपाशो ज्यादा वसल की जा रही है, तो जिन्हें नौकरी मिली है उन से 10 फी सदी गवर्नमेंट ज्यादा ले रही है। क्या य 0 पी 0 गवर्नमेंट से कहा जायगा कि य 0 पी 0 गवर्नमेंट उन पर 25 फीसदी माफी करे?

Shri A. M. Thomas: This has not come to my notice. I shall enquired about it.

श्री यशपाल सिंह: क्या हमारी बात नोटिस समझ कर पूछी जायगी।

श्रध्यक्ष महोदयः पूछी जायगी।

श्री शिवनारायण : क्या जिनकी उम्र 40 वर्ष से नीचे हैं सरकार उनको ही नौकरी में ले रही है या एबव 40 वालों को भी नीकरी में लिया जायगा ?

Shri A. M. Thomas: At present the demobilised ex-Servicemen enjoy age concession to the extent of the period of their service in the army. In addition, three more years will be added.

श्री सरज पाण्डे: जैसा कि ग्रभी मंत्री जी ने बताया है कि बार-बार सुरक्षा मंत्रालय

का ध्यान दिलाने के बाद भी राज्य सरकारें फीजियों को काम नहीं देती । मैं जानना चाहता हं कि इस फैसले पर ग्रमल कराने के लिये केन्द्र सरकार राज्य सरकारों से क्या कार्यवाही कर रही है ?

Oral Answers

Shri A. M. Thomas: It is true that there have been instructions viously. The employment exchanges also give preference to these Servicemen. I think after the recent instructions and after formulation of detailed rules of procedure recruitment things will improve.

Shri A. P. Sharma: Have the Government decided that the war service of these ex-Servicemen will also count for seniority in the department where they are employed against 20 and 10 per cent quota?

Shri A. M. Thomas: That is the idea.

श्री हकम चन्द कछत्राय : मैं जानना चाहता हं कि भतपूर्व जो सैनिक हैं, जो सरकार की सेवा में नहीं हैं तथा काश्तकारी करने वाले हैं. तथा जिनको काश्तकारी करने के लिये जमीन देने की जरूरत है, क्या एसे भतपूर्व सेनिकों को बसाने के लिये सरकार ने कोई योजना बनाई है ?

मध्यक्ष महोदय: यह प्रश्न तो सर्विस के बारे में है।

श्री हकम चन्द कछवाय : उनको काम देने के लिये है, इसलिये खेती करने वालों के बारे में पूछा है, शायद इस बारे में उनकी कोई योजना है।

Mr. Speaker: Is there any proposal?

Shri A. M. Thomas: With regard to the allotment of land the answer has been given previously Though the schemes may differ in certain particulars, all the State Governments have got their own schemes for allotment of land to the ex-Servicemen.

Shri Hari Vishnu Kamath: While 'I am sure the House is glad that the Government is making these arangements for ex-servicemen, is it not a fact that most of the former members, rather soldiers of the Azad Hind Fauj, the grand liberation army of Netaji Subhas Chandra Bose have remained unemployed during the last 18 or 19 years of independence and even today more than 95 per cent of them are unemployed? If so, what arrangements have been made for giving similar treatment to the ex-INA men also?

Oral Answers

The Minister of Defence (Shri Y. B. Chavan): May I explain this point? It is not merely a question of having schemes for distribution of land; it is a question of land being available for these schemes. State Governments have also different priorities. In some States they have got priorities for Scheduled Castes and other displaced persons. In the case of INA people, I remember my experience in the State administration. We had put them on certain priorities but those priorities remained merely on paper.

Shri Hari Vishnu Kamath: Only in Maharashtra?

Shri Y. B. Chavan: I am only saying that even where we had given certain priorities for them, those priorities remained merely paper priorities.

Shri Hari Vishnu Kamath: So, my question remains unanswered. My question was whether there is any concrete scheme. Why can't they answer my question?

Mr. Speaker: The Minister has explained that it has remained on paper.

Shri Hari Vishnu Kamath: That means they did not want or did not implement any concrete schemes. What is the reason?

Shri Bade: The question and the answer are the same.

Mr. Speaker: Order, order. The question was put by Shri Kamath and not by Shri Bade.

Shri Hari Vishnu Kamath: Since you have called me to order, I will submit to your ruling. But it is the Government that should be called to order. If they have got any concrete schemes, let them mention them. Otherwise, let them give the reasons for not having any schemes.

Mr. Speaker: I agree with Shri Kamath.

Shri Hari Vishnu Kamath: Sir, you should come to the rescue of the House if you agree with me.

Mr. Speaker: I am asking them.

Shri Hari Vishnu Kamath: You please ask them now.

Mr. Speaker: Not now. Next question.

Shri Priya Gupta: Sir, what are the qualifications for catching your eye? I stood up so many times but, unfortunately, I could not catch your eye....(Interruption).

Shri Sheo Narain: It is a reflection on the Speaker.

Shri Priya Gupta: You did not call me.

Mr. Speaker: That might have happened.

Shri Priya Gupta: I am unlucky.

Mr. Speaker: What can I do? I cannot call all.

श्री प्रिय गुप्त: कांग्रेस के इतने बुला लिये।

Mr. Speaker: It is wrong on the part of Members just to cast these reflections. Members ought not to do that. कितने मेम्बर्ज मैंने कांग्रेस के बुलाये हैं ग्रीर कितने ग्रापोजीशन के बुलाये हैं, ग्राभी देख लीजिये ।

श्री प्रिय गुप्त : अपने दुख की बात , आपकों नहीं बोलूगां तो और किसको बोलूगां ?

ग्रम्थक महोदयः इस तरह से कहना कि कितने मेम्बर्स कांग्रेस के बुलाये हैं, यह तो शिकायत करना है।

श्रमरोका स्रोर विशेष द्वारा भारत को हिथारों को सप्लाई

+

^{**} 153. श्री प्रकाशवीर शास्त्रीः

श्रो हुकम चन्द कछत्रायः

भी रघुनाय सिंहः

भी लिंग रेड्डीः

श्रीप्र० रं० चक्रवर्तीः

श्री म० ला० द्विवेदोः

श्री सुबोघ हंसदाः

श्रीस० चं० सामन्तः

श्रीभागवत झा माजादः

श्रीनि० रं० लास्करः

भी रा० ब्रह्माः

श्री लोलाबर कटकोः

श्रो राम सहाय पाण्डेयः

श्री उदियाः

श्री नघु लिम्पेः

क्या रक्षा मंत्री यह बताने की कृपा करेंगे कि:

- (क) क्या भारत को हथियार देने के बारे में ग्रमरीका तथा ब्रिटन की सरकारों बारा लगाये गये प्रतिबन्ध शिथिल कर दिये गये हैं ;
 - (ख) यदि हां, तो किस सीमा तक; श्रौर
- (ग) यदि नहीं, तो इसके बारे में सरकारकी क्याप्रतिक्रियाहै?

The Minister of State in the Ministry of Defence (Shri A. M. Thomas):
(a) to (c). In September last the Governments of the US and UK had imposed certain restrictions on the supply of equipment to India and the

Governments had been informed at the time that India which had been subject to aggression should not be put on par with the aggressor. Since then there have been relaxations in these directions. In February 1966 the US Government intimated resumption of supplies of nonlethal equipment on a selective case-by-case basis. The U.K. Government have also relaxed restrictions on supply of military stores to India. Notwithstanding the efforts to make ourselves self-sufficient, with regard to Defence equipment it will be necessary for us to procure a variety of Defence stores from many countries abroad. It is not, however, in the public interest to disclose our efforts in this direction or the sources from which we secure supplies. Such disclosure is likely to affect adversely efforts to secure supplies.

श्री प्रकाशवीर शास्त्री: ब्रिटेन श्रीर श्रमरीका ने भारत श्रीर पाकिस्तान को जो हिथियारों श्रीर पुर्जों की सप्लाई बन्द की श्री, वह समान रूप से बन्द की श्री। लेकिन श्रभी कल-परसों समाचार-पत्नों में एक समाचार प्रकाशित हुआ है कि पाकिस्तान को चार स्क्बेंड्रन सुपरसोनिक सेबर-जेंट विमान प्राप्त हुए हैं जो कनेंडा से जर्मनी, जर्मनी से ईरान श्रीर ईरान से पाकिस्तान को श्राये हैं। क्या यह सत्य है कि इस प्रकार का प्रतिबन्ध होने के बावजूद इन-डाइरक्टली पाकिस्तान को हथियार श्रीर पुर्जों की सप्लाई चल रही है; यदि हां, तां भारत सरकार की उस पर क्या प्रतिक्रिया है?

The Minister of Defence (Shri Y. B. Chavan): There is, of course, information received by us that Pakistan is trying to get some of this equipment from other sources, but as far as the US policy is concerned, we have been assured that there is no change in the US policy of supplying any lethal weapons both to India and Pakistan.

Shrimati Renu Chakravartty: What is the answer to the specific point?

Shri Surendranath Dwivedy: Are they taking steps to prevent other countries from supplying these arms to Pakistan?

Shri Y. B. Chavan: We have brought this particular fact to their notice and naturally, we expect them to take certain action about it.

Shri Kapur Singh: The American sabre jets have been supplied to Pakistan indirectly. That question has been asked and there i_S no direct reply.

Mr. Speaker: Is there any information about that?

Shri Y. B. Chavan: I did say that we have got information that Pakistan is trying to get this. They have received some.

श्री प्रकाशवीर शास्त्री : ये तो ग्रा चुकेहैं।

श्री यक्ष बन्तराव चन्द्राग : मैंने भी वहीं कहा है। मेंरी इत्तिला यह है कि उनकों मिले हैं और दूसरी कन्ट्रीज से मिले हैं। यह इत्तिला हमें मिली है श्रीर This particular fact also we have brought to the notice of the US Government.

भी प्रकाशवीर शास्त्री: भारत श्रीय पाकिस्तान के संवर्ष के बाद इन दोनों देशों में शान्ति स्थापित करने के लिये पीछे जो ताशकन्द समझौता हुआ था. जिस समझौते की भावना का पालन ग्रभी तक भारत सरकार पाकिस्तान के बार-बार उल्लंघन करने के बावजूद भी वराबर करती चली जारही है, क्या यह सत्य है कि पाकिस्तान सरकार इन दोनों देशों या श्रीर देशों से भी, जैसे रूस से, हथियार लाने का यत्न कर रही है, यदि हां, तो जैसा उनके कमाण्डरइन-बीफ श्रीर श्रन्य सैनिक श्रीधकारियों ने वक्तव्य दिये हैं उस में कहां तक मच्चाई है तथा अब तो ग्रागे के लिये क्या उन्होंने कोई योजना बनाई है ?

Shri Y. B. Chavan: It is our information that Pakistan is trying to get military equipment from different countries, but as far as Soviet Russia is concerned, we have been assured that they are not giving any equipment from the Russian side.

श्री म० ला० द्विवेदी: क्या भारत सरकार ने अमरीका सरकार का घ्यान इस ओर आक्षित किया है कि पाकिस्तान को एक श्रीर उलटे तरीके से अमरीका थिहयार आ रहे हैं और दूसरी ओर चीनी टैंक और चीनी हथियार उस के पास पहुंच रहे हैं जो कि यू० एस० सरकार की नीति के विरुद्ध हैं, यदि हां, तो यु० एस० सरकार की उस पर क्या प्रतिक्रिया हुई है और यदि नहीं लिखा है तो क्या भारत सरकार उस पर लिखा एढ़ी करने जा रही है ?

Shri Y. B. Chavan: It is a well-known thing. Even the Pakistan Government have admitted that they are receiving equipment from the Chinese Government. They have demonstrated a certain equipment openly. I think, as it is known to us, it is known to the U.S. Government also. What the U.S. Government should do about it, it is certainly for them to decide. We have brought this fact to their notice.

श्री हुकम जन्द फछु गाथ : पाकिस्तान श्रीर चीन का जो ना एक गठबन्धन हुआ है और उस के ब्राधार पर जो वह उन्हें कुछ हिष्यार और कुछ अणुबम के यंव और सामग्री आदि दे रहा है तो क्या उस की ओर स्थानशिक और ब्रिटेन की सरकार की ध्यान दिलाया है कि जो करार है उस के अनुसार यदि चीन हिष्यार पाकि-स्तान को देगा तो अमरीका हमें हिष्यामें की सहायता देगा यह जो उन की शर्ते हैं उस की ओर ध्यान दिलाते हुए भारत सरकार ने व्या उन के साथ बातचीत की है ?

Shri Y. B. Chavan: I think, this information is certainly known to

them. We are also raising this question with them. This is all that we can do about it.

Shri Bhagwat Jha Azad: May know whether the attention of the Government has been drawn to news item only a few days before regarding the kindess of our senior friend in the Commonwealth, United Kingdom, that it has pleaded with the United States of America that since the United Kingodm has relaxed the restriction on its supply of arms to India, the United States of America should also relax the same to Pakistan?

Shri Y. B. Chavan: We have certainly seen the news item and naturally told the U.S. Government that they should not start such a supply of aid to Pakistan.

Shri Bhagwat Jha Azad: have you done to the United Kingdom, your senior friend in the Commonwealth? That is what I want to know.

Shrimati Renu Chakravartty: want to know whether our Government knows exactly from what jets have come, source the sabre whether they have come via West Germany and Iran or whether they are a part and parcel of any sabre jets given under the NATO agreement or given to Iran though any military pact.

Shri Y. B. Chavan: It is known that this type of equipment is received by both Turkey and Iran as aid to them from U.S.A. through other agreements. But it is certain that they are getting them through these countries. That is our information.

Shrimati Renu Chakravartty: Under which agreement, are they now selling them to Pakistan?

Shri Y. B. Chavan: I have not got that information as to under what agreement or under what terms it is. The point is that they are

physically the transfer of these things. That is a fact.

Oral Answers

Shri P. R. Chakraverti: The Pakistan Government has again influencing world opinion blatant lie that India is going to explode a nuclear device in the near future. May I know whether the Government has made its position abundantly clear to U.S.A.?

Shri Y. B. Chavan: I think, our policy about this is very clear and it has been made clear from time to time.

श्री रामेश्वरानन्द : जो देश पाविस्तान को लडाक विमान या और लडाई का सामान दे रहे हैं और उन में से कई देश ऐसे हैं जिनका की ग्रमरीका सहायता दे रहा है तं। क्या भारत सरकार ने उन देशों को जी पाकिस्तान को सहायता दे रहे हैं भ्रीर क्या श्रमरीका की जोिक उन देशों की सहायता करता है उन को कोई विरोधपत्न या किसी प्रकार की सुचना भेजा है ?

Shri Y. B. Chavan: We do take it up with those countries.

Shri R. S. Pandey: Taking into consideration the regular supply of sabre jets to Pakistan by different countries, may I know what is our difficulty in getting the sabre from those countries which are supplying to Pakistan?

Shri Y. B. Chavan: They do not supply us. That is the only culty.

श्री मध लिमये : ग्रध्यक्ष महोदय, मैं जानना चाहता हं कि श्रमरीका श्रीर ब्रिटेन के विभिन्न फौजी करारों में जितने दोस्त हैं क्या ताशकंद करार के बाद उन्होने पाकिस्तान को जो हथियार दिये हैं सीधे, या घुमा फिरा कर उस का विवरण सदन के सामने रखने के लिए सरका मंत्री तैयार हैं ताकि हिन्द्रतान की

जनता जान सके और दुनिया भी जान सके कि फौजी सहाबता के बारे में क्या हो रहा है?

Shri Y. B. Chavan: We have some information about this and we are getting information from time to time. I do not think it is necessary or it is in our interest to give all the details about it.

श्री रामेश्वरानन्द: ग्रध्यक्ष महोदय, मेरा व्यवस्था का प्रश्न है।

स्रध्यक्ष महोदयः स्वमीजी व्यवस्था इम में कहां से ग्रागई?

श्री रामेश्वरानन्द: यह जो चल रहा है इस में व्यवस्था का प्रश्न ग्राता है ग्रीर उसे उठाना ग्रावश्यक है।

श्रध्यक्ष महोदय : ग्रन्छा बतलाइये ग्रपनी व्यवस्था ।

श्री रामेश्वरानन्द: मैं ग्राप की सेवा में यह निवेदन करना चाहता हूं कि मंत्री महोदय ऐसे गोलमोल उत्तर दे रहे हैं ग्रीर मुझ भी इस तरों के से टरका दिया ग्रीर उनको भी उसी तरों के से टरका दिया। जब हम ग्रावाज उठाते हैं तो ग्राप कहेंगें कि तुम गांति बनाये नहीं रहते तो थोड़ा घना ग्राप उनको भी एक दिन एक कमरे में बैठा कर पढ़ा दीजिये कि वे यहां पर तैयार होकर ग्राया करे।

श्री मधु लिमथे: स्वामी जी ने बात ठीक कही है कि उसमें सार्वजनिक हित की क्या बात है यह उन्होंने नहीं बतलाया है। उन्होंने कहा है कि यह आवश्यक नहीं है। अब आवश्यक है या नहीं इस का फैसला मंत्री महोदय नहीं करेंगे बल्कि सदस्य करेंगे। आवश्यक है इसीलिए हमने जानकारी मांगा भीर यह आवश्यक जानकारी हमें मिलनी चाहिये। अगर सार्वजनिक हित का मामला है तो इस में कौन सा सार्वजनिक हित है उसके बारे में भी जरा वह सोच विचार करें। श्री कपूर सिंहः स्वामी जी का कथन यथार्य है बाक़ी इसमें व्यवस्था का कोई प्रश्न नहीं उठता है।

श्री रामेश्वरानन्द: जो विषय चल रहा है उस के सम्बन्ध में मेरा व्यवस्था का प्रश्न क्यों नहीं बनता है? व्यवस्था बनती है वैसे श्री कपूर सिंह ग्रध्यक्ष नहीं हैं ग्रीर उन्हें इस तरह का निर्णय देने का कोई ग्रधिकार प्राप्त नहीं है। इस पर निर्णय देना ग्रध्यक्ष का काम होता है।

Shrimati Savitri Nigam: In view of the fact that China and many other NATO countries are openly indulging in war-mongering by supplying arms, ammunition and also planes to Pakistan, may I know whether this fact has been brought to the notice of U.N.O. and Security Council and also to the friendly countries like the U.S.A. and U.K., and if the answer is in the affirmative, what has been their reply?

Shri Y. B. Chavan: I do not personally think that it is necessary to bring it to the notice of the Security Council because, as the hon. Member herself knows, these are things which are known to most of them. The question is that naturally the countries, when they supply these things, sometimes do it through private deals, etc. Also, I must make it very clear that we have also to get equipment from different countries. So it is not a question that we can take up.

U. S. Attitude towards China

*154. Shrimati Renuka Ray: Shri Sidheshwar Prasad: Shri Rishang Keishing: Shri Hem Raj; Shri Daljit Singh:

Will the Minister of External Affairs be pleased to state:

(a) whether Government are aware of any change in the U.S. attitude towards China; and

(b) if so, in what way this is likely to reflect on Indo-U.S. relations?

The Minister of External Affairs (Shri Swaran Singh): (a) and (b). We are not aware of any change of U.S. policy towards China.

Shrimati Renuka Ray: Has the Government's attention been drawn to a statement made by the Defence Secretary to the American Newspaper. Editors' Society suggesting that, the sake of trade and markets, there shou'd be a change in the attitude of America towards China?

Shri Swaran Singh: Yes, Sir. Suggestions have been made by several important people in the United States that they should alter their policy of isolationism and that they should try to build some bridges. These ideas have been thrown, up, but we are not aware of any change of policy.

Shri Hari Vishnu Kamath: Building bridges between whom?

Sbri Swaran Singh: Between the United States and China

Shri Hari Vishnu Kamath: A very long bridget

Shrimati Renuka Ray: the hon. Minister kindly state whether the Government is aware the repercussions of this is seen in changed attitude towards soft-pedalling the Pakistan-China agreement, towards flouting of the SEATO pact in regard to using arms against India and in the recent move towards supplying arms to Pakistan again? Does Government feel that change?

Shri Swaran Singh: I would feel disinclined to accept that this has got anything to do with any change of policy on behalf of the United States towards China. There may be other factors also, some of which have been mentioned by my colleague. Defence Minister.

श्री सिद्धेश्वर प्रसाद: ग्रभी मंत्री जी जी ने यह बतलाया कि इस बात की चर्चा की जा रही है ग्रीर इस तरह के सुझाव यू० एस७ सरकार के सामने रखे गये हैं कि चीन के प्रति उस की नीति में परिवर्त्तन हो तो क्या इस सम्बन्ध में भारत सरकार ने य0 एस0 सरकार से कोई बातचीत की ग्रीर यदि वह परिवर्त्तन होगा तो उसका हमारे सम्बन्धों पर क्या प्रभाव नहीं पडेगा?

We have not Shri Swaran Singh: had any talk on this subject the United States Government their representatives. But we ourselves have a'ways taken the that the policy of islating any country, more so, a country with vast population is not in the ultimate interest either of that country international peace.

Shri Priva Gupta: In view of the fact that the USA is always interested in two things, firstly that the munist expansionism may not crease in South-East Asia and secondly for that reason India having good position in South-East Asia required, and therefore, the US Government is helping the Government of India only to the extent that the help is required to resist the Chinese communist expansionism and not beyond that, and, therefore, they not interested in India occupying a conspicuous position and a commanding stature in South-East Asia so, they sometimes decrease sometimes increase the help given by them, may I know whether the Government of India has thought over this and asked the US Government regarding this matter?

Shri Swaran Singh: With all the concentration that was at my command I have not been able to catch what the question involved is. The hon. Member has put forward a certain analysis which by no means can be termed as very lucid. Anyhow, I shall try to study very carefully whether there is any content in what the hon Member says.

Shri Priva Gupta: If the hon. Minister does not want to understand the question, then that is a different matter.

Mr. Speaker: Next question.

Resumption of U.S. Arm₆ Aid to Pakistan

*155. Shri Kishen Pattnayak: Shri Sidheshwar Prasad: Shri Rishang Keishing: Shri Madhu Limave: Dr. Ram Manohar Lohia: Shri Hukam Chand Kachhavaiya: Shri Rameshwaranand: Shri Raghunath Singh: Shri Yashpal Singh: Shri Harish Chandra Mathur: Shri Shree Narayan Das: Shri Panna Lal: Shri Vishwa Nath Pandey: Shri Warior: Shri Vasudevan Nair: Shri Prabhat Kar-

Will the Minister of External Affairs be pleased to state:

- (a) whether Government have kept themselves informed of the nature of the United States col'aboration with Pakistan in the sphere of arms assistance in particular and military preparedness in general (military airports, radar equipment, communications, etc.) after the signing of the Tashkent Agreement;
- (b) whether Government have drawn the attention of U.S. Government to the grave consequences of the resumption of U.S. arms aid to Pakistan in the special context of Pakistan-China anti-Indian axis; and
- (c) if so, the response of U.S. Government thereto?

The Minister of External Affairs (Shri Swaran Singh): (a) We are not aware of any new "collaboration" botween U.S.A. and Pakistan in the sphere of arms assistance in particular and military preparedness in general after the signing of the Tashkent Pact,

(b) and (c). The U.S. Government have been acquainted with our views through diplomatic channels. We have been informed by the US authorities that Pakistan is not being provided with letha! weapons We have fur-

ther been informed that the US Government have decided to resume on 'cash and carry' basis the supply of non-lethal military equipment to India and Pakistan on a limited scale.

श्री किञ्चन पटनायक : मंत्री महोदय
ने बताया है कि अमरीका इस वक्त पाकिस्तान
को कोई हथियारी मदद नहीं दे
रहा है। मैं जानना चाहता हूं कि अभी जो
नए अमरीका के राजदूत पाकिस्तान
गए हैं, श्री यूजीन व्लैक क्या
उनका यह पहला काम नहीं है कि पाकिस्तान
सरकार से बातचीत करने के बाद कम से कम
पूजों के मामले में हथियारी मदद फिर से
गुरु करना ? यदि हां, और अगर यह हो
जाएगा तो इसके प्रति भारत सरकार की
क्या प्रतिक्रिया है ?

Shri Swaran Singh: It is very difficult for me either to confirm or tocontradict the role of the new US Ambassador who is accredited to Pakistan, whereas the hon. Member is in the uneviable position of putting across any interpretation of his own. It is not for me to speculate on thismatter.

श्री किञ्चल पटनायक : "वाशिगंटन पोस्ट" की खबर है।

श्री मबु लिमये : श्रष्ट्यक्ष महोदय, मेरा एक व्यवस्था का प्रश्न है ।

Shri Swaran Singh: As regards the other question, we ourselves have always held the view very strongly that any further arms aid by the USA to Pakistan and any supp'y of armaments to Pakistan by the USA will definitely create new tensions and it will be an act which will not at all be liked by India.

श्री मधु लिमये : ग्रष्टियक्ष महोदय, मेरा एक व्यवस्था का प्रश्न है । मैं यह जानना चाहता हूं कि बार-बार विदेश मंत्री को ग्रपनी घोर ग्रग्यान का यहां प्रदर्शन करने की क्या जरूरत महसूस होती है ? यह बात हमारी समझ में नहीं श्राती है। वाशिंगटन और पाकिस्तान में हमारे दता-वास हैं । म्राखिरकार म्राप उन पर इतना पैसाक्यों खर्च कर रहे हैं? ग्रगर ग्रमरीका के ग्रखबारों में यह खबर छपती है ग्रौर आपके दुनावासों द्वारा विदेश मंत्रालय को पता नहीं चलता है तो मैं कहंगा कि आप ग्रपने पद पर रहने के योग्य नहीं हैं। यह हमेशा प्रश्न को टालने की कोशिश करते हैं। ग्राप इसके बारे में ग्रपना ग्रांतिम निर्णय दे दीजिये। इस तरह से तो प्रश्नोत्तर की कार्रवाही नहीं चल सकती है।

Oral Answers

श्री बडे: इसके बारे में प्रेस में भी ग्राज यह खबर छपी है। हिन्दी के ऋखबारों और म्रंग्रेजी के मुखबारों में भी यह खबर छपी है कि:

The American Ambassador Pakistan is trying to get more spare parts for Pakistan.

श्रध्यक्ष सहोदय : ग्राप कहते हैं कि ग्रखबारों में ग्राया है। हिन्दी के ग्रखबारों में भी स्राया है सीर संग्रेजी के अखबारों में भी स्राया है। उन्होंने भी पढ लिया होगा।

हक्तम चन्द कछत्राय : नहीं पढा है। पढ कर नहीं ग्राते हैं।

भ्रष्ट्रक्ष महोदयः उसकी बिना पर वह इन्फार्मेशन गवर्नमेन्ट की तरफ से क्या दें?

Shrimati Renu Chakravartty: There is something further. They have said that when this matter was broached with our External Affairs Ministry they did not react at all There is on: statement like that here.

Shri Swaran Singh: I have myself reacted very strongly and I have made the position clear. In fact, my strong reaction is not to the liking of Shr Madhu Limaye.

श्री मबुलिम गेः हवा में साधारण बात करते हैं। ठोस बात नहीं करते हैं।

Shri Swaran Singh: I have said that any supply of military armaments by the US to Pakistan at the stage will be very much against our interest and against the interest peace. Luckily, I am not depending upon the goodwill of Shri Limaye alone for my continuance as Foreign Minister.

श्री मधु लिमये: यह तो हम भी जानते हैं। यह हमेशा स्राप कहते हैं। स्रज्ञान का सवाल है। उसका क्या हम्रा?

Shri U. M. Trivedi: The question that has been asked is this. In the light of the information that as been given to the world at large by press in America and by the press in India, how is it that our External Affairs Minister, who ought to better posted with the facts than the newsparermen, gives this sort reply? The reply that has come from him shows ignorance and is not a fair answer to this question. If peop'e are in the know of it, I think it does not lie in our mouth to say that we are not aware of it. ambassadors and other people thare

Shrimati Savitri Nigam: In so many words, the hon. Minister has expressed his reaction.

Shri Swaran Singh: I would like to create an impression as if these things are not know to Government. But as you yourself rightly pointed out, it is one thing to have this information from the press and another to have further information that we may have from our diplomatic missions both in Karachi and in New York. About that, it was clarified by my colleague the Minister, that we are in touch with the US authorities and we have conveyed our views to them. So far we have been assured that they have not agreed to give any armament or any military supplies to Pakistan.

Shri Hari Vishnu Kamath: Minister mentioned about our diplomatic mission in New York. Is it New York or Washington?

Mr. Speaker: He meant Washington.

Shri Swaran Singh: We have both in New York and in Washington.

Shri Hari Vishnu Kamath: From where did he get the information, New York or Washington?

Shri Swaran Singh: Both places.

श्री किशन पटनायक: भारत श्रीर पाकिस्तान को हिथारी मदद देने की नीति का समर्थन करते हुए पिछले मार्च के महीने में ग्रमरीकी हाउस ग्राफ रिप्रिजेंटेटिब्ब की फारेन एक्नेयर्ज कमेटी में डीन रस्क साहब ने जवाब देते हुए कहा था कि चीन के खिलाफ मदद भारत को दी जा रही है लेकिन जहां तक पाकिस्तान का सवाल है, किस के खिलाफ उमको हथियार। मदद दी जा रही है, इस बात को मैं खुली सभा में नहीं कहंगा । क्या भारत मरकार ने कोशिश की इस बात का पता लगाने की कि ग्रमरीका पाकिस्तान को किम के खिलाफ हथियारी मदद दे रहा है जैसे कि भारत को चीन के खिलाफ ?

श्री स्वर्ण सिंह: मैंने यह जवाब दिया है कि स्रभी तो नहीं दे रहा है मिवाय नान-नीयल वैपंज के।

श्री किशन पटन यक : क्या कहा है ?

ग्रध्यक्ष महोदय : ग्रमरीका वाले कहते हैं कि श्रभी हम कोई मदद पाकिस्तान को इस वक्त नहीं दे रह हैं।

श्री किशन पटनायक : उनकी नीति देने की है । प्रभी स्थिगत है कुछ दिनों के लिए, वह दूसरी बात है । पहले दी जा रही भी ग्रोर भविष्य में भी दी जाएगी । यह बिलकुल साफ बात है । ग्रगर इसकी इनको जानकारी नहीं है तो बता दें ग्रपनी ग्रजानता ग्रीर कह दें कि यह जानकारी उनका नहीं है ।

Shri Swaran Singh: On the earlier occasions it was well known, and this has been stated on the floor of the House, that since 1954 the US gave them massive help because of Pakistan's membership of SEATO and 1076 (Ai) LSD—2.

the Baghdad Pact which later on was termed CENTO. Pakistan continues to be a member of these pact organisations.

श्री मधु लिमये: वह बाद में हुन्ना। यह गलत बयानी करते हैं। पैंटों, मीएटो बाद में हन्ना।

श्री किशन पटनायक : क्या पूरा जवाब दिया है ?

Shri D. C. Sharma: Why does he accuse the Minister of ignorance? His answers are all very knowledgeable.

ग्रध्यक्ष महोदय : ग्रब ग्राइन्दा जब वह मिलिटरी इमदाद देना ग्रुरू करें....

Shri Swaran Singh: That was in pursuance of the Mutual Defence Pact between Pakistan and the United States which was entered into in 1954

Shri K. C. Pant: Does the Government consider it valid to make a distinction between lethal and non-lethal weapons, and is the Government aware of the precise nature of the lists which the U.S. has in mind when it supplies non-lethal weapons to Pakistan?

Shri Swaran Singh: It is a very valid point that the supply of non-lethal weapons also adds to the defence potential, and therefore the distinction is there but not very effective. About the lists, we have got some information, but I have not got the detailed information.

श्री हुकम चन्य कछत्रायः ाकिस्तान ग्रमरीकः, रूस, चीन ग्रीर ईरान, सभी गगहों से, हथियार लेने में सफल हो रहा है, ऐसी परिस्थिति में क्या सरकार इस बात का प्रयत्न कर रही है कि उस को ग्रमरीका सं कम से कम हथियार मिलें।

श्री स्वर्ण सिंह : जी हां, हम जरूर कोशिश करेंगे।

Shri Shree Narayan Das: May I know whether the Government has been able to ascertain the technique that Pakistan employs in framing her external or foreign policy, so that she is able to get military

weapons from America on one hand and China on the other. and now she is trying to get weapons from Russia also? the technique that Pakistan is able to adopt and be successful in getting military aid from all the three places?

Shri Swaran Singh: Ιt is difficult for me to make any comment on that. It is possible that in the short run some countries do succeed in getting seeming advantages by adopting policies which might be full of internal contradictions, but this thing cannot continue for long

श्री रामेइवरानन्द : ग्रमं: मंत्री: महोदय ने कहा था कि ग्रमरीका पाकिस्तान को हियार नहीं दे रहा है। श्रमरीका श्रौर चीन का ग्रापस में बड़ा विरोध है ग्रीप पाकिस्तान ने चंन के साथ भी समझौता किया हुआ है। अमरीका का पाकिस्तान के साथ भी बडा घनिष्ट सम्बन्ध ै। ऐसी स्थिति में मंत्री महोंदय कैसे कह बेते हैं कि अमर्रका पाकिस्तान को कोई हिबयार नहीं देरहा है।

श्री स्वर्ण सिंह : यह मैं ग्रपनी वाकफीयत के आधार पर कहता हं।

श्री रामेश्वरानन्द : मैंने जो कुछ कहा है उसके बारे में क्या वाकफीयत है ग्रापको।

श्री स्वर्ग सिंह: माननीय सदस्य की दलील तो बड़ी मन्बत है लेकिन उनकी बाकफियत उतर्ना नहीं है जितनी मेरी है।

Shri Bhagwat Jha Azad: May I know whether the attention of the Government has been drawn to the statement of an expert of the Pentagon saying that whereas in case of India nonlethal means trucks, buildozers other things, in the case of Pakistan. the interpretation of non-lethal will lie with the Pentagon, that they will interpret it in any way they like, either non-lethal or lethal as mean?

Shri Swaran Singh: I must confess that that particular statement of the representative of the U.S. Defence

Forces is not with me, but I have no doubt that the interpretation of nonlethal weapons cannot have different meanings while dealing with different countries.

Shri Bhagwat Jha Azad: For not for USA.

श्री यशपाल सिंह: भारत सरकार ने यह नहीं बतलाया कि ध्रमरीका जो खले म्राम हथियार की सहायता दे रहा है उस के बारे में सिवा विरोध पत्न लिखने के उस के पास ग्रीर क्या उपाय है उस को रोकने का । क्या मंत्री महोदय उसे बत-लाने की कपा करेंगे ।

श्री स्वर्णिस्ह : ग्रगर माननीय सदस्य के पास इस का कोई छिपा हम्रा तरीका हो तो वह मझे बतला दें। हम उस को इस्ते-माल करने के लिये तैयार हैं . . .(ध्यवधान) ।

श्री रामेश्वरानन्दः ग्रगर मंत्री महोदय सुनना चाहें तो वह भी बतला दिया जायेगा।

Shri Shivajirao S. Deshmukh: Now that the trickle of non-lethal weapons from America has started flowing either in the direction of India or Pakistan, does the Government propose to send someone with a shopping bag with a long shopping list which was suspended prior to the Pakistani conflict?

Shri Swaran Singh. I would request the hon. Member not to press the Government to disclose their programme or scheme for acquisition of defence capacity.

श्री मध् लिमयेः जब फोजी सहायता काकरर पाकिसान भ्रीर श्रमरीका के बीच हम्रा तो स्रमरीका के नेता कहा करते थे कि कम्यनिज्म के खिलाफ यह हथियारी सहायता दी जा रही है। कम्यून्स्ट देशों में दो बडे हैं, एक रूम **भी**र एक चीन । जहां तक रूस का सबाल है अब प कि ता की बिल-कुल हिम्मत नहीं कि वह रूस के खिलाफ कू ग्रकर सके। जहांतक चीन का सवाल है उस के साथ पाकिस्तान दोस्ती कर रहा है। को डीन रस्व का जो अयान है उस का मतलब साफ है। ग्रु केला हिन्दुस्तान रह जाता है ग्रीर इस वक्त पाकिस्तान को हथियारी सहायता केवल हिन्दुस्तान हो के खिलाफ देने का ग्रु मरीका का विचार है। इस लिये मैं मंत्री महोदय से जान ा चाहता हूं कि क्या वे कम्यूनिज्म के विरोध का पाकिस्तान का नाटक जो उस का ग्रु सली स्वरूप है दुनिया के सामने ग्रीर ग्रु मरीकी जनता के सामने रशें ग्रीर कहेंगे कि इस वक्त पाकिस्तान को हथियारी सहायता देना भारत विरोधी काम है।

श्री स्वर्ण सिंह: जी हां, माननीय सदस्य का यह फरमाना ठीक है त्रोर यह भी ठीक है कि पाकिस्तान ने इस बहाने से वियार यिथे कि वह कम्यूनि में के खिला के उस को इस्तेमाल करेगा जिस तरह उस ने उन का इस्तेमाल कि । है यह सारी दुनिया ने देखा है और अमरीका ने भी देखा है । शायद श्री म ुलिमये की आवाज का भी, खास तौर पर इन दिनों जब वह कम्यूि जम के बिलकुल करीब हैं, कुछ असर उन पर हो।

श्री मधु लिमये : जो कम्युनिज्म के करीव हैं वह मानसरोवर श्रीर कैलाश के बारे में सवाल नहीं पूछा करते, इतना सरदार साहब जान लें।

China's Explosion

*156. Shri Bhagwat Jha Azad:
Shri M. L. Dwivedi:
Shri S. C. Samanta:
Shri Subodh Hansda:
Shrimati Savitri Nigam:
Dr. M. M. Das;
Shri Bibhuti Mishra:
Shri Gulshan;

Will the Prime Minister be pleased to state:

(a) whether investigations into the Chinese explosion of nuclear device

have established any thermonuclear material indicating that it had set off its first Hydrogen Bomb; and

(b) the other significant finds of the investigation so far made?

The Parliamentary Secretary to the Prime Minister (Dr. Sarojini Mahishi):
(a) Investigations have established that thermonuclear materia! was present in the weapon but there is no evidence to show that the weapon functioned as a Hydrogen bomb.

- (b) The other significant results of the investigation are:
 - (i) The fissionable material used in the weapon was U-235.
 - (ii) U-238 tamper (casing) was used in the weapon.
 - (iii) Lithium-6 was present in the weapon
 - (iv) The weapon was not detonated on the ground surface.
 - (v) The explosive power of device was in the range of 100—200 kilotons.
 - (vi) The radioactive fall-out at ground level in India was negligible and did not present any health hazards.

Shri Bhagwat Jha Azad: May I know, since China has this nuclear device of great and very far reaching importance whether the Prime Minister has made any reference to the defence experts to reorientate or to think in terms of reorientation of the defence strategy of this country against China?

The Prime Minister and Minister of Atomic Energy (Shrimati Indira Gandhi): I have stated on previous occasions in this House that our strategy is constantly under review and this matter a so has been taken up for detailed study.

Shri Bhagwat Jha Azad: May I know whether we have further information of the new nuclear device and

whether China has also perfected its delivery system for these weapons?

Shrimati Indira Gandhi: We have no very definite information, but it is clear from this that they are attempting to have a much bigger bomb. I do not know how efficient their delivery system is.

भी म० ला० द्वितेदी: ताजे समाचारों से पता चलता है कि चाइना ग्रीर पाकिस्तान में न्यू क्लिग्रर समझौता होने जा रहा है ग्रीर वह शायद इस ग्राधार पर होने जा रहा है कि पा-किस्तान ने यह भ्रम डाल दिया है लोगों के बीच में कि हिन्दुस्तान न्यक्लियर डिवाइस इस्तेमाल करने वाला है। मैं जानना चाहता हं कि इस सम्बन्ध में भारत सरकार ग्रपना क्या रुख वन येगी जब चीन भी पाकिस्तान को न्यक-लयर वेपन बनाने में सहायता करेगा ।

श्रीमती इन्दिरा गांघी: इस के रास्ते में तो हम ग्रा नहीं सकते हैं। लेकिन सहायता वह किस तरह से करेंगे। ग्रगर वह केवल बम दें तो डिलिवरी सिस्टम या उस की जो स्रौर बहत सी चीजें हैं वह मिलेंगी या नहीं, पता नहीं । जाहिर सी बात है हम इस से बहत चिन्तित हैं। श्रीर एक श्रीर बात की तरफ मैं ध्यान दिलाना चाहती हं कि पाकिस्तान ने भी पार्शन टेस्ट बैन टिटी पर दस्तखत किये थे।

Shrimati Savitri Nigam: know whether the attention of hon. Prime Minister has been drawn to this news item that China is going to explode in the near future a much stronger nuclear bomb and it has also been reported in the same news item that the radio-active fall-out has been traced near Calcutta and in various other neighbouring countries like Thailand and Philippines? answer is in the affirmative, what is her reaction about this?

Dr. Sarojini Mahishi: The radioactive fa'l-out from the explosion has been investigated and analysed by the atomic energy Establishment Trombay and I have placed before

the House its findings. To the first question, I may say that the Government is aware that this is the forerunner of a more powerful hydrogen bomb.

12.00 hrs.

Shrimati Savitri Nigam: My question has not been fully replied I wanted to know what is the reaction of the Government, the Prime Minister.

Mr. Speaker: Order, order. Shri Hem Barua.

Shri Hem Barua: May I know if the hon. Prime Minister is aware of the fact that there is now a nuclear collusion between China and Pakistan, and with the help of China, Pakistan going to explode her first bomb 1968 and therefore she has been accusing India of all these things-of preparing to explode a bomb and a'l that? May I know whether the Government is aware of this collusion, and if the Government is aware of this collusion, what precautionary measures are they proposing to take against nuclear collaboration between China and Pakistan which is meant against India?

Shrimati Indira Gandhi: I thought I just answered this question. We can take action, I think, only for our own security. We cannot prevent collaboration between China Pakistan. As I said earlier, even if China does explode a bomb in Pakistan, it will be the Chinese bomb; it will be the Chinese know-how; everything will be Chinese at the most, I do not think Pakistan can so quickly build up its know-how and things essential for the bomb.

Shri Hem Barua: When a bomb explodes in Pakistan, whether it becomes a Chinese bomb or else's bomb. it becomes a bomb right. What happens is, Pakistan gets an advantage over us and that is in spite of the Tashkent agreement. Therefore, we are concerned and we are perturbed and disturbed about it. What is the reaction of the Prime Minister to it?

Shrimati Indira Gandhi: I fully share the hon. Member's concern and distress over this matter.

WRITTEN ANSWERS TO QUESTIONS Wage Board for Cantonment Board Employees

*157. Shri R. Barua:
Shri R. S. Pandey:
Shri Ramachandra Ulaka:
Shri Dhuleshwar Meena:
Shri A. N. Vidyalankar:

Will the Minister of Defence be pleased to state:

- (a) whether a final decision has since been taken to set up a Wage Board for the Cantonment Board Employees throughout the country;
- (b) if not, the reasons for the delay;and
- (c) the steps taken by Government to expedite the decision?

The Minister of Defence (Shri Y. B. Chavan): (a) to (c). A final decision has not yet been taken on the request of the All India Cantonment Employees Federation to appoint a Wage Board or a National Indus-Tribunal in respect of the Cantonment Board employees. ernment is considering alternative proposals for fixing the pay scales and allowances of Cantonment Board employees. Meanwhile, the Award of the National Industrial Tribunal given on 2nd April 1960 continues to be implemented, and the benefits awardable to the employees as a result of revision of dearness allowance by the State Governments from time to time are also sanctioned to the Cantonment Board employees on the basis of the Award.

Impact of Goodwill and Special Delegations sent Abroad

*158. Shri Linga Reddy: Shri P. R. Chakraverti:

Will the Minister of External Affairs be pleased to state:

(a) the impact of Goodwill and Special Delegations sent abroad by Government on the foreign policy and at the stand on Kashmir; and (b) whether Government continue to do so specially in view of the violation of the Tashkent Declaration by Pakistan and with a view to project the true image of India among the comity of nations?

The Minister of External Affairs (Shri Swaran Singh): (a) The members of delegations had free and frank exchange of views with countries the leaders of the visited as a result of which there is now better understanding and appreciation of our stand on Kashmir in particular and foreign policy general.

(b) Our representatives abroad continue to bring to the notice of their country of accreditation violations of Tashkent Declaration by Pakistan. Other delegations sent to attend Independence day celebrations etc. also utilized the opportunity to project the Indian viewpoint.

बिटेन तथा दक्षिण रोडेशिया के बीच बातचीत

*159. श्री सिद्धेक्वर प्रसाद :
श्री राम सहाय पाण्डेय:
श्री ही० ना० मुकर्जी :
श्री वासुदेवन नायर:
डा० लक्ष्मीमल्ल सिंघवी:
श्री हरिविष्णु कामत:
श्री हेम बरुग्रा:
श्री सुरेन्द्र नाय द्विवेदी:
श्री नाय पार्ड:
श्री श्रीनारायण वास:
श्री लिंग रेड्डी:
श्री प्र० रं० चक्रवर्ती:
श्री प्रत्वारेस:
डा० रानेन सेन

क्या वैदेशिक-कार्य मंत्री यह बताने की कृपा करेंगें कि:

(क) ब्रिटेन तथा रोडेशिया की गैर-कानूनी सरकार के बीच हुई बातर्चत का क्या परिणाम निकला है; Í531

- (ग) सरकार ने इस संबंध में अफीका के देशों के साथ कित प्रकार अपना विचार विनगं जारो रखा है; और
- (घ) रोडेशिया की समस्या को हल करने के लिये सरकार द्वारा की गई पहल को व्योराक्या है?

वैदेशिक-कार्य मंत्रालय में राज्य मंत्री (श्री दिशेक सिंह): (क) यूनाइटेड किगडम स्त्रीर गैरकानूनी स्मिथ सरकार की बातचीत के परिणाम के बारे में सरकार को जानकारी नहीं है।

- (ख) भारत सरकार ने ब्रिटिश सरकार से बार-बार कहा है कि इस गैर-कानूनी सरकार को खत्म करने के लिए वह पर्योक्त उपाय बरते। हमने ब्रिटिश सरकार को स्वष्ट बता दिया है कि उन्होंने अब तक जो कदम उठाए हैं, वे अर्थान्त है और उनका वाछित परिणाम नहीं निकला है। लेगोस में हुई राष्ट्रमंडल की बैठक में भारत के प्रतिनिधि ने भी इन बातों को जोर देकर कहा।
- (ग) विभिन्न प्रफीकी देशों में भेजे गए अपने राजनायिक प्रतिनिधियों के जरिए और राष्ट्रमंडल सिववालय के तत्वावधान में लंदन में नियमित रूप से होने वाली प्रतिबंध मिनि की बैठक के जरिए भारत सरकार रोडेशिया की समस्या पर विचार विनिमय कक्ती रही हैं।
- (घ) इस वर्ष जनवरी में लेगोस सम्मेलन में और मई में सुरक्षा परिषद् की बैठक में भी भारत ने यह बिल्कुल स्पष्ट कर दिया था कि रोडेशिया की विद्रोही सरकार को हटाने के लिए अगर आर्थिक प्रतिबन्धों का वांछित परिणाम न निकला तो आवश्यकता पड़ने पर शक्ति का प्रयोग किया जाए; भारत ने यह भी बिल्कुल साफ कर दिया था कि

"एक-व्यक्ति-एक वोट" के झाधार पर जिम्बा-बाबवे के लोगों को पूरे लोकतंत्रात्मक अधिकार दिए जाने चाहिएं।

Shortage of Radio Valves

*160. Dr. Ram Manohar Lohia: Shri Bagri: Shri Kishen Pattnayak: Shri Ram Sewak Yadav: Shri Madhu Limaye:

Will the Minister of **Defence** be pleased to state:

- (a) whether it is a fact that there is a great shortage of radio valves produced at the Bharat Electronics Ltd.;
- (b) if so, whether those are being sold in black market at much higher prices than those fixed by the Bharat Electronics, Ltd.; and
- (c) if so, the steps taken by Government to meet the shortage of the radio valves?

The Minister of State in the Ministry of Defence Production (Shri A. M. Thomas): (a) Yes, Sir. The demand for Radio Valves has been in excess of the production at Bharat Electronics Limited.

- (b) Some complaints that valves manufactured by Bharat Electronics Limited are being sold at prices higher than the published prices have been received.
- (c) While action is being taken on the complaints, the solution lies in increasing the production so as to satisfy the demand for Radio Valves. The present rate of production of Radio Valves is of the order of 3.1 million per annum. Bharat Electronics Limited proposed enhancing the capacity to 5 millions per annum. This is under consideration.

चीन और पाकिस्तान द्वारा किये जाने क्ले प्रचार का संडन करने के लिये ट्रान्स-मीटरीं का लगाया जाना

> *161. श्री नवल प्रभाकरः श्री लीलाघर कटकीः श्री राम संहार्य पण्डियः

श्री रा० बरुग्राः

श्री सुबीघ हंसदाः

बी स० चं० सामन्तः

श्री भागवत हा ग्राजादः

श्री मण ला० द्वितेदीः

भी लखमुभवानीः

क्या सूचना श्रीर प्रसारण मंत्री यह बताने की कपा करेंगे कि :

- (क) क्या सरकार ने चीन श्रौर पाकिस्तान द्वारा किये जाने वाले प्रचार का खंडन करने के लिए शक्तिशाली रेडियो ट्रान्समीटर लगाने की योजना छोड़ दी है;
- (ख) यदि हां, तो इसके क्या कारण इँं; भौर
- (ग) यदि नहीं, तो ये ट्रान्समीटर कब लगाये जायेंगे ?

सूचना स्रोर प्रसारण मंत्री (श्रो राज बहाबुर): (क) जी, नहीं।

- (ख) सवाल नहीं उठता ।
- (ग) इन ट्रान्समीटरों के 1966 से लंकर 1968 के अन्त तक कमशः चालू हो जाने की संभावना है।

Chinese Nuclear Programme

"162. Shri Madhu Limaye:
Dr. Ram Manohar Lohia:
Shri M. L. Dwivedi:
Shri Subodh Hansda:
Shri S. C. Samanta:
Shri Bhagwat Jha Azad:
Shri Gulshan:
Shri Hem Raj:
Shri Daljit Singh:

Will the Minister of External Affairs be pleased to state:

- (a) whether Government have made a fresh assessment of the Chinese nuclear programme and the development by them of a delivery system;
- (b) whether they have seen reports of similar assessment by U.S.A. and other countries; and

(c) the conclusion reached?

The Minister of External Affairs (Shri Swaran Singh): (a) The progress made by China in the development of nuclear weapons and a delivery system is constantly under review by Government.

- (b) Government have seen reports of Defence Secretary McNamara's statement that China might be able to deploy medium-range missiles by 1967 and intercontinental missiles by 1975, and that China might begin to stockpile weapons.
- (c) Government view with concern the efforts being made by the People's Republic of China to develop nuclear weapons and a delivery system which in the context of China's aggressive policies are a threat to international peace and security, particularly in Asia. Government consider that this development makes it all the more urgent that agreement should be reached on the prohibition of all nuclear weapon tests and of any production further of weapons. India is continuing efforts in these directions in the Eighteen-Nation Disarmament Committee and in other international forums.

Anti-Indian Propaganda by Pakistan

*163. Shri N. R. Laskar: Shri R. S. Pandey: Shri R. Barua: Shri Hukam Chand Kachhavaiya: Shri Bade:

Will the Minister of External Affairs be pleased to state:

- (a) whether it is a fact that Pakistan has stepped up anti-Indian propaganda in some foreign countriss on Kashmir and other issues; and
- (b) if so, whether Government have taken any measures to counter the Pakistani propaganda?

The Minister of External Affairs (Shri Swaran Singh): (a) and (b). Yes, Sir.

Within the terms of the Tashkent Declaration our Missions abroad are taking appropriate steps to counter Pakistan's anti-Indian Propaganda.

High Power Transmitters

*164. Shri S. C. Samanta: Shri Bhagwat Jha Azad: Shri M. L. Dwivedi: Shri Subodh Hansda: Shri D. C. Sharma:

Will the Minister of Information and Broadcasting be pleased to state:

- (a) the progress made in obtaining and installing High Power Transmitters, which were declared to be installed by the Ministry;
- (b) the number and capacity of such transmitters together with the names of countries from which they are being imported;
- (c) the time likely to be taken in their installation; and
- (d) their cost together with freight, transport and installation charges?

The Minister of Information and Broadcasting (Shri Raj Bahadur): (a) Pending approval of the Fourth Five Year Plan of AIR, the Planning Commission have approved advance action being taken to establish 15 high-power transmitters in various parts of the country. Necessary arrangements are being made for procurement of equipments, selection of sites etc. in connection with these projects.

- (b) Out of the 15 transmitters taken on hand, two super high-power medium wave transmitter units will be procured one each from USSR and Yugoslavia, ten high-power medium wave transmitters from Japan, two high-power short wave transmitters from Switzerland and one high-power short wave transmitter from Australia.
- (c) The transmitters are likely to be commissioned commencing from the end of 1966 to the end of 1968.
 - (d) Rs. 16 crores approximately.

Recognition of Guyana

*165. Shri P. C. Borooah: Shri Ram Harkh Yadav: Shri Vishwa Nath Pandey:

Will the Minister of External Affairs be pleased to state:

- (a) whether Government have accorded recognition to the independent Guyana;
- (b) if so, the nature and level of diplomatic relations established therewith; and
- (c) the treaties and pacts which have been signed with that country to establish cultural, economic and trade ties therewith?

The Minister of External Affairs (Shri Swaran Singh): (a) Yes, Sir.

- (b) At the level of High Commission.
- (c) None so far. However, a barter deal was recently signed with Guyana Government for exchange of 10,000 tonnes of rice for Indian manufactured goods.

Construction of Canals on West Pakistan Border by Pakistan

*166. Shri Shree Narayan Das: Shrimati Jayaben Shah:

Will the Minister of Defence be pleased to state:

- (a) whether it is a fact that Pakistan has under construction a number of canals of the Ichhogil type along several other parts of the international boundary in the West;
- (b) if so, the reaction of Government thereto; and
- (c) whether Government propose to take similar measures for the defence of the country?

The Minister of Defence (Shri Y. B. Chavan): (a) Reports have been received to this effect.

(b) and (c). Government are keeping a close watch on all such

developments. Measures necessary for the defence of our borders including construction of defence works are reviewed continuously. It will not be in public interest to disclose their details.

Allegations against Indian Diplomatic Personnel at Cairo

*167. Shri H. N. Mukerjee: Shri M. L. Dwivedi: Shri Subodh Hansda: Shri S. C. Samanta: Shri Bhagwat Jha Azad:

Will the Minister of External Affairs be pleased to state:

- (a) whether Government's attention has been drawn to the news-item appearing in the Free Press Journal of the 26th May, 1966 under the caption 'Cairo Newsletter' in which allegations of underhand deals in motor cars have been made against certain personnel of India's Diplomatic Mission at Cairo;
- (b) whether Government have made investigation into the allegations;
 - (c) if so, the findings thereof; and
- (d) the steps taken against the officials found guilty in the investigation?

The Minister of External Affairs (Shri Swaran Singh): (a) Yes, Sir.

- (b) Yes, Sir.
- (c) The allegations are baseless.
- (d) Does not arise.

Directive to Ministers on Foreign Tours

*168. Shri Yashpal Singh: Will the Minister of External Affairs be pleased to state:

(a) whether the Prime Minister has issued a directive to all Ministers asking them to inform the Ministry of External Affairs whenever they go to foreign countries;

- (b) if so, the broad details thereof; and
- (c) how far it has been complied with by the Ministers?

The Minister of External Affairs. (Shri Swaran Singh): (a) and (b). The Prime Minister has suggested that all Ministers should get in touch with the Minister for External Affairs whenever they plan to visit foreign countries so that he may make such suggestions as he considers necessary so as to derive the maximum benefit from such visits.

(c) Prime Minister's suggestion being followed.

वैदेशिक-कार्य मंत्रालय में राज्य मंत्री का विदेश दौरा

*169. श्री राम सेवक यादवः श्री यशपाल सिंहः

क्या वैदेशिक-कार्य मंत्री यह बताने की कृपा करेंगे कि :

- (क) मई-जून 1966 में वैदेशिक-कार्य मंत्रालय में राज्य मंत्री कौ विदेश यात्रा पर उनके साथ गये प्रतिनिधिमंडल में कौन कौन म्रधिकारी शामिल किये गये थे भौर उन्होंने किन-किन देशों का दौरा किया ;
- (ख) विभिन्न देशों का दौरा करने का उद्श्य क्या था ग्रीर इस प्रतिनिधिमंडल ने किन किन व्यक्तियों से मलाकात की ;
- (ग) क्या सरकार के विचार में यह प्रतिनिधिमंडल सफल रहा है ब्रीर इसके दौरे से सरकार को क्या लाम होगा : ब्रीर
- (घ) राष्ट्रपति नासिर, मार्शन टीटो तथा प्रधान मंत्री श्रीमती इन्दिरा गांधी के बीच बँठक कब होने की संभावना है ?

वैवेशिक-कार्य मंत्री (श्री स्वर्ण सिंह): प्रतिनिधिमंडल में जो श्रधिकारीगण शामिल किए गए थे उनके नाम इस प्रकार हैं:

> श्री० जी पार्यसारयी, संयुक्त राष्ट्र में भारत के स्वायी प्रतिनिधि।

(2) श्री विक्रमशाहर निदेशक (ग्रमरीका), विदेश मंत्रालय।

Written Answers

- (3) श्री मुनिलाल, दिनिडाड में भारत के हाई कमिश्नर ।
- (4) श्री कृन्दन लाल, जार्जटाउन में भारत के सहायक हाई कमिश्नर।

राज्य मंत्री ने गियाना, दिनिडाड, यगोस्लाविया ग्रौर संयुक्त ग्ररब गणराज्य की यात्रा की । राज्य मंत्री संयुक्त राज्य श्रंमरीका, टिनिडाड ग्रीर स्विजरलैंड से होकर भी गजरे।

- (ख) उनकी गियाना की याता का उदृश्य जार्जटाउन के स्वतन्त्रता समारोहों में हिस्सा लेना था। राज्य मंत्री ने गवर्नर जनरल ग्रीर ग्रन्य महत्वपूर्ण नेताग्रों से विचार विमर्श किया जिनमें प्रधान मंत्री डा० बर्नहम, वित्त मंत्री, डा॰ डी॰ ग्रगएर, विरोधी दल के नेता. डा० छेदी जगन, तथा उस देश की विभिन्न भारतीय पार्टिययों/एसोिसयेशनों के प्रतिनिधि भी शामिल हैं। टिनिडाड में राज्य मंत्री ने गवर्नरजनरल से मुलाकात की स्रौर वे भारतीय समदाय के लोगों से मिले । न्ययार्क में राज्य मंत्री ने संयुक्त राष्ट्र के प्रधान सचिव से तथा संयक्त राष्ट्र में संयुक्त राज्य अमरीका तथा मोवियत समाजवादी गणतन्त्र संघ के म्थायी प्रतिनिधियों से विचार-विमर्श किया । बेलग्राड श्रीर काहिरा में उन्होंने राष्ट्रपति टीटो ग्रौर राष्ट्रपति नासिर से, संयक्त ग्ररब गणराज्य के प्रधान मंत्री तथा इन दोनों देशों के विदेश मंदियों से विचार-विमर्श किया ।
- (ग) और (घ). सरकार का ख्याल है कि राज्य मंत्री का गियाना स्रीर ट्रिनिडाड का दौरा बहत लाभदायक सिद्ध हम्रा है, क्योंकि इससे वे गियाना के नेताओं से व्यक्तिगत सम्पर्कस्थापित कर सके । यह देश अभी आजाद हए हैं भीर वहां के अधिकांश लोग भारतीय मल के हैं, जो भारत के साथ

सांस्कृतिक रूप से बंधे हैं। काहिरा झौर बेलग्राड में राज्य मंत्री ने जो विचार-विमर्ज किया उससे तीनों नेताओं की बैठक करवाने की दिशा में प्रधान मंत्री की बातचीत (राष्ट-पति नासिर और मार्शन टीटो के साथ) का मार्ग प्रशस्त हम्रा । यह बैठक 21-25 ग्रक्तूबर, 1966 के बीच करने का प्रस्ताव है ।

U.S. Offer for Transmitters

*170. Shri Indrajit Gupta: Shrimati Renuka Barkataki: Shri Ram Harkh Yadav: Shri Basumatari: Shri P. Venkatasubbajah: Shri Ravindra Varma:

Will the Minister of Information and Broadcasting be pleased to state:

- (a) whether Government have accepted the U.S. offer to instal one U.S. transmitter in every district of India to disseminate information among the villages on the latest agricultural techniques and family plan-
- (b) whether it is a fact that these transmitters are to be manned by the American Engineers and Specialists;
- (c) whether it is also a fact that members of the American Peace Corps in India are to help in preparing the daily programmes of these transmitter stations:
 - (d) the total cost of the scheme;
- (e) how much of this will be met by U.S.A.; and
- (f) when the transmitters are likely to be installed?

The Minister of Information and Broadcasting (Shri Raj Bahadur):
(a) to (f). In April last year, the U.S. Ambassador wrote a letter to Minister of Information and Broadcasting to say that it might be useful if India could establish a network of local rural-oriented radio stations, one in each of 320 districts. Each station was proposed to have a small

staff of programme personnel capable of producing radio programmes in the local language suited to meet the requirements of the town and villages within the district.

Subsequently, in May last year, the Ambassador offered to bring over two Consultants, later increased to four, to undertake a feasibility study to determine the necessary number of transmitters, their cost, the likely cost of receivers and other specifications of broadcasting system. The Consultants were also to examine requirements of training of necessary personnel and provision and manufacture of equipment and machinery for the stations.

Broadcasting as a communication media has enormous powers and is particularly suited for a country like India with remote villages for bringing about social, economic and technological changes in the country. The possibility of having regional broadcasting stations to cater to the different agricultural zones by some foreseeable date in the future was considered attractive. Such a network, it was felt, would strengthen our sense of national unity and provide new means of mass education and literacy drives, create new incentives greater production, a desire for modern technology and even convey the essentials of that technology. Ιt was, therefore, agreed to have the feasibility team.

The various technical implications of the U.S. Ambassador's suggestion were consequently examined by this Ministry and some difficulties in implementing were envisaged both for reasons of high cost and lack of frequencies, as we operate on A.M. frequency and the concept of one Radio Station for each district implied the F. M. system which will need additional investments which we cannot afford. The matter was subsequently discussed in October last year with the Planning Commission and it was decided that it will be both uneconomic and unfeasible to have transmitting stations in each district. The Planning Commission favoured much smaller number of efficient transmitting stations but the rapid expansion of listening facilities.

Also in October last year, following a FAO Regional Seminar on Agricultural Education and Training Bangkok, the Ministry of Food and Agriculture made a request assistance from the U.N. Special Fund for a broadcasting programme. accordance with this FAO-UNESCO recommendation for request to the U.N. Special Fund, there would be a total of 66 Farm and Home Radio Transmission Units in the course of the Fourth Five Year Plan. Of these, 10 have already started working from June 7, 1966 and 6 more will start shortly. The remaining 50 units will be completed in the Fourth period if the recommendations of the FAO-UNESCO Team are accepted by Planning Commission and a request to UN Special Fund for assistance is made and entertained.

We indicated the aforesaid difficulties and position and the intended visit of the proposed study team has been cancelled.

Russian Arms for Pakistan

*171. Shri Ram Harkh Yadav: Shri P. R. Chakraverti: Shri Vishwa Nath Pandey: Shri Kishen Pattnayak: Shri Madhu Limaye: Shri Surendra Pal Singh: Shri Sivamurthi Swamy: Shri D. D. Mantri: Shri Ram Sewak Yadav: Shri P. C. Borooah: Shri Kajrolkar: Shri R. S. Pandey: Shri P. Venkatasubbaiah: Shri K. C. Pant: Shri Basappa: Shri Gulshan: Shrimati Renuka Barkataki: Dr. Ram Manohar Lohia: Shri N. R. Laskar: Shri Liladhar Kotoki: Shri Hem Raj:

Shrl Daljit Singh: Tripuri dialect for Shrl Brij Raj Singh: minutes daily
Shrl Lakhmu Bhawani: dialect for a

Shri M. Rampure: Shri M. K. Kumaran:

Will the Minister of External Affairs be pleased to state:

- (a) whether Government are aware that the U.S.S.R. Union is willing to sell arms to Pakistan on the same terms and conditions as to India;
- (b) whether it is a fact that Pakistan has placed orders with Russia for the purchase of a huge quantity of arms:
- (c) if so, the broad details thereof;
- (d) the reaction of Government thereto?

The Minister of External Affairs (Shri Swaran Singh) (a) to (d). The Soviet Government have assured us that they had not supplied any arms or armaments to Pakistan nor had any agreements been made in this regard with Pakistan.

Tribal Programmes

*172. Shri Subodh Hansda: Shri S. C. Samanta: Shri Bhagwat Jha Azad: Shri M. L. Dwivedi:

Will the Minister of Information and Broadcasting be pleased to state:

- (a) the frequency of broadcast of tribal programmes from Calcutta, Ranchi and Cuttack Centres;
- (b) the main features of the tribal programmes; and
- (c) the dialects in which the programmes will broadcast?

The Minister of Information and Broadcasting (Shri Raj Bahadur): (a) to (c). A statement is laid on the Table of the Sabha.

STATEMENT

A.I.R. Calcutta

Tribal programmes from Calcutts

Tripuri dialect for a duration of 15 minutes daily and in Santhali dialect for a duration of 15 mts. Weekly. Tripuri programme consists of news, market rates, whether bulletins, discussions in Tripuri and Bengali and Tripuri music, specially recorded.

Santhali programme consists of only talks and music.

A.I.R. Ranchi

The broad features of the programmes are given below:—

Talks:—Once a weak, talks are broadcast in the following five major dialects of the region:

- 1. Santhali
- 2. Oraon
- 3. Ho
- 4. Nagpuria
- 5. Mundari

Magazine Programme:—In addition to talks, a magazine programme consisting of short stories, poems, sketches etc., representing as many dialects as possible, is broadcast once a month on the last Wednesdays. The tribal programmes are compared and presented in Nagpuria, a common language for inter-communication among the different tribes of Ranchi zone.

Tribal Music:—Tribal music is broadcast every day representing one or the other major or minor dialects.

Plays and Features: They few plays that have been written are only in Nagpuria dialect.

A.I.R. Cuttack

There are a number of Tribal dialects prevalent in the Orissa State. Items of tribal music recorded by different tribes in their own dialects are presented for a duration of 15 mts every week. Talks, discussions and, occasionally, feature programmes are broadcast in Oriya on a quarterly basis, on subjects of an informative and cultural character.

हिन्दुस्तान एयरोनाटिक्स लिमिटेड के कर्मचारियों द्वारा हड़ताल

*175-श्री बड़ेः श्रीहकम चन्द्र कछ्नवायः

क्या रक्षा मंत्री यह बताने की कृपा करेंगे कि :

- (क) क्या यह सच है कि हन्दुस्तान एयरोनाटिक्स लिमिटेड के कर्मचारियों ने जून, 1966 में भूख हड़ताल कर दी थी क्योंकि उनके बेतन और भन्ते नहीं बढ़ाये गये थे ;
- (ख) क्या यह भी सच है कि कर्म-चारियों ने धमकी दी है कि यदि उनकी मांगें पूरी नहीं की गई, तो वे इससे भी कड़ी कार्यवाही करेंगे: और
- (ग) यदि हां, तो इस सम्बन्ध में सरकार ने क्या कार्यवाही की है ?

प्रतिरक्षा मंत्रालय में राज्य मंत्री (श्री प्र० म० यामस) : (क) जी हां, कानपुर यूनिट के कुछ कर्मचारियों ने अपनी मांगें मनवाने के लिये हड़ताल की थी, जिनमें एक वेतनमान में संशोधन करने के बारे में थी।

(ख) ग्रीर (ग). जी नहीं । मांगें हिन्दुस्तान एरोनाटिक्स लि॰ के विचाराधीन हैं ।

Pak Defence Expenditure

*174. Shri Hari Vishnu Kamath: Shri Sarjoo Pandey: Shrimati Maimoona Sultan: Shri D. C. Sharma: Shri Indrajit Gupta: Shri Vasudevan Nair:

Will the Minister of External Affairs be pleased to state:

(a) whether it is a fact that the Pakistani Government has offered to reduce its defence expenditure on a reciprosal basis to be agreed with India; (b) if so, the details of the Pakistani proposal; and

1546

(c) the reaction of Government thereto?

The Minister of External Affairs (Shri Swaran Singh): (a) No, Sir.

(b) and (c). Do not arise.

Dalai Lama's Visit to Leh

*175. Shri A. K. Gopalan: Shri Dasaratha Deb: Shri M. N. Swamy: Shri Kolla Venkaiah:

Will the Minister of External Affairs be pleased to state:

- (a) whether the attention of Government has been drawn to the report in Blitz of the 2nd July, 1966 that the Dalai Lama proposed to visit Lek in Ladakh in mid-August this year;
- (b) whether Government have sanctioned this trip; and
- (c) whether his Ministry consulted the State Government before taking a decision in the matter?

The Minister of State in the Ministry of External Affairs (Shri Dinesh Singh): (a) Yes, Sir.

(b) and (c). Visit to Ladakh by the Lalai Lama has been suggested but no final decision has been taken.

Prime Minister's Broadcast Containing Proposals on Vietnam

*176. Shri Surendranath Dwivedy: Shri Hem Barua: Shri Hari Vishnu Kamath: Shri Nath Pai:

Will the Minister of External Affairs be pleased to state:

- (a) whether it is a fact that advance reports of the Prime Minister's broadcast containing proposals for peace on Vietnam problem were sent to Britain and America;
- (b) whether any other country or countries were informed about the proposals before the Prime Minister made the announcement; and

(c) which are such countries and what were or are their reactions?

The Minister of State in the Ministry of External Affairs (Shri Dinesh Singh) (a) to (c). No, Sir. However the representatives of U.S.A., U.S.S.R., U.K., France, Canada, Poland, North and South Vietnam as well as some other countries directly connected with the Vietnam situation were verbally informed of the substance of the Prime Minister's suggestions for a peaceful solution to the Vietnam problem a few hours in advance of the broadcast.

Their preliminary reaction was not unfavourable.

सीमा क्षेत्रों में प्रचार

*177. श्री ग्रोंकार लाल बेरवा : क्या सूचना ग्रीर प्रसारण मंत्री यह बताने की कृपा करेंगे कि :

- (क) क्या सीमा क्षेत्रों में प्रचार कार्य को प्रमावी भीर लोकप्रिय बनाने के लिये कोई नयी योजना बनाई गई है:
- (ख) यदि हां, तो उनका ब्योरा क्या है; भौर
- (ग) इस दिशा में केन्द्रीय तथा राज्य सरकारों द्वारा किये जा रहेकाम में कितना समन्वय स्थापित किया गया है ?

सूचना भौर प्रसारण मंत्री (श्री राज बहाबुर) (क) जी, नहीं।

- (ख) प्रश्न नहीं उठता ।
- (ग) केन्द्र श्रौर राज्य दोनों ही जगहों पर समन्वय रखने की व्यवस्था है। उसके द्वारा श्रौर सीमावर्ती क्षेत्रों में काम करने बाले विभिन्न विभागों के श्रीवकारियों के बीच व्यक्तियत सम्पर्क से केन्द्र श्रौर राज्यों के काम में श्रच्छा ताल-मेल रहता है।

Chinese Propaganda amongst Army Men

*178. Shri Hem Raj: Shri Liladhar Kotoki: Shri R. Barua:

Will the Minister of Defence be pleased to state:

- (a) whether it is a fact that the Chinese have recently mounted up their propaganda by radio amongst Army personnel posted on the North Eastern border;
- (b) if so, the effective steps taken to counteract it; and
- (c) whether Government have any proposal under consideration to do some propaganda amongst the Tibetans against the Chinese and for that purpose utilise the services of Tibetan refugees settled in India?

The Minister of Defence (Shri Y. B. Chavan): (a) From 3rd July 1966, the Chinese have been directing propaganda-cum-music towards our troops positioned in the Natu La area of the Sikkim-Tibet border.

(b) and (c). A protest has been lodged with the Government of China against this action of theirs. Government have no proposal under consideration to utilise the services of Tibetan refugees in the manner suggested by the hon'ble Members but Government are considering other measures to counteract the propaganda of the Chinese.

Black-outs and Air Raid Precautions in Pakistan

•179. Shri Bhagwat Jha Azad: Shri M. L. Dwivedi: Shri Subodh Hansda: Shri S. C. Samanta: Shrj Sidheshwa_r Prasad:

Will the Minister of External Affair be pleased to state:

 (a) whether black-outs and air raid rehearsals were conducted in all big cities of Pakistan and Pakistanoccupied Kashmir in June, 1966;

- (b) whether they are still being conducted:
- (e) whether Pakistan people are being told that these were precautionary measures against air raids from India; and
- (d) if so, the reaction of Government thereto?

The Minister of External Affairs (Shri Swaran Singh) (a) and (b). According to a Pakistan press report, there was a practice blackout for two hours in Jessore town (East Pakistan) on the 16th June, 1966. There is no report of such a practice black-out having been conducted at any other places.

(c) and (d). No reasons were given for this exercise in Jessore but the Government are watching any further developments.

Census of Ex-Servicemen

- 818. Shri A. V. Raghavan: Will the Minister of Defence be pleased to state:
- (a) whether the States Soldiers, Sailors' and Airmen's Board are maintaining any records regarding the exservicemen in their jurisdiction:
- (b) if not, whether there is any proposal to take a census of ex-servicemen in the country; and
- (c) whether the assistance of the Census Commissioner will be taken to undertake this work along with the next Census?

The Minister of Defence Production (Shri A. M. Thomas): (a) Most of the District Soldiers, Sailors and Airmen Boards are maintaining some record of ex-servicemen and their families, though it is not complete.

(b) and (c). The matter is under consideration.

Surplus Vehicles for ex-Servicemen Transport Cooperative Societies

819. Shri Pottekkatt: Shri A. V. Raghavan:

Will the Minister of Defence be pleased to state:

(a) whether there is any proposal before Government to provide surplus

vehicles to ex-servicemen's Transport Co-operative Societies at concessional rates to provide employment opportunities to discharged ex-servicemen; and

(b) if so, the decision taken in the matter?

The Minister of Defence Production (Shri A. M. Thomas): (a) (b). Government are already setting apart 2 per cent of class 'B' vehicles, surplus to Defence requirements for release to ex-servicemen and their Cooperative Societies to help in their rehabilitation in civil life. The price to be charged is based on the latest average auction sale price same category of the vehicle i.e. of the same type, make and model. Certain additional charges previously levied on these releases, namely, 5 per cent departmental charges and 15 per cent extra over the auction have recently been abolished.

Second Atomic Reactor in Rajasthan

- 820. Shrimati Vimla Devi: Wili the Prime Minister be pleased to state:
- (a) whether the Canadian Government have demanded a guarantee from India that the by-products of the Second Atomic Power Reactor to be set up at Rana Partap Sagar in Rajasthan will not be used for the manufacture of atomic weapons; and
- (b) if so, the reaction of Government thereto?

The Prime Minister and Minister of Atomic Energy (Shrimati Indira Gandhi): (a) and (b). The Canadian Government proposed and we agreed that the second unit of Power Project. Rajasthan Atomic should be taken under the same terms of collaboration as were agreed upon for the first unit. These terms provide inter alia for a common understanding that fissionable material used or produced in this unit will be utilised only for peaceful purposes.

संयुक्ट राष्ट्र संघ में तिब्बत के मामले का उठाया जाना

- 821. श्री सिद्धेश्वर प्रसाद: क्या वैदेशिक-कार्य मंत्री यह बताने की कृपा करेंगे कि:
- (क) क्या यह सच है कि दलाई लामा ने तिब्बत के प्रश्न को संयुक्त राष्ट्र संघ में उठाने का निर्णय किया है;
- (ख) यदि हां, तो यह प्रश्न किस प्रकार उठाया जाएगा ; ग्रीर
- (ग) इस प्रस्ताव का समर्थन कौन-कौन देश कर रहे हैं ?

वैदेशिक-कार्य मंत्री (श्री स्वर्ण सिंह): (क) सरकार को नहीं मालूम कि दलाई लामा तिब्बत के मामले को संयुक्त राष्ट्र में उठाने के लिए कुछ कर रहे हैं।

(ख) भीर (ग) प्रश्न नहीं उठते ।

Article in 'Pravada'

822. Shri Sidheshwar Prasad: Shri Rishang Keishing:

Will the Minister of External Affairs be pleased to refer to the reply given to Starred Question No. 1550 on the 9th May, 1966 and state whether a copy of the 'Pravada' article of the 5th March, 1966 will be laid on the Table?

The Minister of External Affairs (Shri Swaran Singh): Yes, Sir. A copy of the "Pravada" article of 5th March, 1966, entitled 'Who Benefits' is laid on the Table of the Lok Sabha. [Placed in Library. See No. LT-6587/66].

Cost of Atom Bomb

823. Shri Madhu Limaye: Dr. Ram Manohar Lohia: Dr. L. M. Singhvi:

Will the Prime Minister be pleased to state:

(a) whether Government's attention has been drawn to her statement that

the figure of Rs. 18 lakhs mentioned by the late Dr. Bhabha as the cost of one atomic bomb was "ridiculously low";

- (b) the basis for this statement;
- (c) whether a new assessment has been made about the cost of equipment, actual production, testing of a nuclear device and development of a delivery system on a realistic basis; and
 - (d) the broad conclusions reached?

The Prime Minister and Minister of Atomic Energy (Shrimati Indira Gandhi): (a) to (d). I am not clear which particular statement of mine is being referred to. Dr. Bhabha had quoted the figure of Rs. 18 lakhs from a paper submitted by the United States to the Third Internaional Conference on the Peaceful Uses of Atomic Energy at Geneva in September, 1964. This estimate of cost of producing a 10 kiloton explosion in America where billions of dollars already been spent on the development of nuclear devices has no relevance in Indian conditions. The cost of developing nuolear weapons with a delivery system has in other countries run to thousands of crores. The cost of developing such a complex in India is likely to be higher than in countries which are more advanced industrially

Marine Diesel Engine Factory in Kerala

824. Shri Mohammed Koya: Will the Minister of Defence be pleased to state:

- (a) whether there is a proposal to establish a Marine Diesel Engine Factory in Kerala;
- (b) whether it has been decided to shift it from that State; and
 - (c) if so, the reasons therefor?

The Minister of State in the Ministry of Defence (Shri A. M. Thomas):
(a) to (c). There is a collaboration agreement with M|s. M.A.N. of West

Germany for the manufacture of industrial and marine diesel engines. Cochin was one of the sites which was earlier considered for the location of this project. However, in their report, the experts of Mis. M.A.N. have recommended the location in the following order:—

(i) Ranchi, (ii) Visakhapatnam, (iii) Madras and (iv) Cochin. A decision on the basis of the above recommendation is under consideration.

There is a separate proposal for setting up a unit at Ernakulam, Kerala, for manfacturing marine diesel engines in the lower ranges for fitment to fishing and similar light craft, as indicated in answer to Lok Sabha Unstarred Question No. 5545 cn 13-5-1966.

Naval Base on East Coast

825. Dr. M. M. Das: Will the Minister of Defence be pleased to state:

- (a) Whether Government propose to develop a Naval Base on the East Coast of India; and
- (b) if so, whether any steps have been taken for drawing a scheme for the purpose?

The Minister of Defence (Shri Y. B. Chavan): (a) Government have already accepted in principle the establishment of a major Naval Base at Vishakhapatnam on the East Coast of India.

(b) Steps are being taken to get a Project report prepared.

न्यूक्लिग्नर क्लब

826. श्री विभूति मिश्रः श्री क० ना० तिवारीः

क्या वैदेशिक-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह मच है कि चीन को उसके तीसरे परमाणु विस्फोट के बाद न्यू-1076 (Ai) LSD—3. क्लियर क्लब का एक सदस्य बना लिया गया है ; स्रौर

(ख) यदि हां, तो इस बारे में सरकार की क्या प्रतिक्रिया है ?

बैदेशिक-कार्य मंत्री (श्री वर्ण सिंह):
(क) ग्रीर (ख). ग्रीपचारिक रूप से ऐसा
कोई ग्रणु क्लब नहीं है जिसके केवल ग्रणु
ग्रस्त्र वाले देश ही सदस्य हों। फिर भी चीन
को उसके तीसरे ग्रणु विस्फोट के बावजूद
फिलहाल उसी श्रेणी में नहीं समझा जा सकता
जिसमें कि माने हुए ग्रणु देश हैं।

हिन्दू नामां शान्ति मिशन 827. श्री विभूति मिश्र : श्री क० ना० तिवारी :

क्या **वैदेशिक-कार्य** मंत्री यह बताने की कृपा करेंगे कि 1

- (क) क्या सरकार का ध्यान एक पांच सदस्यों वाले हिन्दू नागा शान्ति मिशन स्थापना के बारे में कलकत्ता दैनिक समाचार 'स्टेट्समैन' दिनांक 26 मई, 1966 में प्रकाशित समाचार की स्रोर दिलाया गया है;
- (ख) यदि हां, तो क्या यह सच है कि नागालैंड में दो तिहाई जन संख्या हिन्दू नागाओं की है;
- (ग) यदि हां, तो क्या सरकार इस शान्ति मिश्रन को मान्यता देती हैं, जिसमें रानी गायदेलु, श्री प्रकाशबीर शास्त्री (संसद् सदस्य), श्री एस० पी० शास्त्री, श्री ग्रोइम् प्रकाश त्यागी ग्रीर श्री प्रेम दत्त तिवारी सदस्य हैं ग्रीर जिसे नेहरू सेवक संघ के प्रधान श्री जी० पी० शास्त्री ने स्थापित किया है ; ग्रीर
- (घ) क्या शान्ति मिशन ने सरकार को कोई योजना पेश की है ?

वैदेशिक-कार्य मंत्री (श्री स्वर्णसिंह): (क) पांच मदस्यों के हिन्दू नागा शान्ति मिशन की स्थापना से सम्बद्ध समाचार की स्रोर मरकार का ध्यान गया है।

- (ख) 1961 की जनगणना के मृताबिक क़रीब 53 प्रतिशत नागा ईसाई हैं, बाकी पुराने नागा विश्वासों में ग्रास्था रखते हैं।
- (ग) इस मामले में भारत सरकार से कुछ नहीं कहा गया है और इसलिए मान्यता देने का प्रश्न नहीं उठता ।
 - (घ) जी, नहीं।

म्राकाशवाणी के महानिदेशक

828. श्री सिद्धेश्वर प्रसाद :

श्री यशपाल सिंह :

श्री भागवत झा ग्राजाद :

श्री म० ला० द्विवेदी:

श्री सुत्रोध हंसदा :

श्री हुकम चन्द कछवाय :

भी बडे:

श्री रामसेवक यादव :

भी बागडी :

क्या सूचना भीर प्रसारण मंत्री 25 अप्रैल, 1966 के तारांकित प्रश्न संख्या 1308 के उत्तर के सम्बन्ध में यह बताने की कपा करेंगे कि :

- (क) क्या ग्राकाशवाणी के महा-निदेशक के पद पर इस बीच स्थायी तौर पर नियक्ति कर दी गई है;
- (स्रा) यदि हां, तो वह व्यक्ति किस किस प्रकार चुना गया है ; और
- (ग) यदि नहीं, तो विलम्ब के क्या कारण हैं ?

सूचना ग्रौर प्रसारण मंत्री (श्री राज बहादुर: (क) जी, ग्रभी नहीं।

(ख) संघ लोक सेवा म्रायोग द्वारा चुनाव किया जाता है । (ग) संघ लोक सेवा ग्रायोग ने ग्रभी चुनाव नहीं किया है। ग्रायोग से शीघ्रता करने के लिए निवेदन किया गया है।

Helicopters from U.S.S.R.

829. Shri Sidheshwar Prasad:
Shri Bhagwat Jha Azad:
Shri M. L. Dwivedi:
Shri S. C. Samanta:
Shri Subodh Hansda:
Shri R. S. Pandey:
Shri R. Barua:

Will the Minister of Defence bepleased to state:

- (a) whether it is a fact that India's requirements of MI-4 He'icopters have been largely met by the U.S.S.R.; and
- (b) if so, on what terms and in what number and when they will reach India?

The Minister of Defence (Shri Y. B. Chavan): (a) Yes, Sir.

(b) 33 helicopters were purchased on cash payment and 36 on deferred payment basis. These have already been received. A further contract for 40 helicopters has been concluded on deferred payment terms for delivery in instalments to be completed shortly. Payment is made in terms of the trade agreement between the two countries.

Withdrawals from Haji Pir Pass

830. Shri Hari Vishnu Kamath: Shri Hem Barua; Shri Surendranath Dwivedy: Shri Nath Pai:

Will the Minister of Defence be pleased to state:

- (a) whether it is a fact that the areas in Kashmir liberated by our forces in September, 1965, namely, Haji Pir Pass, Tithwal and Kargil, are once again laid open to Pakistani infiltration after the withdrawal of our troops therefrom in the wake of the Tashkent declaration; and
- (b) if so, the measures taken to seal those passes and prevent in-filtration?

s 1558

The Minister of Defence (Shri Y. B. Chavan): (a) and (b). Under the Tashkent Agreement our forces were required to be withdrawn from the areas in question and Pakistan was entitled to reoccupy these areas. All possible measures however, are being taken against a repetition of the infiltration by Pakistani armed personnel of last year through these areas.

Ex-I.N.A. Personnel

831. Shri Hari Vishnu Kamath:
Shri Hem Barua:
Shri Surendranath Dwivedy:
Shri Nath Pai:

Will the Minister of **Defence** be pleased to refer to the reply given to Unstarred Question No. 5030 on the 9th May, 1966 and state:

- (a) the reasons for forfeiting the pay and allowances of ex-I.N.A. personnel; and
- (b) whether Government propose to reconsider the matter?

The Minister of State in the Ministry of Defence (Shri A. M. Thomas):
(a) The position is explained in the statement laid on the Table of the House. [Placed in Library. See No. LT-6588|66].

(b) No, Sir.

Chinese Military Team in Gilgit

832. Shri Hari Vishnu Kamath: Shri Nath Pal; Shri Surendranath Dwivedy: Shri Hem Barua;

Will the Minister of External Affairs be pleased to state:

- (a) whether it is a fact that a Chinese Military team recently entered the Gilgit area;
 - (b) whether the team is still there;
- (c) what they have been and are doing; and
- (d) the reaction of Government thereto?

The Minister of External Affairs (Shri Swaran Singh): (a) Government have no information.

(b) to (d). Do not arise.

Pakistan's Approach to Soviet Union

833. Dr. Ram Manohar Lohia:
Shri Bagri:
Shri M. L. Dwivedi:
Shri Subodh Hansda:
Shri S. C. Samanta:
Shri Bhagwat Jha Azad:
Shri Bibhuti Mishra:

Will the Minister of External Affairs be pleased to state:

- (a) whether Government's attention has been drawn to reports regarding Pakistan Government's new approaches to Soviet Union in regard to the matters relating to Kashmir;
- (b) if so, whether Government have once again explained the latest position to the Soviet Union so far as position of Kashmir is concerned; and
- (c) if not, the steps proposed to be taken to explain India's case in U.S.S.R. and other foreign countries?

The Minister of External Affairs (Shri Swaran Singh): (a) Government have seen various speculative press reports but have no official information on the subject.

(b) and (c). The Government of U.S.S.R. are fully aware of India's stand on Kashmir and have participated in debates on Kashmir in the Security Council The position regarding Kashmir and other matters is also explained to them by Indian diplomats from time to time. During her recent visit to Moscow, the Soviet leaders assured the Prime Minister that their stand on Kashmir remains unchanged.

Kachchativu Island

834. Dr. Ram Manohar Lohia: Shri Bagri: Shri Kishen Pattnayak: Shri Ram Sewak Yadav: Shri Madhu Limaye: Shri Vishwanath Pandey:
Shri H. N. Mukerjee:
Shri Kolla Venkaiah:
Shri Hukam Chand
Kachhavaiya:
Shri Rameshwaranand:
Shri Raghunath Singh:
Shri Yashpal Singh:
Shri Yashpal Singh:
Shri Hari Vishnu Kamath:
Shri Nath Pai:
Shri Surendranath Dwivedy:
Shri Alvares:
Shri Hem Barua:
Shri Kajrolkar:

Will the Minister of External Affairs be pleased to state:

- (a) whether it i_S a fact that a meeting of the officials of Ceylon and India took place in May, 1966 to decide Ceylon's claim on Kachchativu Island;
- (b) if so, the details of the discussions held; and
- (c) the decision taken in the matter?

The Minister of External Affairs (Shri Swaran Singh): (a) No, Sir.

(b) and (c). Do not arise.

जवाहरलाल नेहरू स्मारक निधि

835. श्री नवल प्रभाकर : क्या प्रधान मंत्री यह बनाने की कृपा करेंगे कि :

- (क) जवाहरलाल नेहरू स्मारक निधि में ग्रब तक (जून, 1966 तक) कुल कितनी धनराणि इकट्ठी की जा चुकी है ; और
- (ख) इस निधि के लिये कुल कितनी धनराणि का लक्ष्य निक्वारित किया गया है ?

प्रधान मंत्री तथा श्रणु शक्ति मंत्री (श्रीमती इन्दिरा गांधी) : (क) जवाहर-लाज नेहरू स्मारक निधि सरकारी निधि नहीं है। निधि के प्राधिकारियों द्वारा दी गई सूचना के ग्रनुसार जून, 1966 के ग्रन्त तक कुल संग्रहीत राणि 1,25,61,068.32 इपये थी । (ख) निधि के प्राधिकारियों ने बताया है कि इस सम्बन्ध में कोई लक्ष्य निर्धारित नहीं किया गया है। किन्तु उन्हें ग्राजा है कि निधि के लिये 18.5 करोड़ रुपये की राज्ञि एकतित की जायेगी,।

मंडी हाउस, नई दिल्ली के समीप प्रसारण भवन का निर्माण

836. श्री तवल प्रभाकर : क्या सूचना श्रीर प्रसारण मंत्री यह बताने की कृपा करेंगे कि :

- (क) क्या यह सच है कि दिल्ली में मण्डी हाउस के निकट एक प्रमारण भवन बनाया जायेगा ;
- (ख) क्या यह स्राकाशवाणी भवन का पूरक भवन होगा ;
- (ग) इस पर अनुमानतः कितना धन व्यय होगा ; और
 - (घ) इसकी क्या विशेषताएं होंगी ?

सूचना श्रीर प्रसारण मंत्री (श्री राज बहादुर): (क) तथा (ख) जी, हां।

- (ग) लगभग 1.9 करोड़ रुपये।
- (घ) प्रस्तावित नया भवन, ब्राकाश-वाणी के समाचार तथा विदेश प्रसारण विभागों के लिए होगा। स्टूडियो कक्षों के ब्रतिरिक्त भवन में ये कक्ष भी होंगे:—
 - (1) एक सभा भवन
 - (2) एक पुस्तकालय ग्रांर वाचना-लय
 - (3) टेप तथा ग्रन्य सामग्री के लिये • एक संग्रहालय, तथा
 - (4) ग्रामोफोन रिकार्डी के लिए एक केन्द्रीय संग्रहालय ।

विदेशों में स्थित भारतीय दूतावासों के कर्मचारी

1561

837. श्री नवल प्रभाकर : क्या वैदेशिक-कार्य मंत्री यह बताने की कृपा करेंगे कि :

- (क) विदेशों में स्थित भारतीय दूता-वासों तथा उच्च ग्रायोगों में, काम करने वाले लोगों में पृथक पृथक भारतीय राष्ट्रजनों तथा सम्वन्धित देशों के, देशवर, नागरिकों की संख्या कितनी है ;
- (ख) उन में विदेशी नागरिकों को क्याक्याकार्यसौंपेगयेहैं; ग्रौर
- (ग) उन दूतावासों में काम कर रहे भारतीय नागरिकों में कितने व्यक्ति अनु-सूचित जातियों तथा अनुसूचित आदिम जातियों के हैं?

वैदेशिक-कार्य मंत्री (श्रीस्वर्ण सिंह): (क) से (ग). सूचना इकट्ठी की जा रही है श्रीर जल्दी ही सदन की मेज पर रख दी जाएगी।

विदेशों में स्थित भारतीय दूतावासों में प्रकाशित प्रचार साहित्य

- 838. श्री नवल प्रभाकर : क्या वैदेशिक-कार्य मंत्री यह बताने की कृपा करेंगे कि :
- (क) विदेशों में स्थित कितने भारतीय दूतावासों में भारत के बारे में जानकारी देने बाला प्रचार साहित्य प्रकाशित किया जाता है;
- · (ख) ऐसे प्रकाशनों की संख्या कितनी है;
- (ग) ये प्रकाशन किन-किन भाषात्रों में प्रकाशित किये जाते हैं ; ग्रीर
- (घ) अन्य विदेशी दूतावासों द्वारा प्रकाशित किये जाने वाले साहित्य की तुलना में यह साहित्य कैसा है ?

वैदेशिक-कार्य मंत्री (श्री स्वर्ण सिंह):
(क) 94 मिणन माहित्य का प्रकाशन श्रौर विनरण करने हैं। कुछ बड़े बड़े मिशनों में अन्य मिणनों की अपेक्षा अधिक साहित्य तैयार होता है। जो मिशन बहुत छोटे हैं उनमें बड़े मिशनों के मुकाबले कम पैम्फलेट तैयार होते हैं।

1562

- (ख) हमारे विदेश स्थित सभी मिशनों के प्रकाशनों की मंख्या प्रचार की आवश्य-कताओं के अनुरूप समय-समय पर बदलती रहती है। विभिन्न मिशनों से जो 8.5 प्रकाशन नियमित रूप से निकाले जाते हैं, उनमें 2.3 छपी हुई पविकाएं हैं, बाकी साइक्लोस्टाइल किए हुए बुलेटिन, हैंड-आउट और ट्रस-बंटन हैं।
- (ग) श्रंग्रेजी, जर्मन, फ्रांसीसी, स्पैनी, अरबी, पुर्तगाली, प्लेमिश, डच, रूसी, स्याहिली फारसी, बर्मी, सिंहली, मलय भाषा, इंडी-नेशिया, थाई, चीनी, जापानी और तुर्की।
- (घ) हमारे मिशनों को जो सीमित वित्तीय साधन उपलब्ध हैं, उन्हें देखते हुए वे जो प्रचार साहित्य प्रकाशित करते हैं उसकी तुलना ग्रन्य मिशनों द्वारा तैयार किए गए प्रचार साहित्य से की जा सकती है।

केन्द्रीय स्रायुध डिपो, चिस्रोकी में स्निनकांड 839. श्री विश्वनाय पण्डेय :

श्री बागडी :

डा० राम मनोहर लोहिया :

श्री मचु लिमये :

श्री किशन पटनायक :

श्री रामसेवक यादव :

श्री हुकम चन्द कछवाय :

श्री रघुनाव सिंह :

श्री यशपाल सिंह :

क्या रक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि इलाहाबाद के निकट केन्द्रीय आयुध डिपो, चित्रोकी में

17 मई, 1966 को आग लग गई थी जिसके परिणामस्वरूप बहुत नुकसान हुन्ना ;

- (ख) यदि हां, तो उसके क्या कारण
- (ग) इसके कारण कूल कितना नुकसान हुमा; ग्रीर
- (घ) इस सम्बन्ध में सरकार ने क्या कार्यवाही की है ?

प्रतिरक्षा मंत्रालय में राज्य-मंत्री (श्री प्रा० म० थामस): (क) जी, हां I

- (ख) कोर्ट ग्राफ इन्क्वायरी उन स्थितियों की जांच करने के लिये. कि जिन में ग्राग लगी, 25-5-66 की बुलाई गई थी । उसकी कार्यवाही स्रभी सम्पूर्ण नहीं हई ।
- (ग) ठीक ठीक क्षति का स्रभी पता नहीं चला, परन्तु ग्रारम्भिक ग्रनमान के मनसार, कूल क्षति लगभग 1.5 लाख रुपये की है।
- (घ) आगे की कार्यवाही, कोर्ट आफ इन्क्वायरी की कार्यवाही को देखते की जाएगी ।

Newsprint Quota for U.P.

841. Shri Vishwa Nath Pandey: Will Information the Minister of Broadcasting be pleased to state:

- (a) the newsprint quota allotted to Uttar Pradesh during the papers in 1964-65 and 1965-66; and
- (b) whether this quota is proposed to be increased during 1966-67?

The Minister of Information and Broadcasting (Shri Raj Bahadur): (a) and (b). Newsprint quota is allocated to individual newspapers and not to States as such. Statewise Statistics are not maintained. The Newsprint allocation policy for 1966-67 placed on the table of the Lok Sabha on April 26, 1966, in terms of which the increase in newsprint quota is allowed in the following cases:

- (i) papers with circulation below 10,000 are eligible for newsprint quota to increase circulation up to 10,000;
- (ii) papers in the circulation range between 10,000 and 50,000 are eligible for 221 per cent circulation increase, of which 15 per cent may be allotted in newsprint (Nepa) and the remaining 73 per cent in white paper:
- papers with circulation above 50,000 are a lowed 20 per cent circulation increase on a quota of excise-free white printing paper.

Selective Conscription of Medical Personnel

- 842. Shri Madhu Limaye: Will the Minister of Defence be pleased to state:
- (a) whether it is a fact that when the scheme of selective conscription of medical personnel was instituted after the Indo-Pak. conflict in 1965, conditions or rules in regard to the allotment of quarters and other matters were framed for those conscripted into the Armed Forces;
- (b) whether these rules do not apply to those who volunteered serve in the Armed Forces before the conscription scheme came into force;
- (c) the number of personnel who so volunteered after the Chinese attack;
- (d) whether conditions and rules in respect of volunteers compare unfavourably with those applicable to conscripts; and
- (c) whether Government propose to invidious distinctions abolish these and introduce uniformity in the rules and conditions of service in respect of all medical personnel recruited to the Armed Forces?

The Minister of Defence (Shri Y. B. Chavan): (a) to (e). No scheme of selective conscription of Medical personnel was instituted after the Indo-Pak. conflict in 1965. The question of special conditions and rules being framed in respect of such personnel does not arise. All medical personnel so far are recruited volunteers. There is, however, a scheme under which provision is being made in the rules for recruitment of doctors Central and State Government Cadres and public undertakings that future entrants will be liable to serve for a minimum period of 4 years (including the period of training) in the Armed Forces or on work relating to Defence effort anywhere in India or abroad, if required. The liability to serve the Armed Forces is limited to first 10 years of service and will not apply to doctors above 45 years of age. No such scheme exists in case of Nurses.

हिन्दी में समाचार बुलेटिन

843. भी म० ला० द्विवेदी:
भी सुबोच हंसदा:
भी स० चं० सामन्त:
भी भागवत झा प्राजाद:

क्या सूचना ग्र**ंर प्रसारण मंत्री** यह बताने की कृपा करेंगे कि:

- (क) ग्राकाणवाणी के किन किन केन्द्रों से हिन्दी में समाचार बुलेटिन प्रसारित नहीं किये जाते श्रीर किन किन केन्द्रों ने श्रव हिन्दी में समाचार प्रसारित करना बन्द कर दिया है तथा इसके क्या कारण हैं;
- (ख) श्रंग्रेजी के बाद हिन्दी में श्रौर हिन्दी के बाद श्रंग्रेजी में समाचारों के प्रसा-रण की व्यवस्था समाप्त किये जाने के क्या कारण हैं; श्रौर
- (ग) अहिन्दी भाषी क्षेत्रों में किन किन प्रसारण तरंगों पर हिन्दी में समाचार अब भी प्रसारित किये जाते हैं और किन किन तरंगों पर नहीं किये जाते ?

सूचना और प्रसारण मंत्री (भी राज बहादुर): (क) प्राकाशवाणी का प्रत्येक केन्द्र एक या अधिक हिन्दी समाचार बुलेटिन प्रसारित करता है। किसी भी केन्द्र ने ऐसा कोई हिन्दी बुलेटिन बन्द नहीं किया है, जो वह पहले रिले करता हो।

- (ख) रात के 8.15 बजे के हिन्दी श्रीर 9 बजे के अंग्रेज़ी बुलेटिनों को छोड़ कर बाकी सभी हिन्दी और अंग्रेज़ी के समाचार बुलेटिन, उस चेनल पर या जहां एक से ज्यादा चैनल हैं, वहां दूसरे चैनल पर, एक दूसरे के बाद प्रसारित किए जाते हैं।
- (τ) एक विवरण सभा पटल पर रखा गया है [पुस्तकालय में रख (τ) देखिये संख्या LT—6589/66) ।

Ministerial Conference of Nine Nations in Seoul

846. Shri H. N. Mukerjee: Shri Shree Narayan Das:

Will the Minister of External Affairs be pleased to state:

- (a) whether Government's attention has been drawn to the ministerial conference of nine nations held in Seoul on the 14th June, 1966 to discuss the formation of a new collective security organisation in South East Asia; and
- (b) if so, Government's reaction thereto?

The Minister of External Affairs (Shri Swaran Singh): (a) Yes, Sir. According to information available to the Government the Conference did not discus, the formation of a new collective security organisation is South East Asia. It was mainly concerned with political, economic and cultural cooperation amongst the participating nations.

(b) The Government is interested in promoting regional cooperation in Asia, but on a wider basis like that of the Colombo Plan, ECAFE and the Asia Development than on the basis of certain political groupings. The Government of India did not take part in the Seoul Conference.

Expenditure on Publicity Literature

847. Shri Yashpal Singh: Will the Minister of External Affairs be pleased to state the total amount spent on publicity literature for projecting our image in foreign policy in the foreign countries after the declaration of the Tashkent Agreement?

The Minister of External Affairs (Shri Swaran Singh): According to information available, a total amount of Rs. 2.97,898 has been spent for the purpose, by this Ministry and those of our Missions which have production units This figure does not, however, include the cost of producing News Bulletins by the Missions and of occasional publicity literature published by them.

I.A.F. Plane Crash

848. Shri Bagri:

Dr. Ram Manohar Lohia: Shri Kishen Pattnayak: Shri Ram Sewak Yadav: Shri Madhu Limaye: Shri Vishwa Nath Pandey:

Will the Minister of **Defence** be pleased to state:

- (a) whether the Pilot Instructor and a trainee were killed when a two-seater I.A.F. plane crash near Allahabad on the 14th May, 1966;
 - (b) if so, the causes of the accident;
- (c) whether any inquiry has been ordered; and
 - (d) if so, the result thereof?

The Minister of Defence (Shri Y. B. Chayan): (a) Yes, Sir.

(b) to (d). A Court of Inquiry was set up to inquire into this accident. It

came to the following basic conclusions:--

- (i) The Pilot, Instructor and the trainee were competent to carry out the flight.
- (ii) The aircraft was fully serviceable and had been correctly loaded.
- (iii) The flight was correctly authorised and briefed properly.
- (iv) The most likely cause of the accident appears to have been an inadvertent spin from an intentional stall from which recovery was not possible.
- (v) No one is directly or indirectly responsible for the accident.

Programme of the Films Division

849. Shri Bagri:

Dr. Ram Manohar Lohia: Shri Kishen Pattnayak: Shri Madhu Limaye: Shri Ram Sewak Yadav:

Will the Minister of Information and Broadcasting be pleased to state:

- (a) whether it is a fact that the Films Division have decided to produce a large number of films during 1966-67;
- (b) if so, the subject on which these documentaries and other films will be based;
- (c) whether these films will also be exhibited abroad; and
- (d) if so, the total amount of expenditure likely to be incurred thereon?

The Minister of Information and Broadcasting (Shri Raj Bahadur):
(a) The Films Division will produce about 160 newsreels and short films during 1966-67.

(b) Newsreels will cover news item $_{\rm S}$ of topical interest. Short films will be based on subjects such as food, agriculture, health, family planning and other developmental activities.

- (c) Yes, Sir, some of the newsreels and short films will also be exhibited abroad.
- (d) The estimated expenditure on supply of prints for exhibition abroad during the year 1966-67 may be of the order of Rs. 10 lakhs.

Broadcasting Station at Jhansi

850. Shrimati Savitri Nigam: Will the Minister of Information and Broadcasting be pleased to state:

- (a) whether there is any proposal to open a new Broadcasting Station at Jhansi to feed the entire Bundelkhand area consisting of seven districts, where Bundelkhandi dialect of Hindi language is spoken and understood; and
 - (b) if so, when?

The Minister of Information and Broadcasting (Shri Raj Bahadur):
(a) Yes, Sir. In the draft Fourth Plan proposals which have yet to be approved by the Planning Commission, a Radio Station with a medium power transmitter has been proposed for Jhansi. In the event of this project being approved, its implementation would help cover a large part of the Bundelkhand area.

(b) During the Fourth Plan period, subject to approval of the project.

Extradition of Mr. Laldenga

851. Shrimati Renuka Barkataki: Shrimati Renu Chakravartty:

Will the Minister of External Affairs be pleased to state:

- (a) whether it i_S a fact that Mr. Laldenga, the leader of the Mizo National Front, is still in Pakistan; and
- (b) if so, whether Government have taken any steps to secure the extradition of Mr. Laldenga from East Pakistan?

The Minister of External Affairs (Shri Swaran Singh): (a) According to last reports, Mr. Laldenga was believed to be in the Mizo Hills District.

(b) Does not arise.

Capacities of A.I.R. Stations

852. Shri S. C. Samanta: Shri Bhagwat Jha Azad: Shri M. L. Dwivedi: Shri Subodh Hansda:

Will the Minister of Information and Broadcasting be pleased to state:

- (a) how long the A.I.R. units of insignificant capacities such as, one kw or so shall remain only relaying stations;
- (b) if there is immediate possibility of allowing such stations to broadcast their original programmes, how they are likely to be of advantage and help to the local talent and to the promotion of culture and tradition:
- (c) the annual cost of establishment in each of these stations and by what percentage it is likely to increase if local and regional programmes are also originated from such units for a limited period of time; and
- (d) the necessity of providing highly paid engineering staff in each of these units when the working can be controlled, superintended and managed through the help of bigger units?

The Minister of Information Broadcasting (Shri Raj Bahadur): Medium wave transmitters of 1 kw or so cannot be considered units of insignificant capacities. They fulfil definite functions. Provision of Vividh Bharati service on mediumwave, caters to urban centres where there is concentration of listening and low power transmitters are considered most suitable for this purpose. Extension of broadcast coverage to areas within States. are not served by the main regional stations, is sought to be achieved by using transmitters of 10|20 kw power. These relaying stations are the most economic means of extending broadcast coverage and their conversion to independent programme originating radio stations can be considered only in the context of available resources for constructing studio centres at each of these places.

- (b) It was considered more advantageous to deploy the available limited resources to extend broadcast coverage to areas which are not covered by the main radio stations in the States so that larger number of people were provided with a reliable service. Provision of studios at auxiliary centres to encourage distrist or region-wise promotion of culture and tradition would no doubt be the next step which Government are considering for implementation, in due course.
- (c) Capital cost incurred on establishing a typical medium power auxiliary centre is Rs. 12 lakhs and the annual recurring cost in operating the same is of the order of Rs. 1.9 lakhs. If these centres are to be converted into regular radio stations, new studio centres will also have to be constructed at each of these places and this would involve doubling of the capital outlay as also the annual recurring expenditure.
- (d) Economics of broadcasting dictates the judicious employment low, medium and high power transmitters for meeting special requirements in each case. Increase in the power of a transmitter does not proadded coverage. vide proportionate For instance, for doubling the range on medium-wave, the power of the transmitter has to be increased 16 times approximately. Consequently, the contention, that the coverage achieved by the auxiliary centres with transmitter of medium power could have been obtained more economically by employing lesser number of higher power transmitter units is technically not tenable.

Medical Expenses of Civilian Defence Employees

- 853. Shrimati Renu Chakravartty:
 Will the Minister of Defence be pleased to state:
 - (a) whether it is a fact that

- civilian Defence Employees in the city of Calcutta are permitted reimbursement of medical expenses incurred by them on treatment from any M.B.B.S. Doctor or a registered medical practitioner;
- (b) if so, why this facility is not available to those residing or working in other areas;
- (c) whether it is a fact that only Dr. B. N. Bose Hospital in 24 Parganas has been recognised for reimbursement of medical benefits for the whole district; and
 - (d) if so, the reasons therefor?

The Minister of State in the Ministry of Defence (Shri A. M. Thomas): (a) Yes.

- (b) Since the Government West Bengal have not made necesfor medical atsary arrangements tendance and treatment of Central Government servants (including civilian Defence employees) their families stationed at Calcutta, it became necessary to make special arrangements for them. For other areas in West Bengal, the State Government have made necessary arrangements.
- (c) Besides the Doctor H. N. Bose Hospital, other Government and Municipal Hospitals have been recognised for the purpose.
 - (d) Does not arise.

Visit of Japanese Delegation

- 854. Shri P. C. Borocah: Will the Minister of External Affairs be pleased to state:
- (a) whether a Japanese delegation led by Dr. Masatoshi Matsushita, Chairman of the Japanese Organising Committee for Peace and Against Nuclear Weapons had visited New Delhi and held talks with the Prime Minister and other Ministers and officials; and
- (b) if so, matters discussed and the result of these discussions?

The Minister of External Affairs (Shri Swaran Singh): (a) Yes, Sir. Dr. Matsushita called on the Vice President and the Prime Minister on May 31.

(b) During the interview with the Prime Minister, Dr. Matsushita explained the aims and objectives of his organisation and mentioned his desire to invite some Indian delegates to a Conference of the Organization to be held in Tokyo. The Prime Minister explained to him India's dedication to peace and its policy of utilising atomic energy for peaceful purposes only.

Netaji Subhas Chandra Bose

855. Shri Bibhuti Mishra: Will the Minister of External Affairs be pleased to state:

- (a) whether the Government of Formosa have set up a Commission to inquire into the disappearance of Netaji Subhas Chandra Bose from the airport:
- (b) whether this has been done at the instance of the private agencies; and
- (c) if so, the reaction of Government thereto?

The Minister of External Affairs (Shri Swaran Singh): (a) The Government of India have seen press reports stating that an officer of the Government of Formosa "has been directed to investigate the mystery of the disappearance of Netaji Subhas Chandra Bose".

- (b) According to Press reports this has been done at the instance of certain individuals in India.
- (c) The Government of India have no diplomatic relations with the Government in Taiwan and have no connection with any investigation reportedly ordered by that Government. It has been stated several times in Parliament that the Government of India have accepted the findings of the Netaji Enquiry Com-

mittee headed by Shri Shahnawaz

Documentary Films

856. Shri B. K. Das: Shri Subodh Hansda: Shri S. C. Samanta: Shri Bhagwat Jha Azad: Shri M. L. Dwivedi:

Will the Minister of Information and Broadcasting be pleased to state:

- (a) whether some of the documentary films are released for commercial exhibition on payment of royalty;
 - (b) if so, the names of the films;
- (k) the procedure for charging the royalty; and
- (d) whether any of the party have failed to pay the royalty?

The Minister of Information and Broadcasting (Shri Raj Bahadur): (a) Yes, Sir.

- (b) A statement is laid on the Table of the House. [Placed in Library. See No. LT-6590/66].
- (c) By mutual negotiations with the party concerned.
- (d) Yes, Sir; only one party in India has so far failed to pay a part of the royalty due.

India Diary

857. Shri Subodh Hansda: Shri S. C. Samanta; Shri Bhagwat Jha Azad: Shri M. L. Dwivedi:

Will the Minister of Information and Broadcasting be pleased to state:

- (a) the total number of copies of the annual India Diary published in 1965 and 1966;
- (b) the amount spent on their publication;
- (c) the total amount received on account of the sale of these diaries; and

(d) the number of copies distributed on complementary basis?

Minister of Information and Broadcasting (Shri Raj Bahadur):

1965

		-
(a) No. of copies		
printed	77,686	72,410
(b)Expenditure Rs.:	2,40,250.00 Rs	.3,14,803.00
(c) Revenue from s	ales	

(net approx.) Rs. 1,38,250.00 Rs.1,74,478.50

(d) No. of copies distributed free

1575

38,186* 22,410*

1966

(*Mostly in foreign countries)

Cultural Programme for Troops

858. Shri Subodh Hansda: Shri S. C. Samanta: Shri Bhagwat Jha Azad: Shri M. L. Dwivedi:

Will the Minister of Information and Broadcasting be pleased to state:

- (a) whether it is a fact that special troupes have been formed by the All for providing cultural India Radio entertain programmes to troops posted in the forward areas of the country;
- (b) if so, the number of such troupes; and
- (c) the areas in which these troupes have given performances so

The Minister of Information and Broadcasting (Shri Raj Bahadur): (a) No, Sir.

(b) and (c). Do not arise.

Drama Festival

859. Shri Subodh Hansda: Shri S. C. Samanta: Shri Bhagwat Jha Azad: Shri M. L. Dwivedi:

Will the Minister of Information and Broadcasting, be pleased to state:

(a) whether all the States were represented in the last drama festival:

- (b) the total expenditure for staging all these dramas; and
- (c) the amount realised as gate money from the public?

The Minister of Information and Broadcasting (Shri Raj Bahadur):

- A!1 States/Union Territories (a) were invited, but only the following fifteen participated:
 - Andhra Pradesh
 - 2. Assam
 - 3. Bihar
 - 4. Gujarat
 - 5. Himachal Pradesh
 - 6. Mysore
 - 7. Manipur
 - 8. Madhya Pradesh
 - 9. Madras
 - 10. Punjab
 - 11. Maharashtra
 - 12. Orissa
 - 13. Rajasthan
 - 14. Uttar Pradesh
 - 15. West Bengal.
 - (b) About Rs. 82,000.00.
- (c) No gate money was realized as apart from invites, admission public was free, bookings being done in advance on the basis of first come first served.

Re-imbursement Allowances to of C.O.D. Employees in Agra

860. Shri Achal Singh: Will Minister of Defence be pleased to state:

- (a) the amount spent during the six months (month-wise) and other reimbursements medical in C.O.D., Agra;
- (b) whether Government aware that certain false claims have made for the reimbursement been medical, house rent, city and children allowances by employees of C.O.D., Agra resulting in an increase in the expenditure of the Department;

١

- (c) whether Government have received any report from the C.B.I. in this matter; and
- (d) if so, the action taken to stop this malpractice?

Minister of Defence The Y. B. Chavan): (a) Rs. 8,54,454.89 P. A statement showing monthwise expenditure is laid on the Table of the House [Placed in Library. See No. LT-6591/66].

(b) to (d). Reports were received from the State police authorities regarding malpractices resorted to by certain employees of the COD, Agra. Further investigations are being made through the C.B.I. A few employees have been transferred and further action as may be necessary will be taken on receipt of the investigation report of the C.B.I.

Indo-Pak, Survey Officials Conference 861. Shri Ram Harkh Yadav: Shri Braj Bihari Mehrotra:

External Will the Minister of Affairs be pleased to state:

- (a) whether an Advance Group of the Indian Party to the Indo-Pak. Survey Officials Conference left for Dacca to join the Conference on the 27th May, 1966;
- (b) if so, whether they had to change the route of their scheduled journey;
- (c) if so, reasons for the change of the route; and
- (d) when the conference is likely to complete its work?

Minister of External Affairs The (Shri Swaran Singh): (a) Two advance parties of West Bengal Survey officials left for Dacca on the 25th and 26th May, 1966.

- (b) Yes, Sir.
- (c) The route had to be changed owing to suspension of Royal Nepal flights from Calcutta Airlines Kathmandu.

. (d) The conference completed its work on 28th May, 1966.

Landslide at Chamburpur near Trombay

862. Shri Ram Harkh Yadav: Shri Vishwa Nath Pandey: Shri Braj Bihari Mehrotra:

Will the Prime Minister be pleased to state:

- (a) whether it is a fact that three persons were killed and several injured seriously as a result of landslide at Chamburpur near Atomic Energy Establishment at Trombay on the 26th May, 1966;
 - (b) if so, the details thereof;
- (c) whether any inquiry has been held into the accident; and
 - (d) if so, the results thereof?

The Prime Minister and Minister of Atomic Energy (Shrimati Indira Gandhi): (a) and (b). Three persons were killed and two were injured as a result of a landslide at the Atomic Energy Establishment Trombay May 26, 1966. A contract was given for earth-work at Trombay. involved some cutting. Instead of cutting from the top of a hillock downwards, .cutting was started at the bottom, resulting in an overhang which ultimately fell on the labour working below it.

- (c) Yes Sir. A Committee was appointed by the Trombay Establishment to enquire into the accident.
- (d) According to the Committee's findings, the accident was caused by the drop of the overhang on workers due to the undercutting of the hill at the base instead of from the top. The Committee has also expressed the view that the labour failed to realise the danger inherent in cutting at the bottom instead of from the top and that there was lack of adequate supervision. Necessary action on the findings of the Committee will be taken in accordance with the relevant provisions of law.

Indian Statistical Institute, Calcutta

863. Shri Indrajit Gupta: Dr. Ranen Sen: Shrimati Renu Chakravartty:

Will the Prime Minister be pleased to state:

- (a) whether it has been decided to close down the Development Workshop of the Indian Statistical Institute, Calcutta;
- (b) if so, the reasons therefor; and
- (c) the number of employees and apprentices affected by retrenchment as a result thereof?

The Prime Minister and Minister of Atomic Energy (Shrimati Indira Gandhi): (a) Yes, Sir.

- (b) The Council of the Indian Statistical Institute found that with the resources available to it, it was not possible to run the workshop either as a commercial venture or as a self-financing unit.
- (c) The number of employees and apprentices affected are 96 and 37, respectively.

Apprenticeship Scheme in Defence Research and Development Organisation

864. Shri Vishram Prasad: Will the Minister of Defence be pleased to state:

- (a) whether it is a fact that the U.P.S.C. have raised certain objections regarding the continuance of the Apprenticeship Scheme run by Defence Research and Development Organisation; and
- (b) if so, what are these objections?

The Minister of State in the Ministry of Defence (Shri A. M. Thomas):
(a) Yes, Sir.

(b) The U.P.S.C. were disappointed with the results achieved in the

first selections and therefore preferred direct recruitment but, on further consideration, agreed to a second batch of selections. In the second batch, on the basis of U.P.S.C. interviews, it was possible to select 90 candidates. A review will now be made on the basis of experience. gained with the selections so made, after which a decision will be taken whether the scheme should be continued or not

Defence Research and Development Organisation

865. Shri Vishram Prasad: Will the Minister of Defence be pleased to state:

- (a) whether it is a fact that there are 17 subject-groups in the Research and Development Organisation of the Ministry of Defence and promotion to Junior Scientific officers from Senior Scientific Assistants/Foremen are made according to these subject-groups:
- (b) whether it is also a fact that in certain subject-groups, Senior Scientific Assistants/Foremen have been serving for more than 10 years in the same capacity while in other subject-groups individuals have got accelerated promotions within three to four years of service; and
- (c) if so, which are the subjectgroups in which Senior Scientific Assistants/Foremen have suffered in regard to their promotion?

The Minister of State in the Ministry of Defence (Shri A. M. Thomas):
(a) Yes, Sir; there are 18 such subject-groups.

- (b) Yes, Sir.
- (c) This is largely so in groups dealing with Textiles and General Stores, as the requirements of research expansion in these fields are very limited.

Promotions in Defence Research and Development Organisation

1581

866. Shri Vishram Prasad: Will the Minister of Defence be pleased to state:

- (a) whether it is a fact that in certain subject-groups, seniority roll for Defence Inspection Organisation and Defence Research and Development Organisation of the Ministry of Defence are maintained together thereby resulting frustration among the concerned staff due to less opportunities of promotions; and
- (b) if so, the steps taken in the matter?

The Minister of State in the Ministry of Defence (Shri A. M. Thomas):
(a) and (b). The chances of promotion have not been adversely affected because seniority rolls for Defence Inspection and Research and Development Organisation are combined but because promotion is given in separate Groups subject-wise, and in some subjects like Textiles and General Stores, the requirements of research expansion are very limited.

. Recruitment to I.A.F.

- 867. Shri Gulshan: Will the Minister of Defence be pleased to state:
- (a) the rules for recruitment to the various posts in 1.A.F. both technical and non-technical and the minimum educational qualification laid down for them:
- (b) whether it is a fact that Higher Secondary Part I candidates who pass with English, Mathematics, Physics and Chemistry as their subjects are not eligible for the post of airmen Technical Trades; and
- (c) if so, the reasons for this discrimination between the Matriculates and Higher Secondary Part I candidates?

The Minister of Defence (Shri Y. B. Chavan): (a) The following are the rules for recruitment as an airman in both technical and non-technical

trades in the I.A.F. The different trade groups are indicated in the statement laid on the Table of the House. [Placed in Library. See No. LT-6592/66].

Nationality

A candidate must be-

- (i) a citizen of India, or
- (ii) a Gurkha (a subject of Nepal), or
- (iii) a subject of Sikkim, or
- (iv) a subject of Bhutan, or
- (v) a person of Indian origin who has migrated from Pakistan with the intention of permanently settling in India.

Note.—A person belonging to Category (v) above must have a certificate of eligibility issued in his favour by the Government of India.

Age

17 to 20 years.

Education

Technical Trades.—Must have passed Matriculation with Mathematics and Science (Chemistry and Physics) for trades in Group II (excepting the 3 trades indicated in the attached statement for which the study of Science at the Matriculation stage is not a requirement) and for direct recruitment as Blacksmith and Welder and Copper-smith and Sheet Metal Worker, in Group I.

Non-technical Trades.—(i) For non-technical trades in Groups III and IV—ordinary Matriculates are acceptable.

(ii) For Group V trades—must be able to speak and write simple English.

Physical Standards.—As per prescribed medical standards.

Engagement Period.—Candidates are enrolled as airmen for a period of 9 years' regular service at present, followed by 6 years in the reserve. Provision exists for giving extensions of

regular service in suitable cases. Orders have ben recently issued that with effect from 5th August, 1966, the initial period of engagement will be 15 years instead of 9 years subject to the condition that airmen who do not reach the rank of Corporal within 9 years will be discharged at the end of 9 years. Airmen already in service will be given the option to contract for 15 years' engagement counting from the date of their original enrolment.

Eligible candidates are given a series of Psychological Tests as prescribed for Air Force Recruitment. Those who qualify in these tests are allotted trades subject to the gradings they obtain and their medical fitness.

Unsuccessful candidates are permitted to re-appear for selection tests after a minimum period of three months.

- (b) Yes in so far as the Higher Seconday Part I candidates of the Punjab University are concerned.
- (c) Higher Secondary Part I Examination of the Punjab University has not so far been recognised as equiva-'lent to Matriculation by the Central 'Government.

Repatriation of Mizos from Burma 868. Shri P. C. Borooah:

Shrimati Renuka Barkataki: Shri Rishang Keishing: Shri P. R. Chakraverti: Shri Vishwa Nath Pandey: Shri Ram Harkh Yaday:

Will the Minister of External Affairs be pleased to state:

- (a) whether the Burmese Government have been pressing Government to repatriate Mizos who had crossed over into Burma;
- (b) if so, how many Mizos have been repatriated so far and when the rest will be repatriated; and
 - (c) the steps taken to resettle them?

The Minister of External Affairs (Shri Swaran Singh): (a) The Gov-

ernment of Burma had requested the Government of India to accept repatriation of Mizos who had crossed into Burma during the disturbances in the Mizo Hills in February this year.

- (b) By mutual agreement 657 Mizos have been repatriated to India.
- (c) They have been housed in a camp in Assam and are being given facilities to settle down in Mizo Hills district.

बरेली हवाई ग्रड्डे के निकट गांवों का ग्रजंन

869. श्री मोहन स्वरूप: क्या प्रतिरक्षा मन्दी यह बताने की कृपा करेंगे कि:

- (क) क्या यह सच है कि बरेली हवाई ग्रड्डे के निकट बरेली जिले में कुछ गांव खाली कराये जा रहे हैं;
- (ख) यदि हां, तो कितने क्षेत्र का ग्रर्जन किया जायेगा; ग्रीर
- (ग) गांव के निवासियों को प्रतिकर देने के बारे में क्या कार्यवाही की जा रही है? प्रतिरक्षा मंत्रालय में राज्य मंत्री
 - (श्री म॰ म॰ थामस) : (क) जी, हां।
 - (ख) 261.90 एकड़ भूमि।
- (ग) किराया और अन्य मुक्रावजे के निर्धारण का कार्यहस्तगत है।

Employment for Ex-Servicemen

- 870. Shri Krishnapal Singh: Will the Minister of Defence be pleased to state:
- (a) the number of Ex-servicemen (Officers and other Ranks) at present and the number who are employed;
- (b) whether any land has been allotted to them; and
- (c) if so, the area allotted and the number of persons to whom land has been allotted?

The Minister of State in the Minis-

try of Defence (Shri A. M. Thomas):
(a) The required information is not available.

(b) and (c). The information is being collected from the State Governments and will be laid on the Table of the House.

पंजाव की सीमा पर चोकियां

- 871. श्री श्रोंकार लाज बेरवा: क्या वैदेशिक-कार्य मंत्री यह बताने की कृपा करेंगे कि :
- (क) क्या यह सच है कि भारत ने पाकिस्तान से कहा है कि पंजाब की सीमा पर सभी चौकियां खुली रहनी चाहियें;
- (ख) यदि हां, तो इसका पाकिस्तान ने क्या उत्तर दिया है; ग्रौर
- (ग) पाकिस्तान कितनी चौिकयां खुली रखने के लिये सहमत हुआ है?

वैदेशिक-कार्यमंत्री (श्री स्वर्ण सिंह): (क) जी, हां

- (ख) पाकिस्तान सरकार ने हमें बताया है कि इस मामले पर विचार किया जा रहा है।
- (ग) श्रमी पाकिस्तान सरकार भारत पश्चिम पाकिस्तान सीमा पर श्रौर भारत पूर्व पाकिस्तान सीमा पर केवल एक-एक पड़ताल चौकी खुंली रखने पर राजी हुई है।

वायु सेना मुख्यालय के क्लर्क

872. श्री बड़े: श्री हकम चन्द कश्रवायः

क्या रक्षा मंत्री यह बताने की कृपा करेंगे कि:

(क) वायु सेना मुख्यालय में काम करने वाले एसे यूनिट क्लकों ग्रंत क्लकों की संख्या कितनी है जिन्होंने संघ लोक सेवा ग्रायोग की परीक्षा पास कर ली है; 1076(Ai) LSD—4.

- (ख) उन्हें वायु सेना मुख्यालय में कितने समय तक रखा जायेगा:
- (ग) वायु सेना मुख्यालय में ग्रसैनिक स्टोर-कीपरों को रखने की कसौटी क्या है; ग्रौर
- (घ) उनके वेतन-कमों ग्रीर लोयर डवीजन क्लकों तथा ग्रपर डिवीजन क्लकों के वेतन कमों में कितना ग्रन्तर है?

प्रतिरक्षा संवालय में राज्य संवी (श्री ग्र०म० चामत):(क) यूनिट क्लर्क एक भी नहीं। ए० एफ० एच० क्यु० काडर 105

- (ख) जहां तक यू० पी० एस० सी० के अहता प्राप्त यूनिट क्लर्कों का सम्बन्ध है, प्रश्न नहीं उठता। उपरोक्त (क) में उल्लि- खित ए० एफ० एव० क्यु० क्लर्क सेवा की आवश्यकता अनुसार तीनों सेवाओं के मुख्यान्तयों और रक्षा मन्त्रालय के अन्तः सेवा संगठनों में किसी में भी नियुक्त किए जा सकते हैं।
- (ग) असैनिक स्टोर कीपर स्टोर सम्बन्धी इण्डेंटों तथा अन्य काम के लिए वायु सेना मुख्यालय में आवश्यक हैं। वह वायुसेना मुख्यालयों के विभिन्न निदेशालयों में असैनिक स्टोर कीपरों की अधिकृत एस्टेंब्लिशमेंट नियुक्तियों के विरुद्ध सेवा कर रहे हैं।
- (घ) ग्रसैनिक स्टोरकीपरों, ानम्न श्रेणी तथा उच्च श्रेणी क्लर्कों के वेतनमान नीचे दिए गए हैं —
 - (1) ग्रसैनिक स्टोर कीपर

ग्रेड 1 रु० 335---15---425

मेड 2 रु॰ 270—10—290—15— 380

ग्रेड 3 रु॰ 210—10—290—15— 335

- ¥\$ 4 €0 150-5-160-8-240 महतारोक-- 8-- 280-- 10-- 300
- (2) निम्न श्रेणी क्लर्क ह० 110-3-131-4-155 महंतारोक-4-. 175-5-180 (ए० एफ० एच० क्यू भीर यनिट काडर दोनों के लिए)
 - (3) उच्च श्रणी क्लकं रु० 130---5---160-8-200 ग्रहंतारोक--8-256-म्रहतारोक---8---280

ए० एफ । एच । क्य काडर युनिट काडर €० 130-5-160-8-200 महता-रोक-8-256-महंतारोक-8-280 -- 10---300

हैबराबाब में इलेक्ट्रानिशत कारलामा

873. श्री बहे: श्री हुकम चन्द कछत्रायः

क्या रक्ता मंत्री 21 मार्च 1966 के ग्रतारांकित प्रश्न संख्या 2513 के उस्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

- (क) क्या हैदराबाद में इलेक्टानिक्स कारखाना स्थापित करने से सम्बन्धित व्यौरा तैयार कर लिया गया है ;
- (ख) यदि हां, तो यह कार्यं कव पूरा हो जायेगा; ग्रीर
- (ग) उस कारखाने में कौन-कौत सी बस्तुम्रों का निर्माण किया जायेगा?

प्रतिरक्षा मंत्रालय में राज्य मंत्री (श्री म्र० म० थामत) : (क) से (ग). इलेक्ट्रानिक्स फैक्टरी हैदराबाद में श्रतिरिक्त पदों के निर्माण के लिये सुझाव विचाराधीन हैं, श्रीर उन्हें श्रन्तिम रूप नहीं दिया गया।

Headquarters of Films Division in Bombay

874. Dr. L. M. Singhvi: Will the Minister of Information and Broadcasting be pleased to state:

- (a) whether it is a fact that he recently visited the Headquarters of the Films Division in Bombay:
- (b) if so, whether he had the occasion to see the deplorable working conditions and the highly deleterious storage facilities; and
- (c) the steps proposed to be taken by Government in this regard during the current year?

The Minister of Information and Broadcasting (Shri Raj Bahadur): (a) Yes, Sir.

- (b) It is true that the working conditions are unsatisfactory and so also the storage facilities.
- (c) While C.P.W.D. is attending to the normal maintenance and repairs of the existing structure, Government propose to construct a multi-storeyed building for the Films Division Headquarters at Bombay. The estimated expenditure according to C.P.W.D. on the Phase I of the building is Rs. 22.39 lakhs. Some accommodation has been allotted by the Manager of Estates in the fort area where it is proposed to locate the Distribution Wing of the Films Division. resultant accommodation which thus be available at the Films Division will be utilised for storage.

Publications on Jawaharlal Nehru

875. Shri Hanumanthaiya: Will the Minister of Information and Broadcasting be pleased to state the number and expenses incurred on the various publications brought out on Shri Nehru ever since his Jawaharlal demise?

The Minister of Information and Broadcasting (Shri Raj Bahadur): The requisite information is given below:-

No. of publications brought out Expenses incurred thereon Rs. 1.83,858.00

Ambala Cantonment Board

876. Shri A. N. Vidyalankar: Will the Minister of Defence be pleased to state:

- (a) whether Government have seen the strictures passed by the Punjab High Court against the Cantonment Board, Ambala and its Officers in the Review application No. 41 of 1965 with Civil Misc. No. 4552 of 1965—Umraosingh Vs. Cantonment Board, Ambala dated the 7th February, 1966; and
- (b) if so, the action Government have taken against the Officers concerned and whether it has issued any general instructions for guidance in future?

The Minister of Defence (Shri Y. B. Chavan): (a) Yes, Sir.

(b) The matter is under consideration.

Manufacture of Atom Bomb by India

877. Shri Kishen Pattnayak: Shri Madhu Limaye: Dr. Ram Manohar Lohia:

Will the Minister of External Affairs be pleased to state:

- (a) whether it is a fact that Dr. P. K. Banerjee, the Minister in the Embassy of India in U.S.A. has warned that if nuclear powers are unable to prevent proliferation of atomic weapons, India will be compelled to change its decision not to manufacture atomic bombs:
- (b) whether it is also a fact that he said that India could make a bomb within 18 months; and
- (c) if so, the reaction of Government to these statements?

The Minister of External Affairs (Shri Swaran Singh): (a) Dr. P. K. Banerjee, Minister in the Embassy of India, Washington, in the course of a speech in Guninson, Colorado, U.S.A., on June 3, 1966, said:

"Senator Robert F. Kennedy pointed out in a Senate speech the

other day that India already possesses weaponsgrade, fissionable material and could fabricate an atomic device within months.' Yet. successive Prime Ministers of India have repeatedly declared their determination not to manufacture a bomb. We want to harness the nuclear energy for peaceful purposes. But the world. especially the nuclear powers, should not take our self-abnegation as a part of our duty and their right. We should be assured of reasonable hope that an agreement on disarmament will be signed and signed soon. If the nuclear powers fail to agree to both non-dissemination and non-proliferation, India may be forced to reconsider her decision. Being a democratic society, the Indian Government will have to bow to the public demand. It can postpone a decision but cannot avoid it. For, unlike dictatorships, we cannot ride roughshod over public sentiment."

- (b) Yes, Sir.
- (c) The statement sought to emphasise India's determination to harness nuclear energy for peaceful purposes and not to manufacture a bomb. At the same time, it highlighted the situation that might arise from a failure to conclude a non-dissemination and non-proliferation treaty.

It remains the firm policy of the Government of India to use nuclear energy exclusively for peaceful purposes and to endeavour in the 18-Nation Disarmament Committee and in the United Nations to bring into being a non-proliferation treaty and agreement on general and complete disarmament.

International Film Festival

878. Shri Rishang Keishing: Will the Minister of Information and Broadcasting be pleased to state:

(a) whether it is a fact that Government negotiated with the producers of foreign films to reduce the 1591

- (b) if so, the results thereof; and
- (c) the steps taken to check possible rise in the cost of holding the film festivals due to the devaluation of the rupee?

The Minister of Information and Broadcasting (Shri Raj Bahadur): (a) No, Sir. The question of holding the next International Film Festival is still under consideration.

(b) and (c). Do not arise.

Clarifications asked for by Soviet Union

879. Shri Hari Vishnu Kamath: Shri Hem Barua: Shri Surendranath Dwivedy: Shri Nath Pai:

Will the Minister of External Affairs be pleased to state:

- (a) whether it is a fact that the Soviet Union has asked for clarification of Government's policies with regard to the India-U.S. Foundation, Fertilizer Plants and aid from U.S.A. and World Bank for the Fourth Plan;
- (b) if so the details of the objections or queries raised by the Soviet Union; and
 - (c) Government's reaction thereto?

The Minister of External Affairs (Shri Swaran Singh): (a) No. Sir.

(a) and (c). Do not arise.

Staff Artistes at Cuttack

880. Shri Dhuleshar Meena: Shri Ramachandra Ulaka:

Will the Minister of Information and Broadcasting be pleased to state the number of staff artistes and other employees of the All India Radio at Cuttack (Orissa) belonging to Scheduled Castes and Scheduled Tribes as on the 30th June, 1966?

The Minister of Information and Broadcasting (Shri Raj Bahadur):

Written Answers

	Scheduled Castes	Scheduled Tribes
Staff Artistes		_
Other employees	27	1
TOTAL:	27	I

Defence Officers sent abroad

881. Shrì Dhuleshwar Meena: Shri Ramachandra Ulaka:

Will the Minister of Defence pleased to state:

- (a) the number of Officers from the Defence Services sent abroad during the last three months; and
- (b) the names of the countries to which they were sent?

The Minister of State in the Ministry of Defence (Shri A. M. Thomas): (a) 14. (This does not include the number of officers sent abroad training).

(b) Ethiopia,

Sweden.

United Arab Republic.

United Kingdom.

U.S.A.

U.S.S.R.

West Germany.

Yugoslavia.

Heads of Indian Missions Abroad

882. Shri Dhuleshwar Meena: Shri Ramachandra Ulaka:

Will the Minister of External Affairs be pleased to state:

- (a) which posts of the Heads of the Indian Missions abroad have been filled during the past three months; and
 - (b) which posts still remain vacant?

The Minister of External Affairs (Shri Swaran Singh): (a) New Heads of Indian Missions have assumed charge at:—

- Kampala
- 2. Budapest
- 3. Addis Ababa
- 4. Belgrade
- 5. Singapore
- 6. Cairo
- 7. The Hague
- 8. Stockholm
- 9. Conakry
- 10. Ottawa
- 11. Rio de Janeiro
- 12. Accra
- 13. Oslo.
- (b) 1. Mogadishu
 - 2. Moscow
 - 3. Prague
 - 4. Brussels.

Paper Pulp Project in Sikkim,

883: Shri Ramachandra Ulaka: Shri Dhuleshwar Meena:

Will the Minister of External Affairs be pleased to refer to the reply given to Starred Question No. 1318 on the 25th April, 1966 regarding the Paper Pulp Project in Sikkim and state:

- (a) whether the question of conducting a feasibility survey has since been examined; and
 - (b) if so, the results thereof?

The Minister of External Affairs (Shri Swaran Singh): (a) Yes, Sir.

(b) The national Council of Applied Economic Research, New Delhi, is currently conducting the survey.

Regional A.I.R. Directors

884. Shri Ramachandra Ulaka: Shri Dhuleshwar Meena:

Will the Minister of Information and Broadcasting be pleased to refer to the reply given to Unstarred Question No. 4965 on the 9th May, 1966 and state:

(a) whether Government have since taken any decision to establish a Re-

gional A.I.R. Directorate in the South; and

(b) if so, the details thereof?

The Minister of Information and Broadcasting (Shri Raj Bahadur): (a) The matter is still under consideration.

(b) Does not arise.

Summit meet between India and China

885. Shri P. C. Borooah: Shri Shree Narayan Das: Shri M, K. Kumaran: Dr. Mahadeva Prasad: Shri Madhu Limaye: Shri Ram Sewak Yadav:

Will the Minister of External Affairs be pleased to state:

- (a) whether President Nasser of the U.A.R. moved for a summit meet between India and China;
- (b) if so, the time and venue of the proposed meet; and
- (c) the precise issues proposed to be discussed?

The Minister of External Affairs (Shri Swaran Singh): (a) No. Sir.

(b) and (c) Do not arise.

Pay Scales of Armed Forces

886. Shri A. V. Raghavan: Shri Pottekkatt:

Will the Minister of Defence be pleased to state:

- (a) whether there is any proposal to constitute a Pay Commission to revise the pay scales of the Armed Forces; and
- (b) if so, when the Commission will be appointed?

The Minister of State in the Ministry of Defence (Shri A. M. Thomas):

(a) No, Sir.

(b) Does not arise.

Arrest Warrants issued in U.S.A. against Indians

887. Shri Kolle Venkajah; Will the Minister of External Affairs pleased to state:

- (a) whether arrest warrants were issued in U.S. against Shri K. Changalvarava Pillai archbishop of Indian Church in New York and Shri Dattaraya F. Savarkar, a journalist by the Judge of a Federal Court;
- (b) if so, the reasons for the issue of arrest warrants;
- (c) whether Government had made any attempt to safeguard the just interests of the concerned;
 - (d) if so, the detail thereof; and
 - (e) if not, the reasons therefor?

Affairs The Minister of External (Shri Swaran Singh): (a) Yes, Sir,

- (b) On the charges of conspiring to defraud the American National Bank of Portsmouth, Virginia,
- (c) to (e). Since Shri Pillai is naturalised American Citizen question of our safeguarding his interests does not arise. Shri Savarkar, who is an Indian national did seek the help either of the Embassy in Washington or the Consulate General, New York. The Indian Consulate General in New York, however, made efforts to contact Shri Savarkar at his New York address but were not successful in contacting him.

Indian Army Museum

888. Shri Surendra Pal Singh: Will the Minister of Defence be pleased to state:

- (a) whether it is a fact that Government have decided to set up an Indian Army Museum; and
- (b) if so, where it is likely to be located and when?

The Minister of Defence (Shri Y. B. Chavan): (a) and (b). A proposal for establishing a National Defence Museum has been considered. Further consideration of the proposal has, however, been deferred as it is felt that the present moment would not be opportune for setting up a museum of this nature.

Recognition of new Government of Argentina

889. Shri Ram Harkh Yadav: Shri P. C. Borooah:

Will the Minister of External Affairs be pleased to state:

- (a) whether Government have recognised the new Government Argentina after the recent bloodless coup there; and
- (b) the nature of diplomatic relations established with that Government?

The Minister of External Affairs (Shri Swaran Singh): (a) Yes, Sir.

(b) Both India and Argentina continue to be represented at Embassy level

Mauritius

890. Shri Ram Sewak Tadav: Shri Hari Vishnu Kamath: Shri Madhu Limaye:

Will the Minister of External Affairs be pleased to state:

- (a) whether it is a fact that the Mauritius Banwell Commission on has recommended an undemocratic Electoral System:
- (b) whether the Banwell report has been denounced by several parties there including the labour party which currently runs the Government headed by Mr. Ramgoolam;
- (c) the reaction of Government. India being a member of the Commonwealth, to this new development on the eve of the Mauritian Independence;
- (d) whether the reaction has been conveyed to the British Government;

(e) the latter's response, if any, thereto?

The Minister of External Affairs (Shri Swaran Singh): (a) Yes, Sir.

- (b) Yes, Sir.
- (e) Government of India supports majority rule in Mauritius on the basis of one-man-one-vote and is spoosed to the introduction of any system of restrictive voting prejudicial to the interests of majority of the popu'ation. Government of India is prepared, if necessary, to press their view in this connection at all International and Commonwealth forums.
- (d) and (e). This did not become necessary as the recommendations of the Banwell Commission have already been radically altered to the apparent satisfaction of the Premier of Mauritius, Dr. Ramgoo'am, his colleagues in the Government and leaders of all political parties.

कनाडा बाडकास्टिंग निगम द्वारा भारत विरोक्षे क्रवार

391. श्रीबड़े: श्रीकाशीराम गुप्तः

क्या वैं**श्लिक-कार्य** मंत्री यह बताने की कृपा करेंगे कि :

- (क) क्या 2 मई, 1966 को कनाडा ब्राड हास्टिंग निगम के टेलीविजन विभाग ने कह समाकार प्रसारित किया था कि पूर्वी भारत में माता-पिता ग्रंपने बच्चों को 10 सेंट ग्रंपना 45 हैं से में बेव रहे हैं; ग्रौर
- (ख) यदि हां, तो सरकार ने इस समझ्यार का खण्डन करने के लिये कोई कार्यवाही की है?

केंद्रीतक-कार्य मंत्री (औं स्वर्ण सिंह) : (क) कताडा डाउकास्टिंग कारपोरेशन ने 2 नई 1906 को धफने संमान्तर प्रसारण में उडोसा के मार्गों में अन्न की जबरैस्त कमी पर यू० पी० ग्राई० के संवाद का उपयोग किया था। इस संवाद का स्रोत एक रिपोर्ट कही नई हैं जो कि एक ऐसे भारतीय संवाददाता द्वारा एक भारतीय पत्न में प्रकाकित की नई हैं जिसने प्रभावित क्षेत्र का दौरा करने का दावा किया है। ग्रन्थ बातों के साथ—साभ उस रिपोर्ट में कहा गया है कि बच्चों को छोड़ा या 50 सैंट में बेचा जा रहा है।

(ख) कनाडा-स्थित हमारे हाई कमी-शन ने इस भामने की कनाश बाहकास्टिंग कारपोरेज्ञन के साब उठावा। कारपोरेज्ञन ने कताया कि कनाड़ा में भारत को अन्न की सहायता देने की जो व्यापक रुचि है, उसे देखते हुए उन्होंने सद्भावना से इस समाचार का उपयोग किया। इस समाचार के उप-योग का एक और कारण यह दिया गया कि यह खबर एक भारतीय संवाददाता से धाई ग्रीर एक भारतीय समाचार पत्न में प्रकातित की गई । बहरहाल उन्होंने भविष्ट में इस प्रकार की सामग्री की सावधानी पूर्वक उपयोग में लाने का वचन दिया। इसके बाद कनाड़ा बाडकास्ट्रिंग कारपोर्रेश्वन ने खाड द्वारा 5 मई को राज्य समा में दिए गए क्क्तम्य का समाचार दिया कि उडीसा तथा ग्रन्य स्थानों में मृत्यु की रिपोर्टो की जांच की गई और बे अक नहीं पाई नई।

Thefi of Tyres and Tubes from Palam Airport Area

898. Shri Gubhan: Shri Bade: Shri Hukam Chand Kachhavadya: Shri Kashi Ram Gopta: Shri Onkar Lal Berwa:

Will the Minister of Defence be pleased to state:

- (a) whether it is a fact that tyres and tubes worth Rs. 20,000 belonging to the LAF. have been stolen from the Palan Airport area on the 23rd May, 1966; and
- (b) if so, the result of police investigations so far?

The Minister of Defence (Shri Y. B. Chavan): (a) Some aircraft and M.T. tyres have been stolen from Air Force Station, Palam. The theft was detected on 27th June 1966. The cost of the items lost is being assessed by a Court of Inquiry. A tentative estimate of the loss is of the order of Rs. 20,000.

(b) Investigations by the Civil Police are still in progress.

Recruitments in Army

- 893. Shri M. L. Jadhav: Will the Minister of Defence be pleased to state:
- (a) the methods of recruitment of Officers in the Army;
- (b) the major factors with regard to the physical and intellectual tests which are taken into consideration; and
- (c) the language in which candidates are interviewed?

The Minister of State in the Ministry of Defence (Shri A. M. Thomas):
(a) Officers are recruited and granted various types of Commissions in the Army by the following methods:

PERMANENT COMMISSIONS

- 1. From the open market on the results of a written examination held by the UPSC and interviews held by the Services Selection Boards for appointment to:
 - (i) the National Defence Academy where the cadets will have three years training before admission to the Indian Mi'itary Academy; and
 - (ii) the Indian Military Academy direct.
- 2. From the open market on the results of interviews held by the Services Selection Boards for admission to the Indian Military Academy in the case of Technical Graduates.

- 3. From the Graduates successfully trained at the Officers Training Unit (National Cadet Corps) on the results of an interview held by Services Selection Boards for admission to the Indian Military Academy.
- 4. From the serving soldiers on the results of interviews held by Services Selection Boards for admission to the Army Cadet College where the Cadets have 18 months training before admission to the Indian Military Academy
- 5. In regard to recruitment to the Army Medical Corps, permanent commissions are granted on the results of UPSC examination followed by interviews by AMC Selection Board. In the case of highly qualified and experienced civilian candidates, recruitment is made without UPSC examination after interviews by the AMC Selection Board.
- 6. In regard to Army Dental Corps selection is made on the results of interview by ADC Selection Board.
- 7. In regard to the recruitment in the Military Nursing Service probationer Nurses are recruited for three years training at the end of which they are granted permanent commissions.

SHORT SERVICE COMMISSIONS

- 1. From the open market after screening by preliminary interview boards and interviews by the Services Selection Boards for training at the Officers Training School, Madras.
- 2. From the Engineer officers employed in the Central|State Government Public Undertakings under the compulsory service liability scheme. Class Those Class 1 and Officers who were recruited civil services oncommendations of the Union Public Serivce Commission|State Public Service Commission|Selection Committee are not interviewed by SSBds but other Class I and Class II officers as well as all Class III officers are selected on the basis of results of interviews by Services Selection Boards.

- 3. In regard to the recruitment to the Army Medical Corps, selection is made on the basis of interviews by Decentralised AMC Selection Boards.
- In regard to Army Dental Corps selection is made on the results of interviews by ADC Selection Board.

EMERGENCY COMMISSION

These commissions are granted only in the Army Medical Corps, at present. Selection is made on the basis of interviews by Decentralised AMC Selection Boards.

TEMPORARY COMMISSIONS

These commissions are granted only in the Military Nursing Service. Recruitment is made by holding a written test folliwed by interviews by Selection Board.

- (b) The candidates are tested by Selection Boards through specially designed scientific tests to assess their officer-like qualities. The mental and physical calibre of the candidates is gauged to ensure that the individual is free from any disability which is likely to interfere with the efficient performance of duty.
- (c) The candiates at the Services Selection Boards are tested through the medium of English as the medium of instruction at the training institutions is English. However, no undue weightage is given to the knowledge of English language.

Conveyance Facilities for A.I.R. Staff

894. Shri Jedhe: Will the Minister of Information and Broadcasting be pleased to state:

- (a) the amount spent by Government on transport of their A.I.R. staff in New Delhi working on odd hours in the night during last five years, year-wise;
- (b) the total number of vehicles employed for the above purpose and (i) cost of their purchase, and (ii) other recurring expenditure 10.1 their drivers, etc. during the last five years, separately; and

(c) whether, in the interest of economy it is not possible for Government to avoid this wastage of huge expenditure by making special accommodation arrangements for such staff in Gole Market area or any other place near A.I.R.?

The Minister of Information and Broadcasting (Shri Raj Bahadur): (a) Separate data is not maintained regarding the amount spent on provision of transport facilities to AIR staff working during odd hours in the night.

- (b) The vehicles and the drivers etc. are utilised not only for transporting staff during odd hours but also for other purposes such as transporting artists and talkers during normal or odd hours, transport of staff for covering outside functions etc. Therefore, it is not possible to give separate figures in respect of transport of staff during odd hours only. However, a showing the number of statement vehicles in use each year, cost of their purchase, the total maintenance cost and the amount paid on account of pay of the drivers etc. during the last five years is laid on the Table of the House. [Placed in Library. See No. LT-6593/661.
- (c) The allotment of quarters to Central Govt. employees in New Delhi from the general pool accommodation is regulated in accordance with the rules framed by the Ministry of Works, Housing and Urban Development, which are applicable to A.I.R. staff also.

Nuclear Effects

895. Shri A. K. Gopalan; Shri Dasaratha Deb; Shri M. N. Swamy; Shri Dinen Bhattacharya;

Will the **Prime Minister** be pleased to state:

- (a) whether the attention of Government has been drawn to the following comment in the "Century", a New Delhi Weekly, of the 9th July, 1966:
 - "The Nuclear tests whether in the atmosphere, under water or

under ground are equally dangerous for the future of the humans or animals. It matters little nuclear dust falls on us from above or is injected into human bodies through water. The danger is no less.";

- whether Government have obtained the views of experts on this; and
 - (c) if so, what are the results?

The Prime Minister and Minister of Atomic Energy (Shrimati **Ind**ira Gandhi): (a) Yes, Sir.

(b) and (c). According to our experts hazards from nuclear depend on various factors such as the size and the nature of the explosion, the location, and the precautions taken against radioactive contamination etc. Tests conducted in the atmosphere are generally more hazardous as the radioactive fallout tends to circulate in the atmosphere, whereas in the case tests conducted under water the contamination is localised provided atmosphere above is not also contaminated. If tests are carried out deep under-ground with adequate precautions to ensure that no explosion occurs above the earth's surface, the dangers of an escape of radioactivity above the earth's surface are almost eliminated.

Strike by Defence Employees

Shri A. K. Gopalan: 896. Shri Dasaratha Deb: Shri M. N. Swame: Shri Dinen Bhattacharya:

Will the Minister of Defence be pleased to state:

- (a) the total number of workers who participated in the strike by Defence employees on the 12th July, 1966;
- (b) the issues involved in the strike; and
- (c) whether action has been taken against some employees for participating in the strike?

The Minister of State in the Ministry of Defence (Shri A M. Thomas): (a) and (c). The requisite information is being collected and will be laid on the Table of the Lok Sabba.

(b) The strike was observed in protest against non-revival of the Negotiating Machinery for Defence civilian employees.

Indian Contingent in Gaza

Shri P. Kanhan: Dr. Saradish Roy: Shri M. N. Swamy: Shri Imbichibava:

Will the Minister of External Affairs be pleased to state:

- (a) whether the United Nations has asked Government to reduce the Indian contingent posted at Gaza;
- (b) if so, the extent of the curtailment suggested by U.N.:
- (c) whether the curtailment has been suggested as a result of devaluation of rupee; and
 - (d) if not, the reasons therefor?

The Minister of External Affairs (Shri Swaran Singh): (a) Yes, Sir.

- (b) The United Nations proposed a reduction of 110 personnel. This suggestion has been accepted and implemented by the Government of India.
 - (c) No. Sir.
- (d) The United Nations proposed reduction of national contingents located in Gaza with a view to reduce expenditure on the United Nations Emergency Force.

Allotment of Land to Defence Personnel

898. Shri Onkar Lal Berwa: Shri Barri:

Will the Minister of Defence be pleased to state:

(a) whether it is a fact that each defence personnel is to be affected land for agriculture and or house building in or near his home town out of the Shamlat land:

- (b) if so, the details of the scheme (category-wise) in respect of different ranks of personnel;
- (c) who is the sanctioning authority for the purpose;
- (d) the type and length of service entitling a military personnel for such allotment; and
- (e) the number of cases in which such land has been allotted in Punjah (District-wise) including Districts of Hoshiarpur and Kangra during the current year?

The Minister of State in the Ministry of Defence (Shri A. M. Thomas):

(a) Government is not aware of any scheme for allotment of land for agriculture or house huilding to each exServiceman out of the Shamlat land in or near his home town.

- (b) to (d). Do not arise.
- (e) The State Government has been requested to supply the requisite information in case they have such a scheme in force and the information will be laid on the table of the House, when received.

रेक्टियोधर्मी तस्य का बता लगाने के केन्द्र

. श्री झोंकार लाल बेरवा: क्या प्र अ शंकी यह बताने की कुमा करेंगे कि:

- (क) इस समय देश में ऐसे किलने केन्द्र हैं जो रेडियोधर्मी तस्य का पता लगा सकते हैं:
 - (खा) ये केन्द्र कद्धां-कहां पर हैं; स्नीर
- (ग) क्या ऐसे केन्द्रों का विस्तार करने की कोई नई मोजनाएं क्याई गई हैं?

प्रयान मेनी तया प्रमु तसित मेत्री (श्रीमती इन्दिरा गांधी): (क) दस । (ख) ये केन्द्र निम्नलिखित स्थानों पर हैं:-

1606

- 1. बंगलीर
- 2. बम्बई
- 3. कलकत्ता
- 4. देहली
- 5. नागपुर
- 6. ऊटकमण्ड
- 7. श्रीनगर
- 8. गुलमर्ग
- 9. नैनीताल
- 10. गंगटोक (सिक्किम)

इनके ग्रतिरिक्त सारे देश में फैले 30 केन्द्रों पर समय समय पर दूष के नमूने एक-जित किये जाते हैं।

(ग) अती, नहीं।

तंजानिया को सहाबता

900 श्री रामेश्वराजन्दः श्री हुकम चन्दकस्रकायः स्त्री रचुनाच सिंहः

क्या वैदेशिक-कार्यं मंत्री यह क्ताने को कृषा करेंगे कि :

- (क) क्या यह सच है कि तंजानिया सरकार ने वहां उद्योगों को चलाने के लिये सरकार से तकनीशियनों तथा मशीनी श्रौजारों के रूप में सहायता देने के लिये हाल में अनु-रोघ किया है; श्रौर
- (ख) यदि हां, तो इस बारे में सरकार की क्या प्रतिक्रिंग है ?

वैदेशिक-कार्य मंत्री (श्री स्वर्ण सिंह):
(क) ग्रीर (ख). भारत सरकार तंजानिया
की सरकार द्वारा मांगी गई सहायता देने को
तैयार है। तंजानिया में जो दस्तकारी ग्रीर
कुटीर उद्योग प्रशिक्षण केन्द्र स्थापित करने
का प्रस्ताव है, उसके लिए मशीनरी ग्रीर

rom U.S.A.

उपकरण आशा है अगस्त 1966 तक भेज दिए जायेंगे। इस केन्द्र के लिए लकड़ो के काम के विशेषज्ञ, धातु के काम के विशेषज्ञ और टोकरियां बनाने वाले विशेषज्ञ भी प्रति-नियुक्त किए जा रहे हैं और वे जल्दी ही रवाना हो जाएंगे।

Reported presence

परिवार नियोजन संबंधी साहित्य 901- श्रीश्रोंकार लाल बेरथा : क्या सूचना श्रीर प्रसारण मंत्री यह बताने की कपा करेंगे कि :

- (क) क्या यह सच है कि उनका मन्त्रालय जनता को सोबे डाक द्वारा परिवार नियोजन सम्बन्बो साहित्य भेज रहा है;
- (ख) यदि हां, तो यह साहित्य किम श्रेगी के लोगों को भेजाजार श है: ग्रीर
- (ग) क्या इसका विस्तार करने के लिये कोई कार्यक्रम बनाया गया है ?

सूचना स्रोर प्रसारण मंत्री (श्री राज बहादुर) : (क) जो, हां।

- (ख) परिवार नियन्त्रण सम्बन्धी साहित्य मुफ्त देने के लिए हमने विज्ञापन किया है। इनके जवाब में जो भी यह साहित्य मांगता है, उसे भेज दिया जाता है।
- (ग) इस समय श्रिष्ठकांश साहित्य, राज्य, जिला और ब्लाक एँजेन्सियों की मार्फत बांटा जाता है। इसके श्रितिरक्त, उसे लोगों के पास सीधे भेजने पर श्रब विचार किया जा रहा है।

12.02 hrs.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

REPORTED PRESENCE OF IRON STRIPS, STONES ETC. IN FOODGRAINS IMPORTED FROM U.S.A.

श्री मधु लिमये (मुगेर) ग्रध्यक्ष महोदय, मैं ग्रविलम्बनीय लोक महत्व के निम्न विषय की ग्रोर खाद्य मन्त्री का ध्यान दिलाता हूं और प्रार्थना करता हूं कि वह इस बारे में एक वक्तव्य दें:

> "संयुक्त राज्य अमरीका से पी० एल० 480 के अन्तर्गत आयात किए गए गेहूं तथा अन्य खाद्यान्न में लोहे के टुकड़े, कंकड़ स्रादि पाथ जाने के समाचार"

The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Govinda Menon): As the House is aware, foodgrains under PL 480 are being imported from the U.S.A. for several years past now in very large quantities. Both before loading at the ports in the U.S.A. and at the time of unloading at the Indian ports these foodgrains are subjected to detailed inspection in regard to their suitability for human consumption according to the prescribed standards, the admixture of any foreign matter etc. Complaints about presence foreign matter, such as iron strips, in these foodgrains have been very rare in the past. Recently, however, from Bombay and Calcutta some complaints came to the notice of the Government the presence of such foreign matter in some of the consignments. The presumption is that some small iron strips. etc. found mixed with these foodgrains are small pieces from the rusted inner steel walls of the patches of vessels. While in respect of vessels where bagging of the foograins is done in the ships' holds it is possible to detect such foreign more easily, this is at times difficult in the case of tankers where grain is discharged from the ships' holds by pneumatic discharging machines into hoppers and bagged directly from the hoppers. There is an occasional possibility of such odd metal bits being sucked in by the pneumatic discharging machines and being bagged along with the grain through the mechanical process. However, even when rarely such occasional metal bits pass undetected into the bags, they are almost invariably detected and separated in the flour mills which are all

required to provide the screen room machinery which, in a majority of also includes magnetic separators. While further detailed investigations into the recent complaints are in progress, strict instructions have already been issued to the India Supply Mission in Washintgon to ensure that the holds of the ships carrying foodgrains are thoroughly cleaned at the loading points and that the chances of any such foreign matter getting mixed with the bulk foodgrains are minimised. Steps are also being taken at our ports modify our discharging equipment suitably to avoid such occurrences in future

श्री मचु लिमये : पी० एल > 480 के मातहत पहले जो अनाज आता था उमको हमारा सप्लाई मिणन वहां पर देखता था कि जो महत और नरम गेहं हैं, सफेद और लाल गेहं है, उसकी गुणबत्तता क्या है और फिर हम उसको लेते थे, मंगाते थे । लेकिन इधर यह जो तथा करार हुआ है उसके मातहत खाद्य मन्त्री ने हक्म जारी किया है कि जो. मिलेगा लिक्टींशिप्स में भरा हुआ भी, वह सीघा भेज दिया जाए । पहले यह साइलों से या गोदाम से या भंडार से आता था । अब उसमें कंकड़ निकल रहे हैं । लोहे के ट्रकड़े हैं । आप देख लीजिये यह कंकड़ हैं . . .

मध्यक्ष महोदयः ग्राप सवाल कीजिये . . .

श्री मृषु लिमये : यह लोहे का चूरा भीहै।

प्रष्यक्ष महोदयः ग्राप सवाल कीजिये।

श्री मधु लिमयेः महाराष्ट्र के मन्त कित तुका राम कड़ा करते थे कि "चणे खावे लो खंडाचे" लोहे के चने खाकर ग्रादमी परमेश्वर के पद पर पहुंच जाना है । मैं जानना चाहता हूं कि क्या मन्त्री महोदय हम सब लोगों को परमेश्वर के स्तर पर पहुंचाना चाहते हैं ? यह तो मेरा (ग्र) हो गया। म्रव (म्रा) मेरा यह है कि 16000 टन इस वका माटा भीर मैदा भी मंगाया गया है। आप सभी लोग जानते हैं कि पन्द्रह बीस दिन में इस हवा में भाटा तो खराब हो जाता है लेकिन फिर भी म्राटा मंगाया गया है। इसका मूल्य 1 करोड़ 12 लाख रुपना है मैंने सुना है कि उसको प्र्मीगेट भी किया गया है, धुप्रां दिया गया है। अब तक भ्रनाज को तो युजां देने को बात मैं सुनता था भीर वह लोगों से मैंने पूछा है। मैं जानना चाहता हूं कि क्या भाटे को भी कीड़े वगैरह मारने के लिए धुप्रां दिया जाता है, यदि हां तो क्या उसके बाद वह म्राटा खाने लायक रहता है? बड़े बड़े कीड़े उसमें हैं भीर यह जो डायरेक्टर भ्राफ स्टोरेज एण्ड इंस्पैक्शन होता है...

श्रम्यक्ष महोदयः इतना लम्बा सवाल ग्राप करते जा रहे हैं, फिर ग्राप कहेंगे कि पूरा जवाब नहीं ग्राया है।

श्री मञ्जलिस्येः मैं खत्म कर रहा है।

श्रध्यक्ष महोदय: मवाल ग्रगर ग्रापका छोटा हो ती जवाब . . .

श्री मषु लिमये: एक महाल यह हो गया कि क्या सीघे लिवटों शिष्म से अनाज आ रहा है, और उसमें लोहे के टुकड़े और कंकड़ मिल रहे हैं। यह तो मेरे सवाल का (अ) भाग हुमा और (आ) यह है कि क्या आटा भी मंगाश गया है और क्या उसको प्यूमीगेट किया गया है और बड़े बड़े कीड़े उसमें मिल रहे हैं? आखिर अगर आटे में....

श्राष्ट्रपक्त महोदयः अत्रत्यार भी खत्मभीतोकरें।

श्री मबु लिमये: श्रंग्रेजो में ए, बी, सी करते हैं तो श्राप मान जाते हैं श्रौर त्रगर हिन्दी में श्र, श्रा, ई या क, ख, ग श्रादि हम कहते हैं तो श्राप नहीं मानते हैं। मैं क्या कहां।

grains from U.S.A. (C.A.)

भो बागड़ी (हिसार) : करोड़ों ग्राद-मियों की जिन्दगी का सवाल है, घष्ट्यक्ष महोदय ।

Reported presence

The M inister of Food, Agriculture, Community Development and Co-operation (Shri C. Subramaniam): As far as I know, Liberty ships are not being used for transport of wheat,

श्री मयु लिनये : ट्रांसपोर्ट नहीं कहा है। ग्राप समझ लोजिये ठोक तरह से। इस वक्त श्रनाज साइजोज में ही नहीं है, लिबर्टी जिप्स में भो भराहग्राहै स्रोर वह ग्रनाज ग्राप ले ग्राते हैं। यह कब कहा है कि तिवर्टी शिष्य पर बाद कर ग्राप ला रहे हैं? वह भरा हमा है, लिबर्टी शिष्स में, जहाजों में।

Shri C. Subramaniam: Not to mv knowledge. I do not think wheat stored in liberty ships. I have not heard of it. They are only taken from storages. Since the hon. Member has mentioned it, I shall enquire into it. As far as maida and atta are concerned, we are not importing maida and atta. We got some maida and atta as gift during our scarcity conditions. Therefore, the question of their getting spoiled during monsoon would not arise, because most of them have already been consumed.

Mr. Speaker: Are they fumigating it?

Shri C. Subramaniam: I do not think maida or atta as such can be fumigated.

श्री मधु लिमयेः प्यूमियेट कर रहे हैं, उससे कीडे मर जायेंगे। उसके ग्राप खा लीजिये । ग्राप तगडे बन जायेंगे ।

डा० राम मनोहर सोहिया (फर्रुखा-बाद): सन 1966 में ग्राए हए, ग्रीर कम से कम सन् 1965 में ग्राए हुए, गेहूं में कितना गहं ग्रमरीका की किस किस साल की फ़नल का है और उसमें से ऐसा कितना ग्रंश है, जिस पर वीवल कीड़े बैठे रहते हैं ग्रमरीका में, क्यों कि वीवल की डे तो घुम्रां देने या

प्यमीगेश्वन के बाद खुत्म हो जाते हैं, लेकिन धंडे बचे रहते हैं भीर जब जहाब की गर्भी से व जिन्दा होते हैं श्रीर बढ़ते हैं, तो उससे हिन्द्स्तान में करीब 6 से 20 सैकड़ा गेहं खत्म हो जाता है ?

Shri C. Subramaniam: Sir, I not be able straightaway to say which year's production is imported here; it will vary from item to item and lot to lot, but certainly it would have been produced one or two years before. We take care to see before loading a ship that they are fit for human consumption and that they are in good condition. Therefore, by these inspections we ensure that only good quality wheat is taken delivery of.

डा० राम मनोहर लोहिया : ध्यवस्था का प्रश्न है। मन्त्री महोदय इतिला नहीं दे रहे हैं। उनसे बीवल ग्रंडे ग्रौर बीवल कीडे के बारे में बिल्कुल साफ़ इत्तिला पूछी गई है। उसके ग्रलावा ग्रगर उन के पास फ़सल के आंकड़े नहीं हैं, तो वह मन्त्री काहे के लिए बने हए हैं ?

भ्रष्यक्ष महोदय: माननीय सदस्य ने मंडे ग्रौर कीडों के सिलसिले में कुछ कहा है। क्या मिनिस्टर साहब को इस बात की वाकफ़ियत है कि प्यमिगेशन से कीड़े मर जाते हैं, मगर श्रंडे रह जाते हैं, जो कि यहां स्राते हए रास्ते में गर्मी से बढ़ते हैं ?

Shri C. Subramaniam: My answer covered both, because when we make an inspection we also see whether there are any weevils, whether the foodgrains have been affected in any way etc., and if they are affected we reject them.

डा० राम मनोहर लोहिया : ग्रध्यक्ष महोदय, ग्रगर ग्राप इस तरह से मन्त्रियों को बच जाने देंगे, तो क्या नतीजा निकलेगा ? खुद ग्रमरीका में न्युयार्क टाइम्स में इस बारे में लेख लिखा गया है कि 6 से 20 सैकड़ा गेहं बीवल ग्रंडों में से नष्ट हो जाता है।

भ्रःयज्ञ महे.दयः श्री यशपाल सिंह।

डा॰ राम मनोहर लोहिया : अच्छा, बचावे रहिए जन को।

श्री यञ्चपाल सिंह (कैराना): क्या सर-कार को इस बात का पता है कि यह जो हड्डी, कंकड़ श्रीर लोहा मिला हुआ में हूं श्रा रहा है, उसको पीसले पीसले हमारे यहां की फ्लोर मिल्ज के पुजें खराब हो गए हैं; यदि हां, तो इस तरह कितने लाख का नुक-सान हुआ है और क्या इस नुकसान को भारत सरकार पूरा करेगी या अमरीका की सरकार पूरा करेगो?

Shri C. Subramaniam: So far I have not received any notice from any flour mill saying that their machinery has been damaged.

Shrimati Renu Chakravartty (Barrackpore): Sir, in the statement which has been given to us, the wording is: "both before loading at ports in the United States and at the time of unloading detailed inspection undertaken". Are we to understand that whereas formerly our Supply Mission in Washington could actually inspect the wheat and other foodgrains which we were buying at the source that is no longer allowed to us and we are only allowed to look at them when they are loaded at the ports when we will not be able to say anything or do anything, with the result we are not allowed to choose the foodgrains that we buy and rotten stuff is being supplied to us?

Shri C. Subramaniam: No, Sir, it is for us either to reject a certain quantity or accept it. Whatever is available in the market we see. We look into the quality. If it is acceptable to us we buy, otherwise we reject it. There are certain specific standards with regard to wheat. Those standards will have to be satisfied before we take it.

Mr. Speaker: She wants to know whether the inspection that was allowed earlier is now being denied to us. Shri C. Subramaniam: No. Sir; nothing has been denied.

Shrimati Renu Chakravartty: How can we reject anything at the port? What is the machinery set up at the port to examine the foodgrains. We can only examine when we buy them.

Shri C. Sabramaniam: First of all, at the purchase point we look into the quality of the wheat that we purchase. But before they reach the ports also something might happen. Therefore, at the ports also we inspect to see that the quality is maintained and something is not passed on to us.

Shri P. C. Borooah (Sibsagar): Sir, at a time when some 35 flour West Bengal mills in Assam, Bihar are running at half the installed capacity and at a time when U.S. Government is good enough to continue their supply of wheat even on the face of adverse criticism, may I know why these wheat products in the form of maida and suji has been accepted under PL 480, which get rot and also catch weevils in the fourth week of their milling, and whether that maida and suji which have been by the bakers here ultirejected mately decontrolled to go for consumption by the hungry people?

Shri C. Subramaniam: Maida and suji are not obtained under PL 480 arrangements. As I have already said, these were gifts given by the various countries for the purpose of meeting the scarcity here.

Mr. Speaker: Now we will take up Papers to be laid on the Table.

श्री रामेश्वरानन्द (करनाल) : झध्यक्ष महोदय,...

ग्रध्यक्ष महोदयः इस तरह से नहीं हो सकता है।

श्री हुकम चन्द काइचास (देवास) अध्यक्ष महोदय, मैं भ्राप की भ्राक्षा से एक जानकारी चाहता हूं। ग्राप को ध्यान होगा कि भ्राप ने शुक्रवार को यह भ्रादेश दिया था कि सरकार गीहत्या के बारे में वक्तस्य दे। 1615 Reported persence of AUGUST 1, 1966 stones etc, in foodgrains from U.S.A. (C.A.)

[श्री हुकम चन्द कछवाय]

मैँ यह जानना चाहता हूं कि वह वक्तव्य कब दिया जायेगा।

श्राघ्यक्ष महोदय: यह मुनासिब नहीं है कि माननीय सदस्य रोज खड़े हो जायें ग्रीर एक मामले को उठाते चले जायें।

श्री हुक्तन चन्द कछ्यभाय : हम को ववतव्यकी तारीख़ बतादी जाये।

प्रध्यक्ष महोदय : तारीख़ बता दी जायेगी । गवर्नमेंट देख लेगी ।

श्री हुकम चन्द कछवाथ : ग्रध्यक्ष महोदय,...

ग्रध्यक्त महे.दय: इस को न लिखा जायं।

श्री हुकम चन्द कछत्राय : **

श्री रामेश्वरानन्द : अध्यक्ष महोदय, मैंने एक ध्यानाकर्षण प्रस्ताव दिया है।

भध्यक्ष महीवयः मैं उसका जवाब यहां नहीं दे सकता हूं। ग्राप मुझे इस बारे में लिख कर भेज सकते हैं।

श्री रामेझ्बरानन्द: ग्राप मुझ बता दें कि ग्राप मुझे कब जवाब देंगे, कैसे देंगे।

ग्राच्यक्ष महो बयः मैंने कहा है कि ग्राप मुझे लिख कर मेज दीजिए । मैं ग्राप को जवाब दे दूंगा।

. श्री .रामेश्वरानन्द : मैंने घ्यानाकर्षण प्रस्ताव दिया है ।

ग्रध्यक्ष महोदय: तो ग्राप को इत्तिला भी मिल गई होगी कि वह नामजूर हो गया है।

श्रीस्ट्रग्रंसिह।

12.16 hrs.

PAPERS LAID ON THE TABLE

GOVERNMENT'S NOTE TO CHINA

The Minister of External Affairs (Shri Swaran Singh): I beg to lay on the Table a copy of Government of India's note dated the 28th July, 1966 given to the Embassy of China in India. [Placed in Library. See No. LT-6580/66].

श्री हुकम चन्द कछ्रत्राय (देवास) : ग्रध्यक्ष महोदय, ग्रापने कहा था कि सरकार की ग्रोर से इस बारे में वक्तव्य दिया जायेगा।

म्रध्यक्ष महोदय : यह मुनासिब नहीं है कि माननीय सदस्य, श्री कछत्राय, जब चाहे खड़े हो जायें, सब कार्यवाही को रोक दें ग्रीर मुझे ग्रागे न चलने दें।

श्री हुकम चन्द कछ्चियः : मैं केवल यह जानना चाहता हूं कि सरकार कब वक्तव्य देने वाली है। ग्राप सरकार से बहुपूछ दोजिए।

श्राध्यक्ष महोदय: मैं इस तरह नहीं पूछ्ना। इस तरह दख़ल देना ठीक नहीं है। स्नाप बैठ जाइये। क्या स्नाप मुझ स्नागे चलने देंगे या नहीं?

श्री हुकम चन्द कछवाय: मैंने कब मना किया है?

प्रथ्यक्ष महोदय: मैंने ग्राप को इतनी दफ़ा कहा है कि ग्राप बैठ जायें, लेकिन ग्राप बोले चले जा रहे हैं।

श्री हुकम चन्द कछ शाय: ग्राप सरकार से कहलवा दीजिए कि वह इस बारे में वक्तव्य कब देगी।

श्री मनु लिमने (मुगेर): ग्रध्यक्ष महो-दय, मैं ग्राइटम नम्बर 3 के बारे में कुछ कहना वाहता हूं। मन्त्री महोदय ने जो विरोध पत्र

^{**}Not recorded.

रखा है, ग्रगर वह हिन्दुस्तान में रहने वाले चीनी नस्ल के नागरिकों के सम्बन्ध में है, तो इस पर मेरा व्यवस्था का प्रश्न है।

श्रम्थक्त महोदय : श्राप पहले उसको देख लीजिए कि वह क्या है श्रीर फिर उसके बारे में पूछ लीजिए।

NOTIFICATIONS UNDER THE CUSTOMS
ACT ETC.

The Minister of State in the Ministry of Finance (Shri B. R. Bhagat): I beg to lay on the Table—

- (1) A copy each of the following Notifications under section 159 of the Customs Act, 1962:—
 - (i) GSR 973 published in Gazette of India dated the 20th June, 1966.
 - (ii) The Ceylon Baggage (Amendment) Rules, 1966, published in Notification No. GSR 1047 in Gazette of India dated the 2nd July, 1966.
 - (iii) GSR 1121 published in Gazette of India dated the 12th July, 1966.

[Placed in Library. See No. LT-6581/66].

(2) A copy of the Central Sales Tax (Registration and Turnover) Amendment Rules, 1966, published in Notification No. GSR 697 in Gazette of India dated the 14th May, 1966, under sub-section (2) of section 13 of the Central Sales Tax Act, 1956.

[Placed in Library. See No. LT-6582/66].

(3) A copy of the Income-tax (Determination of Export Profits) Rules, 1966, published in Notification No. SO 2080 in Gazette of India dated the 11th July, 1966, issued under the Finance Act, 1966.

[Placed in Library, See No. LT-6583/66].

- 1076(Ai) LSD-5.

श्री हुक्स चन्द कछ्याय: अध्यक्ष महोदय मेरा निवेदन है कि हम को यह तो मालूम हो जाये कि सरकार इस बारे में कब वक्तव्य देगी।

भ्रष्यक्ष महोदय: मैं माननीय सदस्य को कई दफ़ा कह चुका हुं कि वह बैठ जायें।

श्री रामेश्वरानन्द (करनाल) : कुछ तो बताया जाये ।

श्री हुकमचन्द कछवायः ग्रध्यक्ष महोदय, इस प्रश्न को लेकर लोगों में ग्रसन्तोष बढ़ता चला जा रहा है। हम सरकार से यह पूछना चाहते हैं कि वह इस बारे में कब वक्तव्य देने वाली है। क्या वह ग्राठ दिन में यह वक्तव्य देगी या पन्द्रह दिन में देगी—कब देगी?

ग्रध्यक्ष महोदयः मैंने माननीय सदस्य, श्री कछवाय, को रोकने की बहुत कोशिश की है, लेकिन वह नहीं रुकते हैं। मैं उनसे ग्राख़िरी दफ़ा दरख्वास्त करूंगा कि ग्रब वह इस मामले को खत्म करें।

श्री रामेश्वरानःदः हम पूछ रहे हैं कि सरकार कब वक्तव्य देगी।

ग्रध्यक्ष महोदयः क्या माननीय सदस्य चुप भी करेंगे।

श्री रामेश्वरानन्द: हम बैठ जाते हैं, लेकिन यह तो बताया जाये कि सरकार कब वक्तव्य देगी।

12.19 hrs.

COMMITTEE ON GOVERNMENT ASSURANCES

MINUTES

Shri Siddananjappa (Hassan): I beg to lay on the Table the Minutes of the Twenty-fourth and Twenty-fifth Sittings of the Committee on Government Assurances held on the 20th and 21st July, 1966.

Shri Hari Vishnu Kamath (Hoshangabad): Sir, on a point of clarification. When I raised this issue in the last session, an again last Monday, unfortunately, you were not in the Chair and the Chairman at that time, Shri Sham Lal Saraf said that the proceedings of the House will be conveyed to you. I do not know whether that has been done. This happened last Monday, I had reminded the House then that the Minister of Parliamentary Affairs...

Mr Speaker: He shou'd kindly allow me to get a reply to a reference made to the Minister of Parliamentary Affairs.

Shri Hari Vishnu Kamath: I have not written to you.

Mr. Speaker: Some letter I have received and I have forwarded it to the Government. I will get the information.

Shri Hari Vishnu Kamath: It is not a question of information. The issue is very simple.

In the last session, in April, I said that because of the attitude taken by the Minister of Parliamentary Affairs the Committee had been rendered more or less defunct and the operation of rule 370 of the Rules of Procedure had been rendered nugatory.

Mr. Speaker: I am, again requesting Shri Kamath that I had received a letter—it may not be from him—on this very subject.

Shri Hari Vishnu Kamath: From whom?

Mr. Speaker: From one Member. I have forward it to the Minister. I might be allowed to get the reply.

Shri Hari Vishnu Kamath: I have got some of the correspondence that passed between the Minister and the Committee on Government Assurances.

Mr. Speaker: Let the reply come; then I will give him an opportunity.

Shri Hari Vishnu Kamath: The Minister has given a reply to the

Chairman and since March there has been a deadlock, a stalemate.

Mr. Speaker: Let the Minister give a reply and I will give him an opportunity. He can raise it then. I am promising him that I will give him an opportunity.

Shri Hari Vishnu Kamath: He should reply soon; otherwise, this will not be taken up in this session.

Mr. Speaker: Shri Sachindra Chaudhuri.

श्री हुकम चन्द कछवाय (देवास) ग्रध्यक्ष महोदय, मैं....

श्रध्यक्ष महोदयः ग्रव मैं ग्राप से कहूंगा कि ग्राप बाहर चले जायें।

श्री बड़े: (खारगीन): यह तो साहब, बाहर चले जायेंगे लेकिन

म्राध्यक्ष महोवय : मैंने पहले कछवाय माहब से न्हा कि वह बाहर चले जायें।

श्री हुकम चन्द क**छत्रायः** मैं श्रापकी ग्राज्ञा मानने को तैयार हं...

श्राध्यक्ष महोदयः मैं पांच छ : दका, इतनी दफा कहता चला आ रहा हूं लेकिन आप विलक्षुत नहीं मानते। अब मैं आपसे दरख्वास्त करूंगा कछवाय माहब, कि आप बाहर चले जायें।

Shri Bade: He is going out.

श्री हुकम चन्द कछवाय: मैं चला जाऊंगा, लेकिन बडा ग्रन्याय ही रहा है...

ग्रध्यक्ष महोदयः वह दूसरा सदाल है, पहले ग्राप बाहर चले जाइए।

श्री रामेश्वरानन्द (करनाल) : ग्रध्यक्ष महोदय, हम इतना ही जानना चाहते हैं . . .

.श्री बड़े: स्रापकी स्नाज्ञा शिरोधार्य है स्रौरेहम दोनों को कहरहे हैं कि यह नहीं करना चाहिए

. **श्रध्यक्ष महोदय**ः बड़े साहद, पहले वह बाहर चले जायें। श्री रामेश्वरानन्द: ग्रध्यक्ष महोदय. .

प्राध्यक्ष महोदय : स्वामी जी, ठडर जाइए।

श्री बड़े: यह ग्रापको ग्राजा से चले जाने हैं. लेकिन इतना ही निवेदन है कि सरकार कब्र वननव्य देना चाहनी है।

म्राध्यक्ष महोदय : (श्री हरूम चन्द कळवाय से) ग्रव ग्राप बाहर जायें।

श्री बडे: ग्रध्यक्ष महोदय, वह चले जायेंगे। केवल इतना बता दीजिए कि (व्यवधःन)

12.23 hrs.

(Shri Hukam Chand Kachhavaiya then left the House.)

म्राच्यक्त महोदय : बडे साहब मैंने कहा कि मझको गवर्नभेंट से जो कहना था वह मैंने कड़ा। अब उनको कुछ बक्त दीजिए नाकि वह ग्रानी पानिसी बनाकर बना सकें।

श्री रामेश्वरानन्द: ग्रध्यक्ष महोदय, हम तो यह जानना चाहने हैं कि वड वक्तव्य कब देंगे।

ग्रध्यक्ष महोदयः ग्रज उनसे पूछ लेंगे ग्रगर उन्होंने कोई तारीख वतायो (ध्यवधान).... ग्रज ग्राप दोनों बोलते चले जायेंगे तो मझे स्राप दोनों से कहना पडेगा.... (व्यवकान) ग्राप बैठ जाइए स्वामी जी, ग्राप बैठिए। बैठे रहिए।

श्री रामेश्वरानन्दः बैठेतो रहेंगे लेकिन

म्राध्यक्ष महोदयः स्त्रामी जी इस तरह से ग्राप जिद करेंगे तो मुझे ग्रापसे भी कहना पड़ेगा कि स्राप बाहर जावें

श्री रामेश्वरानन्द: मैं ग्राप की ग्राजा मानने के लिए तैयार हूं। मैं वाहर नहीं जाना चाहता। लेकिन हमारा निवेदन तो इनना ही है कि स्राय उनसे पुछ लीजिए।

भ्रष्यक्ष महोदय: ग्रब मैं भ्राप दरख्वास्त करूंगा कि ग्राप बाहर च जाइए।

श्री रामेश्वरानन्दः मैं बाहर चला जाऊंगा ग्रापकी ग्राजा को शिरोधार्य करके. पर उनसे पुछ तो लीजिए कि कब बक्तब्य देंगे।

ग्राध्यक्ष महोदय : ग्राप जायें। फिर् मैं जो उनसे पूछना होगा पूछुंगा।

श्री रामेश्वरानन्दः मैं चला जाता हं। यदि ग्राप इस तरह सदन को चलाना चाहते हैं तो चलाइए . . . (**व्यवधान**)।

ग्रध्यक्ष महोदयः मिस्टर बडे, ग्रब ग्राप उहरिए ।

12.24 hrs.

(Shri Rameshwaranand then left the House.)

Shri U. M. Trivedi: (Mandsaur): Sir, the point is very simple. I have given instructions to my partymen so that whenever you order anyone of them he will go out and will not create a scene, but one thing which is rather very serious and to which I will draw your attention is that the only request that has been made both by Shri Hukam Chand Kachhavaiya Rameshwaranand Swami and whether the Government is going to make a statement with reference the question raised by them and, if so, within what time. The only point that was to be considered is whether the Government are going to come forward with this statement week, ten days, two weeks or a month. When are they going to make a statement? That is the only point.

Mr. Speaker: The leader of Sangh Party would kindly appreciate that what is objectionable is not the point that is being raised but it is the insistence, the persistence and the manner in which it is being made. I had asked them twice, thrice, four times, five times, six times, many times, to sit down. I had asked the Government to make up their mind,

[Mr. Speaker]

what their policy is, and to announce it in the House. I am waiting for that. Let them take time. They will certainly announce that. I have said it in the House. From the papers I have read that they are intending announce it soon.

Shri Ranga (Chittoor): Why one of them gets up and say something?

Mr. Speaker: Is the Government in a position to say anything?

श्री काशी राम गुप्त (ग्रलवर): स्वामी जी ने क्यां कहा था? स्वानी जी ने यही तो कहा था कि आप सरकार से यह तो जानकारी दिलावें कि वह कव तक इस वारे में कुछ बतायेगी?(ज्यवंधान) उनको इस बात के लिए निकाला जाता े. यह उचित नहीं है।

Shri Jashvant Mehta (Bhavnagar): On a point of order, Sir. This is on what you have said just now. I want to draw your attention to this. You have told the Government to make a statement on the subject. subject pertains to the State Government. How can the Central Government make a statement on the subject which pertains to the State Govern-

Then, the Govern-Mr. Speaker: ment can make the statement that that is the State matter. Can't the Government make this statement? It is for the Minister to say that it is a State matter and that it does not concern the Centre.

Shri Jashvant Mehta: I want your clarification.

Mr. Speaker: Let him say so.

The Minister of Food, Agriculture, Community Development and Cooperation (Shri C. Subramaniam): The matter with regard to cow slaughter came up before the Parliament once before. The Attorney General called in and he gave the opinion that this is purely a State subject and the Parliament cannot legislate on that. That is why the legislation was drop-

ped at that time. Even now, without consulting the State Governments, the Central Government cannot formulate a policy and announce it in Parliament even if it is necessary for the purpose of the whole country. That is why it will have to take some time and we have to consult the State Governments and then make a policy statement. But to say that it is a State subject and, therefore, we are not in a position to announce a national policy, that could be done even now and this could be taken as a statement. thought we will go into it fully the Cabinet and try to find out whether something could be done to satisfy the sentiments of the people. Because of these difficulties, I think, the House will appreciate the situation in which we are placed and give some indulgence with regard to the statement which has got to be made.

श्री प्रकाशवीर शास्त्री (विजनौर) प्रध्यक्ष महोदय, यह राज्य का विषय इसलिए नहीं है। सकता कि विदेशों के लिए जो गोमांस का निर्यात होता है वह भारत सरकार करती है, यह राज्य सरकारें नहीं करती हैं।

ब्रा<mark>घ्यक्ष महोदय</mark>ः ग्रव वह कहा है कि हम सोच रहे हैं....

श्री प्रकाशवीर शास्त्री: यह राज्य का विषय है, यह कह कर हाउस को मिसलीड कर रहे हैं।

श्री बजराज सिंह (बरेली): ग्रध्यक्ष महोदय, एक निवेदन मेरा था । मेरा निवेदन यह है कि जब सरकार ने जवाव दे ही दिया..

12.29 hrs.

DEMANDS FOR SUPPLEMENTARY GRANTS (KERALA) 1966-67

The Minister of Finance (Shri Sachindra Chaudhuri): I present Statement showing Supplementary Demands for Grants in respect State of Kerala for 1966-67.

12.291 hrs.

RE: RECALLING OF EXPELLED MEMBERS

Shri U. M. Trivedi: (Mandsaur): In view of the statement made by the Minister, I request the Members who were asked to leave the House may be called back.

श्री कजराज सिंह (बरेली): सरकार ने अवाब दे दिया है तो मैं समझता हूं कि उन को वापस बुला लिया जाये।

Shrimati Renu Chakravartty (Barrackpore): What they had asked for was a statement from the Government. As to what was the character of the statement, what was the content of the statement, was not the point. Since they wanted only a clarification, the Minister has willingly given that answer. In view of that, why not call them back?

Shri Hari Vishnu Kamath (Hoshan-gabad): The request is justified.

Mr. Speaker: I have already explained that. If I have not been able to explain it adequately, perhaps, that might be my fault. I was not taking objection to the request itself that was being made. I had asked them to sit down five or six or seven times. That was my objection. I had no objection about the subject-matter.

I had asked the Government to make a statement and they wanted time. What has come out of the statement is that they want time. That was already there. I had asked the Government to make that statement after considering the question fully.

Shri Hari Vishnu Kamath: The point is that my friend Shri Trivedi made the same request and what they had said earlier was to the same effect, nothing more, whether the Govern-

ment was going to make a statement on that. The request made by Shri Trived; now is therefore justified.

Mr. Speaker: That is not the question. It is the defiance of the Chair that I objected to and not the request.

12.30 hrs.

DEMANDS FOR EXCESS GRANTS (KERALA), 1962-63 AND 1963-64

The Minister of Finance (Shri Sachindra Choudhuri): I beg to present statements showing Demands for Excess Grants in respect of Budget (Kerala) for 1962-63 and 1963-64.

12.301 hrs.

MESSAGES FROM RAJYA SABHA

Secretary: Sir, I have to report the following messages received from the Secretary of Rajya Sabha:—

- (i) "In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Telegraph Wires (Unlawful Possession) Amendment Bill, 1966, which has been passed by the Rajya Sabha at its sitting held on the 27th July, 1966."
- (ii) "In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Maternity Benefit (Amendment) Bill, 1966, which has been passed by the Rajya Sabha at its sitting held on the 27th July, 1966."

. 12.301 hrs.

BILLS AS PASSED BY RAJYA SABHA LAID ON THE TABLE

Secretary: Sir, I lay on the Table of the House the following Bills, as passed by Rajya Sabha:—

- (i) The Telegraph Wires (Unlawful Possession) Amendment Bill, 1966.
- (ii) The Maternity Benefit(Amendment) Bill, 1966.

12.31 hrs.

STATEMENT RE: CLOSURE OF BANARAS HINDU UNIVERSITY

Mr. Speaker: Statement by the Minister of Education. Mr. Chagla.

Shri Priya Gupta (Katihar): Sir, I had given a call attention notice . .

Mr. Speaker: I have called Mr. Chagla, but another member gets up and speaks. How can he intervene like this?

Shri Priya Gupta: On a point of order.

Mr. Speaker: There is no point of order now. One item has been finished and we have passed on to the next. I have called Mr. Chagla.

भी मचु लिमये (मुंगेर): कैसे नहीं ग्रा सकता। ग्राप मेहरबानी कर के नियम 372 को लीजिये, ग्राप भायद इस रूल के ग्रन्दर बयान देरहे हैं।

प्राप्यक्ष महोदयः ग्राप पहले मुझे इसे सुनने दीजिए तब बतला सकूंगा, पहले कैसे बतला दं।

The Minister of Education (Shri M. C. Chagla): On the reopening of the Banaras Hindu University after summer vacation on the 18th July, 1966

Shri Hem Barua (Gauhati): It is a very long statement consisting of seven pages. It can be laid on the Table. Mr. Speaker: If hon. members have got the copies . . .

, Some hon. Members: Yes, we have got copies.

Mr. Speaker: . then it need not be read.

Shri M. C. Chagla: Sir, I lay the statement on the Table. [Placed in Library. See No. LT-6585/66].

Mr. Speaker: I then pass on to the next item. Mr. Priya Gupta was raising a point of order.

Shri Priya Gupta: I gave a call attention notice on the 30th July. It is a matter of urgent public importance since the Banaras Hindu University has been closed sine die. The students are demanding three things: introduction of supplementary examinations; re-admission of failed candidates in the same year; and accommodation in hostels. The Members of the Executive Council there continue for more than nine years; they are controlling everything; they are standing in the way of any negotiation or compromise between the students and the administration. It is high time that the Ministry of Education set up an Administrator for the University until the Vice-Chancellor is elected as per the proposed amendment to the Bill. The Pro-Vice Chancellor has no power to act and even if there is a move for talks with the students, he cannot actively exercise any power. So the matter should not be delayed any longer. The Minister's statement should read here and the matter should discussed in the House immediately. I have also given a notice. It is a matter of urgent public importance.

This is my point of order.

Mr. Speaker: I leave it to the members of the Opposition to decide whether this is a point of order. When I refused that opportunity, I was charged that I was not giving them the time or the chance to explain.

Now all that he wanted to say on his call attention notice, he has said. That was all that he wanted. Is that manner in which the proceedings should be conducted? If I tell a member that this is not the way, then I am told that I do not allow any opportunity, I just gag them.

Closure

Is that a point of order?

Mr. Madhu Limaye.

श्री बागड़ी (हिसार): मुनने के बाद ही ग्रापने निर्शा दिया न ?

श्री मध लिमये : ग्रध्यक्ष महोदय, मैं ग्रापका ध्यान 372 की ग्रोर खींचना चाहता हं ---

"A statement may be made by a Minister on a matter of public importance with the consent of the Speaker, but no question shall be asked at the time the statement is made."

भ्रव में जानना चाहता हं कि क्या यह जो इन्होंने निवेदन किया है, क्या यह 372 के ब्रन्दर किया है, यदि उन्होंने ऐसा किया है तो मैं जानना चाहता हं कि इस का नोटिस मिववालय को कब मिला। ग्रगर इस का नोटिस ध्यान दिलाने के नोटिस के पहले मिला है, तो मैं बैठ जाता हूं, यदि बाद में मिला है तो मुझे ग्रापत्ति है। ग्राप कई दफा इस सदन में निर्णय दे चुके हैं कि ध्यान ब्राकर्षण का नोटिस म्राये तो यह ब्यान 371 के मातहत नहीं बल्कि 197 के मातहत करेंगे इस को पढ़ने का समय भी चाहिये।

मध्यक्ष महोदय: मझे ता० 30 को चिटठी मिली थी, जहां मेरा नोट किया हम्रा है--

"Seen at 5-30 P.M. हुकम सिंह 30-7-66"

श्री मच लिभये : हमारा ध्यान श्राकर्षण का नोटिस ग्रगर बाद में ग्राया है, तो मुझे कुछ नहीं कहना है।

श्री बड़े (खारगौन): यह नोटिस हमने पहले दिया हम्रा था।

श्रध्यक्ष महोदयः कब दिया था?

श्री बड़े: ता0 30 के पहले दिया है ।

श्रध्यक्ष महोदय: श्रगर श्राप चाहते हैं कि कुछ सवाल पूछ लिये जायं तो उनके लिये इजाजत दे दुंगा, पहले इस को पढ़ लें, उस के बाद इस को रखा लुंगा।

श्री बड़े: यह ठीक है।

Shrimati Renu Chakravartty (Barrackpore): The point is this that when there is a calling-attention notice, that should get priority over the statement of the hon. Minister.

Shri P. K. Deo (Kalahandi): You may take it up at 4 p.m.

Mr. Speaker: Ministers have that privilege to make statements.

Shri Surendranath Dwivedy (Kendrapara): Calling-attention notices had been given on this very important matter on the morning of 30th July. You had received the letter at 5.30 p.m. on the 30th July.

Mr. Speaker: I had seen it at that time. I do not know when it was sent and received.

Shri Surendranath Dwivedy: had given the calling-attention-notices in the morning. We generally these calling-attention-notices in the morning before 11 a.m. Therefore, I would suggest that the calling-attention-notice may be taken up tomorrow and let questions be put on it temorrow morning. Let this be taken up as on a calling-attention-notice.

Mr. Speaker: I shall get all those notices and see.

Shri Priya Gupta: I had given calling-attention-notice at 10 a.m. on the 30th July.

Mr. Speaker: When I am conceding that I shall allow questions to be put why should Shri Priya Gupta get up in this manner and go on talking?

Closure

Shrimati Renu Chakravartty: He has already had his chance to say what he wanted.

Mr. Speaker: When I have already said that I shall look into the matter, why should Shri Priya Gupta jump up in this manner and obstruct me and not allow me to proceed? There ought to be some method about how to proceed.

Shri Hem Barua: Unfortunately, there is a tendency on the part Government to by-pass calling-attention-notices. I can cite instance necessary. There is a tendency on the part of Government to by-pass calling-attention-notices on occasions and then come forward and suo motu make a statement. On a previous occasion, a thing like this had happened, and I did not raise any objection then. That was when our President was ill in London where he had gone for his treatment; naturally enough, we were all perturbed and disturbed. I had submitted a calling-attention-notice on the matter. Several days after that, the Prime Minister came and made a statement, not on the calling-attention-notice, but suo motu. The then Prime Minister had made that statement suo motu. It did not raise any objection to that because . . .

Mr. Speaker: I shall just lay it down that if notices have been received earlier and subsequently the Minister makes a statement, I shall revive the old notices though I might have refused them earlier, and consider them as having been raised.

Shri Ranga (Chittoor): Why do qualify it by saying 'earlier'? They also think about it and we also think about it more or less simultaneously. It may be a matter just an hour or two hours this way or that way . . .

Mr. Speaker: I would like to tell Shri Ranga that even if the notice is received later, for purposes of elucidation I shall allow a few questions. Therefore, that does not make difference.

डा० राम मनोहर लोहिया (फर्रखाबाद): भ्रध्यक्ष महोदय, इस पर मेरा एक स्थगन प्रस्ताव रहा है। इस सदन में बहुत से लोग काशी विश्वविद्यालय के पुराने छात्र हैं भौर मैं भी हं ग्रौर जो बयान इस समय मिनिस्टर साहब ने दिया है, उसमें न सिर्फ गलत-बयानी है--क्योंकि यनियन की मान्यता का कोई सवाल इन्होंने बताया ही नहीं, बल्कि इस के साथ साथ पिछले 7-8 वर्षों से केन्द्र सरकार ने

श्रध्यक्ष महोदय : इस समय मैं उस स्टेटमेंट के कन्टेन्ट्स में नहीं जाना चाहता, मैंने ग्राप से कहा है कि उस के ऊपर में सवालों की इजाजत दंगा।

डा० राम मनोहर लोहिया: मैं ग्रपने स्थगन प्रस्ताव पर बोल रहा हं। इसके लिये मैंने ग्रापको नोटिस दिया है।

ग्रध्यक्ष महोवयः स्थगन प्रस्ताव मैं इस समय नहीं ले सकता।

डा॰ राम मनोहर लोहियाः केन्द्र सरकार ने इस विश्वविद्यालय को बिल्कुल तबाह कर डाला है, क्योंकि यह नौकरशाही के खिलाफ जाता है।

ग्राप्यका महोदय : मैं इस को इस वक्त नहीं लेसकता।

डा० राम मनोहर लोहियाः मैं सिर्फ एक चीज ग्रर्ज कर दं, उसको ग्राप सून लीजिए। जिस तरह से छागला साहब उसी तरह से पहले के मंत्री, जिस तरह से ग्रब के कूलपति, उसी तरह से पहले के कुलपति, ये सब के सब प्रंग्नेजी जमाने के, श्रंग्नेजी शासन के मददगार रहे हैं भौर उनको यह विश्वविद्यालय बिल्कुल फूटी-ग्रांखों नहीं सुहाता है, व इस को तबाह करने पर लगे हुए हैं।

भ्राध्यक्ष महोवय: अब ग्राप बैठ जाइये।

श्री बागड़ी: ग्रध्यक्ष महोदय . . .

म्राध्यक्ष महोदय: ग्राप बैठ जाइये।

12.40 hrs.

STATEMENT RE. SITUATION ON INDO-PAKISTAN BORDER

The Minister of Defence (Shri Y. B. Chavan): Mr. Speaker, Sir, since a large number of questions have been asked by hon'ble Members about the military build-up in Pakistan, I have considered it appropriate to make a brief general statement on this subject. As members will no doubt realise, I can only give broad indications. It will not be in public interest for me to discuss details.

Government are aware that ever since the periods of Indo-Pakistan conflict in September 1965, Pakistan has been making all-out efforts to increase its armed strength. Very sizable new raisings of armed personnel have been taken up and equipment for the Pakistan Army, Air Force and Navy obtained. New fixed defences are being constructed and others improved. Ordinance factories are being set up and expanded.

In the Pakistan-occupied area of Jammu and Kashmir there has been an increase in the strength of Armed Forces. Communications improvement, from the military point of view, has also been going on apace. The training of irregulars has been continuing. Pakistan has also increased its troops and air force in East Pakistan

in these large-scale preparations Pakistan has been receiving a large measure of help from China, by way of supply of equipment, including tanks and aeroplanes, and foreign exchange for purchase of arms elsewhere. Chinese assistance for training of armed personnel has also come to notice. Pakistan has also obtained assistance of one or two other countries for the supply of arms and equipment and, as intermediaries, for purchase of equipment in countries which would not directly sell to Pakistan.

We hope that Pakistan will honour its obligations under the Tashkent Agreement not to have recourse to force. As a step necessary towards this, Pakistan should normalise its relations with India. Be that as it may, the House may rest assured that Government are alive to their primary duty of maintaining the security and territorial integrity of the country and will deal with any development according to the needs of the situation.

डा॰ राम मनोहर लोहिया (फर्रुखाबाद): ऐसा पिछले 20 वर्ष से खूब कर रहे हो ब्रौर वसा ही ब्रागे भी करोगे।

Shri Hem Barua (Gauhati): On a point of clarification.

Mr. Speaker: Not now.

12.43 hrs.

RE. RIGHTS OF SUSPENDED MEMBERS

श्री बागड़ी (हिसार) : श्रष्ट्यक्ष महोदय, ऐलान करने से पहले मैं एक जानकारी ग्राप की मार्फत चाहूंगा ग्रीर वह यह कि मेरे दल के एक सदस्य की श्री बुद्धिप्रय मीर्य को 15 दिन के लिए सदन से मुश्रस्तिल किया गया है। श्री मौर्य पब्लिक एकाउन्ट्स कमेटी के सदस्य हैं। ग्राज पब्लिक एकाउन्ट्स कमेटी की एक एक्स्ट्राग्राडिनरी मीटिंग शाम को हो रही है जिसमें मंत्री महोदय गवाही देने के लिए पेश होंगे ग्रीर जिस में कि कमेटी हाउस के श्रीसीज्योर के विरद्ध कार्य करने जा रही है।

श्रि बागडी

श्रव पब्लिक एकाउन्ट्स कमेटी की बैठक कोई इस सदन की तरह से अध्यक्ष के अधीन तो होती नहीं है भौर उस में श्री मौर्य के जाने पर कोई रोक नहीं होनी चाहिए ग्रीर उस के ग्रन्दर उन्हें जाने की इजाजत दी जाय। इस के लिए मैं भ्रापसे पहले व्यवस्था चाहता हं श्रीर उस के बाद मैं ऐलान करूंगा।

म्राच्यक्ष महोदय: मेरी व्यवस्था यही है कि जब कोई मेम्बर सर्विस ग्रॉफ दी हाउस से सस्पेंड किया जाता है तो उस सस्पेंडड मेम्बर का पार्लियामेंटरी कमेटी को ग्रटेंड करनाया वहां काम ग्ररना भी मना है क्योंकि पार्लियामेंटरी कमेटी में जाना ग्रौर काम करना भी सर्विस भौफ़ दी हाउस से मलहदा नहीं

श्री बागडी: ग्रध्यक्ष महोदय, यह कैसे

मध्यक्ष नहोदय: मब यह बहस की बात नहीं है क्योंकि जो नियम हैं उस के अनुसार मैं ने व्यवस्था दे दी है।

12.44 hrs.

RE. ADDITION OF MEMBER TO S. S. P. GROUP

श्री बागड़ी (हिसार): श्रध्यक्ष महोदय, मैं इस सदन के अन्दर हुई के साथ इस बात का ऐलान करता हं कि चौधरी लाखन दास जोकि इस सदन के एक माननीय सदस्य हैं उन्होंने संयक्त समाजवादी दल के ग्रन्दर लोक सभा में स्थान ग्रहण कर लिया है।

डा॰ राम मनोहर लोहिया (फर्रुखाबाद): इस संबंध में मेरा एक व्यवस्था का सावल है। संयक्त समाजवादी दल इस समय 11 सदस्यों का हो गया है श्रीर हमारे दल के नेता को सदन में दल की संख्या के अनक्ष्प जगह मिलनी चाहिए। यह सवाल कई दफे उठाया जा चका है लेकिन कभी भी इस पर. फैसला नहीं हो पाता है हमारे दल के नेता की यहां हाउस में बैठने की जगह हमारे दल की यहां पर संख्या के अनसार होनी चाहिए।

म्राच्यक्ष महोदय : यह बात बिलकुल ठीक है। मेरे नोटिस में यह चीज दो, तीन दफे लाई गई है। पिछली दफे जब सैशन चल रहा था ग्रीर उस के दरमियान में यह मामला उठाया गया था तो मैं ने कहा था कि सैशन के दरमियान में मैं कोई दखल नहीं देना चाहता। ग्रब जब सैशन शरू हथा है तो वाक़ई उनकी यह बात जायज थी कि उन की संख्या के मुताबिक उनके दल के नेता को यहां पर जगह दी जाये। इस बारे में शायद परसों इनके नेता भी मझसे मिले थे। मैंने कहा था कि मैं इसकी कोशिश कर रहा हं स्रौर विचार कर रहा हं कि कहीं न कहीं से जगह तलाश करूं ग्रीर उनको जगह दू। (हंसी) हंसी की मैंने तो कोई बात नहीं की है ग्रगर कुछ गलत निकल गया हो तो मैं माफ़ी चाहता हं।

डा० राम मनोहर लोहिया : उन को हंस लेने दीजिये। हंसने का वक्त आयेगा ग्राखिर में बहुत ग्रच्छी तरह।

ग्रध्यक्ष महोदय: डा० साहब मैं बड़ी संजीदगी से इस बात को कह रहा हूं।

डा० राम मनोहर लोहिया : ग्राप की बात मैं समझ रहा हं बाक़ी उधर के वह लोग तो नासमझी करते हैं।

म्राध्यक्ष महोदय : मुझे थोड़ा दीजिये ताकि मैं इसको कर सक्।

draw the Bill.

(Prevention) Ordinance (Stt.)

12.45 hrs

RE. RIGHTS OF SUSPENDED MEMBERS—contd.

. Shri Buta Singh (Moga): I would make a request on the point raised by the hon. Member, Shri Bagri, regarding attendance of a Member of the Public Accounts Committee. The hon. Member has revealed the information that the Public Accounts Committee is going to do something beyond what is provided in the procedures of the House, there is going to be an extraordinary meeting. I think, under the circumstances, you should kindly allow him to attend.

श्रम्यक्ष महोदय: जब तक वह सस्पेंशन में हैं मैं ऐसा कैसे कर सकता हं?

12.45 hrs.

ADVOCATES (AMENDMENT) BILL
AS PASSED BY RAJYA SABHA

The Minister of State in the Ministry of Law (Shri C. R. Pattabhi Raman): I beg to move for leave to withdraw the Bill further to amend the Advocates Act, 1961, which was passed by the Rajya Sabha on the 3rd November, 1965 and laid on the Table of the Lok Sabha on the 10th November, 1965.

Shri Hem Barua (Gauhati): He asks for leave to withdraw the Bill. May I know the reasons on account of which he wants to withdraw the Bill?

Mr. Speaker: The other Bill is being brought.

The question is:

"That leave be granted to withdraw the Bill further to amend the Advocates Act, 1961, which was passed by the Rajya Sabha on the 3rd November, 1965 and laid on the Table of the Lok Sabha on the 19th November, 1965."

The motion was adopted.

*Published in Gazette of India, 1-8-66. 12.46 hrs.

UNLAWFUL ACTIVITIES (PRE-VENTION) BILL*

Shri C. R. Pattabhi Raman: I with-

The Minister of Home Affairs (Shri Nanda): I beg to move for leave to introduce a Bill to provide for the more effective prevention of unlawful activities of individuals and associations and for matters connected therewith.

Shrimati Renu Chakravartty (Barrackpore): I would like to oppose this Bill.

डा॰ राम मनोहर लोहिया (फरूखा-बाद): क्या लाठी, डंडा काफ़ी नहीं है?

Mr. Speaker: I have received notices from two hon. Members Shri Tridib Kumar Chaudhuri and Shrimati Renu Chakravartty thet they want to oppose it. I can allow one Member. First, I will ask the Minister to give his reasons for introducing the Bill.

Shri Ranga (Chittoor): He is not prepared evidently.

Shri Nanda: I am prepared, fully prepared; because there is not very much to argue here, it is so patent and so simple, and one would not expect in this House that, when we are bringing a measure designed to safeguard the integrity and sovereignty of this country, there would be any difference of opinion there, we may have other differences. This Bill should have the full support of the Members

To explain the purpose and the principle of this Bill, I would just invite the attention of hon. Members to an amendment which was carried out. I would refer to sub-clause (2) of article 19. The Sixteenth Amendment Act of 1963 empowers the Gov-

Extraordinary, Part II, section 2, dated

Activities (Preven- 1640 tion) Ordinance

[Shri Nanda]

ernment to bring in reasonable restrictions on the exercise of certain rights which are conferred by Clause (1) of article 19.

Shri Hari Vishnu Kamath (Hoshangabad): Secession only. This goes beyond the scope of that Act.

Shri Nanda: Therefore, to that part there is no objection. All right, I shall then proceed with the other part.

डा०राम मनोहर लोहिया : ग्रापत्ति ग्रापकी शकल से है।

Shri Nanda: This legislation might have been undertaken earlier, but we felt, we thought, we hoped that those forces of secession would die out, but we are now facing a situation—the hon. Members know what is happening in a part of Assam, there are certain things happening in some other parts also.

Shri Hari Vishnu Kamath: Lift the emergency first

Mr. Speaker: Let us hear him first.

Shri Nanda: I will now take up the other part. Besides dealing with this question of secession, there is also another part of the Bill, the purpose of which is that if there is activity aimed at overthrowing the Government established by law, by force, by violence or by doing things in pursuance of any influence of a foreign country, these are things which should be dealt with.

Shri Vasudevan Nair (Ambalapuzha): They should resign now.

श्री मधु लिमयें (मुंगेर): आ्राज की सरकार ही विदेशियों के इशारे पर नाच रही है।

Shri Nanda: I reiterate that the principles of the Bill are fully consistent with the Fundamental Rights and are subject to judicial review.

What further guarantees does the hon. Member ask for?

Shri Tridib Kumar Chaudhuri (Berhampur): The Minister has prefaced his remarks by referring to the 16th amendment of the Constitution. I have no hesitation in saying this is not only a fraud on the Constitution but it is also a very gignatic fraud perpetrated on the public confidence also. You know that on the 18th May last the Government apparently made a gesture restricting their powers under the Defence of India Act to certain parts of the country, but here what they propose to give wih one hand they are taking away by the other. Apparently the Bill is directed against secessionist activities; nobody could oppose it if it is really against secessionist activities. real purpose of the Government is to put on the statute-book on a permanent footing the powers that they already had under the Defence of India Act.....(An hon. Member: It is even worse than that)....In a certain sense the DOI Act is a temporary provision; it is in force as long the Emergency is there. But here these powers these arbitrary dictatorial powers, fascist powers, are sought to be put on the statute-book on a permanent basis. The Amendment of the Constitution even before that amendment Constitution empowered the executive to put reasonable restrictions on certain fundamental rights under article 19-freedom of speech, association and all that. But at least there was this safeguard on the reasonable restriction; that at least ensured the power of the courts for judicial review. There have been a number of cases in the Supreme Court and case law is there that the very expression reasonable restriction ensures justiciability. But here under the proposed section 16 of the Bill the powers of the court are being taken away. This means that article 19 of the Constitution is being sought to be amended on a permanent footing. I am asham-ed that a man like Mr. Nanda....(An hon, Member: Shameless man

1641

Mr. Nanda) comes forward with this Bill. It is a shame that while they are now abrogating their powers or restricting their powers under DOI Act what they are really taking now is much worse. We declare our intention to oppose this Bill lock, stock and barrel at every stage with all the power at our command and the whole Opposition is united on this.

Shrimati Savitri Nigam (Banda): Only lawless people should be afraid of this Bill. Why are my hon, friends afraid of this Bill?

Shri Tridib Kumar Chaudhuri: You are a law abiding citizen so long as it suits your Government.

डा॰ राम एनोहर लोहिया: मझे सिर्फ संवैधानिक ग्रापत्ति करनी है ग्रीर कहना है कि चंकि इस बिल में मंत्री महोदय ने जो शब्द इस्तेमाल किये हैं वह उनके इस वक्त के बयान के खिलाफ जाते हैं इस लिये यह नहीं ग्रा तकता । उन्होंने इस वक्त शब्ब इस्तेमाल किया "देश की सार्वभौमिकता", सावरेंटी **ग्राफ दि फन्टो**। लेकिन यह बिल सिर्फ देश की सार्वभौमिकता से संबंध नहीं रखना, यह सरकार की सार्वभौमिकता से भी संबंध रखता है, सावरेन्टो म्राफ दि गवर्नमेंद', ग्रांर जो इस सरकार को उलटना चाहे, जैसे मैं उलटना चाहता हं, ग्रौर बार बार उलटना चाहता हूं, उस के खिलाफ यह बिल ग्राया है। इस लिये यह बिल यहां ग्रा ही नहीं सकता।

मध्यक्ष महोदय : किस लिये नहीं म्रा सकता ।

Division No. 4

Abdul Rashid, Bakhshi Abdul Wahid, Shri T. Achuthan, Shri Alagesan, Shri Alva, Shri A. S. Alva, Shri Joachin. Anjanappa, Shri Ankineedu, Shri Arunachalam, Shri Azad, Shri Bhagwat Jha Babunath Singh, Shri Bal Krishna Singh, Shri Bılakrishnan, Shri

AVES

Barkataki, Shrimati Renuka Barman, ShriP. C. Barupal Shri P. L. Basappa, Shri Basumatari, Shri Besra, Shri Bhagat, ShriB.R. Bhakt Darshan, Shri Bhanja Deo, Shri L. N. Bhatkar, Shri Virendra Bahadur Singh, Shri Bist, Shri J. B. S. Borooah, Shri P. C.

डा० राम मनोहर लोहिया: इसलिये कि इस में सरकार की सार्वभौमिकता की बचाये रखने के लिये संविधान के इन कलमों का इस्तेमाल किया ःया है जो देश के

Activities (Preven-

tion) Ordinance

Mr. Speaker: I have heard the hon. Minister as well as one Member from among those who want to oppose it. I will now put the question to the vote of the House

डा० राम मनोहर लोहिया: क्या ग्राप सुनेंगे नहीं मुझे। यह यहां पर ग्रा ही नहीं मकता ।

ग्रध्यक्ष महोदय: यह फैसला देना मेरा काम नहीं है:

डा० राम मनोहर लोहिया: ग्राप सव मंत्रियों की मदद करने हैं लेकिन कम से कम श्री नन्दाकी मदद तो न करें।

भ्रध्यक्ष महोदय : डाक्टर साहिब हमेशा ही इस नतीजे पर न पहुंचा करें कि में डिफेन्ड कर रहा हं। यह सवाल इस व≉त नहीं उठ सकता ।

Mr. Speaker: The question is:

"That leave be granted to introduce a Bill to provide for the more effective prevention of unindividuals lawful activities of and associations and for matters connected therewith."

Lok Sabha divided:

13 hrs.

Brajeshwar Prasad, Shri Brij Basi Lal, Shri Chakraverti, Shri P. R. Chandrabher Singh. Shri Chandrasekhar Shrimati Chandriki. Shri Chaudhuri, Shrimati Kamala Chaudhuri, Shri Sachindra Chavar, ShriD. R. Chavan, ShriY. B. Chavda, Shrimati Jorater Daljit Singh, Shri Das, Dr. M. M.

-1643

Das, Shri B. K.
Das, Shri N. T.
Dass, Shri C.
Desai, Shri Morarji
Deshmukh, Shri B. D.
Deshmukh Shri Shivaji Rao S.
Dey, Shri S. K.

Dhuleshwar Meena, Shri Dighe, Shri DineshSingh, Shri Dorai, Shri Kasinatha Dubey, Shri R. G.

Dubey, Shri R. G.
Dwivedi, Shri M. L.
Ering, Shri D.
Firodia, Shri

Gairai Singh Rai, Shri Ganapati Ram, Shri Gandhi, Shri V. B. Ghosh, Shri Atulya

Gowdh, Shri Guha, Shri A. C. Gupta, Shri Shiv Charan Hajarnavis, Shri

Hansda, Shri Subodh Harvani, Shri Ansar Hazarika, Shri J. N. Heda, Shri Hem Raj, Shri

Himatsingka, Shri Jadhav, Shri M. L. Jadhav, Shri Tulshidas Jamir, Shri S. C. Jamunadevi, Shrimati

Jha, Shri Yogendra Joshi, Shri A. C. Joshi, Shrimati Subhadra

Jyotishi, Shri J. P. Kabir, Shri Humayun Kairolkar, Shri

Kamble, Shri Kappen, Shri Karuthiruman Shri Kedaria, Shri C. M. Khadilkar, Shri

Khan Shri Shahnawaz Khanna Shri Mehr Chand Kotoki Shri Liladhar.

Koujalgi, Shri H. V. Kripa Shankar, Shri Kureel, Shri B. N.

Lakshmikanthamma, Shrimati

Laskar, Shri N. R. Mahishi, Dr. Sarojini Maimoona Sultan, Shrimati

Malaichami, Shri Manaen, Shri Mandal, Dr. P.: Mandal, Shri J.

Mandal, Shri Yamuna Prasad

Maniyangadan, Shri Marandi, Shri

Mathur, Shri Harish Chandra Mathur, Shri Shiv Charan Mehrotra, Shri Braj Bihari Mehta, Shri J. R.

Meth, Shri Jashvant Mengi, Shri Gopel Datt Minimata, Shrimeti:

Mirza, Shri Bakar Ali Mishra, Shri Bibhuti Mishra, Shri M. P. Misra, Shri Bibudhendra

Misra, Shri Shyam Dhar Mohanty, Shri Gokulananda

Morarka, Shri Mukerjee, Shrimati Sharda Munzni, Shri David Murti, Shri M. S. Muthiah, Shri

Nanda, Shri Nigam, Shrimati Savitri Niranjan Lal, Shri

Naik, Shri D. J.

Oza, Shri
Paliwal, Shri:
Pandey, Shri R. S.
Pandey, Shri Vishwa Nath
Pandit, Shrimati Vijay Lakshmi:
Panna Lal. Shri

Pant, Shri K. C. Paranmasivan, Shri Patel, Shri P. R. Patel, Shri Rajeahwar Patil, Shri M.B. Patil, Shri S.B.

Patil, Shri V.T.

Pattabhi Raman, Shri C.R.

Pratap Singh, Shri

Raghuramaiah, Shri

Raj Bahadur, Shri

Rajdeo Singh, Shri

Raju, Shri D.B.

Ram, Shri T. Ram Sewak, Shri Ram Swarup, Shri Ramkrishnan, Shri P.R.

Ramanathan Chettiar, Shri R. Ramaswamy, Shri V.K. Ramdhani Das, Shri

Ranga Rao, Shri Rao, Shri Jagannatha

Rane, Shri

Rao, Dr. K.L. Rao, Shri Muthyal Rao, Shri Ramapathi

Rao, Shri Rameshwar Rao, Shri Thirumala Activities (Preven- 1644 tion) Ordinance

Rattan Lal, Shri Ray, Shrimati Renuka Reddi, Dr. B. Gopala Reddiar, Shri

Reddy, Shri Ramakrishna Reddy, Shri Surendra Reddy, Shrimati Yashoda Roy, Shri Bishwanath

Sadhu Ram, Shri Saha, Dr. S.K. Sahu, Shri Rameshwar Saigal, Shri A.S. Saraf, Shri Sham Lai

Satyabhama Devi, Shrimati Scindia, Shrimati Vijaya Raje Sen, Shri P.G.

Shah, Shri Manubhai Shah, Shrimati Jayaben Sham Nath, Shri Shamkaraiya, Shri Sharma, Shri A.P. Sharma, Shri K.C. Sheo Narain, Shri Shinde, Shri

Siddish, Shri

Shree Narayan Das, Shri Shyam Kumari Devi, Shrimati Siddananjappa, Shri

Sidheshwar Prasad, Shri Singh, Dr. B.N. Sinha, Shrimati Ramdulari Sinha, Shri Satya Narayan Sinhasan Singh, Shri Sonavane, Shri Subbaraman, Shri Subramanism, Shri C. Subramanyam, Shri T. Sumat Prasad, Shri Sumaty Shri M.P.

Swell, Shri Tantia, Shri Rameshwar Thengal, Shri Nallakoya

Swaren Singh, Shri

Thomas, Shri A.M. Tiwary, Shri D.N. Tiwary, Shri K.N. Tiwary, Shri R.S.

Tripathi, Shri Krishna Deo

Uikey, Shri

Upadhyaya, Shri Shiva Dutt

Vaishya, Shri M.B.

Valvi, Shri

١

Varma, Shri Ravindra Virbhadra Singh, Shri Wadiwa, Shri

Yadab, Shri N.P.

Yadav, Shri Ram Harkh

1646

tion) Ordinance

Alvares, Shri Aney, Dr. M.S. Bade, Shri Bagri, Shri Barua, Shri Hem Basant Kunwari, Shrimati Bhattacharya, Shri Dinen Bheel, Shri P.H. Biren Dutta, Shri Brij Raj Singh, Shri Buta Singh, Shri Chakravarty, Shrimati Renu Chatteriee, Shri H.P. Chaudhuri, Shri Tridib Kumar Dasaratha Deb. Shri Deo. Shri P.K. Dwivedy, Shri Surendranath Gopalan, Shri A.K. Gupta, Shri Indraiit

Gupta, Shri Kashi Ram

Gupta, Shri Priva

Imbichibava, Shri Kakker, Shri Gauri Shanker Kamath, Shri Hari Vish n Kar, Shri Prabhat Kripalaci, Shri J.B. Kumaran, Shri M.K. Kunhan, Shri P. Laxmi Dass, Shri Limaye, Shri Madhu Lohia, Dr. Ram Manohar Mahananda, Shri Mahato, Shri Bhajahari Manoharan, Shri Masani Shri M.R. Mate, Shri Misra, Dr. U. Mukerjee, Shri H.N. Murmu, Shri Sarkar Muzaffar Husain, Shri Nair, Shri N. Sreekantan Nair, Shri Vasudevan

Omkar Singh, Shri Pandey, Shri Sarjoo Patneyak, Shri Kishen Pottekkatt, Shri Raghevan, Shri A.V. Ram Singh, Shri Ramabadran, Shri Ranga, Shri Reddi, Shri R.N. Reddy, Shri Eswara Sen, Dr. Ranen Sezhivan, Shri Shastri, Shri Prakash Vir Singh, Shri Y.D. Sivasankaran, Shri Swamy, Shri M.V. Umanath, Shri Venkajah, Shri Kolla Vimla Davi, Shrimati Yashpal Singh, Shri Yudhvir Singh Shri

Mr. Speaker: The result of the division is: Ayes 213†; Noes 63. The Ayes have it. Leave is granted

The motion was adopted.

Shri Nanda: I introduce the Bill.

13 hrs.

STATEMENT RE. UNLAWFUL ACTIVITIES (PREVENTION) ORDINANCE, 1966

The Minister of State in the Ministry of Home Affairs and Minister of Defence Supplies in the Ministry of Defence (Shri Hathi): I beg to lay on the Table a copy of the explanatory statement giving reasons for immediate legislation by the Unlawful Activities (Prevention) Ordinance, 1966, as required under rule 71(1) of the Rules of Procedure and Conduct of Business in Lok Sabha. [Placed in Library. See No. LT-6586/66].

13.01 hrs.

DEFENCE OF INDIA (AMEND-MENT) BILL*

The Minister of Home Affairs (Shri Nanda): I beg to move for leave to introduce a Bill further to amend the Defence of India Act, 1962.

श्री बागड़ी हिसार) मेरा एक यवस्था का प्रश्न है। सरनार के खिलाफ अविज्वास आया हआ है। जब तक उसका निर्णय नहीं हो जाता तब तक इस तरहके बिल को इन्ट्राड्यूस नहीं कि । बा सकता है।

भाष्यका महोदयः यह कोई बात नहीं है कि बिल भी इंट्रोड्क्स नहीं हो सकता है।

भी **बानकी**ः इनको इसका क्षिकार नहीं है।

भ्रष्यक्ष महोवय: ्न्दा साहब इसका भी कुछ थोड़ा सा एक्सप्लेनेशन दे दें क्योंकि इसका भी मुझें नोटिस मिल है श्रीटी० के० चौधरी की तरफ से कि बह इसको भी ग्रपोज करते हैं।

Shri Nanda: I thought that what I was doing was in line with the wishes expressed by the House generally. There were discussions on this subject and at a certain stage—it was on the 27th April—I

Shri H. C. Soy also wanted to vote for "Ayes" vide his intimationship.

"Published in Gazette of India, Extraordinary, Part II, section 2, dated 1-8-66.

[Shri Nanda]

made a statement in the course of which I announced the decision to restrict the application of this Act to certain border States and territories and for certain purposes connected with defence. On the May, I made a further statement in which I explained how the matter was going to be dealt with. It is in pursuance of that and on the basis of the thing which I had announced that this Bill has been framed. I do not know what precisely is going to be the objection. I heard that there was something here-it was asked whether we can apply it to some parts of the country or not, when there is an emergency. We have taken the opinion of legal experts and their opinion is that it is quite open to us and it is valid for us to do that. I do not see what objection is there.

Shri Tridib Kumar Chaudhuri (Berhampur): I hardly have anything to add to what I had stated in connection with the other Bill, except this: when the Home Minister made his statement with regard to the modification of the Defence of India Act, we made it very clear from the Opposition side-we had consultations and in the course of the consultations also we made it very clear-that we are not agreeable to the decision of the Government with regard to the Defence of India Act. So far as we are concerned, we want that the whole Act should be scrapped and the emergency proclamation should be revoked immediately and forthwith. So long as it is not done, we are bound to oppose this Bill in principle.

Shrimati Renu Chakravartty (Barrackpore): I should like to add one point. I entirely agree with the hon. Member that as far as our party is concerned, we are against the Defence of India Act and we want the emergency to be scrapped. Now, while bringing forward this Bill, they ostensibly told us that they are restricting its provisions only to border

areas. But, from what we see in the Statement of Objects and Reasons appended to the Bill, they are seeking to have wider powers under the Defence of India Act. It is not restricted in the sense that they want to show it to the world that they are restricting the application of this Act to border areas only. There is nothing in the Bill to say that they are restricting it to the border areas. On the other hand, this Bill is going to give the Government wider powers under the Defence of India Act and the Rules. So, even by the objectives of this Bill, we cannot support it.

डा॰ राम मनोहर लोहिया : (फर्रुखाबाद) एक वाक्य मैं भी

ग्राप्यक्ष महोदय: एक ही को मैं इजाउत देसकताथा....

डा॰ राम मनोहर लोहिया : सब संविधान के खिलाफ कार्यवाही हो रही है।

प्रध्यक्ष महोदय: संविधान के खिलाफ ग्रगर है तो इस वक्त उमे नहीं ृिल्या जा सकता है।

डा० राम मनोहर लोहिया : ग्रदालत में जाय तो पचास तरह के झगड़े हैं।

ग्रध्यक्ष महोदय: इंट्रोडक्शन नहीं हो सकता है संविधान के खिलाफ।

श्री मधु सिमये (मुंगेर): कृपलानी जीभी कुछ ः ना चाहते ^{हैं}।

Mr. Speaker: The question is:

"That leave be granted to introduce a Bill further to amend the Defence of India Act, 1962."

The motion was adopted.

Shri Nanda: I introduce the Bill.

13.04 hrs.

ADVOCATES (AMENDMENT) BILL.* 1966

The Minister of State in the Ministry of Law (Shri C. R. Pattabhi Raman): I beg to move for leave to introduce a Bill further to amend the Advocates Act, 1961.

Mr. Speaker: The question is:

"That leave be granted to introduce a Bill further to amend the Advocates Act, 1961."

The motion was adopted.

Shri C. R. Pattabhi Raman: I introduce the Bill.

13.041 hrs

RE RECALLING OF EXPELLED MEMBERS-contd.

श्री बजराज़ सिंह (बरेती): भेरा एक निवेदन है, ग्रध्यक्ष महोदय । जिन हमारे मैंम्बरों को बाहर निकाला गया है, उनकी शारी जी इच्छा थी वह तो पूर्ण हो चकी है, जले ही उनके मख से ांगा हम्रा स्टेटमेंट न ग्राया हो, े किन उनके लीडर के मुख से मांगा हुन्ना स्टेटमेंट गवर्नमेंट का हो गया है। मैं प्रार्थना करता हं कि ग्रव उन लोगों को वापिस बला लिया जाए।

Shri Surendranath Dwivedy (Kendrapara): I would request you to give permission, because, we are now discussing an important motion, and it would not look nice when they have to remain outside. It is the desire of the entire House; I request you to let them in.

Mr. Speaker: I have no objection and there is nothing that I have to stand upon as a matter of prestige. But the Members of the Opposition should also advise their followers that they should not behave in that man-

ner. How many times had I to ask them not to do that but to sit downagain and again Is it required that the Speaker should go on repeating five, six, seven or eight times that a Member should sit down?

Shri U. M. Trivedi (Mandsaur): I also tried my best but unfortunately some Members had walked out. It wasnot fair on their part. But still I request you to revoke your decision.

श्री दलजीत सिंह (ऊना): ग्रगर वे हाउस से माफी मांग लें तो उनको खाने दिया जाय ।

Shri Surendranath Dwivedy: leader of the party has stated that he does not approve of the action, and he wanted to prevent him, but he walked out, and he could not be prevented. I would request you to reconsider it.

Mr. Speaker: I have no objection.

13.06 hrs.

MOTION OF NO-CONFIDENCE IN THE COUNCIL OF MINISTERS

Mr. Speaker: Shri H. N. Mukerjee.

Shri Vasudevan Nair (Ambalapuzha): It is but fair that the Prime Minister also is present in the House when the motion of no-confidence is taken up.

Mr. Speaker: I hope thev taken notice of it. She will come.

Shri H. N. Mukerjee (Calcutta-Central): I beg to move:

"That this House expresses its want of confidence in the Council of Ministers."

Mr. Speaker, Sir, this is on our part a last resort step, but never before since Independence has Government so deserved from Parliament the order of the boot. Its record of

^{*}Published in Gazette of India Extraordinary, Part II, Section dated 1-8-66.

1652

Shri H. N. Mukerjeel

infamy has truly exhausted the people's patience and we hear cries of anguish from all parts of the country and from all sections of our population, workers and Government employees and students and others, and by this motion we ask Parliament to do its duty.

It is significant also that exactly on the eve of this no-confidence motion, the Government has come forward with legislation which we were constrained to have to oppose even at the introduction stage, because that kind of legislation is the blackest possible which any Government which pretends to democracy could put forward in this House.

Devaluation and other recent goings-on of Government have indeed been the last straw on the camel's back as far as our people are concerned. They represent the biggest betrayal up to date of India's interest and even more of India's selfrespect and dignity. This country which carries the load of the centuries could have borne much, but it cannot bear the affront to its honour and the sell-out of our economic independ-I remember an hon. Meniber on the other side having said that we are too many and just cannot be sold out. He is right, but the point is, when the sell-out is attempted in the interests of a clique that fattans on the backing of predatory international capital and its collaborators in India, Parliament must be stern and do its duty and punish the culprits.

The sordid story of how devaluation was decided upon will perhaps never be told but the indications of what had taken place are dirty enough. The humiliating dependence of those who have been pitchforked into policy-making positions in this country and cunningly condescending to American guidance was pathetiblack cally underlined on that Sunday in June when in betrayal of every decent canon of political conduct, devaluation was announced. Perhaps two or three individuals in the Cabinet, non-descripts in the Congress Party, with little expertise and less political understanding, who had no right to commit the country as they obviously did during their trips to Dollarland, had taken the initiative in this process of craven surrender, but they seem to be very much on the right side of the Prime and the whole Minister uneasily assorted lot of them are responsible for this perfidious stab in the back of Indian economy and Indian independence and the primacy of Paliament. They are unworthy and unfit to govern the country and in all conscience they should get out.

How can Parliament ever forget the sequence of certain things which took place? Repeatedly during the last three month-long budget session, the Finance Minister and the Flanning Minister asserted that the Government was not going to devalue the rupee. On the 17th February, Planning Minister—I do not see him-

Shrimati Renu Chakravartty (Barrackpore): Where is he? Why is he not present?

Shri H. N. Mukerjee: This kind of thing happens too often; this is just one of the so many pinpricks they give. On 17th February, the Planning Minister in stentorian tones said:

"The Union Government does not propose to devalue the rupee, speculation in the foreign press There is no notwithstanding. question of devaluing the rupee so far as the Government is concerned."

The Finance Minister piped in to the same effect from time to time. Shri Asoka Mehta, who takes the cake in all this business, declared on his way to the United States that he would

refuse, the brave man that he was. to discuss devaluation abroad. And then, a mere three weeks after Parliament was conveniently bundled off, the Government comes forward stealthily like a thief in the night to announce devaluation. It took the country's breath away—the matter the manner of the decision. This Government has not hesitated to treat Parliament to deliberate and systematic falsehoods persistently purveyed over a period of time. The irony of it is that while many of us on this side are charged repeatedly having no genuine respect for parliamentary proprieties, Government poses as the paragon of parliamentary virtue. This House has recently had occasion to punish some of us and suspend them from the service of the House on account of their resistance to the self-confessed tricks that Government had planned to play on all of us. This is a queer world: or else. this kind of thing would not have happened. This House, I say in all seriousness, will be guilty of straining at a gnat and swallowing a camel if opposition members continue to be penalised, when Government's tumely and contempt of Parliament is condoned. It is terrible to hear also-I wish Government comes forward with a decisive repudiationthat while Parliament was kept in the dark altogether, several interested parties in India and abroad have been given prior intimation regarding the devaluation decision. I know this Government will try to cover up the traces of its crime, but it should be common knowledge here in this House that the decision to force India down to her knees had been made by the cloak and dagger aid-givers America long ago. The so-called Bell Mission, led by a man whom a knowledgeable ex-Cabinet Minister is said to have described as not good enough to be a Deputy Secretary in this country, had reported at the end of 1964, but was for a while given a short Then the World Bank called in its ally, the IMF, which put the screw on when it got the chance to

do so over repayment of IMF standby credits. Open tricks followed and we were ordered to put our economic house in order, that is to say, in conformity with their dictates. When our problems piled up with the Indo-Pakistan confrontation and the sudden death of Lal Bahadur Shastri. growing into who had been dimensions of understanding, found exactly the situation they were waiting for, the time to apply sternly what Eugene Black, an old Bank head, had called diplomacy of economic development. In his wellknown book on the subject, he wrote:

"The relationship between economic aid and the security of western nations is indeed a direct one. I have suggested that economic should be the principal means by which the West maintains its political and economic dynamic in the under-developed world."

Now this western dynamic, this subsidiary alliance which the Government has entered into with the United States in particular, impinges on our economcy. Even this Government jibbed at devaluation accepted the rest of the package given to the Prime Minister during her United States visit, the package containing relaxation of controls, import liberalisation and such things, in not so slow and searing stages. The ultimatum came, as a note circulated to Congress Members of this House puts it, "Action on devaluation could not be postponed as all further aid negotiations hinged on it." die was cast and the Finance Minister now dishes out fairy tale economics. The Prime Minister and her more valiant colleagues made putrid broadcasts and the country knows, howsoever Government tries to prevent its knowing, that the USA comes in this manner to those who are or who will be its pawns.

Are we expected in Parliament to truckle down to the effects and implications of this stinking story? Do

[Shri H. N. Mukerjee]

we not realise that the collapse of the rupee-mind you, this devaluation is only the beginning of the rot and so many other steps would follow in the wrong direction—the collapse of the rupee will lead, unless we are mighty careful, to the collapse of our economic and eventually also our political independence? It is crystal clear that this Government has neither character nor the capacity to rule the country. This Government is an accessory to a crime against our people and this House cannot forgive them.

While naturally the Cabinet as a whole, led by the Prime Minister is tarred today with the same brush. some outstanding performers among them are today particularly in the dock before the people. The first to come to my mind is the Minister paradoxically of Planning whose book learning is so formidable and who has travelled so serenely perhaps in the company of the Prime Minister from Dogma to Pragma-I am coining words-who has been a protagonist for years of massive food imports. since he was Chairman of a food enquiry committee, who glibly sometime ago that what we needed was a year's plan holiday, who has before an audience of technicians in Bombay twitted the public sector as a sacred cow he refused to cherishthat same public sector to which a nearly forgotten man called Jawaharlal Nehru had allotted the commanding heights of our economy in an elusive moment in Moscow his daughter repeated that phrase. But our friend here has broached a new philosophy, which has fluttered even the sedate dovecots of Yojana Bhavan, the philosophy of foreign aid as the prop of our plan. He has succeeded in nearly scuttling the Fourth Plan and he will be blessed in some quarters for this performance. I have got neither the time nor the inclination to give here an inventory of his recent doings, but there is one thing which strikes me every time I see him. I am sorry, I do not see him now. Whenever I see him it comes to my mind, here is the man advised the Americans about virtues of back-seat driving, that is to say, using us Indians in the role of Shikhandi; here is the man who so overwhelmed by a meeting of minds in the United States perorated that India would be opening up her wonib to foreign capital; here is the man who had offered a torn mat to United States capital for wiping its feet on it before entering India almost in the role of a new East India Company; he is today in the pillory and I wonder if the country, if not Parliament, will ever forgive him.

And, what can one say of the Minister of food imports. I see him there, Sir, luckily the face which launched a thousand food ships from the United States. He waxed eloquent at one time, last November,—you might have forgotten about it—I am quoting his words:

"If we have to starve we are prepared for that, but we won't go a begging."

Despite all this-it is forgotten altogether, erased from everybody's memory in the Cabinet-he went speak about a national on to food plan with systematic procurement and distribution of foodbegan his somergrains, when he saults, that have not ended yet, and his assumption of shortfall has arisen from two to eight million, then to twelve million tonnes, which his America counterpart, with whom he has hob-nobbed recently in the country, now says is eighteen million tonnes. In an essay which he has sent us free-I read it with interest-on devaluation, he writes on page 14-I am quoting his words:

"The goal in the relative long run is self-reliance; the goal in the immediate present is survival."

Here is a Food Minister who in November was talking about a plan of self-reliance, something like a new Swadeshi movement which we have

been all asking for in this country; here is a man who only a few months ago writes in his own book-which he sends us gratis, without having to pay a paisa for it-that the goal in the immediate present is survival. We have to survive, that is what he says. We have been brought down to this pass. Who in the country is responsible for this, but the Government of this land? How can the Government get away from its responsibility? Is it a joke governing a country like India and saying all kinds of things from time to time? That is exactly what is going on. There is no reason, he says, why indigenously produced goods should go up in prices at all. He does not know. Meanwhile recommends, what he calls. the mighty task of refashioning India's economic structure; refashioning, indeed, for his aim is to alter the pattern of Indian economy and to yoke it to the chariots of American free booters who are now asking for their pound of flesh by way of payment in Since his Prime does not either know or care, Parliament should tell Shri Subramaniam that the alternative is not that of starvation or mammoth PL. 480 imports but limited imports to be paid for and strict implementation of accepter policies like the intensified procurement, social control on foodgrains trade, land reforms and greater incentive to the tiller of the soil, stern action against hoarders and profiteers, nationalisation for rice mills and such things. The Food Minister is, of course, pursuing a policy of tie-up with our best econo-United States, and mists fear the existence of an American vested interest in Shri Subramaniam's plaintive yet slyly purposeful What can exaggeration. one He bears the name of a God of war, but when I think of him "Subramaniam, thy name is subservience; that is the point to which you brought this country".

An hon, Member: Kartikeya.

Shri H. N. Mukerjee: I see my friend, the Finance Minister, straying into Congress from his accustomed forensic

and financial haunts rather like a man who carries the big drum which another fellow beats. He, naturally, has not taken long to convince himself that there is no shame in handing over the economic management of the country to the World Bank. Politically inconsequential, he still occupies the centre of the stage, but in the wings are more powerful people. fish who flourish in deep water like my very good friend the Railway Minister who has an eye on the elecpreference for tions and, therefore, the time being to keep in the wings.

And, of course, there is the Prime Minister, sometimes slightly bewildered from the look of her but firm in her support to new-fangled policies and more to new-found proteges in her Cabinet. She is welcome personally to whatever ideas she has got and whatever company she chooses to keep, but with that she has no business to be the Prime Minister of this country.

Mr. Speaker, Sir, I say this because the Prime Minister cannot be unaware of the nagging pressures of those who have openly made their aid, whose extent is doubtful and whose quality is worse as it is contingent on so-called monetary reforms. She obviously does not see the irony of a situation where devaluation of the rupee has been effected not to defend our economic frame by substituting trade for aid but specifically and clearly for securing even more aid in order to be added up to the load which our descendants in succeeding generations would have to carry. Her Government has neither the conviction nor talent needed to nationalise banking and the export-import trade, two steps which could have rendered devaluation unthinkable. They are incapable of taking firm measures to discipline the national economy on account of dependance on vested interests and not on the masses. They have not the faith and the purposefulness needed to bring about higher production and equitable distribution through effective steps towards socialisation of the

[Shri H. N. Mukerjee]

basic means of production and a policy control of the distribution machinery. They have neither the inclination nor the equipment which is needed to prevent prices spiralling under the manipulation of big business at whose mercy it has placed the economy. It can only be refrigerated elegance, in which the Prime Minister lives, moves and has her being, that is perhaps responsible for such glib statements as "the rise in prices since devaluation has been hardly noticeable". Her Minister of Commerce—is he herewhose report for 1965-66 had explained how devaluation would not boost Indian exports found himself in hotwaters the other day over the issue of rise in prices even of vegetables, edible oils, pulses, medicines, matches, tobacco and all sorts of things that everybody use. A post devaluation survey reported the rise to have been between 15 and 30 per cent in seven weeks. The Reserve Bank is stated to have pitched on the figure of 7 per cent as the rise in wholesale prices in that period and I saw Congress newspapers like the Amrita Bazar Patrika of Calcutta of yesterday screeching, very rightly, about the prices reaching dizzy heights. Of course, there has been set up, under the auspices of our good friends in Government, a super-market, to be followed elsewhere by prototypes, where congregate and the prosperous make their purchases, combining economy with excitement. This is a devil of a joke, but I guess the Prime Minister and her flock do not see it.

The Prime Minister, of course, is her father's daughter. That is, however, a meagre point of geneology hardly worthy of any special significance. But one cannot help recailing that even in his twilight days, when perhaps he was doing certain things under pressure which he would not normally have done, Jawaharlał Nehru never swallowed certain things. The could rouse himself to abrogate the VOA Agreement once its implications in terms of the nation's honour and

independence were explained. ridiculous, of course, to expect anything of the same soft from the present Prime Minister. After all, as the Information and Broadcasting Minister, she permitted, so everybody says. a sort of modified VOA Agreement by backdoor, by authorising American Peace Corps members to set up and work transmitters in our countryside. Perhaps she has solved the daughter's dilemma, but she cannot ride rough-shod over things. She cannot get away with reversing basic policies and putting the national economy out of gear. Her entourage, so largely composed of political upstarts and slimy bureaucrats, hand in glove with Indian and foreign money bags, may flatter her in a sort of smug vanity, but it is unworthy of her not to realise such obvious things as that devaluation, or the notorious fertilizer deal, or limitless food imports are not only wrong in themselves but, being also fundamentally linked, are causing an erosion of our independence. our dignity and our political morality.

This is seen in such things as Govacceptance of the ernment's Indo-American Foundation, which is barely concealed attack on the intellectual and patriotic intelligence of education and an invitation for CIA agents, about whom Shri Chagla ought to be familiar with, to penetrate our academic and political life under the grab of education and research. Even mere egregiously it has been seen in our country's official attitude on the issue of Viet Nam, which overshadows every other issue in the world today. For quite some time the Prime Minister and all else in authority tried to keep mum over the issue, not daring to irritate our wonderful aid-givers. Then, with her proposals, or ideals, or suggestions, whatever you may call it, about peace in Viet Nam the Prime Minister opened her mouth, however to discover during ner peregrinations abroad that she had her foot into it.

So, let there be no mistake about it, there is going on for years now in Viet Nam a horror war, launched in defiance of every cherished principle of international conduct and even of humanity by the Pentagon. owners, the American people themselves have raised their voice against it. There have been giant demonstrations, massive indictment by intellectuals and others and even self-immolation in protest by white Americans. All honour to them. Even before the criminal bombing of Hanoi and Haiphong, and more recently of demilitarized zone between North and South Viet Nam, which India as Chairman of the International Control Commission is supposed to safeguard, Bertrand Russel, one of the greatest men in the world today, was so moved by United State's enormity that he made a broadcast in May to the American soldiers fighting in Viet Nam, asking them to give up the job and go back home. He also proposed a tribunal of Nobel Prize winners like himself and others, eminent and most distinguished in the world, trying those who were responsible for, what he calls, American war crimes in Viet Nam. I would like to read to you part of the broadcast made bv Bertrand Russel, which is very relevant, about which most of us in this country do not seem to be aware of. He says in an early part of his speech—I am quoting his words:-

"When the United States first began to intervene militarily in South Viet Nam, the pretence was made that the United States is merely helping a Government in Saigon put down subversion from outside. But you American soldiers have seen for yourself what kind of governments have existed in Saigon. They are brutal, corrupt, dictatorial and completely despised by the people. Why is it that these governments have been able to continue, one after another, in Saigon, despite the fact that the students, the women, the villagers, everyone, risks life itself to overthrow them? The sole

answer is that the United States is using its enormous military force to impose on the people of Viet Nam puppet governments which do not represent them..."

Then he talks about horrors which are being practised.

I am quoting his words again:

"The U.S. rulers have built an economic empire which is being resisted from the Dominican Republic to the Congo, and especially in Viet Nam. Could you imagine yourselves voting for Cao Ky? If a foreign power occupied the United States to steal American resources for itself and if a traitor government were established by force, would you feel it was your government? Worse than this, because the Vietnamese people are so determined and show such fantastic heroism that the greatest military power has found it impossible to conquer them. American soldiers are trained to use every modern weapon of war. Your air force is flying 650 sorties a week in the North."

-this was in May-

"and the tonnages used in the South are higher than those used during the Second World War or the Korean War."

This is what Bertrand Russel says:

"You are using napalm, which burns everything it touches. You are using phosphrous, which eats like an acid into those who are in its path.

You are using fragmentation bombs and lazy dogs, which cut up in pieces and lacerate women and children in the villages hit without discrimination. You are using poison chemicals cause blindness, affect the nervous You are system and paralyse. using poison gases which are listed in army manuals of world wars as poisons, and other gases which are so deadly that even soldiers with gas masks have been killed by their own gas."

[Shri H. N. Mukerjee]

I could quote so much more but I have not the time. But the point is that the Americans have been using the worse possible weapons against Asians and they have always used it only against the Asians-the bomb against Japan, the germ warfare in Korea and now in Viet Nam germ warfare which was not so effective in the sub-arctic conditions of Korea but which in Viet Nam in the sub-tropical conditions are particularly powerful. You may not believe these, but these are statements which have never been rebutted. Gandhi Peace Foundation, to which sometimes T have the honour, with my friend, Professor Ranga, to be invited, has prepared a document listing the atrocities which are reportedly being committed by the Americans in Viet Nam. Of course, from sources we can get the information. American journalists, Australian journalists have given reports which have percolated into a section of our press.

What is happening and why is all this happening to a small country like South Viet Nam with a population of 14 million, less than one-thirtieth of the population of this country? cost of United States in South Viet Nam in 1965-66 was 13.000 million dollars. They have got 270,000 American soldiers there. They are saying: we shall send 400,000. If they send 400,000 the cost would be 21,000 million dollars, which is a great deal more than the total gross national product of this country, spent in one single year by the Americans in order to crush the freedom instict of the Vietnamese people. This is the kind of thing which is happening.

I remember the occasion when the House was unanimous, when the use of napalm bomb by the Americans came into the picture, except for a fringe which looks upon India as having a boundary on the Mekong river or somewhere, the entire House was unanimous in indignation against this kind of thing which has been taking place it Viet Nam. The United

States' imperialists have challenged the world to question its divine right of intervention. What is the reaction of our Government, a Government which is responsible as Chairman of the International Control Commission, to report to the world at least as to what exactly is happening in that part of the world? I remember, the Prime Minister on the 30th of June made a speech in Bombay, expressing her concern over United States' bombing, which was now being extended to Haiphong and Hanoi.

At Calicut she made a statement on the 2nd July giving an impression that perhaps she should not get involved foo directly in this dirty business. Then something happened and the mystery needs to be explained. On the 7th July she made certain pro-She suggested a meeting of posals. the Geneva Conference unconditionally, not having consulted anybody who mattered. Then she said on July 16 in Moscow, "Solution only within the framework of the Geneva Conference of 1954". In Parliament she said, "Convene a Geneva type conference".

She goes on making all kinds of statements, but in the beginning on the 7th July she sullied the face of India by making a proposal without careful thought. She went kinds of countries, like the Yugoslavia and the Soviet Union, and nowhere, in no country, did she get the slightest support because they thought that it was trying to produce something like an alibi for the Americans; except Britain which is always holding the baby for America whenever America wishes her to do so, no other country came forward to support her.

Why did she make this kind of a proposition without careful thought? Somebody called it "kindergarten diplomacy". Who were the advisers who told her to do this kind of a thing? Why plunge in the waters whose depths you do not understand? Why not take a moral stand which you

have taken all the time without getting yourself in difficulty as Chairman of the International Control Commission? Why could you not say certain things which could have said without any kind of difficulty? Is it all because the new projects loan is a sort of a Damocles' Sword hanging over our head and the States is revelling in a puppet show to which our foreign policy seems to be reduced?

Not long ago when the hush-hush negotiations with Washington were going on, the Prime Minister made the surprising statement which effect implied that it was not possible in today's circumstances to ask the Americans to withdraw from Vietnam. She spoke in America about the President being a man of peace whom she admired greatly because of his pursuit of peace at a time when all these enormities and barbarities were taking place. In Moscow she pleaded for a lenient treatment of American pilots who had gone over in defiance of every canon of international law to bomb Hanoi and Haiphong, but she did not plead with President Johnson, at least not to the knowledge of anybody, in regard to the stoppage of the brutalities which have been accumulated for so many years now in this part of the world.

We have travelled a long way from positions built up over 17 long years, that of standing firmly and uncompromisingly by the victims of imperialist aggression. That reminds me 'imperialist' is now a word which the Prime Minister sought to define or rather leave undefined in a very, very different way from what she had learnt in the bad old days when her father wrote letters on world affairs to his daughter.

The Prime Minister should know that expression of platonic regret coupled with what is virtually acquiescence in United States barbarity in Vietnam falls entirely short of the country's expectation and blackens

India's image everywhere. Prime Minister should remember that we should think of our fellow sufferers in countries who have against imperialism and who now discover they have to fight still for the fulfilment of their hard-earned freedom. It is a pity that it was left to an Indian employee of the Foreign Office to be the first diplomat from the non-aligned world to propagate the Washington lie that South Vietnam sovereign and independent country and, further, that United States, bombing of Hanoi and Haiphong should induce North Vietnam to agree to negotiations. This was our man, our Consul General in South Vietnam. When the Prime Minister was asked about it in a press conference, she hum-hummed and hawed, hesitated. almost quibbled: then, of course, she had to say something. I want to know: Has he been recalled? He seems to have come back. Why has he not yet sacked? How long are we going to such pseudo-fashionable riffraff functioning as our diplomatic representatives in very sensitive areas and always queering the pitch for Indian diplomacy to function?

Let the House warn the Prime Minister. She never even wishpers the name of the South Vietnam Liberation Front as a factor in the situation. She hardly ever names who is the aggressor in Vietnam, who is the foreign presence in Vietnam. She has not vet commented officially, nor her Government-Shri Swaran Singh or anybody on the World Court judgement which is scandalous in regard to the case of South West Africa. The more Government moves away from our best traditions, from conviction and idealism and the strength that it gives, to the present degeneration of make-shift pragmatism and double-talk, we would be going from one clarification to another, from one deceipt to another and, not too distantly, from drift to disaster.

In regard to Vietnam I have heard my people's voice, not in the corridors of perverted power in New Delhi, but [Shri H. N. Mukerjee]

in Calcutta's streets that have echoed recently to the call of our poets anguished by US atrocities in Vietnam and yet elevated by Vietnam's heroism.

्रिक्तियुद्ध ग्रविराम वियतनाम, वियतनाम स्वाधानतार ग्रार एक नाम, वियतनाम,

वियतनाम,

तोमार नाम, ग्रामार नाम, वियतनाम,

वियतनाम ।"

(Unceaselessly our fight for freedom, Vietnam, Vietnam; It is another name for freedom, Vietnam, Vietnam; Your name and my name is Vietnam, Vietnam) (Laughter).

That is why white men in America are burning themselves to death in protest against that barbarity. You You may not may laugh. have the sense; some people do not have the sense to understand why white men in America are burning themselves to death protesting against the enormity of the conduct of their own rulers. We do not have to think in that way, but our rulers do not even have the desire to say something which would have been morally acceptable to this country and to the world.

I know I cannot call back this government to sense and sensibility; I cannot call back this Congress Party to sense and sensibility. I know that in the mistaken hope that by playing up the danger from Communism India can get massive US aid on Marshall Plan scale, the Prime Minister has stressed that the conflict with China is ideological, an approach which father had scrupulously avoided. She has even talked about the containment of China and of Communism. I have heard that at the Pentagon entrance there is a bust of a former American Defence Secretary, Forrestal, who was so bent on containing Communism that he went off his mind.

The Government has launched, as a harrowing half-year has just concluded testifying, a massive attack against the people everywhere. In the UP where the Congress writ ran and will never run in the future, in West Bengal, in Kerala and elsewhere the voice of the people has been heard. People will fight back the dire consequences of devaluation on the life of the toiling masses. At the last Indian Labour Conference the working class has given notice to the Minister of Labour.

This growing surrender to the United States was invariably accompanied in every country, where this has occurred, by utter suppression of democracy. That is why we have got the latest unlawful activities' Ordinance now to be turned into law ostensibly directed against secessionist activities. It is an evil omen and a child of devaluation. I find in it the definition of 'unlawful activity' including a sweeping clause-Shri Nanda should listen-regarding activities intended to overthrow the lawful government. He is sitting next to a jurist; he is supposed to be a jurist. The intentions of the Opposition are to be punished. The police state mentality is growing but the people cannot just give in.

Jobs have to be done but the Government does not do them. The Congress is having a fight. I do not know how the Congress is carrying on its fight, but in a dogfight every dog getsbeaten. Please remember that. Look after the hundred crores of rupees of foreign exchange secreted, that Shri Khadilkar talked about. As a member of the Santhanam Committee he ought to know about it. Make sure that the ministers at least turn over their foreign-exchange assets to Shri Sachindra Chaudhuri. Stop all talks about wage freeze and the like. Link dearness allowance to wages. You did not funk when allowing big money to have a bounty of bonus shares and so many other things. Come forward, Mr. Finance Minister, to catch the tax thieves and others who have put it in the C. B. Gupta Rs. 65 lakhs Fund or something. This is black money all the time. Find out the sources and punish them. Do not come and put up a sombre face and tell us that you are doing all that

you possible can. Go and do it, catch the thieves who are operating all over your Congress territory.

Above all, remember what one of your Members said in the last session: Don't make India another Brazil. He asked: Are we to be another Brazil or are we to be India? This was said by a Congress M. P. in the last session. Let us be India; let us have new Swadeshi movement; let us have selfreliance-not in the mad way in which Government is opening the flood gates to imports. One order of the 21st June made a staggering list of 59 industries where imports have been relaxed. Of course, let us remember a thing like what Dr. C. V. Raman has said: We stand on our own legs and let us be fearlessly independent. If we have time let us remember Mahatma Gandhi: Ahimsa was a method; nonviolence was a means, method and an instrument of action but the spirit was Abhaya, fearlessness-shed all fear. I see people laughing; I know none of them was visible and none of them participated in the national movement . . . (Interruption).

Shri Prabhat Kar (Hooghly): Most of them, those maharajas and lawyers, never participated in the national movement. They will not appreciate this.

Shri H. N. Mukerjee: I know how Gandhi and Nehru are being laughed at by the people. I know how memorials of these great men are being scuttled by those who are in position of power and affluence in this country. I ask you to recall the message of Gandhi; Abhaya, more than Ahimsa, fearlessness; fearlessly proceed with your duty. I know it is a cry in wilderness when I see the kind of audience that is before me. This Government is inefficient, insensitive and corrupt. It has no moral right to stay in office a day longer in spite of its majority in this House.

Let us act once in a moral manner. Let us show to the world the strength and the reality of the kind of a feeling which is there all over the country. This Government has forfeited the confidence of the people.

Mr. Speaker: Motion moved:

"That this House expresses its want of confidence in the Council of Ministers."

Now, about the time-limit of speeches, the ordinary Members may have 15 minutes and the spokesmen of the groups may have 20 to 30 minutes. Shri Harish Chandra Mathur.

Shri Harish Chandra (Jalore): Mr. Speaker, Sir, if you just take away the fury, the storm and the noise of my hon. friend's speech, you will see what is left and what it boils down to. I do not propose to deal with this sabre-rattling, this rattling of the exploded guns. When he was at his best, when he was at the climax, I was wondering whether he was moving a No-Confidence Motion against Government or the American Government. (Interruption) have no objection to his strong feelings against the U.S. Government. T always see him at his best. When he was at his best, he was all the time pre-occupied with what is happening in U.S.A. and Vietnam,

13.54 hrs.

[Mr. Deputy-Speaker in the Chair]

Mr. Deputy-Speaker, Sir, the Government and the leadership of Party has left nobody in doubt regarding our attitude on the happenings in Vietnam. We, of course, as the Chairman of the I.C.C. have got to exercise certain restraint. The Prime Minister cannot be expected to speak the same thing as my esteemed friend Prof. Mukerjee can or as I could. Let him understand that this House has accepted more than once—we have stated it clearly and unequivocally that the solution to the Vietnam problem does not lie through the military aggression or through the military activities and that it lies only through negotiation, that it is a political problem which will have to be solved that way. Nobody denies that. This House has accepted that it lies within the framework of the Geneva Agreement and that exactly is the position which the Government has taken all the time.

While the No-Confidence Motion in the real sense does not make very much sense, because there is not that purpose, there is not that agreed programme, there is not that agreed solution, still, in spite of all this, I do not want to take the Motion of No-Confidence lightly. I want to take it really very seriously. The country is faced with a grave situation and it demands of us all, whether sitting on this side or on that side, that we have a clear and objective critical analysis of the situation which is obtaining in the country, the problems which we have to face, the programmes which we have to draw up with a clear vision and which have got to be executed with vigour and effectiveness. Therefore, I do not want to enter into all these fine professorial phrases which he can afford. But let us, because we want to find what the ailment is, find out where we stand, what are the difficulties in our economic situation, what are the difficulties in our foreign affairs and all that and what we have got to do about that.

My hon, friend from the Swatantra Party who had participated earlier in the discussion devoted most of his speech to the economic situation because we were discussing the economic situation. Prof. Mukerjee in his earlier part of his speech, also talked about devaluation. Of course, talk at a tangent; they talk at different purposes-I can understand that -but I do not want to make much of that and I do not want to gain any debating points over these people. Let us understand what the situation actually is.

My friend says that this decision of devaluation has been taken some duress. That is the only grave and the main charge levelled by the Communist Party. It can be that under the compulsion of certain circumstances, we have taken the decision. But whether the decision has been taken because of certain pressures from U.S.A. or from the World Bank or from the I.M.F., whether it is so or not, I do not know I think Mr. Mukeriee has certain knowledge which he has not imparted to the House excepting the rhetorical phrases which he used.

Motion

Let us examine the things critically and analytically. This problem has been there before the country for two weeks. We have been faced with certain difficulties. My friend says that this decision has been taken under pressure. But the Swatantra Party's stand is not so. According to them, it is the last 15 years economic mismanagement which has led to this state of affairs. Is it really so? I will deal with both of them while I deal with the economic situation and the devaluation.

Mr. Masani's main point was that the controls had killed enterprise and fostered corruption, profiteering and political patronage. My friend wants control all the time and he wants control through the bureaucracy which he condemns all the time. Let us understand the inherent contradiction in what my friend wants. My friend from the Communist Party wants that there should be controls at every stage.

Shrimati Renu Chakravartty: Wherever there are shortages, we have said, you should have controls.

Shri Harish Chandra Mathur: You have not said, wherever there are shortages—You want controls all along the line.

The present state of bankruptcy, according to Mr. Masani, is the result of what had been done during the

last 15 years in spite of the warnings being given from time to time. 1 think, Mr. Masani will not understand what I say. But possibly he will understand the situation much better if I give him the factual position. I am not putting the factual position from the government record but from what the Federation of Indian Chambers of Commerce and Industry says. What does the top-body of the industrialists and that traders say? In a booklet which they have circulated, possibly all the Members have got it, there is a heading, "Whither Rupee" where they have said that until 1962 price rise was within sonable limits. So, it is not the 15 years mismanagement according to them also. It is only since 1962 that things have happened in such a manner that there have been such distortions which have come into our economy which are responsible for present-day situation. That is what Federation says. This is what everybody else says. What has been price rise? After all, it is very serious; it is responsible for all the ailments in the country. What has been the price rise from 1951-52 to 1962? It was hardly 20 per cent. 2 per cent is understandable in any developing economy. You take any country, whether it is a developed country or a developing country, everywhere, in most of the countries the prise rise has been not less than 2 per cent a year and so is the case in this country. As a matter of fact, we passed through three Plans. First Plan was approved by everybody in the House; nobody raised any objection. Even when we were discussing the Second Plan, we always talked about the First Plan. First Plan was considered to be very good. (Interruptions).

14 hrs.

Mr. Ranga will understand that his objection was to the public sector projects, to the spending in the public sector and he wanted to give a greater fillip to Agriculture. That was the character of the First Plan.

Shri Ranga (Chittoor): That was my objection then. I did raise my voice against the First Five Year Plan.

Shri U. M. Trivedi (Mandsaur): The First Plan was never discussed here.

Shri Harish Chandra Mathur: What was the position in 1956? Let me again put it to the whole House. The record will bear it. What was position in 1956 when we were at the end of the First Five Year Plan? Our price index was 100 at 1952-53 level; in 1956 it was 92:5. It had down because it was a bumper year, because it was a good agricultural year. A good agricultural year, does count a considerable lot in our economy. The price rise, investment and every thing went on very well upto 1962. And it is here that my friends. more particularly m_v Communist friends, have to understand as to what happened. What happened in 1962? There was the Chinese aggression. un the wake of the Chinese aggression, according to the demand of every one in this House, we had to up our defence and we had to spend a much larger amount on our defence. On defence we were spending, say, about Rs. 350 to 400 crores and we had to jump to Rs. 800 crores; it had to go up even to Rs. 1000 crores.

Why I want to remind my Communist friends in particular is want to take them a little earlier, to those days, when in the USSR that great October Revolution took place. In the wake of that great October Revolution came the Iron Curtain because there were certain Western democracies-you call them imperialist powers or colonial powers-which wanted to sabotage-that is an important point to my mind-the new social order which was rising in USSR and those people had to shut out all the influences from outside and had to raise the Curtain to have their own development, to have their own economy. Those imperialist powers wanted to sabotage that social order. Exactly the same history is being repeated

now. Let it be understood that in 1962 the Chinese Plan was to sabotage the democratic set up in this country, in this part of the region, and the planned economy which we had undertaken and they have willy-nilly succeeded to a little extent in this matter.

Shri Vasudevan Nair: He must know how the young socialist State withstood it, not as we are doing it.

Shri Harish Chandra Mathur: Let him understand why I am saying this. Let him understand how those people wanted to sabotage. Here was a definite, clear-cut plan by a Communist country, whether for ideology or whether for this reason or that reason. But the reason was obvious and clear: they wanted to sabotage the democratic functioning of this country; they wanted to sabotage the developmental set up and the planned development which we had adopted in this country. The whole trouble has followed from that. If our Communist friends realise this, then half of the trouble of this country would be solved.

Shri Vasudevan Nair: Are you going to save yourself by going into the lap of Americans?

Shri Harish Chandra Mathur: We have to spend so much of amount on defence. It is the duty of every one of us in this country to safeguard its security. We have, under compulsion, to spend about Rs. 500 to 600 crores more a year because this aggression from China has not ended till now. Let us also not forget that we are willing to talk to China, but China is not willing to talk even on the most reasonable Colombo Plan proposals. And funny questions are being asked of the Ministers, "what are you doing". Let them understand that China is continuing the aggression by occupying our land; China is further continuing that aggression by egging Pakistan now. Pakistan is

wanting to adopt those bullying factics. aggressive tactics and guerilla tactics. We have got to be warned against. Even this week it was China which had clearly indicated that they would support Pakistan. Support Pakistan in what? Is it anybody's claim here that it was India which committed aggression? In such a clear manner it is evident on the cards; by all evidences it is known to every one sitting in this House, but my friends have never condemned China for taking this posture and for taking this attitude of supporting Pakistan-now all the materials are being supplied to them. They were condemning all the time the United States of America. I never heard a word about China from Mr. Mukherjee's voice today when it is most topical. He was talking about America supplying arms and ammunitions to Pakistan. Why should he not say that China is doing the same thing? China, which is our neighbour, is a far greater danger than the Americans. The whole condemnation is against the United States of America.

Motion

Shrimati Renu Chakravartty: We do not say that all that China has done is right. We also do not say that it is a much greater danger than the United States. What is your solution? Going into the lap of Americans in order to stop China?

Shri Harish Chandra Mathur: I am always a game for all interruptions and that is why I gave an opportunity to interrupt and say something.

Is it my sister's contention that in today's context China is not posing a greater danger to this country? We can sit together and take a decision. It is certainly posing a greater danger. If even the right Communists cannot see the light, then the danger is certainly greater. We have to understand this.

Shri R. S. Pandey (Guna): Both are one. There is no distinction between China-supporters and Russiasupporters.

Shri Harish Chandra Mathur: Let us see what has happened further. We say that we have been spending beyond our means; we have done this and we have done that. What have we achieved during these 15 years? That has got to be understood. have got here a Constitution. The Constitution tells us of certain Constitutional responsibilities that are on us. Take, for instance, Education. What has happened in Education? The number of children at school has risen. I will give certain facts so that we may be able to draw certain conclusions, so that they may serve for the future debate on the very two points which have been raised both by the Swatantra as well as by the What are the Communist Party. achievements that this Government has made during these 15 years? The number of children at school risen from 23 millions in 1950-51 to 68 millions. Today 2 million teachers are there. We talk of governmental expenditure! The number of college students has risen from 3 lakhs to 15 lakhs. Admissions to engineering colleges have risen from 4,700 to 23,000; admissions to polytechnics are 48,000. There are 12,000 scientists. Deputy-Speaker, this is heaviest bill in our developmental expenditure and we have vet not been able to fulfil the Constitutional obligation about which every day there is a talk that we should have provided by now primary education for each and every child in this country. When we discuss matters in this House, I do not know of any Member who has not asked for further development, whether it is power or irrigation or education, whatever it is. We want more and more of each one of these things, because the country needs them.

You will be amused to know that in a very backward place in Rajasthan, called Jalore, we had a great agitation last month. It was a very great agitation. The bazar remained closed for five days, and the whole district was at a stand-still. And what was the demand? The demand was that we must have a college there this year. That was the main demand of the entire people. If we give them a college, then we should have a big building for it. There is no college in the district even to this day. That is why this agitation was there. Again, thousands of primary schools, middle schools, high schools and higher secondary schools are demanded. People are coming forward with donations from their side for starting these schools, and yet we are unable meet their demand; in spite of all the co-operation which they are offering, we are unable to meet the full demand. Every Member of Parliament wants that something more should be done, and the Constitution demands that something more should be done in this matter.

So, along with defence, we have had these developmental activities going on. My hon. friend Shri M. R. Masani had said that both the things could not be dealt with together and such a thing was impossible. His argument was that after the Chinese aggression we should have gone ahead only with defence and we should have ignored development. In other words, he said that we could not have both at the same time.

Shri M. R. Masani (Rajkot): I had never said so.

Shri Harish Chandra Mathur: After all, what is the development which we want? As a matter of fact, what I have been quarrelling about with the Prime Minister for the last one week has been this; I have been telling her that we want a little additional fund for the rural water supply programme which we have not been able to take up so far. Again, we want rural electrification for lift irrigation and for agriculture purposes. These are the demands which are being made.

[Shri Harish Chandra Mathur]

In this context, it would be just right to point out what the achievement has been, whether this Government is bankrupt, whether it has let down the country or this Government has poured everything down the drain and so on. The fact is that the expectation of life has risen from 32 to more than 50. (Laughter). My hon. friends may laugh at it. But that is the truth. During these three plans, we have provided employment to about 28 million people, and yet we have an army of unemployed people.

Arguments have been advanced to the effect that we need not have all this heavy machinery and so on. But what has been our achievement? Take the case of iron ore. From a production of 3 lakhs tons, we have gone up to a production of above 15 million tons now, and we are exporting it now. Iron ore happens to be the fourth largest item of export, and we are getting about Rs. 78 to 80 crores from those exports. In the case of machine-tools, the production was 0.63 tons before, and today it is 53.97 tons. We were manufacturing 2,900 railway wagons before, but now we are manufacturing 24,300. The production of cotton cloth has zone up from 4215 million metres to 7445 million metres. The production of sugar has gone up from 11 lakhs tons to 32 lakhs tones.

Shri Kashi Ram Gupta (Alwar): Let him compare this with the population rise.

Shri Harish Chandra Mathur: The production of sugar has gone up from 11 lakhs tons to 32 lakhs tons; whereas the population rise has been to the extent of only 30 per cent sugar production has increased by about 250 per cent.

An hon Member: Only sugar.

Shri Harish Chandra Mathur: That is also an item where my hon. friend is talking of scarcity.

In regard to foodstuffs, too, same position will hold good. production of foodgrains has increased by 68 per cent, whereas the population rise has been only to the extent of 30 or 35 per cent. The plain fact is that our people were living at a semi-starvation level, and those people have now started eating a little more. That is perfectly right, and we have got to provide food to them. We have not only to think of the additional mouths than we are going to feed, but we have also got to take into consideration the fact that people will want to eat a little more they have been living at a semi-starvation level for years and now they want to eat a little more. Even today, out of the 30 per cent of our people who live in the rural areas, about 15 to 20 per cent at the bottom are in a very unfortunate and very miserable condition. The next 40 per cent above that level who were hardly getting one meal before are now getting two square meals a day. Nobody can deny that. That is the reason why the demand for food has gone up and it will go up in the future also, and we should be prepared for it.

Again, let us take the case of some small items. In the case of fans, the production has gone up from 2 lakhs to 14 lakhs, in the case of sewing machines, from 33,000 to 3 lakhs, in the case of radio sets from 54,000 to 5 lakhs, and in the case of automobiles from 16,000 to about 7 lakhs. whether it be the one field or other, we find that everywhere production has been increasing.

Now, we have fallen into a vicious circle. It is unfortunate. And we are faced with growing difficulties. These difficulties had started from 1962 onwards. I hope everybody understands what the plan behind the 1962 Chinese aggression has been It is an aggression which is being continued even till today. After 1982, again in 1965 we had another aggression and this was from Pakistan.

Then, we had two bad years of drought. We have to face all these difficulties now.

When the question of devaluation came-I am here to give my explanation-I said that it was a great blunder to have agreed to devaluation, not because I supported any of the arguments advanced by the Communist Party or the Swatantra Party but because of other reasons. There is nothing which I would tell outside whether in the executive committee or at the party meeting which I would not say here. I told them; 'I understand that you have taken this decision with the best of intention; I quite agree with you on that' and I very much appreciated the Prime Minister's stand in that connection. Some of us had felt that this should not have been done in the wake of the elections because that would certainly create trouble for us all over , the country. And the Prime Minister's stand was that the country was more important than the Congress Party and chances of success in the elections. That was something which I had to appreciate.

But my point is that there can be differences of opinion. We have to see whether we are in chronic difficulties or we are in temporary difficulties. People say that in a developing economy, once the prices rise, they never come down. As compared with the price index of 100 in the base year 1951, the price index in 1956 came down to 92.5. I would submit that the prices in this country are not governed by industrial production at all but by agricultural production. I would, therefore, suggest that we should tie our economy and tie our thinking to food production. We are facing all these difficulties of price rise etc. because there had been two bad years of drought. If we have bumper crops successively for years. I have not the least doubt that everybody here would forget what he has said today, because the whole situation will then change.

On the question of devaluation, as I have already said, I told the Government at the party meeting. You have made a blunder, it is not by importing more of consumer goods or more for consumer industries that you are going to help in improving the situation. Here, I may tell my hon, friend that we are in an absolutely free country, and we are in a free party and we express our opinions absolutely freely there.

As my hon, friends are aware, the same dialogue is going on in United Kingdom. The Prime Minister of the United Kingdom thinks very strongly on one side, while the Deputy Prime Minister thinks absolutely on the other side. We are also having a similar dialogue here in our country. Unfortunately, this being the pre-election year, it distorts our thinking to an extent. I do not know how far it is correct, but to say that they do not think in the same manner in the United Kingdom is not correct. I have got here before me news items regarding this matter. In an item entitled "Devalue the Pound'-call te Wilson', it was reported:

"Devaluation of sterling was advocated by the British Deputy Prime Minister Mr. George Brown as a way out of the present difficulty."

This is the position there; there also, there is a big party. It is not that Mr. Brown has gone out of the Government; it is not that he is going to leave the party; even when one had left the Government, one did not go out of the party.

So, I would submit that there can be honest differences of opinion on this matter. I have a particular opinion for the reasons which I have already mentioned. According to me, they are perfectly legitimate reasons. If my hon friends say that the situation in this country has become like this, I would only request them to please see what the position is in a well-governed country, as it is said,

No-Confidence [Shri Harish Chandra Mathur]

namely the United Kingdom. I was really amazed to find the result of a gallup-poll conducted, recently in the United Kingdom. I do not think that even Shri Ranga and Shri M. R. Masani have spoken in that way, but they have spoken so very strongly in the United Kingdom. My hon. friends here are a little more reasonable possibly. The report of the gallup poll is entitled 'Britain's Grin'. The report reads as follows:

"The outlook is matched by the low morale of the country's leading industrialists. A gallup-poll revealed this week the loss of faith in Britain's economic future, in a cross-sector of the captains of industry and finance.".

So, they have gone to that extent there. Then, the report further goes on to say:

"The majority of leading industrialists interviewed would emigrate if they were younger men.".

That is the state of affairs in regard to the economy of the United Kingdom where there are the greatest pundits looking after everything. Let us not distort the situation, though certainly we are in a situation which is really very grave.

My friend talked about USA. It is a big country. We are very happy that they are prosperous. But what is the position there also? A very great friend of theirs, Gunner Mureal, who is a learned professor has in his book The Challenge to Affluence said things which make rather unhappy reading about the state of affairs there also. Let me tell you frankly that that gives me no consolation. We are more concerned with own affairs and what we should do.

I have given you a critical analysis of the situation as it obtains in the. country. There is no reason for These defeatism. are temporary phases which have marked it. If we take the whole thing in a determined manner, I think the situation is all

right. We do not have to be despondent. But we will have to tackle it in a determined manner. We will have to think that we have not to make our economy dependent on, or our future development oriented to, on, foreign aid. We should not be dependent on that. There is certainly no substitute for independence and one's own effort. We must have a clear vision of our objectives and purposes. What we need is an indomitable will and a programme of determined action which must be implemented effectively. We must generate our own resources.

Motion

I do not know what more time you shall allow me. But I should like totake another three or four minutes and wind up.

Mr. Deputy-Speaker: He has already taken half an hour.

Shri Harish Chandra Mathur: I would have liked to dwell on this matter in greater detail. I want to be absolutely clear in my analysis. and I also want to be constructive in my suggestions.

Shri Kashi Ram Gupta: I would seek a clarification from the hon. Member. As regards devaluation, he said he has got difference of opinion with Government. May I know from him whether he thinks that the Government have taken this devaluation. decision only for seeking foreign aid?

Shri Harish Chandra Mathur: The Treasury Benches would be in a better position to answer that. I can only say on the basis of the discussions we have had.

Shri Kashi Ram Gupta: I want to know what is the position from hispoint of view.

Shri Harish Chandra Mathur: As I said earlier, so far as I could understand, the decision has been taken with the best of intentions and absolutely in the national interest, as the Prime Minister has indicated and as 1685

has come out in our discussions all the time. What is really more important is....

Shri Kashi Ram Gupta: What is his point of view on this with reagrd to foreign aid?

Shri Harish Chandra Mathur: I think we have to take into consideration certain factors

There has been so much said about the public sector undertakings. My hon. friend, Prof. Ranga is on that Committee. I have never put myself on any committee here, whether it is the Estimates or any other, all these 14 years. But I did take interest in putting myself on the Committee on Public Undertakings and did try to understand and examine their working and functioning. I gave it up later on of course, but we have discovered-and we are further examining it-that there are good public undertakings and there are bad public undertakings. We should have had this Committee much earlier. If this standing committee had been constituted earlier, it would have done enormous good to the public sector undertakings by our giving them really good guidelines. It is not that we can quote only Hindustan Machine Tools or Pimpri. There are also other such factories.

Only the other day, I visited the Koyali Refinery. Their original estimate was Rs. 30 crores. We always say that it doubles. My friend will bear me out when I say that they took only Rs. 2 crores, and within the other Rs. 3 crores they are almost doubling by expansion.

There are certain factors which have got to be taken notice of. these public sector enterprises are properly managed, as they ought to be, and if certain steps, which are already in the offing, are taken, they will certainly be a great source of revenue for the Government and they will be deserving the commanding position which has been given them by Government

One of the difficulties is that under the project aids, we had to get the machinery, whether it is from the USA or the USSR, and their capital outlay is very heavy. That capital outlay goes into the cost of production. That has been one of the ailments. To compare them from the earlier ones would be absolutely wrong. When we talk of steel, let us, for instance, think of the Tatas also. They have expanded. have had the same difficulty. Now the expansion of Tatas has completely outsripped all their calculations. The same thing here also. Let us, therefore, not run away with the idea that everything is wrong with public, sector enterprises. There is very much to be commended in them.

Motion

I shall enumerate certain things which have to be done in the wake of devaluation. First, import of capital goods and components to be cut down to the absolute minimum for the reasons which I have just mentioned; particularly for the purpose of machinery and tools which need imported raw materials; it should not be done. Except for those capital goods which will cut into our import bill, it should not be done. Something which we are importing as essential for our projects only for the next two years-we should confine our industrial growth to that. are producing 60 per cent of the machinery, thanks to the proper planning which we had done, in our own country. In the next two or three years, our industrial growth should be based on indigenously produced machinery and that machinery which we have to import only to cut into imports. There should be no liberalisation of imports of raw materia's for home consumption under any circumstnees; it should be only just to keep the factories going.

Public sector management should be put into perfect shape and made dynamic. It should be given targets after discussions and each Minister concerned should report on the subject monthly. Heavy machinery and

[Shri Harish Chandra Mathur]

electrical equipment manufacture in the public sector should be organised to run on three shifts. We should take immediate steps for that. In each industrial sector, the industries concerned should be taken into confidence and a production programme drawn up on a realistic basis and the progress watched by the Minister himself. They must be given targets for import substitution and exports. Import quotas should gradually be cut down according to schedule.

My friend, Shri Masani, made a cry about decontrol which I mentioned. In the cement industry, we decontrolled completely the production and distribution and what happened. The first two months were good. When Shri Somani met we the other day, he said 'You are a strong critic of decontrol. Now that the distribution is perfect, why not say so'? I said I would say that on the floor of the House. But after the first two months, what has happened in the last three months? It is being sold at Rs. 18-20 per bag. How much money has gone into the blackmarket because of this. How much will it distort the economy of this country? If on one bag, Rs. 8-9 have gone into the back market. whether into the pocket of the industry or into the pocket of the trader, it is black money all the same. Nobody can deny that-even if I say that 50 per cent of the production has not gone into the black market. What about this situation? This is an experiment which we have tried.

When Shri Somani met me the other day, I told him, 'Please apply correctives and see that this experiment is successful if we should support that'. What I say is that where control is removed in any industry, that sector should be given full freedom to organise distribution. This meets Shri Masani's point.

Provision for heavy fiscal penalties should be evolved and undue profit mopped up through those penalties.

There must be some provision. Small and medium irrigation programmes in all States should be fully implemented, blue-prints should be got prepared. I wish the hon. Minister of Planning decides that during 1966-67 all small irrigation projects should be done. Rural electrification is there, that should be done.

I would just like to tell the House that what we spend on our conventional liftirrigation would be cut by half if we just have a pumping set. There is another thing. If you just give them power even at 2 annas rate, it will further cut it by more than half. A gentleman cultivator 300 acres is spending about has Rs. 25,000 on his pumping sets and diesel. With electricity, he will spend only Rs. 10,000. This cuts into the cost of production of foodgrains, which is the only way how we can cut into our cost of production of agriculture and have cheaper grain, because you would not like to depress the prices unless the cost has gone down.

Agricultural target for each district must be fixed. The District Agricultural Officer and Development Officers must be given targets. If they do not fulfil them, their heads must roll.

Lastly, large-scale projects may be prepared. I am not against them, but these two years should be utilised in preparing those plans, so that there are no lacunae in the plans, and immediately we have generated some economy and our own resources, we may be able to go ahead with it.

I venture to submit that in spite of the elections coming on our head, it is the duty of every one of us to see that a proper climate is created in this country and legitimate and proper steps are taken. It is not a party question, it is a national question which has repercussions in the international field, and therefore it is definitely a far greater responsibility of the Government benches, but no

1690

less of the Opposition, who are as patriotic as anybody sitting on this side, and I do hope that a proper and appropriate attitude will be taken.

Shri Ranga: I thought when my hon, friend Shri Mathur stood up to speak for the Treasury Benches well as the ruling party, he would make a better show for the ruling party as well as for 'himself. I was hoping that some day if and when there comes into existence a national government or an all-talents government, he might possibly qualify himself for a place in it. His speech today has disappointed me so much that I do not think any one in his senses think of recommending his would name for such a position.

Shri Heda (Nizamabad): It might be helpful if you do not recommend.

Shri Ranga: I was also disappointed with my hon. friend Shri Muker-jee.

Shri Harish Chandra Mathur: Much more?

Shri Ranga: For this reason.

Shri Harish Chandra Mathur: I am sorry you are a disappointed man in this world.

Shri Ranga: Because I expected him to take such a line as would be common to all the opposition parties here, but most unfortunately for us he has chosen, for his own very good reasons, to pursue an entirely communist line of criticism and in that way made it so very difficult, if not impossible, for those of us who do not see eye, to eye with the general outlook and approach of the communist parties, both right and left, to associate ourselves so completely as we would have loved to with this motion It is because that of no-confidence. we had some fear that our communist friends would not be able to withstand the temptation of pursuing an entirely partly line that we took care not to associate ourselves, not to join in support of the motion to be taken up in this House. Yet, we had so much against this Government, and we felt sure that the country was itself seething with so much disaffection and discontent against this Government, that we ourselves of our own accord gave notice of a no-confidence motion. It is by a mere accident of either the ballot or of the timing of lodging the notice for this no-confidence motion that in the ballot Shri Mukerjee's motion came first, and we came next.

Shri H. N. Mukerjee: Don't grudge

Shri Ranga: I don't. That was the reason why he was able to have the opportunity which he has missed to make a common motion for the whole of the opposition. We certainly do not grudge his chance, although we deprecate the manner in which he has missed his opporunity, and we certainly have no confidence in this Government in spite of all that my hon. friend Shri Mathur has said.

He has invoked the fact of my being his colleague in the Public Undertakings Committee. And then he went on saying there is nothing wrong, some undertakings are doing well, some other undertakings doing badly; we are giving advices, it is only a pity that our committee had not come into existence earlier, otherwise we would have made it much better, and all the rest of it. He would not tell the House or remind the House that in spite of the fact that more than Rs. 2,000 crores have been sunk in these public undertakings. what they have done is to let the country down into losses, into hopeless losses; 3.6 per cent I think is the total net profit that those concerns which have shown any profits at all have been able to offer to the nation; when all of them are taken together. they have not been able to show even one per cent of profit, although the nation's money has been sunk into them to that enormous extent.

[Shri Ranga]

My hon, friend wanted us not to forget the achievements of this great Ministry, of this ruling party, during all the last 15 years. He was at pains to quote the Merchants' Chamber's statistics, but what about the statistics that have been incorporated that have been displayed only recently and distributed to us all by the Institute of Constitutional and Parliamentary Studies of which Dr. Singhvi is a Director? The Government themselves have admitted that the price spiral has become so unmanageable and there has been an increase of 80 per cent.

Shri Harish Chandra Mathur: I did say.

Shri Ranga: When compared to other countries, you find that in America there was only a two per cent rise.

Shri Harish Chandra Mathur: Мy hon, friend will understand that I said that till 1962 the prices had gone only to that extent, and it is from 1962 that there has been an increase of 55 per cent.

Shri Ranga: My hon. friend seems to forget that there was what was known as the British Government and a war-time economy, and during that war-time economy there was terrible inflation, and on top of that inflation, on top of that rise in prices, all this rise in prices has been taking place since the British left. What is more, as long ago as 1959 December or 1960 January, the Swatantra Party gave Government and a notice to this people against the warning to the danger of inflation spiral. We organised an anti-inflation day over the whole of this country. The Government did not heed our advice, our warning, it has gone on splendidly!

My hon. friend Shri Asoka Mehta, standing as he was at that time on this side, then said that a certain amount of inflation is built into every planning. Quite right, he was justified in saying that, and he was honest in admitting it. I took him to task even then when he was standing in the next seat, for having said that I said that, there was no need that kind of inflation; yet, knowingly, consciously, this Government indulged in this inflation, indulged in deficit planning and landed this country in the present plight in which we find ourselves.

Motion

Can anybody who is honest and in his senses deny this? If he denies this, then he would be denying the statements made by our friends themselves in justification of their own devaluation. They themselves have said that there has been an eighty per cent increase in price and secondly, there shoud no longer be any more inflation. But there has been inflation they say, and it is injurious and harmful to our social economy. Who is responsible for all this inflation if it is not this Government?

Shri Harish Chandra Mathur seems to take for granted that it is the monopoly of the ruling party to play the national role to be the champion as well as the architect of whatever is good for the nation and therefore, they have placed national interest before their party interests. So, on the urgings and eloquent pleadings of his chief the Prime Minister, he was good enough to resile from his own position of opposition to devaluation and he went to the extent of coming here and championing whatever this Government has been doing as their first spokesman.

Shri Harish Chandra Mathur: not be unfair; I have never back.

Shri Ranga: If he has championed them today in what he has said in such a lame fashion, what else has he done? I leave it to him to judge. Is this a national Government? Has it got any right at all to continue to function in the name of the country? Years ago, for a few years soon after

we became free, that Government could lay that claim to work for mational interests but then very soon it got into troubled waters and corruption. In 1948, we raised a chargesheet in Madras but then Pandit Nehru did not want it to be discussed in Parliament. He got it discussed in the working committee and would not come to any proper conclusion. The late Desabhakta Venkatappaih this Government in the Madras Legislature for a number of days and exposed how the canfler of corruption was creeping into the ranks of the ministers and congress legislators. The late Desathakta Venkatappaih **Pantulu** complained to Mahatma Gandhi a few days before his death and Gandhiji had read out that letter and warned the Congress people against the corruption that was creeping in. . We were remaining within the Congress and playing the same role in a much better and bolder manner than my hon. friends Shri Hanumanthaiya and Shri Mathur claim to be playing now. We were defeated at every step by Pandit Nehru. He came to that conclusion and forced it down the throat on the Congress Working Committee as well as this Parliament by saying that whatever complaints might be there against a minister should be decided upon by the chief minister and any complaint against the minister here in the Union Government should be decided by the Prime Minister. That was the conclusion which he reached and it came as a recommendation made by the Santhanam committee. What has been the fate of that committee and that recommendation? Only the day before yesterday, the Vigilance Commissioner Mr. Rap said that Government could not implement it. Parliament cavilled at it and therefore, they cannot go forward wit1 it. So much so we have been pressing this demand before Parliament. I think Mr. Mathur also supported us as well as Dr. Singhvi and various other sections of the House also for having an institution of ombudsman.

Shri Harish Chandra Mathur: I support you even now on this.

Shri Ranga: But till today my hon. friend Mr. Nanda who has also lent his moral support to this has not been able to get his Cabinet to endorse it. The President of this Republic made a reference to it and held out hopes that his Government was going give effect to it; he referred to this in a speech he made in Madras. we know, everyone knows what has happening throughout There were charges against the Mysore Chief Minister, against the Rajasthan Chief Minister, Bihar Chief Minister, Orissa Chief Minister, Madhya Pradesh Chief Minister. How many more do you want me to catalogue? Of course there was the man who died in Punjab. There were charges here against some of the Central Ministers too. Only the day before yesterday in the other House, the whole House rose in revolt against the failure of this Prime Minister as well as her Government to take timely action in preventing that officer from being sent as ambassador. It was after all that protest that they said: yes, we are going to stop it. It is this Government that you want us to believe as capable of providing national leadership to this country! What has hapened throughout India! You may say: well, we have small wounds and injuries here and there, so many these discontents are coming up but we are assuaging them; but there is nothing wrong with the body politic. That is the burden of the song of my helpless friend Mr. Mathur. Is it not Is it not a fact that what is happening over the whole of India is like carbuncles that are arising upon a diabetic Government, diabetic Ministry, diabetic leadership here? (An Hon. Member: Cancer). All these things culminated the other day in a bandh in U.P. Could it or would it surprise anybody if one of these days there were to be a bandh over this Government from among their own non-gazetted officers or even including gazetted officers. Highly paid

[Shri Ranga]

pilots ground engineers and signallers and other people who are getting thousands every month, belonging to the Air Ind a and IAC, they themselves were going on strike. have they done so? What is happening in the country? Even the INTUC has been obliged in several places to advise their workers or allow them to go on strike. · INTUC itself raised its voice against the manner in which the labour has been illtreated in so many of these public undertakings and it has in fact expressed its fear against the expansion public enterprises these nationalisation because in the nationalised industries the workere being treated much worse than in the private industries. Yet they talk about lawlessness.

No-Confidence

Nobody asked the Home Minister but he promised this country that he would resign from his position if within two years he could not succeed in putting down corruption. Has he succeeded? When that question was put to him he said: I have left it to the Prime Minister; I have placed my resignation in his hands and if he wants he can enforce it; I think there has been some improvement; we have been able to bring about some improvement in the administration. He still sticks to his position. True, he is much better than many of the ministers; true also that he has a higher sense of integrity than many of the ministers have been able to display. Nevertheless what is meant by integrity? A man should be able to stand by his word; a man should be able to say whether he has failed or not, and when he has failed he should be prepared to throw away his responsibility and show to the country that he is a man worth his salt. Judged on that anvil, my hon. friend Mr. Nanda stands condemned; the Prime Ministers one after the other stand condemned because they had not the moral courage to ask for the resignation of the minister in face of such a glaring failure. When min-

isters fail in this manner and room to an body and everybody to draw the conclusion that hanging on to their place is more dear, precious and sweeter to them than to stand by their word and discharge their duties. how can you expect the administration to rise to the occasion and to discharge their duties in an manner. My hon, friends there in the front benches, whose status has in an unofficial manner been raised the members of the Administrative Reforms Commission, they were good enough to extend their invitation to us and to my leader Rajaji. They ask us to come and appear before them and tell them what they should Why was this Commission appointed? Was it to salvage the Ministers' conscience or to salvage the conscience of the Government as a whole? Is it because they are not able to manage their own administration when they have appointed it? How does it happen that they came to be appointed a few weeks or a few months after one of their leaders came to be defeated in the race for Prime Ministership? Is there no political consequences . . .

Motion

Shri Hanumanthaiya (Bangalore City): This was appointed bv previous Prime Minister during lifetime as you know in answer to the no-confidence motion debate. He announced it in November.

Shri Ranga: Do I not know facts? The previous Prime Minister was being rivalled by Shri Morarji Desai. The only thing was that there was some kind of company management among their own ranks and they showed that it was a unanimous election. Whose eyes does my hon. friend want to blind and blindfold? It was a fact that there were two rivals for the post, and only one of them naturally could become the Prime Minister. It was only the next time that he had the temerity or the moral strength to openly stand against the candidate that was sponsored by their Congress President and the Chief Ministers. I will come to it later on.

Motion

This Administrative Reforms Commission was appointed. What is it that we have been asking all this time? One of the reasons why the administration has become so much foul, such an anathema to all of us, is the existence of permits, licences and quotas and their party-oriented administration. We want their administration to be handed over to an impartial, quasi-judicial commission to be presided over by a Supreme Court Judge. The Home Minister was agreeable to that also; some of us were invited for inner discussions and yet, this Ministry was not willing to accept that suggestion. Only the day before yesterday, the Commission also said that something could be done and some good effects could be achieved if only such a suggestion were implemented. But this Government is not the one which would implement that suggestion. Am I to go and place this once again before this august Commission so that the august Commission will have the privilege of saying, "Oh we have examined the whole thing from the left to the right and we have dismissed it as being impractical. This is a political demand." Let the Government, if they have got the courage at all, and if they are prepared to place, as the Prime Minister goes about saying, the nation's interests before party interests, let them be prepared to go to the people and say, "Yes; we are prepared to accept the suggestion and are going to implement it. We have appointed this committee or any other committee to work out all the details of the scheme and we shall implement it." They are not prepared to do that. This Commission is going to make its report in September next year. So, they can go to the country and say, "You come again and give once again your franchise; put us in power for another five years and we will do it. We have put half a dozen people including one of the Opposition leaders also, on that body. Therefore, put faith in us." That is not the leadership that this country wants or can accept.

Then, what happens to the Ministers? The Prime Minister repeatedly was saying that there is need for economy. What do they do? think of the time in this country anyhow of the manner in which Lord Rama used to behave. I need not go into all the details of his career but he was a man of his word, and here are these people, and how do they behave? We wanted a residence for the Prime Minister. We had one, and without any consultation or sanction of Parliament, they converted it into a museum by earmarking a crore of rupees worth of national property in a jiffy and that decision also was taken arbitrarily. We were agreeable to it because we did not wish to upset any memories of one who was one of our good old friends. Then the second Prime Minister wanted a residence: he wanted to be humble and he wanted to set an example to others who wanted or who were so very fond of palatial buildings. He went therefore into an ordinary house that was being given to a leader or the Home Minister. He was satisfied with ministerial equipment and residence. And they spent more than a lakh of rupees, if my information is correct, in order to reorganise it, so that secu- . rity arrangements, guests, reception and all other paraphernalia could be provided for the Prime Minister. Then, what about the new Minister? She has no use for it; the rooms are all too small; the height of guests has grown suddenly, seven feet high, and therefore sne stuck to her earlier one and she is not prepared to go into that building, and it has to be turned into another office, and I am told that they have been casting their eyes on some other palace, the Nizam's palace or whatever it is. This is the way things are done.

She went down to Andhra the other day, and what did the Ministers do; who are her proteges, friends and indeed her protectors? A building worth not less than a lakh of rupees has been refurnished by spending a lakh of rupees in order to make it fit

[Shri Ranga]

1699

for these big. Prime Ministers of India, So many other things had been done there. This is economy.

Only yesterday, it seems she was saying to somebody-it was published in the newspapers—that the Ministers come in small cars . . .

The Minister of State in the Ministry of Irrigation and Power (Dr. K. L. Rao): I had the honour of accompanying the Pime Minister during ner visit to Andhra Pradesh. I do not know what exactly the hon. Member means. There was no palatial building being built for her.

Shri Ranga: My hon, friend seems to be too anxious to recommend himself to the new Prime Minister. I did not say that they have built a new house. I only said that it had to be refurnished. Does he say that they did not spend anything at all on that?

Dr. K. L. Rao: Nothing at all.

Shri Ranga: Here are two statements. The hon. Minister says tney did not spend anything. But tne whole of Andhra is crying aloud, and the papers are full of this news. I do not know what my hon, friend means. Anyway, this is the way tney deal with economy measures. of the big cars of the Ministers nave been given up and they are going in for small cars. What a grand sense of economy! This is the Government and that is why we refuse to recognise it as a national government.

Then, sometime ago, the Home Minister complained that the Opposition parties were trying to take acvantage of the lawless atmosphere in the country. Why should there be such a lawless atmosphere in the country? I tried to answer it once before in this House during a debate on Kerala bundh. How many bundhs we have! How many bundhs we have had in this country! The latest of them is the students' bundh in the Banaras Hindu University, and a most

wonderful and effective bundh is the Government employees' strike Uttar Pradesh. Would this Government carry on in this manner? Would it say to itself, in order to salvage its own conscience that it would carry on in the manner in which the British Government carried on? The Portuguese and Bourbon Government also carried on in that way; the Czar Government also carried on in that way. Yet, you know the consequences of those regimes. The same would be the consequences in this country if the Government continue to proceed in the way they do.

My hon, friend the Prime Minister was asking the people to observe austerity in the light of this devaluation. On this devaluation my hon. friend Shri Mukerjee waxed eloquent against it. I am neither in favour of devaluation nor am I opposed to it. But who is responsible for this deva-All that has happened has luation? made devaluation absolutely inevitable, and my hon, friend now says: "Oh, my admiration is for our colleagues for having accepted the surgeon's knife." But who asked them to go round the world ignoring the laws of health, economic health, social health, and then bring about this cancer and tumour upon themselves, upon whole society, which has made surgeon's knife inevitable, to come down upon the nation as a whole? It was this Government itself which did For that we condemn it and that condemnation my hon. friend Shri Masani has placed before this House in such an eloquent and effective manner the other day.

15.00 hrs.

Now, if my hon. friend Shri Mathur has any quarrel with the thesis that my hon, friend Shri Masani has placed before this House, he should have come forward and prepared better to answer it. Why not the Government answer it? What is it that Shri Masani has asked for, except what the Prime Minister and her advisers in the Planning Commission have been pleading before the nation that tne people should live within their means, that we should cut down our unnecessary expenditure, that We should economise in governmental expenditure, that we should no longer indulge in huge, big, gigantic projects, which would not be able to yield any results in the near future and that we should the highest priority to agriculture. and that we should not play with suicidal luxuries like Bokaro rest? Mr. Masani had sagacity to suggest all these things here earlier; 15 months ago he warned the country. I wish to tell my friend, Mr. Mukerjee, that it is not because America insisted on devaluation that devaluation has come now. Devaluation was inevitable. Indeed, this is the second phase of devaluation. There was an earlier one. when Jawaharlal Nehru was alive, Great Britain devalued the pound. Who knows? There may be a third and fourth one also if this junta of Congress leaders were to manage themselves to be returned here once again in a massive majority, because they caused all these troubles. They wasted public funds; they wasted the national opportunities that were given to them.

Mr. Mathur was saying, we have achieved so many things, so many more schools and so on. What about compulsory elementary education which Gokhale had pleaded 60 years ago, which we had sworn to ourselves in the Constituent Assembly to achieve within 10 years after independence i.e. by 1960? That has gone and nobody thought of it. One Chief Minister thought of it and he had to pay the price by going out. Why did the several Chief Ministers and successive Prime Ministers also neglect this fundamental elementary duty? They did it because they found it to their benefit. As a result of the failure of the Governments here as well as in the States to implement that sacred pledge-that we had given to ourselves in the name of the Constitution to introduce compulsory and free elementary education, they have succeeded in keeping 75 per cent of our electorate illiterate even till today. Shame on them! The result is that these illiterate people have been enslaved to the symbol of bulls and with the help of the bulls they have been able to rule here.

My friend talked about the sacred cow. I am reminded of that also in the manner in which the Prime Minister has gone round from one country to another. In one country she said that in Vietnam she wanted that there should be scope for talks and both parties should be willing for talks. But when she went to Soviet Russia, under the cupolas of those Churches she got inspiration and she said, there was some imperialistic power under whose influence things are going on. In their theatres in Russia they have still got the devil's dance. She must have seen some devil's dance and said, there were some imperialistic powers under whose influence things are going on and so bombing should be stopped.

My friend wants us to condemn America. Yes, under different circumstances, we might be willing. But he seems to forget what happened in India in 1962 when China invaded our Did not Jawaharlal Nehru country. send out an SOS to all the countries all over the world saying, "please come to our rescue"? Who came to our rescue then? Straightway, almost with atomic speed, America and UK to our rescue. Some other countries also helped us. people say, we do not want American small arms and armaments. posing with the help of some those whom Mr. Nanda wanted to castigate as devils incarnate and put them in jail-I mean those who call Left Communists-if themselves China had continued their invasion and captured the whole of Bengal and Assam, surely Jawaharlal Nehru not have himself welcomed not only American but also trained American personnel to come over here and help us?

Shri Shivaji Rao S. Deshmukh (Parbhani): No.

Shri Ranga: You were all bachhas in those days when we were fighting for freedom. The first cry for freedom of India was from Hume, Weder burn Sir Athur Cotton. need not be afraid or fight shy of invoking and welcoming the help of foreigners in the sacred cause of protecting her territory.

Is it not shameful that even today this Government is not prepared to say that it would take all possible measures to evacuate the Chinese from our territory occupied by them? All that the Government says is that it would pursue peaceful methods and only if those methods fail, they would think of other steps. It is that kind of doubtful sense of patriotism that has pervaded and is corrupting their minds and souls that we are opposed to. That is why we want this country to make a change. But how can this be done? These 370 people are not going; they have stuck to their seats. If they are shifted from one place, they are quarrelling about No. 2, No. 3 and so on. Are these the people to make any kind of sacrifice? Of course, all credit goes to my friend Mr. Tyagi, but he is just one amongst 65 members of this They are all waiting for Ministry. another reshuffle to get in. Since these people are not going away, we have moved this motion in order to educate the people in this country and warn them about the failures and incompetence of these people to provide the national leadership that is necessary at this juncture. Would they heed our advice? They may or may not. We are cocksure they would not. They have not got anything to say in favour of themselves except that they are not going to be defeated and they are going to be here another 5 or 10 years. That is song their leader has been singing in Moscow. What a shame! The British people were saying it. Winston Churchill asked, "Has His Majesty the King made me Prime Minister liquidate the British Empire?" What

happened to the British What has happened to the Party in Kerala, the same fate would overtake them in many other States also. It ought to overtake We will do our best. But if not succeed, we want them to resign here and now or at least within month's time so that they can gather their dhotis and saris and go out. B they would not do it. I want to expose them to the people, show how they stick to power like leeches until the country goes to dogs. In the name of national crisis, the Prime appeals to the people to respond to her call. Why should they respond to this call coming from people who have been repeatedly proved to have been not honest, to have been corrupt, to have been incompetent and unable to stand by their own words and to have deceived the country? said that there would be no devaluation at all. All the points that could have been advanced by the opponents of devaluation were already advanced by the Finance Minister, the Planning Minister and the Commerce Minister. They said so. All these things have gone over the winds, and they still remain in power, they hang on to it. It is these people who do not deserve to remain in power. So we want them to go.

Motion

Then what is to happen? Immediately thereafter, as soon after as posisible, we want them to go to the President and ask him to order general elections, only for the Parliament now and not for the legislative assemblies in the States. It is by joining these two elections that these people have been able to get all those people who are not considered to be good enough for their Assemblies to be kicked up here into the Parliament in such a facile manner. Let them have a separate election for Parliament. Then we can see how many of these gentlemen would be able to come back. Then we would be able to show that there is a real swing of public opinion in this country. Then, soon after that, we also want the State Ministries also to be

dismissed by the President and elections to be held. After these elections are held, when the parties come back here, it would be time enough for all of us, all the leaders of political parties as well as other leaders in the country, national leaders who. fortunately for us, are still available even outside the ambit of political parties, to put our heads together and see whether we cannot possibly have a really, truly and fully-hundred per cent full-fledged—representative national government, a national leadership. Even supposing these people are to come back in a majority, they would not be able to claim to be a national government because this is a cosmopolitan country, a country of so many languages, so many different religions, so many social cleavages among its so many castes and communities, and in a country like this this system of oneparty rule is not suitable and it would not be able to provide the necessary leadership, national leadership. This is just the occasion, this is just the period we should have a national government, when such a national government can be brought into existence.

Who is to take the initiative for all that? This is my final poser to you all. Someone or the other has to do it. These people happen to be in a majority today. Rightly or wrongly, for their own reasons, they have chosen her as the leader here in this House. Speaking personally for myself, I would have no objection in her continuing to be the leader. She is with whom I the daughter of one have fought so many times, so many years, but for whom I had great respect and affection. Therefore, am prepared to get on with her as the leader as I have to be prepared to get on with anyone else they may choose. But since they happen to have her there, let her take time by its forelock, let her take a decision and let her live up to her own oftrepeated statements that the country is more important than the party and

that she is prepared to serve the country even if she has to sacrifice her party interests. I hope she would be able to do it. I have got my own fears, but I hope God would wive her strength of mind, strength of character and strength of conscience to be able to pull this country out of this morass, in the manner in which I have suggested by organising a national government after the elections and having the elections as early as possible, in the meanwhile themselves resigning and wearing and saffron clothes going to people and offering their apologies for the failures they have heaped this country with.

Shri Heda: Mr. Deputy-Speaker, Sir, no-confidence motions have become a regular feature and as Professor Mukerjee, the mover of the present motion says, this is the biggest weapon in their possession. But its use so often makes that weapon lose its edge. From that angle, this has become a regular feature and, therefore, the debates on these motions are as good as any other major . debates..

However, the present motion has a certain significance. That cance was referred to a certain extent by Professor Ranga. In the last few months there have been certain spots of discontent and unrest. He has referred to a few of them-students' agitation, slowing down of work to the rule moves by the IAC personnel, various types of bandhs including those by government employees etc. Of course, he forgot to mention one particular move which is very significant in the present context, and that is the recent disasters that have happened in certain railways which gives an indication that there is a certain hand-the Railway Minister has enumerated it-of saboteurs behind all this. So it is in this context that the present motion was

[Shri Heda]

1707

sponsored. There is one other development which we have to remember. started the session Before this Communist Party, both Right Wing and Left Wing, who far the last few years were fighting, to use the words of Professor Mukerjee. like dogs. came together and along with them came the SSP. These three minor opposition parties made a common cause and I was surprised, rather amused, when Shri Madhu Limaye made an announcement on their behalf that they are working for non-Congress Government. I fondly that Shri Madhu Limave has revived his faith in democracy and. probably, he would work democratic means. But the way they organised themselves and proved their mettle on the very first day by holding the whole House to ransom and not allowing it to function showed that they have got a different strategy in their minds. Shri Mathur referred to 1962 and referred to the real intention of the Chinese in their aggression. He said the Chinese intention was to upset our development programme and thereby upset our economy and create a sort of vicious circle. If you take these two moves together you find that there is a particular significance to the present vote of no-confidence motion.

Having said that, let me come to another phrase often used by Professor Ranga on a number of occasions. In fact, in every major speech that he has delivered in the last one year or more he has been championing the cause of national government. I know him so well that I can claim, and I do not think he doubt it, that I know him as he knows himself. I do not attribute motive to him. I do not say he is after power. But what is it that he means? If a national government of his idea, of his concept, is to be formed, certainly he will find a place in it—there may be nothing wrong in it. But along with him will he like Shri Mukerjee also to find a place in it?

Shri H. N. Mukerjee: I am no candidate.

Shri Heda: You may not be, but if his concept is to be brought into practice then that will be the result. How would these two gentlemen pull on together? After the first day of the session, when I went home I was surrounded by a few friends who asked me "Mr. Heda, are you safe? How many ambulances were called to the House?". Parliament They frightened by the show, by the noise, by the organised movement in the House by some members allow any work to be transacted. If this trouble repeats in the Cabinet, it would be impossible for the Cabinet to carry on any work. Therefore. the idea or concept that Shri Ranga is championing is not practical from any angle.

Both the speeches from the opposition were more political than economical in content, even though referred to certain economic developments. Naturally, the most important economic development is devaluation. What were the reactions of Rajaji to this? His first reaction was different from the second one. His first reaction was that it is a natural corollary in the present conditions of our economy. He soon found that he did not exploit the situation fully. Therefore, he made a subsequent statement that he welcomed it because it would bring down the present Government. Today Professor Ranga says that he is neither in favour of it nor is be opposed to it. It is a very strange type of attitude that is adopted by

Much is said about devaluation. Whenever members talk about devaluation, they put forth two premises. The first premise is that our economy has become very weak that it needs a drastic remedy. The second premise is that that drastic remedy is devaluation. Many provided by people have given the simile of a patient and a doctor. When the condition of the patient becomes very serious, doctors think of an operation. Though one is not certain whether the patient will survive or not, one thinks that there is a better chance of survival by operation and, therefore, the operation is performed.

I do not agree with either of these premises. The situation has not become so weak. No doubt, there is What is weakness in our economy. the main reason for that? reason is that we had greater ambition than we could afford, so far as the pace of development of our country is concerned. We went far beyond our resources because we wanted to develop this country as fast as possible. The needs of our country are so great. Our country had been exploited for the last two centuries. Therefore, many weaknesses come in. Naturally, as people's government, we took to planning and one after the other, three Plans were implemented. The Fourth Plan is in the offing. Our plans were all very ambitious. This was the main factor which brought about a certain amount of weakness in our economy particularly in our balance of payments position. Naturally, we wanted greater imports of capital goods and even though our exports increased immensely, more than double, it could not keep pace with our imports. So, the gap in the balance of payments is the result of that policy. that angle one can say that the state of the economy is not that bad as it is supposed to be.

Secondly, devaluation is not a drastic remedy. It is a remedy quite often used by governments; practically every government has used it, sometime or the other. Generally, this is resorted to when a nation feels that that a radical measure is called for to boost up the exports and restrict imports. Our present situation warranted it and, therefore, this remedy was applied; and, I think, it was rightly applied.

The main accusation against devaluation is that it has given ground for the rise in prices. The trend of rising prices was already there. As Shri Mathur has explained at some great length, that trend was visible from 1962 onwards. Because of the bad crop last year, that tendency got further strength. So, that tendency was already there; you cannot accuse or blame devaluation for the rise in prices within the country.

But what is the real reason for that trend? The real reason is scarcity, and this scarcity existed in spite of the fact that production all-round gone far higher than the rise in population. In every sphere the increase in production has surpassed the increase in population. But the sumption or need of the people has also increased. People are eating better kind of foodgrains than they were earlier. Previously, a large section of the people in the north and south did not eat wheat or rice. Now, everyone has taken to wheat or rice. This is a good trend. This shows that the poorer sections are getting at least their minimum requirements. In spite of this increase in consumption, it cannot be said that food consumption in our country has reached the necessary level. We are not consuming that number of calories required for a normal person. Therefore, if we look at it from this angle, the increase in consumption is a welcome factor. This naturally creates a tendency for the prices to rise.

Along with it came another factor, which is also very important. There is a tendency among every section of people—I am not pointing to any particular section—to have more profits. Whether it is the wholesaler, middle man or the retailer, everybody wants to exploit the situation. This results in rise in prices. We can see this strange phenomenon even in Delhi. If you compare the rates for vegetables and fruits on Karol Bagh with the rates obtaining in Irwin Road or Bengali Market you will find that the rates in Karol Bagh are cheaper.

[Shri Heda]

£711

Now, that tendency must be fought and curbed. From that angle, a movement was successfully launched in Delhi which has produced good results. That is called the Price Resistance Movement. Unfortunately. as it happens in every movement, some black sheep enter the field and spoil the good name. However, it is a very good feature. Take the case of the super bazar, about which much has been said. I have no doubt that the super bazar will not make that much of profit which every ordinary trader is supposed to make. What is the object or function of the super bazaar? Its main object is to stabilise the prices, to bring down the prices. From that angle, it had been successful to a certain extent. Go to any chemist today. You will find that he is not able to charge as much as he was charging earlier. Rather, he is thinking of reducing his charges. That is a welcome feature. In the Shankar Market, adjacent to the super market, the traders have announced that they will charge 1 paise or 2 paise less on every item that is available in the super market. So, the main object of the super-bazaar was to stabilise the rates, to bring down the prices, and to a certain extent it has been successful even in the initial stages.

Professor Ranga dealt with the projects. public sector and other Much has been said about it. Some public sector projects are very successful while some others are not that. successful. To my mind the reason for that is different. The main reason is that the nation has drafted the business talent in these public sector projects. Wherever the business talent was adequately existence the public sector project thrived very well and where it was lacking it did not thrive. What the reason? The main reason is that when the Britishers left, they behind a steelframe of ICS and we depended upon them. They were good so far as law and order and administration were concerned but they were

not made to look after, to run, manage these big public sector projects.

Motion

15.31 hrs.

[SHRIMATI RENUKA RAY in the Chair]

In my home city I had a very strange phenomenon to observe. The very same factories with the machines and with the same workmen were not able to produce goods worth Rs. 25 lakhs a year in one factory and in another goods worth 14 tonnes a day; but when the management changed, within three months the production went from Rs. 25 lakhs to about a crore of rupees in one and from 14 tonnes a day to about 95 tonnes a day in another. There was no extra money put in; there was no extra talent brought in. The change of management, better business organisational and management talent worked the trick and brought those results.

From that angle it is time that in these public sector projects we developed the business talent. The earlier idea of an economic service may be revived and given shape, thereby making the public sector projects more successful. The public sector jects have come to stay. Whatever the view of Swatantra and to a certain extent Jana Sangh may be, they would remain. They have a prominent role to play and they would be playing that role. Therefore, it is our duty, a national duty, to see that they play those roles and become more successful.

Again, so far as the stabilisation of prices is concerned, I would refer to another factor. All India Radio has been announcing the prices and there has been some criticism of it. The criticism is not wrong but the announcement by All India Radio has played a definite role in stabilising the prices. No doubt, there are some merchants and traders here and there who refuse to sell at those prices and say "Go to All India Radio and purchase"; but the fact remains that the purchaser knows what are the prices and, therefore he can fight, quarrel, at least bargain, with him. In many cases he becomes more successful. Along with it, I would suggest, this Parliament gives a power to Government so that the name of any merchant or trader, who charges more price than what is should be particularly of manufactured articles a number of manufacturers and industries have come forward announced that they have not increased the prices of their soap or other articles-may be announced by the All India Radio. At present we cannot do it because we may be charged for defamation. If we give that power to the Government and Government adopts this method-as swadeshi and boycott, two aspects of the thing, went together-namely, nouncement of prices by All India Radio and in a way blacklisting these people it would bring the desired effect.

No-Confidence

The effort of the Opposition to paint the Government in the blackest colour will not be successful. Their lenge that we should go to the people and face them is unnecessary. Elections are coming and the challenge is there. In every democratic this is the best way to challenge each other and meet it. I have no doubt that after the elections the present Govetrnment and the present party will come in better colours than they expect.

थी उ॰ मृ॰ त्रिवेदी: सभानेत्री महो-दया, यह ग्रविश्वास का प्रस्ताव इस सदन के सामने इस तीसरी लोक सभा में चौथी दफा आ। रहा है। तीन बार पहले इस तरह के प्रस्ताव प्राचुके हैं स्रौर वे गिर गए। लेकिन मैं ग्रापको बतलाना चाहता हं कि इन प्रस्तावों के नतीजे बुरे होते हैं। इस बात को इस गव-र्नमेंट को ग्रच्छी तरह से समझ लेना चाहिये (इंटरप्शंज)

1076 (Ai) LS-3.

श्री बजराज सिंह (बरेली): प्रस्ताव नहीं गिरता है, सरकार गिरती है।

श्री उ० मु० त्रिवेदी: सरकार नहीं गिरती है, वह प्रधान मंत्री को ले बैठता है ।

तलसी हाय गरीब की. कबहंन खाली जाय। ज्यों मुए ढोर की खाल से. लोहा भस्म हो जाए ।

हम जो भ्रावाज बुलन्द कर रहे हैं वह जनता की ब्रावाज है और जनता की ब्रावाज श्राप सून नहीं रहे हैं जनता की ब्रावाज की वजह से जो कुछ ही रहा है वह स्राप देख रहे हैं और भाप ने देख लिया है । ईश्वर न करेकि उस प्रकारका नतीजा फिर हो । पहले जो नतीजे हुए हैं उनको हम देख चुके हैं। पहले प्रस्ताव स्राया, लेकिन गिर गया लेकिन गंडित जी बदकिस्मती से नहीं रहे। नन्दा जी चल गए म्राठ दिन में, मुन्छा हम्मा। वह बच गए। दूसरा प्रस्ताव भ्राया। तीसरा प्रस्ताव ग्राथा। एक बहत बड़े ग्रादमी ने जिसने हमारे देश को उन्नति के शिखर पर पहुंचाने की कोशिश की स्रौर जिसकी मृत्यु के कारण हम सभी दुखी हैं, श्री लाल बहादुर शास्त्री, वह चले गए। ग्राज मैं कहता हं कि पहला काम ग्राप यह करें, ग्रगर ग्राप ग्रच्छा चाहते हैं, हमारे इस म्राज के प्रधान मंत्री को म्राप उनसे हाथ जोडकर हमारे साथ यह कहें कि वह कम से कम यहां से चली जायें और इस्तीफा देदें ताकि वह बात न आए। एक वात मैं बतलाना चाहता हूं। ग्राप इस बात को सुनें ----

एक माननीय सदस्य : ग्राप क्या ज्यो-तिषी हैं।

श्री उ० मृ० त्रिवेदी : ज्योतिष की बात मैं नहीं कहता हं। सत्य बात कह रहा हं। म्राप इसकी तरफ ध्यान दें।

[श्री उ॰ मू॰ विवेदी]

श्राप श्रच्छी तरह से जानते हैं कि श्राज से भठारह साल पहले संविधान बना था। संवि-धान में श्रापने डायरेक्टिव प्रिंसिपल्ज लिखे हुए हैं। इनमें श्रापने लिखा है . . .

Mr. Chairman: The hon Member will please address the Chair.

Shri U. M. Trivedi: I thought I was addressing the Chair; but I cannot face the Chair all the time, I have to face my friends also.

ग्रापने डायरेक्टिव प्रिंसिपल्ज में कहा है कि गो हत्या नहीं होगी। इस उसल को ग्रापने माना है। इसके लिए श्रापने कानुन बनाने की बात कही थी। मैं जानना चाहता हूं कि क्या ग्रापने कानुन बनाया? ग्रापने नहीं बनाया। यहां पर इसको लेकर प्रदर्शन हो रहे हैं। ग्रठारह साल बीत गए है। श्रापकी हिम्मत नहीं हो रही है। ग्राप एक पछल्ला लगा रहे हैं कि यह तो स्टेट सबजेक्ट है। कौन सा स्टेट सबर्जेक्ट है ? सारी पावर ग्रापके पास हैं। किमिनल प्रोसीजर कोड को ग्रापने कई बार एमेंड किया । इंडियन पीनल कोड **ग्राप एमेंड** कर सकते हैं। इनसालवेंसी एक्ट को ग्राप एमेंड कर सकते हैं। तो क्या इसको ग्राप एमेंड नहीं कर सकते हैं? क्या बच्चों को समझाने चले हो? क्या हम कुछ जानते नहीं है ? क्यों ग्राप इस तरह की बात हमारे सामने करते हो।

श्रापने यह भी कहा था कि हम सब के लिए एक सा सिविल कोड बनायेंगे। श्रौरतें सबकी होती हैं। हिन्दुश्रों की भी श्रौरतें होती हैं, मुसलमानों की भी श्रौरतें होती हैं। मुसलमान श्रौरत का पित मर जाता है या उसका पित श्रगर ऐसा श्रादमी होता है जो कि खुद नहीं कमाई करता है तो उस श्रौरत को घर से निकल जाना पड़ता है श्रौर उसको नाननफक्का नहीं मिलता है। उसके लिए श्रापके दिल में दर्द पैदा नहीं हुशा। दिल में श्रापके दर्द पैदा हुशा हिन्दु स्त्री के लिए। उसको श्रापने ऐसे सिकार दे दिए है कि सारे हिन्दुस्तान में जो

इसको लेकर मुकदमे चल रहे है उनकी वजह से हिन्दु लोग जोिक संयक्त कुरम्ब में रहना पसन्द करते हैं, उनके वे संयुक्त परिवार नेस्तोनाबूद हो रहे हैं। उसके लिए आपने फाउंडेशन डाल दी है। मैं पूछना चाहता हूं कि आपने ऐसा क्यों किया? हिन्दू स्त्री के वास्ते तो आपके दिल में दर पैदा हुआ, मुस्लिम स्त्री के लिए क्यों पैदा नहीं हुआ? मुसलमानों में तो एक आदमी चार चार औरतें रख सकता है, हिन्दू अगर अपने शास्त्रों के मुताबिक बच्चा पैदा करने के लिए दूसरी औरत लेना चाहे तो नहीं ले सकता है तब तक जब तक कि वह पहली औरत को तलाकं न दे दे। यह कानून बनाने की आदको जरूरत व्यों एड़ी? क्यों आपने.

Mr. Chairman: The hon Member is addressing the Government direct.

Shri U. M. Trivedi: I will do it through you.

सभापित महोदया, मैं श्रापको बताना चाहता हूं कि क्यों हम लोगों को—श्रीर सारे मुल्क को—इस गवनंभेंट से नफ़रत हो गई है। इस वक्त कांग्रेस पार्टी के सदस्य 370 हैं। हम भी यह मानते हैं कि श्रगर उसकी संख्या श्रगले चुनाव के बाद घट भी जायेगी, तो भी वे 240 से कम होने वाले नहीं हैं। हम जानते हैं कि कांग्रेस पार्टी के पास खूब पैसा है श्रीर वह खूब श्रच्छी तरह से लड़गी। श्रगर उसके सदस्यों की संख्या 240 भी रह गई, तो भी कोई परवाह नहीं है। श्रगर इस सदन में उसकी ताकत कम हो गई, तो हम लोगों को की बोलने की ताकत बढ़ जायेगी। वह दिन दूर नहीं है कि जब उसको यह नजारा देखना पड़ेगा।

श्री कमलनयन बजाज (वर्घा) : तो फिर नो-कान्फ़िडेंस मोशन लाने की जल्दी क्यावी?

श्री उ॰ मू॰ त्रिवेदी : सेठ लोग क्यों बीच में बोलते हैं ? श्री भागवत झा त्राजाव (भागलपुर) : माननीय सदस्य सेठ लोगों की तरफ़ से बोलते हैं।

श्री उ॰ मू॰ त्रिवेदी : श्री एच॰ एन॰ युकर्जी ने कहा कि हमारी सरकार श्रमरीका की गोद में चली गई है। मैं समझता हूं कि इमारे दौस्त चीन श्रीर रूस की गोद में चले गये हैं। यह सरकार श्रमरीका की गोद में क्यों जाये श्रीर हमारे ये दौस्त रूस श्रीर चीन की गोद में क्यों जाये श्रीर हमारे ये दौस्त रूस श्रीर चीन की गोद में क्यों जायें?

जहां तक इस गवर्नमेंट का ताल्लक है. मैं कहना चाहता हूं, "तुझे पराई क्या पडी. ग्रपनी नवेड़ तू', । क्यों यह गवर्नमेंट बार-बार वियतनाम के मामले में दखल देती है ? भ्रौर क्यों उस ने तिब्बत के बारे में भ्रावाज उठाने से इन्कार किया ? जब चीन ने तिब्बत पर कब्जा कर लिया, तो डांगे साहब उसकी निन्दा में एक शब्द भी नहीं बोले--उस समय की डीबेटस मेरे सामने हैं--ग्रीर इस बारे में सवाल पुछे जाने पर भी जवाब तक नहीं दिया । उस वक्त हमारी गवर्नमेंट भी चप रही। श्री मुकर्जी बड़ी ग्रच्छी ग्रंग्रेजी बोलते हैं, जो कि मैं नहीं बोल सकता । उन्होंने वियतनाम के बारे में एक बड़ी ग्रच्छी कविता यहां पर सुनाई । वह वियतनाम का बार-बार जिक करते हैं, लेकिन सवाल यह है कि जब चीन ने दो करोड ग्रादिमयों को मरवा डाला. तब वे कहां चले गये थे ? उस वक्त उनके दिल में---ग्रौर गवर्नमेंट के दिल में---दर्द क्यों नहीं था ? उस वक्त चाइनीज एम्बैसी में इस प्रकार की फ़िल्म्ज दिखाई जाती थीं कि एक तरफ़ जमीदार खडा है और दूसरी तरफ़ खेतिहर किसान खड़ा है। जब खेतिहर किसान ने बताया कि इस जमींदार ने मुझे सताया था. तो उस जमींदार की ग्रांखें शल से फोड दी गई और उसको मार दिया गया। उस वक्त कोई बोलने के लिए तैयार नहीं था। उस वक्त हमारे दोस्त कहां चले गये थे ? उस वक्त उनको यह कहने की हिम्मत नहीं

हुई कि संसार के किसी भी देश में ऐसा म्रात्याचार नहीं हुमा है और यह कि ऐसा म्रात्याचार नहीं होना चाहिए। जब मानवता को नीचे गिरा दिया गया था, उस वक्त कोई बोलने के लिए तैयार नहीं था। म्राज ये लोग चिल्लाते हैं कि वियतनाम पर चढ़ाई हो रही है।

Motion

ग्रमरीकल्ख के दिल में दर्द होगा, इसलिए वे वियतनाम में लड़ने के लिये जा रहे हैं। नार्थ वियतनाम ने साउथ वियतनाम पर हमला किया, लेकिन हम उसके बारे में कहने के लिए तैयार नहीं हैं। चीन नार्थ वियतनाम की मदद कर रहा है, लेकिन हम उसके बारे में कुछ कहने के लिए तैयार नहीं है। जब साउथ वियतनाम ने ग्रमरीका की मदद मांगी ग्रीर ग्रमरीका उसकी मदद करता है, तब इम चिल्लाते हैं।

हमारा दुर्माग्य है कि जब रूस ने हंगरी पर चढ़ाई की, तब यह सरकार चुप रही। क्यों? इसिलए कि हम हमेशा गुंडों से डरते हैं। हमारे मिनिस्टर फ़ार एक्सटनंल एफ़ेयर्ज कहते हैं कि हम इसरायल से दोस्ती नहीं कर सकते, क्योंकि उससे मुसलमान नाराज हो जायेंगे। कौन से मुसलमान नाराज हो जायेंगे? श्राखिर यह सरकार श्ररब देशों से क्यों डर रही हैं? मुसलमान नाम का यह डर क्यों है? हमें तय करना है कि हम अपने पांव पर खड़े होंगे और अपने हितों की दृष्टि से अपनी नीति को निर्धारित करेंगे। अगर हम एसा करेंगे, तो किसी की क्या मजाल है कि हमारे सामने खड़ा हो सके।

श्री भागवत झा झाजाद : अभी तो माननीय सदस्य कह रहे थे कि वियतनाम के बारे में कुछ नहीं कहना चाहिए, लेकिन अब वह इसरायल के बारे में सलाह क्यों देने लगे ?

श्री उ॰ मू॰ त्रि: थी. में तो सिर्फ लाजिक ग्रीर तर्क की बात कह रहा हूं। मैं तो सिर्फ यह कह रहा हूं कि हमको—ग्रीर इस सरकार

को--ग्रमरीका, रूप, इसरायल या अरबों से, किसी से भी, डरने की ग्रावश्यकता नहीं है। मेरा कहना यह है कि सरकार को किसी से डरना नहीं चाहिये। वह जो कुछ भी करे, वह देश के जिए, देश के हितों को दिष्ट में रख कर करे। अगर वह किसी से दोस्ती करना चाहती है, तो देश के हितों की दृष्टि से करे, वर्नान करे। हम को ग्रमरीका, इंबलेंड, रूत या चीन के दबाव में ग्राने की ग्रावश्य कता नहीं है। हमको किनी के दबाव में आप कर कोई काम नहीं करना चाहिए । हमारी पालिसी हमारे हितों पर आधारित होनी चाहिए और हमें अपने पांव पर खड़ा होना चःहिए । जो भी काम लाजिकल ग्रौर तर्कसंगत हो, इहमें करना चाहिए।

मैं 1959 की डीबेट्स पड़ रहा था। उस वक्त श्री डांगे ने कहा कि वी ग्रालवेज सपोर्ट दि फारेन पालिसी ग्राफ दि गवर्नमेंट। हम देखते हैं कि ग्राज कम्यनिस्ट हमारी फारेन पालिसी को सपोर्ट नहीं करते हैं। क्यो ? शायद चीन या रूस से कोई ग्रादेश ग्रा गया है. जिसकी वजह से वे हमारी फारेन पालिसी को सपोर्ट नहीं करते हैं। वे लोग दुसरों की क्यों सोचते हैं ? वे अपने मुल्क की सोचें।

पिछली दफा श्री स्वर्ण सिंह ने यहां पर कहा कि हम किसी से घवराते नहीं हैं, हम सब फैसले ग्रपनी पालिसी के मुताबिक करते हैं। मैं पूछना चाहता हूं कि क्या वह किसी हिन्दू को साउदी एरेबिया में एम्बैसेंडर बना कर भेज सकते हैं। वहां के लिए उनको लाजिमी तौर पर कोई मुसलमान ढुंढना पड़ता है। वहां पर सरकार को कोई किदवई साहब या कोई खान साहब ही ढूंडना पड़ता है? बहां पर सरकार किसी हिन्दू या सिख को नहीं भेज सकती है। इसकी वजह यह है कि साउदी एरेबिया की तरफ़ से कहा जाता है कि मक्का में कोई मुसलमान ही ग्रा सकता है ग्रीर हम

वहां पर किसी हिन्द को नहीं घसने देंगे। उन लोगों को खश करने के लिए सब कुछ किया जाता है, लेकिन अपने हितों की रक्षा करने का हमें कोई अधिकार नहीं ह । हम हर बात में दूसरों पर निभार करते हैं। इस नीति के कारण सरकार के प्रति लोगों में ग्रसंतोष पैदा हो रहा है और वे सरकार से नफ़रत करते हैं।

Motion

ग्रभी श्री हेडा ग्रीर श्री साथर यहां पर कांग्रेस की तरफ़ से बोले हैं। ऐसा मालुम होता था कि इन दोनों वकीलों को यह पता था कि हमारा मुवक्किल गुनाहगार है। जिस वकील को यह मालुम हो जाये कि उसका मविकल गनाहगार है, तो वह ठीक तरह से बहस नहीं कर सकता है। उनकी बातों से साफ पता चल रहा था कि वे भ्रच्छी तरह से समझ रहे थे कि जिस गवर्नमेंट के पक्ष में वे बोल रहे थे. वह इसके योग्य नहीं है।

श्री भागवत झा ग्राजाट : माननीय सदस्य किस का केस लड़ रहे हैं ?

श्री उ॰ मू॰ त्रिवेदी : मैं माननीय सदस्य की तरफ़ से, सबकी तरफ़ से, अपने मुल्क की तरफ़ से बोलता हुं। मैं भ्रपने मुल्क का केस लडता हं।

श्री हेडा ने कहा कि कांग्रेस पार्टी अगले चनाव में भ्रौर शक्तिशाली हो कर श्रायेगी। मैं उनको बताना चाहता हूं कि अगर कोई पार्टी कांग्रेस का स्थान ले सकती है स्रौर पावर में ग्रा सकती है, तो वह जनसंघ है। जनसंघ जो स्थिति प्राप्त करेगा, वह सबके सामने होगी। माननीय सदस्य उसकी फ़िक्र न करें। जहां तक मेरा सम्बन्ध है, मैं उनसे दूर नहीं हं ग्रीर वह मुझ से दूर नहीं हैं। मैं रूस, भ्रमरीका, इसरायल या ग्ररब देशों का बिका हुग्रा नहीं हूं । मैं पाकिस्तान से डरता नहीं हूं । में जब बोलता हं, तो पाकिस्तान रेडियो है

Motion

सबसे ज्यादा गालियां मझे खानी पड़ती हैं, हालांकि जो भी कार्यवाही की जाती है, वह गवनंमेंट की तरफ़ से की जाती है, लेकिन मुझे उत्तका दुख नहीं हैं।

जहां तक डीवैल्यूएशन का सम्बन्ध है, मैं पहले ही कह चुका हूं कि इस सरकार की तरफ़ से यह एक भयंकर भूल हुई है। जिस चीज की कीमत को बढाने की ताकत सरकार के पास नहीं है, उसकी कीमत को घटा कर उसने भयंकर भूल की है स्रौर उस भयंकर भूल का नतीजा आज देश को भगतना पड़ रहा है। सब चीज़ों के भाव बढ गये हैं। सरकार चाहे सुपर मार्केट खोले या श्रीर कुछ करे, इससे भाव कम नहीं हो सकते हैं। जहां तक सुपर मार्केट का सम्बन्ध है, उसकी स्थिति "चार दिन की चांदनी, फिर ग्रंधेरी रात" वाली होगी। यह सूपर मार्केट कुछ नहीं कर सकती। दिल्ली में कनाट प्लेस में एक सूपर मार्केट बना देने से देश की साधारण जनता ग्रीर खास तौर पर देहात की जनता को कोई फ़ायदा नहीं हो सकता है। श्री मायुर जोधपुर के रहने वाले हैं। वह अच्छी तरह से जानते हैं कि पहले गेहं पांच-सात रुपये मन बिक रहा था, लेकिन ग्राज 30 रुपये मन गेहं कहीं नसीब नहीं हो रहा है। तो क्या हालत है ? सीधे श्रांकड़े, सच्चे श्रांकड़े क्यों नहीं बोल पाते हैं ? क्यों स्टेटिस्टिक्स का सवाल लाया जाता है ? इस डीवैल्यएशन से ग्राज ऐसी खराब परि-स्थिति पैदा हो गई है।

एक माननीय सदस्य : डीवैल्यूएशन से पहले पांच रुपये मृत गेहूं कहां मिलता था ?

श्री उ॰ मू॰ त्रिवेदी: डीवल्यूएशन से पहले नहीं, मैंने सन् 50 की बात कही। ग्रापने कान क्यों बन्द कर रखे हैं? ग्राप कान खोल कर सुनिये।

जी गेंहूं उसे वक्त में विकताया उसकी ग्राज हलत क्या है? डीवैल्यूएशन से क्या हुआ ? आज वह 30 रुपये मन में भी नहीं मिल सकता । बतलाइए, हमारे यहां पालिया-मेन्ट में घी बिकता था, उसमें भी दो-दो रुपये बढा दिये । पहले जो 42 रुपये में मिल जाता था वह ग्रव साढ़ तैंतालीस में हो गया । बाजार में किताब खरीदने जाइए । डेढ रुपये की किताब साढ़े तीन रुपये में हो गई। 12 हजार, 13 हजार की जो कार ग्राती थी वह 16 हजार की हो गई। डीवल्यूएशन की रकम तो बढ़ रही हैं स्रौर बढ़ती चली जायेंगी। ग्रौर कर्जा हमारे ऊपर ड्योढ़ा हो गया। ब्याज की रकम उसी प्रकार बढती चली जायेगी । हम उसको चुका नहीं सकेंगे । डीवैल्युएशन से बहुत से नुकसान हैं। लेकिन मैं इसका पिष्टपेषण नहीं करना चाहता हूं क्योंकि डीवैल्युएशन की बहस में मैं पहले भाग ने चुका हूं। इसलिए इतना ही मेरे वास्ते ठीक होगा कि बगैर पुनरुक्ति किये मैं कहता हुं कि डीवैल्यूएशन की जो भूल गवर्नमेंट ने की है वह बड़ी गम्भीर भूल की है।

सभापति महोदय, ग्रब मैं देश की ग्रन्दरूनी स्थिति पर ग्राता हं कि कैसा हमारा एडमिनिस्ट्रेशन हो गया है । स्राज ऐडमिनिस्टे-शन हमारे सारे देश में बिलकूल लुज हो गया है । ब्युरोक्रेटिक गवर्नमेंट इस रूप में हमारे मिनिस्टरों पर हावी हो गई है कि जिसको कहा नहीं जा सकता । कुछ ऐसे दृष्टांत मुझे देखने को मिले कि जो सेकेटरी चाहता है वह बात मिनिस्टर को **करनी** पड़ती है। मिनिस्टर साहब लाख सिर पटक कर मर जायं, उनकी चलती नहीं। मिनिस्टर साहब लिखते हैं कि ऐसा करो । सेऋटरी कहता है, नहीं साहब ऐसा करोगे तो ऐसा होगा । मिनिस्टर साहब ग्रार्डर लिखते हैं कि नहीं, जैसा मैंने ग्रार्डर दिया है, वैसा करना पड़ेगा। वह कहता है ग्रच्छा हुजूर। ग्रार्डर तो लिख दिया, लेकिन 20-21 दिन के बाद ऐसा सूराग लगाया, ऐसा दिमाग लगाया कि ग्राखिरकार मिनिस्टर साहब ने वही किया जो सेक्रेटरी ने कहा था। तो ब्राज मिनिस्टर

[श्री उ० मु० त्रिबंदी]

की नहीं चलती, सेक्रेटरी की चलती है। सेकेटरी ने लिख दिया वही सच । इसलिए हमारी हालत दिनों दिन बिगडती हई चली जा रही है। एडिमिनिस्टेशन हमारा बिलकूल खराब हो रहा है। जहां भी हम निगाह डालें, हमको मालुम पड़ेगा कि हर जगह एडमिनिस्ट्रेशन में करप्शन छिपा हम्रा है। करप्शन मिटाने की बहुत बहुत हम लोगों ने कोशिश की, नन्दा जी ने पहलवानी से यह कहा कि दो साल में करप्शन मिटा देंगे। लेकिन उनकी वह पहलवानी धरी रह गई। दो साल में कुछ नतीजा नहीं निकला। हम किस नतीजे पर पहुंचे कि ग्रीर ज्यादा करप्शन के मसले देखे । जयन्ती शिपिंग कम्पनी वाला 20 हजार रुपये हा कपिटल भौर 20 करोड़ रुपये का लोन लैकर घम रहा है। एक दूसरा ग्रादमी, कलिंगा एयर लाइन्स वाला, 20 हजार का टोटल कैपिटल ग्रौर वह ठेके लेता है 4 करोड़ 14 लाख रुपये का काम करने का । ग्रौर कोई कान्ट्रेक्ट दिया जाता है, दूसरा कोई ब्रादमी होता तो उससे साल्वेंसी सर्टिफिकेट मांगा जाता कि 4 करोड की साल्वेंसी लाग्रो। वह हर एक साल में साढे छः लाख का नफा करता है स्रोर उसमें क्या होता है ? 2 हजार 981 क्विटल दूध बरबाद कर दिया जाता है । भगवान जाने कलकत्ता के मार्केट में बिक गया या कहां विक गया ? 2981 क्विटल दूध नेस्त-नाबुद हो जाता है। कहां चला गया ? कोई कहता है जला दिया, कोई कहता है गाड़ दिया, कोई कहता है फैंक दिया । 2981 क्विटल दूध का घी कितना बनता है यह जरा सोचना चाहिए। ऐसे ऐसे कितने ही कान्ट्रैक्ट हैं। लूट मची हुई है । कल्चरल डेलीगेशन के **नाम** पर, ग्रौर दूसरे नाम पर, तीसरे नाम पर जिसको जो बनाना था, उसके लिए उसने किस्मत ग्राजमाई की। उसको पैसा देते चल गये। किसी को 12 लाख, किसी को 15 लाख। एक सोसायटी कहने लगी कि हम तुम्हारे लिए एनसाइक्लो-

पीडिया बनाते हैं। जिन म्रादिमयों को हिन्दी का नाम भी नहीं मालुम, हिन्दी बोल नहीं सकते, हिन्दी भाषा क्या है, वह समझते नहीं, उन ग्रादमियों ने उनको काम दे दिया ग्रीर वह सारा रूपया खा गये। इस तरह वह सारा रुपया बरबाद हो गया ।

ऐडिमिनिस्टेशन इस तरह नहीं चल सकता। ग्राज एक ग्रफसर मुझे मिला था। वह कह रहा था कि हम नागालैंड में कैसे रहते हैं, वह सुनिये। वह कहता था नागालैंड में हम रहते हैं तो हम लोगों से टैक्स उगाहने के वास्ते, यानी ग्रफसरों के पास भी वह ग्राते . हैं ग्रन्डर ग्राउन्ड नागालैंड गवर्नमेंट वाले ग्रौर कहते हैं कि टैक्स का इतना रुपया लाग्रो नहीं तो कल जहमत हो जायगी। वह टैक्स का रुपया उन ग्रफसरों को भी नागालैंड में देना पडता है । यह गवर्नमेंट है ? इस गवर्नमेंट को शर्म से झक जाना चाहिए। कल इस्तीफा देते हों, तो ग्राज ही इस्तीफा दे देवें ग्रीर मेहरबानी करके यहां से चलते बनें। ऐसी गवर्नमेंट नहीं चल सकती। रेलवे का टी० टी० कहता है कि करें क्या ? रेवाजी के आगे चेकिंग नहीं हो सकती। ग्रगर गलती से हमने चेकिंग कर लिया तो पटापट हमारे सिर पर पडती है। हम को कोई बचाने वाला नहीं है। क्या इस तरह से ऐडमिनिस्ट्रेशन चलता है ? करप्शन का यह हाल है कि कोई काम बगैर करप्शन के हो नहीं सकता । आज सुबह एक आदमी श्राया । उसका 10 हजार रुपया बाकी है । गवर्नमेंट से लेना है। 10 हजार रुपया कोर्ट में जमा है। वह उसको पांच साल से नहीं मिल रहा है। एक ग्रादमी कहता है कि 5 सौ रुपया जब तक नहीं दोगे तुम्हारा दस हजार रुपया नहीं मिलेगा । उसका कोई मदद करने वाला नहीं है। यह बातें जो हमारे गवर्नमेंट के ऐडिमिनिस्टेशन की हैं, इससे लोगों को नफरत हो गई है यह बड़ी बड़ी बातें

Motion

वो छोड़िए, डीवैल्यएशन, एकोनामिक कंडीशन, वगैरह, इन लुमावनी चीजों को वहीं तक महदद करिये कि जो एकोनामिक्स में एम॰ ए॰ हों, वह एम० ए० वाले ग्रादमी यहां नहीं हैं। यहां तो वही म्रादमी म्रापको भेजने वाले हैं जो मामूली बातों को समझते हैं ग्रौर उन मामुली बातों से लोगों को सरकार के प्रति नफरत हो गई है। उस नफरत का मैं एलान करता हूं। स्नापके प्रति जो घृणा पैदा हो गई है, उसका मैं एलान करता हूं। स्राप से चो स्राज स्नादमी दुखी हो गये हैं, उनके दख को गाया मैं गा रहा हं कि आप को सतर्क हो जायं। ग्रापको जाना तो पड़ेगा। जल्दी चले जाइए तो बेहतर है। रंगा साहब कहते हैं कि आप अभी तो रहेंगे। लेकिन मैं कहता हं कि ग्राप नहीं रहेंगे। . . (स्थववान)

एक मानतीय सदस्य : ग्राप रहेंगे, मगर डबर ग्रावेंगे ।

श्री उ॰ मृ॰ त्रिवेदी : वह इधर वाला बोर्ड है न, तीनों बोर्ड यहीं भर जायेंगे, ग्राप यहीं रहेंगे। क्या बात है ?

हमारे कई दोस्त कहते हैं जो अपने को कम्यनिस्ट करके मानते हैं, उनको एकोनामी का एक सिद्धानत है, उनका सिद्धानत क्या है ? सब बातों में कंट्रोल हो । सब बातें गवर्नमेंट के हाय में ग्रायें। एक तरफ तो ब्युरोकेसी की बराई करते हैं कि यह बारोकेटस बड़े खराब हैं स्रौर एक तरफ कहते हैं कि सारी चीजों पर कंटोल करो । नतीजा क्या मिल रहा है ? लाइफ इन्थ्योरेंस कारपोरेशन बना । क्या फायदा हम्रा ! ग्रफसरों के सामने सलाम करना पड़ता है, झुठी बातें कहते हैं। गलत तरीके से सारे रूपये का उपयोग होता है। रूपया कहां लगा, कैसे लगा, किसने लगाया, इसका सारा नजारा हम लोग मुंदड़ा कांड में सून चके हैं। वह भी लाइफ इन्ज्योरेंस का ही रुपया था । भ्रापने दूसरे कारपोरेशन बनाये । कारपीरेशन जब बनने लगे तो किसी हद तक हम यह सोचते थे कि ममिकन

है, गवर्नमेंट के हाथ में बात जायेगी, पब्लिक यटिलिटी की चीजें हैं, उन पब्लिक यटिलिटी की चीओं में जो ग्रादमी नौकरी करेंगे वह इसकी निगाह में रहेंगे। लेकिन हम तो श्रीर नजारा देख रहे हैं। क्या हम्रा ? एयर इंडिया में हड़ताल हो रही है। किन ग्रादिमयों की हड़ताल हो रही है ? शर्म के मारे देखा नहीं जाता, बोला नहीं जाता, वर्णन नहीं हो सकता । कौन भ्रादमी हडताल कर रहे हैं ? दो हजार तनस्वाह पाने वाले, ढाई हजार तनस्वाह पाने वाले, तीन हजार तनस्वाह पाने वाले हड़ताल कर रहे हैं स्रौर तमाम देश का सी सी लाख रुपये का नुकसान करा रहे हैं। ऐसे पढ़े लिखे आदमी हडताल कर रहे हैं। इंडियन एयरलाइन्स कारपोरेशन में हडताल। रेलवे में टिकट बेचने वाले की 130 रुपये तनस्वाह और दिन भर में वह 800 टिकट बेचे तो 130 रु० तनख्वाह उसको मिलती है, लेकिन इंडियन एयरलाइन्स कारपोरेशन का ग्रादमी दिन भर में 16 टिकट बेचे ग्रीर उसको 300 रुपये तनस्वाह मिलती है। मगर वह हड़ताल करता है, उस पर काम का बोझ ज्यादा पड़ जाता है । यह स्रापका ऐड-मिनिस्ट्रेशन है, गवर्नमेंट का ऐडमिनिस्ट्रेशन है ।

Mr. Chairman: The hon. Member has already taken 24 minutes. total time for his party is 30 minutes.

Shri U. M. Trivedi: I am the spokesman of my Party. I have been allowed 30 minutes by the Speaker. I had a talk with the Speaker.

16 hrs.

इसी तरह की चीज हमने यू० पी० में देखी । उत्तर प्रदेश के सरकारी कर्मचारी हडताल कर के बैठ गये, गवर्नमेंट का सारा काम ठप्प हो गया । क्या आप अपने दिल पर हाथ रख कर कह सकते हैं, मैं सरकार से पूछता हं, क्या मिनिस्टर लोग ग्रपने दिलों पर

हाथ रख कर कह सकते हैं कि हमारी व्यवस्था ठीक है।

श्रीजि॰ भ० कृपलानी (ग्रमरोहा) : दिल हो तो हाथ रखें।

श्री उ० मु० त्रिवेदी : कहीं भी ग्रापकी व्यवस्था ठीक है। ग्रगर ग्राप में व्यवस्था करने की शक्ति नहीं है तो ब्राप सब इस्तीफा दीजिये और छोड़िये इस गद्दी को । इस गद्दी से चिपके रहने की क्यों कोशिश कर रहे हैं, क्यों चिल्ला कर कहते हैं कि हम नहीं छोड़ेंगे, गही से चिपक कर बैठेंगे, गोंद से लगे रहेंगे, लेकिन ग्राखिरकार ग्रापको जाना पड़ेगा, गोंद से चिपक कर हमेशा नहीं बैठे रह सकते। ग्राज जो व्यवस्था है, वह नहीं चल सकती, जो मैनेजमेन्ट है वह नहीं चल सकता । वे ग्रादमी बिक कर नहीं रह सकते जो व्यवस्था को ठीक नहीं रख सकते । जिन ग्रादिमयों के पास व्यवस्था को ठीक रखने की शक्ति नहीं है उनको ग्रपने ग्राप निकल जाना चाहिये । श्रापकी व्यवस्था का यह नमुना है, जोर का एलान है, डोंडी पीटी जा रही है, तमाम उत्तर प्रदेश के सरकारी कर्मवारियों ने हड़ताल की श्रौर नतीजा यह हुश्रा कि इतने दिनों के बाद ग्रापको झकना पड़ा ग्रौर ग्रब ग्राप खर्चा बढायेंगे, टैक्स बढायेंगे, फिर भी ग्राप नतीजे पर नहीं पहुंच सके । इसलिये मैं म्राप से यह कहता हूं कि ग्रापकी व्यवस्था-शक्ति कम हो गई है, इसलिये स्रापको यह छोड़ना ही पड़े**ग**ा।

श्री राम सहाय पाण्डेय : क्या छोड़ना पडेगा ?

श्री उ॰ मृत्रिकेदी: यह गद्दी। मैं फिर भाप से कहता हूं कि ग्राप जहां कहीं भी निगाह डालें भ्रीर देखें कि क्या हो रहा है, तो ग्रापको ये बन्द नजर ग्रायेंगे---बिहार बन्द, ग्रहमदाबाद बन्द, गुजरान बन्द, बम्बई बन्द, कलकत्ता बन्द, ये ग्रापको क्या बताते हैं ?

एक मान नीय सदस्य : ग्राप भी बन्द हए यानहीं?

श्री उ॰ मृ॰ त्रिवंदी: मैं तो बन्द नहीं हमा, लेकिन भले म्रादमी म्रापने मुझे म्रच्छा याद दिला दिया । जो भी बन्द हुए, उनमें इंट पत्थर फेंके गये, लोग मारे गये, गोली चली. उसको ग्रापने बन्द माना, लेकिन दिल्ली वालों ने बन्द कर के किसी पर गोली नहीं चलवाई. लाठी नहीं चलवाई, उसको ग्रापने वन्द नहीं माना । स्नापकी यह नीयत हो गई है कि उसकी बन्द मानो जहां पर गोली चलती है, जहां पर लाठी चलती है।

इस प्रकार की व्यवस्था ग्राप चाहते हैं, यह ग्रापको शोभां नहीं देती । ग्राप देख रहे हैं कि ब्राप ब्रापस में भी लड़ रहे हैं, लेकिन श्रापकी लडाई के बारे में हम कहना नहीं चाहते, लेकिन करें क्या कहना पडता है।

नागा लोगों की तरफ़ देखिये, मीजो लोगों की तरफ़ देखिये, वहां श्रापने क्या किया है। नागा ग्रगर बन्द्रक चलाता है तो ग्राप उससे घबराते हैं, नागा हमारे ब्रादिमयों को मार देवे, हमारे पुलिस वाले को मार देवे, तब तो जिस ने गोली चलाई वह नागा होस्टाइल कहलाया, लेकिन ग्रगर कहीं हमारा पुलिस वाला किसी नागा को मार देवे, तो नागा को मार दिया, पकड़ो पूलिस वाले को 🛊 ऐसे कितने लोगों को ग्रापने पकडा है t होम मिनिस्टर साहब यहां पर बैठे नहीं हैं, मैं उनसे जवाब तलब करना चाहता हूं ग्रापने कितने सैन्ट्रल रिजर्व पुलिस के ग्रादिमयों को बन्द कर दिया, क्योंकि उन्होंने म्रपना बचाव किया, ग्रपने बचाव में गोली चलाई 🕼 जिस ग्रादमी को ग्रापने वहां पर रखा हग्रा है. वह ग्रपनी हिफाजन के लिये ग्राज वहां पर गोली नहीं चला सकता, क्योंकि ग्राप यह ग्राक्षेप लगाते हैं कि ग्रापने नागाग्रों को मार दिया जो हमारे साथ लायल थे। एक भी नागा लायल नहीं है, सब होस्टाइल हैं, ग्रगर

श्चाप इन के साथ सख्तों से काम नहीं लेंगे— लेकिन ग्राप सख्ती से काम ले नहीं सकते । ग्रगर ग्राप सख्तों से काम नहीं लेना चाहते, तो मेहरबान, कृपानिघान, श्रीमान्, ग्राप यहां से निकल जाइये ।

एक माननीय सदस्य: उसके बाद कौन भाषेगा ?

श्री उ॰ मू॰ त्रिवेदी: उसके बाद हम हैं, क्यों घबरा रहे हो ?

Mr. Chairman: The hon. Member may kindly address the Chair.

Shri U. M. Trivedi: It was their interruptions which made me address them. They must not interrupt me.

वैदेशिक-कार्यमंत्री (श्री स्वर्णसिंह) : ग्राप ग्रकेले ही या किसी के साथ ?

श्रो उरु मू० त्रिवेदी : देख लो पीछे कितने ही हैं।

सभापति महोदय, मैं एक बात कह कर समाप्त करता हूं। वह यह है कि . . .

Mr. Chairman: The hon, Member time is up.

Shri U. M. Trivedi: Time is always up.

एक ही आपसे प्रार्थना करता हूं और वह यह है कि समय रहते हुए, विचारवान, बुद्धिमान आदमी भागना पसन्द करता है। अगर समय रहते हुए वह नहीं भागे तो उसका बड़ा नुक्सान होता है।

श्री कमलनयन बजाज : कांग्रेस वाले भागते नहीं हैं ।

श्री उ॰ मू॰ त्रिबंदी: कांग्रेस वाले भागेंगे श्रीर हम भगायेंगे। श्रभी समय है, जनता ने श्रापको समय देरखा है, उस जनता की बात को, श्रावाज को सुनो। Mr. Chairman: The hon. Member's time is up.

Shri U. M. Trivedi: As soon as my time is up, I shall sit down. But let me give them this final warning. आपका तमय पक चुका है और चूंकि आपका समय पक चुका है, इसलिये मैं जैमे बोलते हुए अभी बैठ जाऊंगा, बैसे ही समय रहते हुए आप यहां से चले जाइये, तो इससे देश का भला होगा।

श्री भागवत झा ब्राजाद : सभापति महोदया. सरकार पर ग्रविश्वास प्रस्ताव पेश करते हए विरोधी दल के तीनों सदस्यों ने तीन प्रकार के भाषण दिये हैं। एक ने विदेश नीति ग्रीर ग्राधिक नीति की समा-लोचना की--कम्यनिस्ट पार्टी के प्रवक्ता ने, स्वतन्त्र पार्टी के प्रवक्ता ने सरकार की ग्रायिक नीति को समालोचना की ग्रौर ग्रभी जो वोल गये हैं, इन्होंने खिचडी कहा । ग्रब प्रश्न यह है कि इन ग़लत तथ्यों भ्रौर म्रांकडों पर स्राधारित म्रविश्वास के प्रस्ताव पर हम लोग क्या विचार करें। इन्होंने कहा कि हमारी विदेश नीति गलत है, हमारी ग्राधिक नीतियां गलत हैं ग्रीर हमारी ग्रन्य घरेलु नीतियां गलत हैं । कम्युनिस्ट पार्टी के प्रवक्ता ने भाषण देते हुए हमें पब्लिक सेक्टर की याद दिलाई और कहा कि बी० म्रो॰ ए॰ डील के समान हमारे प्रधान मंत्री ने एक नये प्रकार का डील इस देश के लिये स्वीकृत कर लिया है जो बिलकृल गलत है। उन्होंने इण्डो-य० एस० फाउण्डेशन की भी याद दिलाई ।

स्वतन्त्र पार्टी के प्रवक्ता ने तोते की तरह से वही पुरानी रट लगाई कि कोई योजना देश में नहीं होनी चाहिये । उन्होंने यह भी कहा कि योजना नहीं बनाग्रो, योजना किमशन को तोड़ दो, ग्रायात पर कोई प्रतिबन्च नहीं होना चाहिये, विदेशी पूजी को ग्राबाघ रूप से, बिना किसी छूट के, देश में ग्राने दो ग्रौर यों कहा कि इस देश में विदेशी पूजी को सुट

Motion

श्री भागवत झा भाजादी

मचाने दो । ये हैं सिद्धान्त स्वतन्त्र पार्टी के. जो हमारी सरकार में अविश्वास के प्रस्ताव को पेश करना चाहती है। अगर ऐसा हो कि इस देश में किसी चीज पर भी प्रतिबन्ध नहीं हो. श्रायात पर प्रतिबन्ध नहीं हो, उसके श्रनसार इस देश मे विदेशी पुंजी पर प्रतिबन्ध नहीं हो, इस देश में योजना नहीं रहे, योजनायें नहीं हों, ग्रगर ग्रविश्वास प्रस्ताव को पेश करने के ये कारण हैं, तो मैं यह चाहंगा कि ये अपोजीशन पार्टियां हर बार हमारे अन्दर अविश्वास के प्रस्ताव लायें और हम हर बार यहीं कहेंगे कि हम योजना बनायेंगे, हम अपने देश के गरीबों के लिये योजनायें बनायेंगे, हम अपने देश में ग्रायात पर प्रतिबन्ध लगायेंगे. हम प्रपने देश में विदेशी पूजी की अबाध रूप से नहीं माने देंगे, उतनी ही माने देंगे कि जितनी की हमें आवश्यकता है अपने देश की आर्थिक ग्रवस्था को मजबत करने के लिये। ग्रगर इस ग्रविश्वास प्रस्ताव को लाने के यही सिद्धान्त हैं, तो बार बार अविश्यास प्रस्ताव को लाइये ग्रीर ये जानते हैं कि ग्रविश्वास प्रस्ताव लाने का क्या परिणाम हौता है। इन हे इस सदन में अविश्वास प्रस्ताव लाने का एक लाभ यह होता है कि हमको बार बार यह अवसर मिलता है, मुझको और मेरी सरकार को यह बताने का मौका मिलता . है कि हम इन तमाम चीजों पर दढ़ रहेंगे जिनको जवाहरलाल जी ने देश के प्रथम वर्षों में हमें दिया था। उन्होंने कहा था कि किसी भी अविकसित देश को विकास के पथ पर ग्राप्रसर करने के लिये यह आवश्यक है कि उस देश की योजना हो, उस देश का योजना कमीशन हो, उस देश में इन्वेस्टमेंट के लिये एक ऐसा पैटर्न हो कि जिस पैटर्न के श्रनसार उस देश का उत्थान हो। वह उत्थान उस देश के किसी खास वर्ग के हाथ में न जाये, बल्कि उस देश के विभिन्न लोगों को, विभिन्न वर्गों को उसका लाभ पहुंच सके ताकि आने बाले वर्षों में ग्रायिक रूप में केन्द्रीकरण, कन्सेन्ट्रे-शन ग्राफ़ इकानाभिक पांवर एण्ड वेल्थ न हो ।

इसलिये स्वतन्त्र पार्टी के जो सिद्धान्त हैं, वे ऐसे घातक हैं कि हम इन को मान कर ग्रविश्वास के प्रस्ताव पर कोई बहस नहीं कर सकते । मैं यह स्पष्ट कहं, सभापति महोदया, कि कांग्रेस पार्टी जिसमें में हं ग्रौर मेरे बहत से दोस्त हैं, समय समय पर हम ने अपनी आर्थिक नीति की स्वयं कट ग्रालोचना की है। हमारे साथी, हमारे बहुत से मिल्न हैं, हमारे बहुत से मिनिस्टर हैं, जिन्होंने समय-समय पर म्रन्तर-परीक्षा (इन्ट्रोस्पेक्शन) किया है। ग्रभी प्रधान मंत्री ने पब्लिक सेक्टर में काम करने वालों को भ्रपने यहां बुलाया था। उनसे उन्होंने बात की, उन्होंने स्पष्ट शब्दों में कहा कि हमारे पढ़िलक सेक्टर में क्या कठिना**इयां** हैं, कहां दोष हैं ? हम स्वयं बार-बार कह चके हैं, लेकिन उसी प्रधान मंत्री की इन बातो को जो स्वयं उन्होंने इन चीजों को सुधारने के लिये कही थीं, ग्रंग्रेजी की डिक्शनरी में से अच्छे अच्छे शब्दों को चन कर मसानी साह**ब** ने कहीं --- "ये मेरे शब्द नहीं हैं, ये प्रधान मंत्री के शब्द हैं। "यह प्रधान मंत्री के शब्द हैं। इस का क्या अर्थ है। प्रधान मंत्री ने पब्लिक सेक्टर को बला कर अगर सुधारने का प्रयतन किया तो इसके लिये उनको बडी नाराजगी। ग्रगरन सुबारें तो भी उनको नाराजगी। कहने का मतलब है यह कि स्वतन्त्र पार्टी के कहने के अनुसार, जो कि **लेसे फँग्रर** एकानमी है, हमें योजना न बनायें, उन के कहने के भनुसार हम विदेशी पंजी पर प्रति-बन्ध न लगायें, उन के अनुसार हम ब्लैक मार्केटिंग पर नियंत्रण न करें। स्वतन्त्र पार्टी के यह मगर मच्छ के म्रांसु इस देश की जनता के लिये नहीं हैं, उन के यह आंसू उन पूंजी पतियों के लिये हैं जिन के फैली दैवेलर वह ैं। श्री मसानी को बड़ा प्रेम ग्राता है **फैली दैवेलर** के नाम पर । उन्होंने कहा कि महालोनियिस फंली देवेलर हैं, उन्होंने कहा कि डा॰ वी० के० भार० वी० राव कियी एकानामिस्ट हैं। उन्होंने कहा कि कृष्ण मेनन ग्रौर मालवीय ग्रागे नहीं बढ सके । वाणिगटन

पेट्रियाट्स को समझना चाहिये कि हम इस देश में विदेशी पूंजी को, चाहे वह ग्रमरीकी पूंजी हो, कोई भी पूंजी हो, ग्रवाघ रूप से नहीं ग्राने देंगे ।

ग्रपने देश में हम निश्चित सहायता चाहते हैं । रूस ने अपने कठिनाई के वर्षों में सहायता ली, श्रमरीका को श्रपनी स्टैच माफ लिबर्टी को खडा करने के लिये प्रारम्भिक वर्षों में फांस से भीख मांगनी पड़ी थी ग्रीर उसने फांस के रुपये से माडेल बनाये थे। अमरीका को यह नहीं भलना चाहिये। इस प्रकार कहने का मतलब यह हैं कि किसी भी अविकसित देश को अपनी अर्थ-व्यवस्था को गतिशील करने के लिये विदेशी पंजी की जरूरत होती है, और भारत ने विदेशी पंजी लेना स्वीकार किया है तो कोई गलत काम नहीं किया। लेकिन प्रश्न यह है कि भ्रपने देश में चाह वह ग्रमरीकी पूंजी हो चाहे रूसी पूजी हो, चाहे पूर्वी पूजी हो चाहे पश्चिमी पूजी हो, किसी भी पूजी को मसानी साहब की तरह हम अवाध रूप से नहीं आने देंगे। इस लिये ग्रगर हम ने ग्रपनी ग्रांथिक ग्रवस्था की कठिनाई को महसूस किया और उसको मुधारने के लिये प्रयत्न किया तो हमने कोई गलत काम नहीं किया ।

इस सदन में डिवैलुएशन की चर्चा करते हुए श्री हीरेन मुकर्जी ने यह कहा कि हमने अपने देश को बेच दिया।

16.13 hrs.

[MR. DEPUTY-SPEAKER in the Chair]

ग्रपने देश की श्रयं-व्यवस्था पिछले वर्षों में कुछ कठिनाई से चलती रही है। हमने इस सिद्धान्त का प्रतिपादन नहीं किया जिसके अनुसार ग्रपने देश में ग्रयं-व्यवस्था को ग्रधि-नायकवाद में लाकर के सारी चीजों का राष्ट्रीयकरण करके उस को स्टेट सेक्टर में ले सकते जीकि कुछ पूर्वी देशों की व्यवस्थाय हैं।(ब्यवधान) में ग्रापको फैक्ट्स एंड फीगर्स दूंगा। ग्रगर ग्राप मुंह बन्द करके कान खोलें तो सब कुछ स्पष्ट हो जायेगा । लेकिन ग्रगर ग्राप सुनना चाहें तो मैं फंक्ट्स एंड फीगर्स दे सकता हूं, ब्रेन कहां से दूं।

मैं यह कह रहा था कि विदेशी पुंजी को लेने के लिये प्रावश्यकता यह है कि हम ग्रपने देश की ग्रर्थ-व्यवस्था को एक नया पैटनं दें. ग्रौर वह नया पैटर्न मिक्स्ड एकानामी के नाम पर देश में ग्राया। इस देश के ग्राधिक विकास का पिछले ग्रदारह वर्षों का इतिहास एक नये एक्स्पैरिमेंट का इतिहास है, एक नई कठिनाई का इतिहास है। यह बात सत्य है भीर कौन इसे नहीं मानता है। क्या भ्रभी हमने इस सदन में ग्रापसे कम शब्दों में इसकी ग्रालोचना की है। हमने स्वयं माना है भौर हमारे प्रधान मंत्री ने माना है इस बात को । ग्राप हो कौन इस बात को कहने वाले हैं कि राष्ट्रीय ग्राय में विद्व नहीं हुई । जब प्रथम योजना, द्वितीय योजना स्रौर ततीय योजना में देश की आर्थिक प्रगति सिर्फ एक सेक्टर में हुई तो ग्रापके कहने पर नहीं, हमारे कहने पर हमारे नेता पंडित जवाहरलाल नेहरू ने महालोंनोबिस कमेटी विठलाई । ग्राज भी मोनोपोलीज को खत्म करने के लिये **ग्रापके क**हने पर नहीं, हमारे कहने पर कांग्रेस पार्टी ने मोनोपोली किमशन विठलाया लेकिन स्वयं कांग्रेस जन सन्तुष्ट नहीं हैं उसकी प्रगति से । मोनोपोली कमिशन की जो रिपोर्ट है उसको कार्यान्वित करके हमें भ्रागे बढ़ना चाहिये । प्रश्न यह है कि इन तमाम बातों को हम स्वयं कहते हैं। ग्राखिर इन लोगों के कहने का मतलब क्या है। ग्रगर कोई सही बात नहीं हो सकी तो क्या सिर्फ ग्रपोजीशन ही ठकेदार है कि इन शब्दों को कहे। यह हमारी कठिनाई स्रायिक जगत में बराबर रही है। इस पर हमारा मतभेद हो सकता है देश के ग्रन्दर, यह ठीक है, कि म्राधिक कठिनाई हे निकलने का रास्ता क्या था। यह भी सम्भव हो सकता है कि इन ग्रायिक कठिनाइयों से निकलने के लिये रुपये के अवमुल्यन की आवश्यकता नहीं थी, जैसा कि ग्राप कहते हैं। लेकिन किसी भी

[श्री भागवत झा ग्राजाद]

ग्रायिक व्यवस्था के सामने, जब वह अपनी किटनाई के दौर से गुजरती है तो बहुत से अल्टर्नेटिव रहते हैं। उन में से ही अवमूल्यन भी एक अल्टर्नेटिव था। दूसरा अल्टर्नेटिव यह था जिसको इंग्लैंड की तथाकथित लेबर सरकार कहती है। वह असल में लेबर सरकार है नहीं इसलिये मैं उसे तथाकथित कहता हूं। इन तमाम अल्टर्नेटिव्ज में से इस सरकार ने अवमृल्यन को चुना।

प्रश्न यह उठता है कि इस ग्रवमल्यन के बाद हमें क्या क्या करना चाहिये था। कोई डिवेलुएशन की किताब को पढ़ सकता है जिस में उस के थ्योरिटिकल गण दिये होते हैं कि क्या क्या होना चाहिये। लेकिन ब्रापको चाहिये था कि ब्राप बतलाते कि ग्रवमुल्यन के बाद क्या करना चाहिये था। ग्रगर हमारी गलती कहीं पर थी तो ग्राप बतलाते कि कहां पर हमारी गलती है ग्रीर किस प्रकार ग्रवमृल्यन के बाद मृल्यों का स्थिरीकरण हो सकता है। हम ने स्वयं स्वतन्त्र पार्टी का स्टेटमेंट ग्राने के पहले इसको उठाया । कांग्रेस पार्टी के मेम्बरों ने ग्रपनी पार्टी के सामने इसे उठा कर एक नहीं दस सुझाव रखे कि उसके बाद सरकार को क्या करना चाहिये। ग्रापके नो कांफिडेन्स मोशन मुव करने के पहले हमने बतलाया कि ग्रब ग्रावश्यकता यह है कि ग्रवम्ल्यन के बाद देश में मृत्यों का स्थिरीकरण हो । यूगी-स्लाविया श्रीर फांस ने श्रपने श्रवमृल्यन का फायदा इसलिये उठाया कि वहां की म्रायिक व्यवस्था विदेशी पूंजी के सहारे मजबूत बन चुकी थी और वहां की कीमतों में स्थिरीकरण श्रा चुका था, उनका स्टैबिलाइजेशन हो चुका था । इसलिये ग्रावश्यकता इस बात की है कि देश में मूल्यों का स्थिरीकरण किया जाये । इस मामले में एकानामिक पालिसी के प्रस्ताव पर ग्रपने विचार मैं विस्तृत रूप से रखुंगा ।

इस के बाद दूसरी बात यह त्रानी चाहिये कि किस प्रकार हमारा निर्यात बढ़ सकता है । विरोधी दलों को यह बतलाना चाहिये था कि किस प्रकार हम ग्रायात खत्म कर सकते हैं। उनको यह बतलाना चाहिये था कि लिबरलाइजेशन ग्राफ इम्पोर्ट्स के नाम पर कौन-कौन सा कच्चा माल हम भ्रपने यहां भ्राने दें। लेकिन बजाय उस के एक स्वीपिंग सी ग्रर्थात् हवा वाली बात कह दी। मैं जानना चाहता हूं कि किन-किन बातों की ग्रालीचना विरोधी दल वालों ने की या जो कांग्रेस पार्टी के लोगों ने स्वयं नहीं कहा । लेकिन उन में श्रौर हम में फर्क यह है कि कांग्रेस पार्टी गणतन्त्र की पार्टी है। हमारी पार्टी के नेता पार्टी में बैठ कर, एग्जिक्यटिव में बैठ कर, हमारी बात तो सुनते हैं ग्रौर उस पर विचा करते हैं। स्वतन्त्र पार्टी में यह होता है कि फर्मान निकलते हैं श्री राजगोपालाचार्य के. ग्र**ौ**र उन्होंने जों कह दिया वह कानून बन गया । हमारी पार्टी में प्रधान मंत्री ने जो कह दिया वही कानन नहीं हो जाता, ग्रशोक मेहता जो कह देते हैं वही कानुन नहीं बन जाता।

एक माननीय सब्स्य : कामराज का कहना तो कानून हो जाता है ।

श्री भागवत झा श्राजाद : श्राप का म-राज की बात कहते हैं। कामराज जो कहते हैं वह भी कानुन नहीं हो जाता। हमारी पार्टी में भ्रौर ए०ग्राई०सी०सी० में बैठ कर हर मामले पर खुले ग्राम ग्रालोचना होती है। लेकिन म्रापकी पार्टी में वह बात कहां हैं। हमारी ग्रीर ग्राप की तुलना किस तरह हो सकती है। कहां राजा भोज ग्रौर कहां भोलुग्रा तेली । ग्रसल बात वह है ग्राप चाहते हैं सरकार ले लेना । हम तो चाहते हैं देश में कांग्रेस पार्टी के बजाय ग्राप सरकार बना लेते । बार बार ग्राप ने कहा "निकल जाग्रो निकल जाग्रों"। हम निकलना चाहते हैं ताकि देख सकें कि ग्राप में कितनी काबिलियत है, ग्राप में कितनी नैशनल टलेन्ट है सरकार चलाने की । हम चले जायेंगे तो क्या होगा।

Shri Mohammed Koya (Kozhikode): The Britishers said the same thing.

श्री उप्रमूप्तिवेदी: निकल तो जाग्री।

श्री भाग नेत झा आ जा द : तुम क्या निकालोगे । श्री हीरेन मुकर्जी ने कहा ''' (अय अवान) जरा सुनिये, कान खोलिये, मुंह बन्द कीजिये । श्रोपन योर इस सं ए इ झा योर माज्यस । में यह कह रहा या कि क्या स्वतन्त्र पार्टी सरकार बना सकेगी । जरा उस की तारीफ तो सुनिये । श्री हीरेन मुकर्जी ने स्वतन्त्र पार्टी के बारे में जितनी दलीलें दीं उन से पता चलता है कि कितने लायक हैं स्वतंत्र पार्टी वाले । स्वतंत्र पार्टी वालें । स्वतंत्र पार्टी वालें । स्वतंत्र पार्टी वालें । स्वतंत्र पार्टी वालें के खिलाफ़ दलीलें दीं । उन को सुन कर मुझे एक जज की बात याद श्रा गई । एक जज के सामने दो वकील श्राये । उन दोनों में से एक ने कहा:

"My Lord, here is the hon. pleader on the other side. He speaks nothing but falsehood, nothing but untruth, nothing but idiocy."

And the other pleader said:

"My Lord, here is the hon. pleader who is nothing but an incarnation of untruth."

After this, the Judge said,

"After this mutual introduction, let us proceed with the case."

इस म्यूचल इंट्रोडक्शन के बाद मैं कहूंगा कि मैं तो ग्राश्वस्त हुन्ना कि हमारी सरकार चलेगी क्योंकि इस देश की जनता ने हम को यह ग्रधिकार दिया है कि हम इस देश का शासन चलायें। मैं दावा नहीं करता कि यह शासन ठीक से चल रहा है, मैं यह दावा नहीं करता कि मैं ने ... (व्यवधान)

श्री बृजराज सिंहः ग्राप कर ही नहीं सकते। श्री भागवत झः श्राबाद : यह देखिये इन गणतन्त्रा वालों का बिहेबियर । अगर उन के बोलने के समय मैं बोलना गुरू कर दूं तो यह बोल नहीं पायेंगे । लेकिन उन को समझना चाहिये कि गणतन्त्र में अपोजिशन को भी कभी कभी मुंह वन्द करना चाहिये भौर दूसरों की बात को समझना चाहिये । मैं फैंक्ट्स बता रहा हूं। लेकिन ऐसा मालूम होता है कि फैक्टस एंड फिगर्ज देने से इनको कोई लाभ नहीं । इतके लिए इसका कोई महत्व नहीं । कितनी ही वर्षा हो बांस में कभी फल नहीं लगता है । यह बात ठीक है लेकिन फिर भी आप सुनें तो सही । प्रस्ताव जो आपने पेश किया है, उस पर बहस हो रही है । कुछ तो आपको सीखना चाहिये ।

जो हमारी इकोनोमिक पालिसी है उस पालिसी की मैंने स्वयं ग्रालोचना की है। मैंने स्वयं कहा है कि जितनी भी हमारी आर्थिक नीतियां हैं उनको जितना मागे बढ़ना चाहिये या नहीं बढ़ी हैं। मैंने स्वयं बारबार कहा है, हमारे प्रधान मंत्री ने भी बारबार कहा है, खाद्य मंत्री ने भी कहा है कि इस देश में सारी बातें बड़ें सुन्दर ढंग से नहीं हो रही हैं। क्या कांग्रेस पार्टी के किसी भी सदस्य ने या मंत्री ने कभी यह कहा है कि देश में सब को भरपेट खाना मिल रहा है ? क्या कामर्स मिनिस्टर ने कभी यह कहा है कि सब को बदन इकने के लिए कपड़ा मिल रहा है। प्रधान मंत्री ने स्वयं इस देश में यह कहा है कि हमारे सामने कठिनाइयां हैं। क्या कभी उन्होंने किसी बात को छिपाया है ? सब कुछ कह कर डाक्टर श्रीमान रंगा साहब ने कहा कि यह सरकार डाँयाबिटीज से पीडित है। रोग का एनेलेसिस तो उन्होंने कर दिया लेकिन भ्राप देखें कि निदान उन्होंने क्या सुझाया ? उन्होंने कहा कि इसको पोटाशियम साइनाइड खिला दो । मामुली सी दवा इंसुलिन इस रोग के निदान के लिए सुझाई जा सकती है लेकिन उन्होंने कह दिया कि इसको पोटा-शियम साइनाइट दे दिया जाए । इस देख

[श्री भागवत झा ग्राजाद]

के जो डाक्टर हैं ग्रगर वे किसी डायबिटीज

के पेंग्नेंट के लिए पोटाशियम साइनाइड

प्रैस्काइब करें तो क्या देश की जनता उन

पर विश्वास करेगी।

बार बार उनकी तरफ से कहा जा रहा है कि अगले इलेक्शन में हम देख लेगें। मेरा यह कोई स्कोरिंग प्वाइंट नहीं है। नेकिन इतना मैं ग्रवश्य कहता हं ग्रीर बार बार मैंने कहा ह कि इन पिछले ग्रठारह वर्षों में हमारी ग्राधिक नीति में गड़बड़ी रही है। उसका निदान मैंने स्वयं किया है। हमारी कठिनाइयां क्यों हैं ? इसको हमें देखना चाहिये स्रोर उनको दूर करना चाहिये । कौन कहता है कि हमारे देश में आज बहत से व्यक्तियों को 68 पैसे रोज नहीं मिलते हैं। क्या यह बात हमारे किसी मंत्री ने, हमारी सरकार ने या किसी सदस्य ने कही है ? हम जानते हैं कि आजादी हमने दिलाई है ग्रौर उस समय दिलाई हे जब ग्राप में से बहत से लोग सोये हुए थे। मैं इस बात को भी मानता हं कि हमें राज करने के तरीके गाांधी जी ने नहीं सिखाये। मैं यह भी मानता हं कि हम में खामियां हैं ग्रौर हम से गलतियां हो रही हैं। लेकिन इस सब के बावजूद भी क्या ग्राप समझते हैं कि "कहीं का इंट कहीं का रोड़ा, भानमती ने कुनबा जोड़ा" वाली विरोधी पार्टियों से इस देश की बेहतरी हो सकती है, इस देश का कल्याण हो सकता है ? इस देश को हम भ्रच्छी सरकार दे सकते हैं।

श्राधिक नीति के बारे में श्रौर श्रधिक न कह कर मैं श्रब श्रपनी विदेश नीति पर श्राता हूं। हमारे हीरेन मुकर्जी साहब ने हमारे प्रधान मंत्री की बड़ी श्रालोचना की है विदेश नीति को लेकर। उन्होंने कहा है कि प्रधान मंत्री ने वियत्तनाम के प्रश्न को लेकर बराबर श्रपनी स्थिति को बदला

है। मैं समझता हं कि ऐसा कोई प्रश्न प्रश्न नहीं उठता है। वियतनाम पर हमारी सरकार ने कहा है कि मुख्य बात यह है कि वियतनाम का मिलिटरी साल्यशन यानी सामरिक निदान नहीं हो सकता है। . हमारे प्रधान मंत्री ग्रौर हमारी सरकार ने यह भी कहा है कि वियतनाम पर ग्रमरीकी बमबारी तरन्त बन्द होनी चाहिये। श्रमरीका को वहां बमबारी करना तूरन्त बन्द कर देना चाहिये। यह नीति हमारी पहले भी रही है ग्रौर ग्राज भी है। हमारे प्रधान मंत्री ने स्पष्ट गब्दों में घोषणा की है कि वियतनाम सनस्या का हल ग्रमरीका द्वारा वहां बमबारी करने से नहीं निकल सकता है, उसका कोई सामरिक हल नहीं है, उसका एक मात्र हल जेनेवा कनवेन्शन के अन्तर्गत तमाम सम्बद देशों को टेबल के पास बला कर ही निकाला जा सकता है। मैं पूछना चाहता हं कि वियतनाम के बारे में कहीं हमारी नीति में परिवर्तन हम्रा है ? कहां कोई परिवर्तन हम्रा श्रापको नजर स्राता है ?

यह बात ठीक है जो ग्राप कहते हैं कि ग्रांक्रमक की घोषणा होनी चाहिये। लेकिन स्राप देखें कि संसार को मालुम है कि भाकामक कौन है। हिन्दुस्तान के प्रधान मंत्री ने अगर आकामक की घोषणा नहीं की, ग्रगर द्विन्दस्तान के प्रधान मंत्री ने यह कहा कि जेनेवा कनवेन्शन के अन्तर्गत सम्बद्ध देशों का सम्मेलन हो ग्रौर ग्रमरीकी बमबारी पन्द हो तो मैं ग्राप से जानना चाहता हं कि इसस बडा, इससे सच्चा इससे निष्पक्ष सिद्धान्त श्रीर कौन साहो सकता है ? मैं समझता हूं कि हिन्दस्तान के प्रधान मंत्री ने संसार को आशा दिलाई है कि अभी भी एक देश है जो बार बार ग्रमरीका को ग्रन्ती बमबारी बन्द करने के लिए कह रहा है स्रौर कनवेन्शन में स्राने के लिए मजबुर कर रहा है।

भापने हमारे प्रधान मंत्री की इस बात

के लिए भी समालोचना की है कि आपने

यह क्यों नहीं कहा कि अमरीकी पायलटस

का बार किमिनल्स के नाम पर टायल किया जाए । मैं सभझता हं कि अगर हिन्द्स्तान

की प्रधान मंत्री यह कहती तो उस देश के लिए

भौर उस देश के लिए ही नहीं समस्त संसार

के लिए भी यह एक दुर्भाग्य की बात होती

क्या ग्राप नहीं जानते हैं कि ग्रगर वार किमिनल्स

बाद क्या स्थिति बनेगी ? बहादरी इस

बात में नहीं है कि इस देश को ग्रीर इस

संसार को हम यद्ध के किनारे धकेल दें।

एक बार क्युबा के मामले को लेकर यह तंसार युद्ध के किनारे पहुंच चुका था ।

तब कनेडी साहब ने भ्रपना गैस चम्बर जागत

कर दिया था, एक्टिवाइज कर दिया था श्रीर रूस की मिसाइल्ज भी तैयार थीं लेकिन

हिन्द्स्तान के प्रधान मंत्री स्वर्गीय श्री जवाहर

नाल नेहरू ने उस युद्ध को रोका। ग्राज

फिर हिन्दुस्तान की प्रधान मंत्री, उसी जवाहर

लाल नेहरू की पुत्री ने संसार को किसी युद्ध

में जाने से रोका है। इस में गलती क्या है।

श्रगर ग्राज वियतनाम में वार क्रिमिनल्स के तौर

पर उन पर मुकदमें चलते हैं तो याद रिखये कि

समरीका की बमबारी और तेज हो सकती

है ग्रीर साथ साथ ग्रीर भी देश उस में इंटर-

वीन कर सकते हैं ग्रौर उसका परिणाम

यह हो सकता है कि सारा संसार विश्वयद्ध

के फिर किनारे या पहुंचे । इसलिए मैं ग्राप

से पूछना चाहता हं कि हमारी विदेश नीति में

भापको कौन सी खामी मालम हई है। अगर

हमारे इस इवेल्यूएशन से ब्राप नाराज हैं

तो बेशक नाराज रहिये । लेकिन इस

इवैल्युएशन की आड़ में सारी की सारी

वियतनाम की नीति समालोचना श्रगर ग्राप

करते हैं तो यह बिल्कुल गलत है। हम

समझते हैं कि वियतनाम के सम्बन्ध में हमारी

सरकार ने जो नीति पहले श्रपनायी थी वही

नीति श्राज भी कायम है।

वियतनाम

के रूप में उन पायलटम का

किया जाए तो

छोटे मोटे ग्रीर भी प्रश्न इस बहस में उठाये गए हैं। अभी हमारे हीरेन मुकर्जी साहब ने कहा है कि हिन्दुस्तान के प्रधान मंत्री ने सूचना और प्रसारण मंत्री की हैसियत से इस देश में वायस ग्राफ ग्रमरीका एग्रीमेंट के तहत ग्रमरोकन पीस कोर के मैम्बरों को टांसमिटर लगाने की स्वीकृति दे दी थी। यह बात बिल्कुल गलत है। मैं समझता हं कि इस देश में ऐसी कोई बात नहीं हई है। ग्रगर ऐसी कोई बात हई होती तो हम लोगों को उसका पता होता । ग्रमरीका की सरकार ने यह जरूर कहा कि हम चाहते हैं कि इस देश में कृषि का उत्पादन बढ़े श्रीर उसके लिए इस देश में डिस्टिक्ट हैड क्वा-टंसंज में छेटे छोटे ट्रांसमिटर लगाये जायें। ग्राप जानते हो हैं कि हमने बहत पहले से इस प्रस्ताव को नहीं माना । यह प्रस्ताव कहीं भी नहीं है।

म्रापने इंडो-यु० एस**०** की चर्चा भी की है। ग्रापने इसका विरोध तो बाद में किया, आप से पहले इसी कांग्रेस पार्टी ने अपना विरोध प्रदर्शित कर दिया था। भ्राज से बहत पहले हमारे स्वर्गीय प्रधान मंत्री श्री लाल बहादुर शास्त्री के समय यह इंडो-य० एस० फाउंडेशन की चर्चा चली थी ग्रौर करीब करीब यह बात स्वीकृत हो चुकी थी। पार्टी के गणतंत्रात्मक तरीके को ग्राप देखें। ज्योंही इस प्रश्न पर हमने ग्रपने विचार व्यक्त किये, ज्यों ही इस प्रश्न पर देश के विचार व्यक्त किये गये...(इंटर ष्कान्स) जरा सूनो तो सहो । ग्रब ग्राप जानते ही हैं कि इंडो-यु॰ एप्त॰ फाउं-डेशन तहखाने में पड़ा हम्रा है। ग्रगर इसको इस देश में स्वीकार किया जाना है तो उसकी एक शर्त है । मैं ग्रन्तर्राष्ट्रीय सहयोग का विरोधी नहीं हुं। ग्रगर ग्रमरीका की सरकार छः करोड रुपये सात में हमारे देश में किसी खास सैक्टर को बढाने के लिए देती है ग्रीर हम जहां ग्रीर बहुत से कर्ज ले नहें हैं, वहां मैं सिर्फ यह वहता हं कि उस [श्री भागवत झा ग्रजाद]

पर उसका एडमिनिस्ट्रेटिव कंट्रे.ल नहीं होगा । आप देखें कि यह इसी पार्टी की महातता है कि उसको हमने रोका और तभी उसको स्वीकार करेंगे जब उसका एडमिनिस्ट्रेटिव कंट्रोल हमारे हाथ में हो ।

इस प्रकार ग्राप देखें कि चाहे ग्रार्थिक नीति को लेकर इनकी दलीलें हो अधवा विदेश नीति को ले कर, किसी भी नीति के सम्बंध में जो इनकी दलीले हैं वे ग्रविश्वास के प्रस्ताव को पास करने के लिए पर्याप्त बिल्कूल भी नहीं है। हमने स्वयं कहा है कि हमारी आर्थिक नीतियों में क्या कम-जोरियां हैं। स्वयं मंत्रीगण कहते हैं कि खाद्य नीति में हमारी कमजोरियां हैं। द्राज इसका ग्रापके सामने ग्राभास भी ग्राया होगा और ग्रापने देखा होगा कि कांग्रेस सरकार अपनी भ्रार्थिक नीति में बडा परिवर्तन करना चाहती है। उस परिवर्तन के ध्रनसार हम ग्रागे ग्राने वाले वर्ष में ग्रपने इम्पोर्ट को चार मिलियन करना चाहते हैं स्रौर उसके साथ साथ ग्रपने देश में प्रोक्योरमेंन्ट को **ग्र**धिक करना चाहते हैं । इस नीति का श्राभास स्राज हमें ग्रखबारों से मिलता है। गणतंत्र का ग्राखिर क्या टैस्ट है ? टैस्ट यह है कि ग्रगर हम गलती करते हैं ग्रौर उस गलती के प्रति बिल्कूल अपनी आंख मंद लेते हैं तब तो हम हटने के काविल हैं लेकिन जब तक हम

श्री किशन पटनायक (सम्बलपुर) : शर्मिन्दा होना चाहिये ।

श्री भःगवत झा श्राखाद : हम श्रापसे श्रिधिक जोरदार भाषा में बोलते हैं। फर्फ इतना है कि श्राप सिर्फ चिल्लाते हैं लेकिन हम बोलते हैं और साथ साथ करते भी हैं।

मैं प्रपनी श्रन्तिम बात पर श्राता हूं। हमें दुःख यह है कि यह श्रविश्वास का प्रस्ताव उस समय लाया गया है जिस समय कि नायूला पास पर श्राक्रमक चीन की विस्तारवादी नीति चल रही है। हमारे हीरेन मुखर्जी साहब ने कहा है कि प्रधान मंत्रीने चीन को क्यों रिफोंप दिया? मैं उनसे यह पूछना चाहता हं कि क्या प्रधान मंत्री यह कहतीं कि चीन बडा भारी और बड़ा ग्रच्छा साम्यवादी देश है? जिस साम्राज्यवादी चीन की खंखार ग्रांखें हमारी जमीन पर हैं, जिसके पंजे हमारी जमीन पर हैं क्या उसकी हम प्रशंसा करते ? हमें दःख इस बात का है कि ग्राज जब नायला पास पर चीन के लाउड स्पोकर फिर वही तराना गा रहे हैं जो कि उन्होंने उस समय गाया थाजब हमारे देश पर ग्राक्रमण किया था ग्रौर ग्राज भी जब चीनी दैत्य के काले ग्रौर खंखार पंजे हमारे नेफा के बोमदीला पर पड रहे हैं, ग्राज जब कि कश्मीर की तराइयों में पाकिस्तानी जाससों का जाल फिर से ग्राना चाहता है, भ्राज जब कि पाकिस्तान सैबर जैट ग्रौर पैटन टैंक मंगा कर फिर से हमारी बारामला की घाटी पर चढाई करना चाहता है, ब्राज जब कि बारामुला की तराई में श्रीर श्रीनगर की उपत्यकाओं में फिर से यह गान किया जा रहा है कि हम उनका विरोध करेंगे, उस समय इस हमारी अपोजीशन पार्टीज ने इस सरकार के हाथ मजबूत करने के बजाय, ग्रविश्वास का प्रस्ताव हमारे सामने रखा है। यह ग्रविश्वास का प्रस्ताव उस समय लाया गया है जिस समय देश की म्रायिक व्यवस्या ग्राप सबका सहयोग चाहती है, सबके कंधों का जोर चाहती है। ग्रापोजीशन के सदस्य इस ग्रविश्वास प्रस्ताव को उस समय लाए हैं, जब कि हमारे प्रधानमंत्री ने मास्को में जारी किये गए ज्वाइंट कम्यनिके में वियतनाम में ग्रंदरीकी नीति की तीव निन्दा की है ग्रौर स्पष्ट रूप से कहा है कि वहां पर बमबारी को बन्द कर नेगो-शिएटिंग टेबल पर बातचीत की जाये।

वास्तव में ग्रापोजीशन ने सिर्फ एक बात का ख्याल किया है चूंकि पांच महीने के बाद चुनाव ग्रा रहा है, इस लिए सारे सिद्धान्तों को हवा में फेंक कर चुनाव में लाभ उठाने के लिए यह प्रविश्वास प्रस्ताव लाना जाये। लेकिन हिन्दुस्तान की जनता जागरू है वह समझती है कि यद्यपि गंग्रेस पार्टी ने गलतियां की हैं, लेकिन ग्रगर इस पार्टी को बहुमत न मिला, तो इ देश में ग्रराज ता होगी। मैं पूछना चाहता हूं कि ग्रापोजीशन में कौन कौन से महानुभाव हैं, जिन की पार्टी मैं ग्रारटी में ग्रायेगी क्या उन के पास चुनाव के लिए पर्याप्त कैं डीडेटस हैं?

मैं समझता हूं कि यह ग्रविश्वास प्रस्ताव बिल्कुल ग़लत तकहीन, ग़लत ग्रांकड़ों पर, ग़लत तथ्यों पर, ग़लत समय में और ग़लत व्यक्तियों के द्वारा रखा गया है। इस लिए मैं इस का विरोध करता हूं।

Shri Hem Barua (Gauhati): The irony of fate is that this no confidence motion against Mrs. Indira Gandhi's Government has been tabled by the Communist Party of India some of whose Members were very active and offered their support to Mrs. Indira Gandhi at the time of the tussle for the Prime Ministership of India. This is the most unkindest cut of all, I would say.

Shrimati Renu Chakravartty: You would have supported Mr. Morarji Desai?

Shri Hem Barua: No, not that. Let When me divulge a secret. certain Members of the Communist came and told me: Mr. Barua, you should be active in seeing that she becomes the Prime Minister of India I said: I have nothing to do about it because it is the Congress Party which should elect its leader and he or she would become the Prime Minister of We have that sort of a moral standard and moral strength Whatever that might be, we do not try to divide the Congress Party into group of reactionaries and progressives.

Congress Party is a party as a whole for us and we criticise that party or Government, we criticise it as a whole; we do not try to draw a line of distinction like that. But the very fact that the Communist Party, some of whose Members offered active support to Mrs. Indira Gandhi at the time of her election to Prime Ministership have tabled this motion shows how her government has deteriorated beyond redemption. Or else, why should her own friends have turned their backs against her?

Shri Khadilkar (Khed): Their support was not solicited.

Shri Hem Barua: It might not have been; Mr. Khadilkar knows better. I listened with patience to Mr. Azad's speech. The total impression that I have got is this. When a foreign power, Britain, ruled us for about 150 years, there was a psychology in the mind of every white man in this country as if it belonged to them and he conducted himself in that particular way. I remember what an Irish poet has said about the characteristics of Englishmen in general; this is what he said:

Pride in their port and defiance in their eyes, I see the lords of humankind pass by.

That was the psychology that operated in this country when Britain ruled us; every blooming white man in India considered himself to be a part of the British Empire and a custodian of that empire. When I listened to Mr. Azad it was my impression that he also suffers from the same psychology: he is the custodian of the destiny of India; every congressman is the custodian of the destiny of India. That is the impression I get from his speech.

The Minister of Commerce (Shri Manubhai Shah): What is wrong about it?

Shri Hem Barua: Every Indian should feel that this country belongs to him and he belongs to this country and he must make all sacrifices for the country.

Shri Manubhai Shah: There is no contradiction.

Shri Hem Barua: He must not think that he is the ruler, and therefore he must enjoy certain privileges, whether he commits a wrong or he does not commit a wrong, and that under whatever circumstances, he must enjoy the privilege because he is a ruler. That psychology is to be demolished.

An hon. Member: The privilege that they are only to serve.

Shri Hem Barua: That is what they say, but instead of serving others. they serve themselves. That is the trouble in this country. That is the bane which Indian society suffers from today. The social mind that was created under the leadership Gandhiji and was growing under his leadership is today experiencing slow death, and in the face of that, individual aspirations have come to the surface, and these individual aspirations, when they come into conflict with national good lead to a bad situation; the situation is degrading today only because of the fact that the social mind that was created under the leadership of Gandhiji is experiencing a slow death. That does not exist today, and only individual aspiration exists today, and that is why the country is going to the dogs day by day. There is no doubt about it. It is with agony that I say this.

This is what Mr. Nehru, the first Prime Minister of India, said on the 19th September, 1947:—

"I am not satisfied with anything in India, and had not been for thirty years. Of course, we must meet the situation in every way we can, partly by psychology and partly by force."

The most unfortunate thing is that nobody has tried so far to meet the deteriorating situation in this country either by psychology or by force. Nobody has made any serious attempt to stabilise India or to put India on a solid foundation; that is the trouble in this country. Whether it is in the

field of economics or in the field of politics, whatever that might be these 19 years of Congress rule in this country have been a failure in every avenue of national and international life—failure in the economic field, failure in the political field, failure in the moral cum spiritual field. That is what has been happening throughout the 19 years of Congress rule.

An hon. Member: Misrule.

Shri Hem Barua: Yes, misrule. We must not forget one thing. At least our leaders should not forget one thing: that it is only on the capacity to canalise the nation's energies into channels of creative response that the success of leadership in this country lies, and this is more true in the case of India, because India is only recently emerging into the sunshine of freedom.

India has suffered an epoch of economic travail and torpor under alien rule. To be honest, has our leadership succeeded in sizing itself up to the compulsions of time? It has not. Have they succeeded in generating the dynamo of social mobility as soon as we became free? What happened after we became free? The intoxication of power became a psychological obsession with our leaders, and therefore no attempt was made to ignite or to generate the dynamo of social mobility in this country. We talk of China. What about China? In China, the capture of political power was not an end in itself. That was the beginning of a process for economic re-generation. We are in conflict with China today. That is bad. But I would say that the struggle for supremacy between India and China would be decided not in defence matters but in the economic field. If our economic conditions progress, possibly we shall be able to defeat China more easily than we can expect.

What is the position of Chinese agriculture? Chinese agriculture during the last four years has doubled its output. What about Chinese steel?

China's steel production has increased by four times. Like that, China has gone much ahead of us.

An. hon. Member: How does he know?

An hon. Member: Slave labour. भी मधु लिमये : श्री हेम वरुग्रा के ग्रांकडे सही हैं।

Shri Hem Barua: I have the figures. If he cannot rely upon these figures, let him verify. The Government may come with their figures. (Interruption) We have the democratic system or whatever that be. But the fact remains that China has progressed compared to us even in the field of economics. That is what I say.

Shrimati Renuka Ray (Malda): First class propagandists.

Shri Hem Barua: I am being dubbed as a first class....

Shrimati Renuka Ray: Not you, but the Chinese.

Shri Hem Barua: Mr. Asoka Mehta said in that meeting that we should adopt the Chinese method of propaganda and he cited some instances also.

A few streamlined administrative buildings or steel plants cannot be the real baron eters of progress. The most glaring fact is that India's poverty is profound and pervasive. It still remains and increases in the broad chunk of our community. huge borrowings and huge spendings, there has been no appreciable rise in our living standard. The Five Year Plans invariably miss the targets. Industrial progress is tardy and our agriculture is in the doldrums. Now there is almost famine condition all over the country. I had the privilege of touring the rural areas of Assam thoroughly. I found that people have gone without food for three or four days and at the same time there are floods. This is how Indian people are starving today due to floods in certain places and drought conditions in other places.

Motion

We talk of the resurgence of this country. Where is the resurgence except in the production of children—8 million babies a year...

Shri Mohammed Koya: What about the loop?

Shri Hem Barua: I know the loops are being distributed in the villages like prasad from the Hanuman Mandither. But the villagers are not taught the art of using them. Our Health Minister, Dr. Sushila Nayar, should instruct her doctors to go to the villages, ask every woman how many children she has and if she has three children immediately fix the loop. That is the way to prevent India from becoming over-populated.

In spite of the much-publicised five year plans, there is a chronic shortage of food and consumer goods also. Besides, unemployment remains problem and is getting stabilised a dismal level. During the plan period between March 1961 and September 1963 it has been pointed out that there has been an increase of employment to the extent of 14.4 lakhs people. But should he forget that out of these 14.4 lakhs people, 7.2 lakhs are absorbed in the administrative branches Government, which are not productive? That means, they are increasing the strength of Parkinson's army.

Where are the signs of buoyancy? Even the Deputy Chairman of the Planning Commission has admitted in August 1964 that,—

"While the fact of Plan implementation being defective was being increasingly realised, it had equally to be recognised that planning itself was defective."

I would say, it is a tragic confession, and that too after spending astronomical sums of money on the plans. In terms of price, the national wealth has hardly shown any sign of increase. On the other hand, wealth has got

[Shri Hem Barua]

concentrated in the hands of a few monopolists.

Our economy, under the stewardship of the Congress Government, is almost on the breaking point.

I will tell you why I say like that. The recent decision to devalue the rupee is an official recognition of a naked fact. The naked fact is that our economy is on the breaking point and this drastic measure has taken to rejuvenate our economy. Our foreign exchange reserve been declining from 1964. Unfortunately, nothing was done to replenish it or to stop this decline in foreign exchange reserves. Since 1964 nothing was done. All of a sudden this drastic measure was announced. could they have replenished it? They could have replenished it by promoting exports, putting a check on imports, putting a check on non-project adventures and so on. By all these measures they could have done it. They have not done it.

On the other hand, while this foreign exchange reserve was declining our Government has been indulging in all sorts of things. Would the Government tell us the number of limenousines imported from abroad and which they possess? Could they tell us the amount of money spent on lipsticks for ugly women? These are the two things that I want to know. It is the ugly women who use it, not the pretty ones—that is my experience.

Shri Manubhai Shah: I do not mean to interrupt the hon. Member, but I may tell him that both the imports are nil.

Shri Hem Barua: That is very good. But what about the cars that the ministers have?

Shri Manubhai Shah: They are not imported. They come with the foreign nationals and are passed on to us.

They are not paid for in foreign exchange.

Shri Hem Barua: But the spare parts for them are imported from America. When these cars go wrong you have to spend money on the spare parts.

Very recently our Prime Minister said that she had decided to ride in a small car like Ambassador or something like that. Why do Government try to indulge in such petty slogans? In the present system of our economy, the Prime Minister driving in a small car like an Ambassador must not be any news at all. It is not at all inspiring. When millions of Indians go without cars, for the Prime Minister to say that she would be using a small car makes no sense at all. Therefore, it is better not to indulge in this sort of cheap strategy because the elections are approaching.

Tax evasion has become chronic in our economy. More than Rs. 200 crores of tax is annually dodged in this country. What steps have Government taken to mop up these taxes that are dodged by certain un-patriotic Indians? I remember Collin Clerks saying: "If these taxes could have been mopped up, the taxes that are evaded, the budgets in India could have been balanced without any serious difficulty and that too within a short period." What has Government done about it? The Government has done nothing about it.

Devaluation is a drastic measure to rejuvenate our ailing economy. cannot yield the desired results unless and until the follow-up steps are taken. What about the follow-up steps? The Government are moving in a very lethargic way so far as the follow-up steps are concerned. The exports and imports trade must forthwith be nationalised. Such an action will help the Government to rejuvenate our economy by eliminating black money and back-door profits and by putting a check on corrupt practices and monopolistic tendencies in our country. These are the ugly features of our present day economy under the auspices of this Government.

About this economy I may say that there is food shortage, there is unemployment in the country, there are so many social evils in this country and, unfortunately, nothing has been done. Not even Shrimati Indira Gandhi has tried to do anything to put the house in order. She has inherited so many things. Her success would depend on the degree of attention she pays to these urgent problems that face our country today. But she has not been doing that.

Coming to our foreign policy, it is a matter on which our Government pays a good lot of attention. think that because of the foreign policy pursued by India, our image has gone up very high all over the world. Now what has happened is this preoccupation with foreign policy, even at the risk of neglecting our national affairs. has resulted in the focus being lop-But no foreign policy, much less non-alignment, is destined to succeed unless it is sustained by a base of sound economic and military strength at home. In this connection, I would like to invite attention to the utterance of President Radhakrishnan when China attacked India. It was who said then Dr. Radhakrishnan that India must be strong both militarily and economically. These are the two sectors in which India must be very strong.

Our debacle during the Chinese aggression in 1962 is a turning point in the position that we enjoyed in international affairs. Never was India humiliated before as she had humiliated in 1962 in the eyes of the world. China had not only occupied by force 14,500 sq. miles of our territory in Ladakh but compelled India to demilitarise NEFA also and thereby succeeded in building up the image of a 10 foot man casting his ominous shadow on Asia and Africa. That is what China has succeeded in doing in NEFA. There was unilateral ceasefire but China ordered us not to send Indian troops to NEFA and, somehow, like a pack of good boys, our Government has listened to that order of China, and we have not so far sent our troops to NEFA, not even to guard NEFA.

Now do you have any friends in the world, whatever Shri Swaran Singh may say? The Chinese aggression in 1962 has pin-pointed one fact, that we do not have any friends in Asia or Africa. Then, the Pakistani aggression of 1965 has pin-pointed the fact, into a very lurid light as never before. No country in the world except Yugoslavia has called Pakistani aggression on India as aggression.

An hon. Member: What about Malaysia?

Shri Hem Barua: I have gone to Malaysia. Shall I narrate what happened there? I can do it. I know it. Whatever that might be, I can understand the psychology of U.S.A. U.S.A. has offered military aid to Pakistan to fight China. So, I can understand the psychology of U.S.A. But what about the psychology of friend, the Soviet Union? of our other Because she was developing friendship with Pakistan, she did not describe Pakistani aggression of 1965 on India as aggression. In order to side-track her own responsibility, she proposed the Tashkent Conference. And what happened in the Tashkent Conference? A pact was signed under the auspices of Soviet Russia which is disgraceful to India, both in letter and in spirit.

An hon, Member: Do not say so.

Shri Hem Barua: I will prove how it is disgraceful.

Shri Joachim Alva (Kanara): Db you under-estimate the veto exercised by Soviet Russia repeatedly?

Shri Hem Barua: I will deal with that also. We as a people are thankful to Soviet Russia for her veto in the Security Council. Now, because of the developing friendship with Pakistan, Russia could not come out and give open support to India as against Pakistan. At the same time, she had to save her face. In order to do that, she proposed the peace conference at Tashkent. The Tashkent agreement is a big hoax; it is a fraud perpetrated on India, jointly by Soviet Russia and Pakistan. Shri know what happened there; Swaran Singh also knows it, how Mr. Kosygin went about flattering Prime Minister. I would tell you Shri Lal Bahadur this much also. Shastri has left us, which is an unfortunate and tragic thing for nation. But, at the same time, would say that Shri Lal Bahadur Shastri did not die of physical strain. Being an honest man, he died of emotional strain because, after signing · the Tashkent Agreement, he knew that it was against the interests of India.

Shri Bhagwat Jha Azad: This is all fantastic nonsense.

Shri Hem Barua: You may describe it in any way you like.

Shrimati Renuka Ray: Why drag him in?

Shri Hem Barua: Recently our Prime Minister had visited Soviet Russia. There she had issued a joint statement. What about that joint statement? There she has described certain countries in a vague way as imperialists. When she came back here and when a question was put here whether she had China in her mind, she gave a very vague reply.

Then, she has created another international problem by going against the policy pursued by India so far as two Germanies are concerned. If the Government had reversed their policy and then she had signed that joint communique, I could have understood the psychology; but she has not done that. Why is it that she left for Soviet Russia in order to sign on the dotted line of a communique drafted by the Russian leaders? I

do not understand that. That is what happened. Read the language of the Indo-Soviet Communique and you would know that that is a language of Soviet Russia; that is not the language of India which is projected in that joint communique. I say, by doing this Shrimati Indira Gandhi has brought down not only her own image but also the image of India as a whole.

Shri Bhagwat Jha Azad: Are there no imperialists in the world today? Do you mean to say that?

Shri Hem Barua: I do not want to say like that.

Shri Bhagwat Jha Azad: That is a general reference to imperialism.

Shri Hem Barua: For me this is certain-I have said on more than one occasion in this House-that if our policy of non-alignment is really to be non-aligned it must not suffer from any emotional or psychological bias towards this bloc or that bloc. The attack on Suez is as much reprehensible is as much a criminal attack as the rape of Hungary by Soviet Russia. The trouble about us is that while we go eloquent in condemning the attack on Suez we condone the rape of Hungary by silence. That is the trouble. Here also, there are imperialist powers in this world. For me any country that wants to expand its frontiers, like China, is an imperialist country. America is an imperialist country.

Shri Bhagwat Jha Azad: There are imperialist countries in the world.

Shri Hem Barra: There are. My idea is that not only America is an imperialist country, China is also an imperialist country and we must have the courage to say so because we cail ourselves a non-aligned nation. That is my contention.

Shri Bhagwat Jha Azad: We agree; both are imperialist, as you say.

Shri Hem Barua: That is what I have been saying because we are truly non-aligned. We have not pinned our faith to the apronstrings

of this bloc power or that bloc power. When we criticize Soviet Russia, we criticize Soviet Russia because we know that Soviet Russia is failing in certain things. When we criticize America, we know that America is failing in certain things. We have tried to maintain a balanced mind between these different powers in the world. We know those people who would condone a minister for indulging in corrupt practices simply because he happens to call himself a socialist, a progressive or a Gandhiite. My own contention is that if a Gandhiite does a wrong thing, he is as much a bad character as any other man who is not a Gandhiite but who indulges in the same wrong thing.

Shri Kamalnayan Bajaj: He is much more a bad character if he calls himself a Gandhiite and does the same wrong.

Shri Hem Barua: You have understood it. You are right; you are absolutely right. I am very happy that a senior Member like him has agreed with me. I am very thankful to him. But I do not understand this. There are people who say that such-andsuch a person or minister is a progressive person, he is a Gandhiite, why do you go against him even if he indulges in a sort of a corrupt thing? I make no distinction between man and man. That is why I brought to your notice times without number the fact of some Members of Parliament, both men and women, renting their flats or servant quarters. We are the elected representatives of the people and if we do not have character, we do not have the right to criticize this Government for not having character.

17.00 hrs.

The Lok Sabha then adjourned till Eleven of the Clock on Tuesday, August 2, 1966/Sravana 11, 1886 (Saka).